

# NATIONAL COMPANY LAW TRIBUNAL

## DAILY WISE OBJECTION LIST DATED 01.01.2023 to 31.03.2023

### THREE MONTHS OBJECTION LISTS , PETITION , APPLICATION , ADDITIONAL DOCS ETC .

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	21/01/2022	Company Petition IB (IBC)	710102006672022		JAMMU AND KASHMIR BANK LIMITED VS METALROD PRIVATE LIMITED	IBC under Sec 7	15/02/2023	page:81-86, 340, 364, not clear, cut ( typed copy required)	Ashutosh
2	4/3/2022	Company Petition IB (IBC)	710102017752022		JAMMU AND KASHMIR BANK LIMITED VS RAJEEV GUPTA	Section 95(1)	15/02/2023	page:196 not clear,	Ashutosh
3	20/01/2022	Company Petition IB (IBC)	710102006402022		JAMMU AND KASHMIR BANK LIMITED VS ACE MATRIX SOLUTIONS LIMITED	IBC under Sec 7	15/02/2023	court fee and advocate welfare has been misplaced paste on blank side of Vakalatnama, etc	Ashutosh
4	3/1/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102000322022		ALVISION METAL PRIVATE LIMITED VS ACE MATRIX SOLUTIONS LIMITED	Sec. 230-232 - Second Motion	20/03/2023	Master index missed,scheme missed,e stamp missed &&& no notraize,order missed,accounting treatment certificate missed,mostly documents missed	MANISH
5	25/03/2022	Company Appeal(Companies Act)	710102022962022		ALVISION METAL PRIVATE LIMITED VS ACE MATRIX SOLUTIONS LIMITED	Sec 252 (1) - By Government Body	2/2/2023	Pgs not clear 14 to 20	PUNEET
6	13/04/2022	Company Petition IB (IBC)	710102028512022		BANK OF MAHARASHTRA VS RAM KISHORE ARORA	Section 95(1)	18/01/2023	advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama)etc	VK GUPTA
7	13/04/2022	Company Petition IB (IBC)	710102028452022		BANK OF MAHARASHTRA VS SANGEETA ARORA	Section 95(1)	18/01/2023	advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama)etc	VK GUPTA
8	23/09/2022	Company Petition IB (IBC)	710102078152022		HIMALAYA ECO PARK & RESORTS VS VINAY GUPTA	Section 95(1)	4/1/2023	in vakalatnama advocate detail missing &&&&& payment missing	PANKAJ
9	10/10/2022	Company Appeal(Companies Act)	710102083122022		HIMALAYA ECO PARK & RESORTS VS VINAY GUPTA	Sec 252 (3)	19/01/2023	Pgs not clear 116 to 121,124 to 126,paste welfare and court fees in blank space on vakalatnama, kindly upload only one final petition and remove extra documents,upload only final petition	Jugal
10	12/9/2022	Company Petition IB (IBC)	710102074462022		GAGAN FIBRES PRIVATE LIMITED VS INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	24/03/2023	page:21-22, 26, 29, 32, 35, 38, 44-47, 51, 53, 56, 58, 60, 61, 63, 67, 69, 72, 77, 79, 82, 84, 86, 91, 94, 96, 121-122, 127-128, 139, 155, 164, 175, 186-187, 216-217, 249-251, 261-263, 272-273, 287-288, 347-348, 358, 363, 372, 375, 377, 379, 383, 390-395, 399, 401, 403, 404, 406, 409, 410 434-438, not clear,	Niharika Sohal

11	13/10/2022	Company Petition IB (IBC)	710102084542022		STATE BANK OF INDIA VS SANJAY GOEL S/O RAJ KUMAR GOEL	Section 95(1)	23/02/2023	counsel details missed, on every index, petition every pages sign missed, page:17 numbering missed, page:46 not clear, 25rs advocate welfare and 3rs court fee missed, (court fee and welfare place on blank side of vakalatnama) separate proof of service pdf missed, etc, annexures not marked, true copy sign missed on every pages of annexures, etc contact to registry remove double page numbering,etc	Ashish
12	13/10/2022	Company Petition IB (IBC)	710102084562022		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	23/02/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry remove double page numbering,etc	Ashish
13	13/10/2022	Company Petition IB (IBC)	710102084552022		STATE BANK OF INDIA VS MANDAR DAS JAIN	Section 95(1)	23/02/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry remove double page numbering,etc	Ashish
14	13/10/2022	Company Petition IB (IBC)	710102084572022		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	23/02/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry remove double page numbering,etc	Ashish
15	13/10/2022	Company Petition IB (IBC)	710102084532022		STATE BANK OF INDIA VS SHUBHAM JAIN	Section 95(1)	23/02/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy PAGE NUM not mention, etc contact to registry remove double page numbering,etc	Ashish



30	20/12/2022	Company Petition (Companies Act)	710102105202022		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec. 59	13/03/2023	No serial no after pg no 151 in 1st volume	Deepak Sabharwal
31	26/12/2022	Company Appeal(Companies Act)	710102107142022		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec 252 (3)	2/3/2023	e stamp not notarize,pgs not clear 21,22,24,27,39,40,44,46,50,51,53,55,56,58,60,62,72 to 75,77,84,85,89,90,94,105 wrong pagination after pg no 41, pgs missed 99 to 102, PoA not notarize,income tax advance service missed	Divya
32	26/12/2022	Company Appeal(Companies Act)	710102107072022		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec 252 (3) - By Government Body	2/1/2023	Wrong section select, master index missed, list of dates &&& events missed, e stamp missed with supporting affidavit and notarize it, serial no missed in annexure, true copy sign missed in annexure, roc &&& income tax advance service missed	piyush jindal
33	23/12/2022	Company Petition IB (IBC)	710102106522022		INDIAN OVERSEAS BANK VS VARAHI DIAMONDS AND FINANCE LIMITED	IBC under Sec 7	29/03/2023	remove double page numbering on page 521-522, 968-669, page:112, 1311, not clear, form 2 irp missed, and master data missed, etc	VYOM RAGHUVANSHI
34	27/12/2022	Company Petition (Companies Act)	710102107242022		LAST CHANCE HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	2/1/2023	Wrong case type select, documents missed, only vakalatnama uploaded	KAPIL KAUSHIK
35	28/12/2022	Company Petition IB (IBC)	710102107512022		THE BANK OF MAHARASHTRA LIMITED VS SUDHA	Section 95(1)	29/03/2023	affidavit back dated, page: 258 not clear, etc	SUNNY
36	30/12/2022	Company Petition IB (IBC)	710102107822022		ASHOK KUMAR VS SUDHA	Section 94(1)	29/03/2023	page:38-41 pages are cut and not clear, after page :88 remove double pages numbering on every pages and, some pages not clear, etc contact to registry,	PARVINDRA
37	28/12/2022	Company Petition IB (IBC)	710102107282022		DINESH BANSAL VS SUDHA	Section 94(1)	29/03/2023	page:33, 108, not clear, proof of service missed, remove multiple document, contact to registry, etc	PARVINDRA
38	29/12/2022	Company Appeal(Companies Act)	710102107672022		DINESH BANSAL VS SUDHA	Sec 252 (3)	20/01/2023	Write serial no right upper side in annexure, pgs missed 21, pgs not clear 26,57 to 70,77, income tax advance service missed, true copy sign missed in annexure	Manoj
39	28/12/2022	Company Petition IB (IBC)	710102107462022		THE BANK OF MAHARASHTRA LIMITED VS NAVINDER SINGH SOIN	Section 95(1)	29/03/2023	page: 265 not clear, etc	SUNNY
40	28/12/2022	Company Petition IB (IBC)	710102107542022		PIYUSH MATHUR VS MR AMIT JAIN	Sec 60(5)	16/01/2023	wrong section and case type wrong, contact to registry, page 14 notary stamp missed on stamp paper, affidavit back dated, 1rs court fee missed on vakalatnama, etc	Ms. Tanu
41	23/12/2022	Company Appeal(Companies Act)	710102106362022		PIYUSH MATHUR VS MR AMIT JAIN	Sec 252 (1)	2/1/2023	No sign in every pgs of petition, E stamp missed with supporting affidavit, pgs not clear 29,30 to 32, true copy sign missed in annexure	Pratyaksh Gupta
42	2/1/2023	Company Petition (Companies Act)	710102000222023		DURACHEM TILES ADHESIVE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	6/1/2023	Wrong case type and wrong section select, incomplete documents uploaded	ABIR MITTAL

43	3/1/2023	Company Petition (Companies Act)	710102000572023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. ANIEL KUMAR SAHA	Application under any other provisions	27/01/2023	wrong section and case type wrong, etc	Atul Sharma
44	3/1/2023	Company Petition (Companies Act)	710102000722023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. AUNIRBAN SAHA	Application under any other provisions	27/01/2023	wrong section and case type wrong, etc	Atul Sharma
45	3/1/2023	Intervention Petition (IBC)	710102000822023		RISHAB AGGARWAL VS M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	Sec 60(5)	6/1/2023	memo party missed in index and in application counsel detail incomplete after index stamp paper missed list of date of dates and brief synopsis missed Pg-31 to 34, 60 to 63 not clear need to sign and true copy on every pages application and annexure pagination missed after 83 page please merge vakalatnama with the application end	Dimple Mahna
46	3/1/2023	Company Petition (Companies Act)	710102000742023		PAHUJA LAW ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	9/1/2023	wrong efile contact to registry, etc	Abdul
47	28/12/2022	Company Petition IB (IBC)	710102107532022		THE BANK OF MAHARASHTRA LIMITED VS MANISHA SOIN	Section 95(1)	6/3/2023	page:86, 90, 165, 243-257, pages not clear, affidavit wrong arrange,etc	SUNNY
48	28/12/2022	Company Petition IB (IBC)	710102107522022		THE BANK OF MAHARASHTRA LIMITED VS BHUPENDER PAL SINGH	Section 95(1)	29/03/2023	page:260 not clear, etc	SUNNY
49	4/1/2023	Company Petition IB (IBC)	710102001522023		INDIAN SECURITIES PRIVATE LIMITED VS JATALIA GLOBAL VENTURES LIMITED	IBC under Sec 7	23/02/2023	proof of service missed, brief of synopsis missed Vakaltnama wrong arrange, etc	Pradeep Kumar
50	5/1/2023	Company Petition IB (IBC)	710102001872023		ANITHA NIRANJAN VS CIM GLOBAL INDIA PRIVATE LIMITED	IBC under Sec 7	9/1/2023	wrong efile contact to registry, etc	SAINATH D M
51	5/1/2023	Company Petition IB (IBC)	710102001932023		CARVITECH INFRA (PROP. VP SINGH) VS CA VINEET AGGARWAL	Rule 11 of NCLT, 2016	9/1/2023	section wrong and applicant sign missing in prayer	PRANAV
52	5/1/2023	Company Petition IB (IBC)	710102001752023		HIMALAYA ECO PARK & RESORTS VS VINAY GUPTA	Section 95(1)	6/1/2023	no payment	PANKAJ
53	6/1/2023	Company Petition IB (IBC)	710102002082023		SDFSDFSDFSDF VS VINAY GUPTA	IBC Under Sec 9	9/1/2023	wrong efile contact to registry, etc	PANKAJ
54	5/1/2023	Company Petition IB (IBC)	710102001842023		EMPLOYEES, PROVIDENT FUND ORGANISATION VS ALOK KUMAR AGGARWAL	Section 42 - Submitted by Government Body	9/1/2023	case type wrong, main case no not link, brief of synopsis missed, estamp paper missed with all affidavit of current date, and remove delay applicaiton, delay file separatly, contact to registry etc	SAURABH
55	12/1/2023	Company Petition (Companies Act)	710102004212023		ASHNEER GROVER VS RESILIENT INNOVATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23/01/2023	Master index missed, memo of parties/synopsis/list of dates &&& events missed/ no serial no in annexuress, MoA &&& AoA and company master data missed, incomplete documents	RAHUL KUM AR
56	11/1/2023	Company Petition IB (IBC)	710102003682023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MR CAPT CHANDER MOHAN SAWHNEY	Section 95(1)	16/01/2023	estamp paper wrong arrange, incomplete documents, only vol-1 uploaded, etc contact to registry,	EQUILEX
57	11/1/2023	Company Petition (Companies Act)	710102003852023		THINK VIDEO DIGITAL PRIVATE LIMITED VS HIMANSHU GOYAL	Sec 272 of the Companies Act , 2013	19/01/2023	Wrong section select,fees missed, pgs not clear 39, paste welfare &&& court fees in vakaltnama	Nitish Banka

58	11/1/2023	Company Petition IB (IBC)	710102003752023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MR. CAPT. MANOJ AIRON	Section 95(1)	16/01/2023	estamp paper wrong arrange, incomplete documents, only vol-1 uploaded, etc contact to registry, counsel details missed in index, memo of parties, estamp paper missed with supporting affidavit, 25rs advocate welfare and 3rs court fee missed on vakalatnama, page:39-40, 60, translation, page:169-177, page blank after 201, 203, 207, page:209-217 not clear, remove double page numbering, 380-384, page numbering missed after 467, remove blank pages, etc	EQUILEX
59	11/1/2023	Company Petition IB (IBC)	710102003872023		SHREE ENGINEERS & CONTRACTORS PRIVATELIMITED VS SIMON INDIA LIMITED	IBC Under Sec 9	16/01/2023	remove multiple document pdf ( merge pdf volume wise with volume wise index, ) etc	VIJAYESH ATRE
60	12/1/2023	Company Petition IB (IBC)	710102004552023		KAPIL DEV VS PENTANE LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	25/01/2023	jurisdiction gurugram	Pallavi
61	13/01/2023	Contempt Petition (IBC)	710102005142023		ADITYA KUMAR VS NIRAJ KUMAR SINGH	Sec 60(5)	31/01/2023	wrong, section, contempt petition not mention and contempt petition under rule 11 of nclt, and for other section under read with tag, brief of synopsis and list of dates &&&&&a mp;& events missed, vakalatnama missed, etc ( multiple document uploaded, remove old document etc contact to registry)	ARNAV
62	13/01/2023	Contempt Petition (IBC)	710102005172023		ADITYA KUMAR VS MR. FAHZAN KHAN	Sec 60(5)	31/01/2023	wrong section, wrong main case link, contempt petition not mention and contempt petition under rule 11 of nclt, and for other section under read with tag, brief of synopsis and list of dates &&&&&a mp;& events missed, vakalatnama missed, etc	ARNAV
63	16/01/2023	Company Petition (Companies Act)	710102006902023		HIGHWAYMEN COLLECTIVE PRIVATE LIMITED VS KULDEEP KUMAR DHAR	Caveat Application	1/2/2023	Wrong case type select	ASHUTOSH
64	17/01/2023	Company Appeal(Companies Act)	710102007522023		HIGHWAYMEN COLLECTIVE PRIVATE LIMITED VS KULDEEP KUMAR DHAR	Sec 252 (1)	28/03/2023	Pgs not clear 25 to 29,31 to 36,58,59,70, 1rs court fees missed in vakaltnama, income tax advance service missed, kindly file only one final petition &&& remove extra petition	SRISHTI KAPOOR
65	16/01/2023	Company Petition (Companies Act)	710102006952023		HIGHWAYMEN PRIVATE LIMITED VS KULDEEP KUMAR DHAR	Caveat Application	15/02/2023	Wrong case type select	ASHUTOSH
66	17/01/2023	Company Petition (Companies Act)	710102007442023		REGISTRAR OF COMPANIES VS M/S UTSAV SECURITIES PVT. LTD.	Sec. 271-273	23/01/2023	True copy sign missed in annexures, pgs not clear 219 to 221,225,226,240, 274 to 279,281,282,286 to 291,514,515,524 to 529, 50rs power of attorney missed with Nclt form 12	Kamal
67	18/01/2023	Company Appeal(Companies Act)	710102007812023		REGISTRAR OF COMPANIES VS M/S UTSAV SECURITIES PVT. LTD.	Sec 252 (3)	3/2/2023	1rs court fees missed in vakatlnama missed	PRATEEK

68	19/01/2023	Company Petition IB (IBC)	710102008162023		VIJENDER KUMAR JAIN VS MAGIC INFO SOLUTIONS PRIVATE LIMITED.	IBC under Sec 7	8/2/2023	brief of synopsis and list of dates and events missed, etc	MOHIT NANDWANI
69	19/01/2023	Company Petition IB (IBC)	710102008272023		PRUDENT ARC LIMITED VS SHEEL AUTO INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	2/3/2023	jurisdiction punjab	MOHIT NANDWANI
70	19/01/2023	Company Appeal(Companies Act)	710102008252023		PRUDENT ARC LIMITED VS SHEEL AUTO INDUSTRIES PRIVATE LIMITED	Sec 252 (3) - By Government Body	30/01/2023	Council detail &&& sign missed in index missed, pgs not clear 20,24,28,33,38,39,44,46,49,51 ,56 to 58,70,73,75,wrong jurisdiction according to company master data	Manoj Laxman Shirsat
71	19/01/2023	Company Appeal(Companies Act)	710102008462023		PRUDENT ARC LIMITED VS SHEEL AUTO INDUSTRIES PRIVATE LIMITED	Sec. 59	30/01/2023	Wrong case type select,company master data missed,sign missed on true copy stamp in annexures, pgs not clear 59 to 70,178, small font 185 to 188, 3rs court fees missed in vakaltnama	Vaibhav Dang
72	20/01/2023	Company Appeal(Companies Act)	710102008652023		PRUDENT ARC LIMITED VS SHEEL AUTO INDUSTRIES PRIVATE LIMITED	Sec 252 (1) - By Government Body	31/01/2023	Wrong jurisdiction according to master data	PUNEET
73	20/01/2023	Contempt Petition (IBC)	710102008922023		EMPLOYEES PROVIDENT FUND ORGANISATION VS ALOK KUMAR AGGARWAL	Sec 42	25/01/2023	remove delay application delay file by separately, true copy sign missed on every pages of annexures, etc	SAURABH
74	20/01/2023	Company Petition IB (IBC)	710102008792023		NAVEEN BAJAJ VS ALOK KUMAR AGGARWAL	Section 94(1)	30/01/2023	estamp paper wrong arrange, page:32 , 39, 41, 95- 97, not clear, 25rs advocate welfare and 3rs court fee missed, etc	Atul Bhatia
75	20/01/2023	Company Appeal(Companies Act)	710102009032023		NAVEEN BAJAJ VS ALOK KUMAR AGGARWAL	Sec 252 (1)	31/01/2023	Double serial no. in annexures from pg no 8 to 19,pgs not clear 24,25,29, pg no 68 missed , true copy sign missed in annexures,AoA missed	Hitesh
76	21/01/2023	Company Petition IB (IBC)	710102009172023		NIMISH BHATNAGAR VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	30/01/2023	wrong section and case type wrong, etc	Paramvir
77	21/01/2023	Company Petition IB (IBC)	710102009402023		JETSERVE AVIATION PRIVATE LIMITED VS SPICEJET TECHNIC PRIVATE LIMITED	IBC Under Sec 9	30/01/2023	multiple document uploaded, please remove old document and upload fresh document. 200 pages per volume with volume wise index, etc	Ritesh Agrawal
78	21/01/2023	Company Appeal(Companies Act)	710102009452023		JETSERVE AVIATION PRIVATE LIMITED VS SPICEJET TECHNIC PRIVATE LIMITED	Sec 252 (1)	28/03/2023	Council detail missed in master index, memo of parties/synopsis/list of dates &&& events missed, income tax advance service missed, pgs are too dim, remove extra documents from dms &&& upload only final petition	RAMESH CHAND JUNEJA
79	23/01/2023	Contempt Petition (IBC)	710102009612023		AFM FOODS LIMITED VS KUMAR FOOD INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	1/2/2023	wrong section and case type wrong, contact to registry, etc	CHANDRA
80	23/01/2023	Company Appeal(Companies Act)	710102009652023		AFM FOODS LIMITED VS KUMAR FOOD INDUSTRIES LIMITED	Sec 252 (1)	29/03/2023	Incomplete documents, merge in one pdf after that upload the petition	RAMESH CHAND JUNEJA
81	17/01/2023	Intervention Petition (IBC)	710102007152023		PALIKA TOWNS LLP VS MOSER BAER INDIA LIMITED	Rule 11 of NCLT, 2016	23/01/2023	case type wrong	Nistha Gupta
82	25/01/2023	Company Appeal(Companies Act)	710102010332023		PALIKA TOWNS LLP VS MOSER BAER INDIA LIMITED	Sec 252 (3)	13/02/2023	NCLT name missed on cover pgs , pgs cut 51,53, pgs not clear 154,155,156,159,314 to 526,	Abdul

83	24/01/2023	Company Appeal(Companies Act)	710102010052023		PALIKA TOWNS LLP VS MOSER BAER INDIA LIMITED	Sec 252 (3)	3/3/2023	Master index missed, memo of parties/synopsis/list of dates &&&&&a mp;& events missed, no serial no on annexures, supporting affidavit missed with e stamp, vakaltama missed, Roc &&&&&a mp;& income tax advance service missed, kindly merge in one pdf after that upload the petition, true copy sign missed in annexures,(file in wrong format )	KISHANKUMAR GUPTA
84	3/1/2023	Company Petition (Companies Act)	710102000562023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MS. MANJU SIROHI	Application under any other provisions	27/01/2023	wrong section and case type wrong, etc	Atul Sharma
85	3/1/2023	Company Petition (Companies Act)	710102000592023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MS. NEETA SAHA	Application under any other provisions	27/01/2023	wrong section and case type wrong, etc	Atul Sharma
86	3/1/2023	Company Petition (Companies Act)	710102000602023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. ASHOK KUMAR SIROHI	Application under any other provisions	27/01/2023	wrong section and case type wrong, etc	Atul Sharma
87	27/01/2023	Company Petition IB (IBC)	710102010542023		BANSI DHAR BAJAJ VS MR. ASHOK KUMAR SIROHI	Section 94(1)	31/01/2023	page:40 not clear,	Gaurav Joshi
88	25/01/2023	Company Petition IB (IBC)	710102010382023		SHREE GANRAJ COAL TRANSPORT PRIVATELIMITED VS OFFICE OF ASSISTANT COMMISSIONER CGST	Rule 11 of NCLT, 2016	14/03/2023	wrong section and case type wrong, contact to registry,etc	RAKESH KUMAR
89	28/01/2023	Company Appeal(Companies Act)	710102010822023		SHREE GANRAJ COAL TRANSPORT PRIVATELIMITED VS OFFICE OF ASSISTANT COMMISSIONER CGST	Sec 252 (3)	2/2/2023	Pgs not clear 23 to 29,57, 50rs e stamp missed with power of attorney, pg no 68,69,94 missed, serial no 143 to 145 cut, true copy sign missed in annexures, merge in one pdf after that upload the petition	SAURABH
90	29/01/2023	Company Appeal(Companies Act)	710102011382023		SHREE GANRAJ COAL TRANSPORT PRIVATELIMITED VS OFFICE OF ASSISTANT COMMISSIONER CGST	Sec 252 (3)	9/3/2023	Board Resolution not filed, Fill in the blank at page 19 and company seal on vakaltnama missing.	ASHISH
91	29/01/2023	Company Petition (Companies Act)	710102011392023		DEV VERSHA JATRO-VALLEY PRIVATE LIMITED VS OFFICE OF ASSISTANT COMMISSIONER CGST	Sec 252 (3)	9/3/2023	CASE TYPE WRONG	ASHISH
92	31/01/2023	CA(A) Merger and Amalgamation(Companies Act)	710102011792023		TRIDEV MINERALS PRIVATE LIMITED VS TRIPUND MINERALS PRIVATE LIMITED	Sec. 230-232, Sec 234	6/2/2023	Incomplete documents uploaded	NAVEEN SHREE PANDEY
93	31/01/2023	Company Petition IB (IBC)	710102011862023		IL&FS FINANCIAL SERVICES LIMITED VS SARANG WADHWAN	Section 95(1)	8/2/2023	page:111-219, 231-235, 248-257, Hindi, page:163-165, 171-172, 215-218, 278, 309-317, not clear, etc	ARGUS PARTNERS
94	31/01/2023	Company Petition IB (IBC)	710102011852023		IL&FS FINANCIAL SERVICES LIMITED VS RAKESH WADHWAN	Section 95(1)	8/2/2023	page:110,163-165, 171-172, 219, 231-235, 248-257, hindi, page: 215-218, 278, 309-317, not clear, etc	ARGUS PARTNERS
95	1/2/2023	Company Appeal(Companies Act)	710102012152023		IL&FS FINANCIAL SERVICES LIMITED VS RAKESH WADHWAN	Sec 252 (3) - By Government Body	7/2/2023	Wrong section select,serial no missed on top of 5 pgs,council detail and sign missed in index,synopsis missed, merge in one pdf after that upload the petition	deepti grover khanna



96	29/01/2023	Company Appeal(Companies Act)	710102011402023		IL&FS FINANCIAL SERVICES LIMITED VS RAKESH WADHWAN	Sec 252 (3)	9/3/2023	Pgs not clear 87 to 89,98,99,109,110,154	ASHISH
97	2/2/2023	Company Petition IB (IBC)	710102012642023		ARTISAN SPIRITS PRIVATE LIMITED VS INDOSPIRIT DISTRIBUTION LIMITED	IBC Under Sec 9	27/03/2023	5rs welfare missed in main pdf, ,etc ( objection page are replace in original pdf and remove other extra documents)or contact to registry,etc	DHARMESH KOTADIA
98	3/2/2023	Company Petition IB (IBC)	710102012742023		STATE BANK OF INDIA VS SHRI NARESH KUMAR GUPTA	Section 95(1)	8/2/2023	counsel sign missed in index, page:15-39 remove double page numbering, page:57, 70-92, 95, 268, not clear, page:352 notary missed, 3rs court fee missed, etc	Jai Mohan
99	1/2/2023	Transfer Petition (IBC)	710102012112023		ASHEMET SINGH BHATIA VS GRANITE GATE PROPERTIES PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	14/03/2023	page: 259, 266, 290, 334-337, 341-344, 348, 366, 367, 372-375, 382, 392, 395, 775, not clear, main case no also not mentioned	Sonam Sharma
100	3/2/2023	Company Petition (Companies Act)	710102012792023		SUMIT GUPTA VS REGISTRAR OF COMPANIES (NCT OF DELHI)	Rule 11 of NCLT	21/02/2023	Wrong section select, synopsis/list of dates & & & events missed, paste 1rs court fees in blank space on vakaltnama	Alok
101	3/2/2023	Company Petition (Companies Act)	710102012872023		RAMDHAN DHIMAN VS NOIDA LAMINATORS PRIVATE LIMITED	Sec 241 (2)	9/2/2023	Fees missed of section 241/242 ,pgs in hindi 136 to 139,146 to 156,222 to 225 pgs not clear 142,25rs welfare missed in vakaltnama	Amitabh
102	3/2/2023	CA(A) Merger and Amalgamation(Companies Act)	710102012812023		NIBRUTI SAMAL VS NOIDA LAMINATORS PRIVATE LIMITED	Application under any other provisions	27/02/2023	Wrong case type select	NIBRUTI SAMAL
103	6/2/2023	Company Petition (Companies Act)	710102013652023		ALLAUDDIN VS S.M.T. BEARINGS PVT. LTD.	Sec. 241(1),Sec. 242(4)	15/03/2023	council sign missed in master index, e stamp & & & affidavit dates mismatched,volume 2 separate index missed it,AoA missed of respondent, pgs cut 72 and not clear, pgs not clear 80, serve the petition to all respondent, merge in one pdf after that upload the petition ( Wrong jurisdiction according to master data)	Harshit Gupta
104	7/2/2023	Company Petition (Companies Act)	710102013912023		REGISTRAR OF COMPANIES VS M/S LOTUS REALCON LLP	Sec 272 of the Companies Act , 2013	14/02/2023	Wrong section select, e stamp missed with supporting affidavit,pgs cut 64, pgs not clear 88,90,102,108,109,209 to 211,215,216,219,223 to 225,230,235,264 to 269,271,272,276 to 284,438,503 to 506,511,513,515 to 520,544 pg no 313,379 to 388 missed, wrong pagination after pg no 378, remove section 273 application from petition,	Kamal
105	9/2/2023	Company Appeal(Companies Act)	710102014642023		REGISTRAR OF COMPANIES VS M/S LOTUS REALCON LLP	Sec 252 (1) - By Government Body	3/3/2023	pgs not clear 31 to 33, pgs missed 41	Pratyaksh Gupta
106	8/2/2023	Company Petition IB (IBC)	710102014352023		INDUSIND BANK LTD. VS MANU STEEL PRIVATE LIMITED	IBC under Sec 7	16/03/2023	page:163-184 not clear,	Vigil
107	9/2/2023	Company Appeal(Companies Act)	710102014622023		INDUSIND BANK LTD. VS MANU STEEL PRIVATE LIMITED	Sec 252 (1) - By Government Body	3/3/2023	pgs not clear 31 to 36	Pratyaksh Gupta

108	8/2/2023	Company Petition IB (IBC)	710102014142023		SREI INFRASTRUCTURE FINANCE LIMITED. (PRESENTLY UNDERGOING CORPORATE INSOLVENCY RESOLUTION PROCESS) VS MR. ADITYA KUMAR JAJODIA	Section 95(1)	16/02/2023	page:39, 322-320, 336-352, 409-411, 414-417, 420-421, 423, not clear, page:430 translation, proof of service missed, etc	Anirban
109	10/2/2023	Contempt Petition(Companies Act)	710102015202023		VINAY KUMAR AGGARWAL VS M/S UNIWORLD BUILDERS PRIVATE LIMITED	Sec 425	13/02/2023	Synopsis/list of dates &&& events missed, pg no 10 &&& 11 in one page mentioned,pg no 14 missed,vakaltnama missed, tc not allowed write full form	Harsh Pratap Shahi
110	10/2/2023	Company Petition IB (IBC)	710102014922023		PIYUSH MATHUR VS SIMPA ENERGY INDIA PRIVATE LIMITED	Sec 42	1/3/2023	main case not link, appeal not mention in application headline, case type wrong, contact to registry	Ms. Tanu
111	10/2/2023	Company Petition IB (IBC)	710102014992023		BANK OF MAHARASHTRA VS KUNAL KHANNA	Section 95(1)	21/02/2023	Pgs not clear 38,46, remove extra petition and upload only final petition	VK GUPTA
112	10/2/2023	Company Appeal(Companies Act)	710102015152023		BANK OF MAHARASHTRA VS KUNAL KHANNA	Sec 252 (1)	20/02/2023	Council detail missed in master index, memo of parties without serial no/all pgs are blur, e stamp &&& affidavit not notarize,pg no 140 missed, roc &&& income tax advance service missed	JANMEJAY
113	10/2/2023	Company Petition IB (IBC)	710102015212023		LT. HANUMAN DASS AGGARWAL THROUGH ITS LEGAL HEIRS VS SPARSH FASHIONS PRIVATE LIMITED	IBC under Sec 7	29/03/2023	all affidavit back dated, pgs not clear 30 to 50,164 to 168,172,186,213 pgs cut 116,171,177, 1rs court fees missed in vakaltnama,	Sidhath Joshi
114	13/02/2023	Company Petition IB (IBC)	710102015722023		SURESH KUMAR KHANDELWAL PROPRIETOR OF M/S G.S. ALLOYS & STEELS VS P & R INFRAPROJECTS LIMITED	IBC Under Sec 9	21/02/2023	1rs court fee missed on vakalatnama, tc not allowed ( properly true copy certified on every pages of annexures)etc	PRATEEK
115	14/02/2023	Company Appeal(Companies Act)	710102016112023		SURESH KUMAR KHANDELWAL PROPRIETOR OF M/S G.S. ALLOYS & STEELS VS P & R INFRAPROJECTS LIMITED	Rule 11 of NCLT	14/03/2023	Wrong section select, Incomplete documents uploaded contact registry	Sheetal
116	16/02/2023	Company Petition IB (IBC)	710102016672023		CARRYCON INDIA LIMITED VS P & R INFRAPROJECTS LIMITED	IBC Under Sec 10	29/03/2023	court fee has been misplaced paste on blank side of vakalatnama,etc	SANJEEV KUMAR
117	17/02/2023	Company Petition IB (IBC)	710102016842023		VIPUL JAIN AND RACHNA JAIN VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	14/03/2023	estamp missed with page 197, page:218-222, 244, 266-269, 325-328 estamp paper missed, page:375, 382, 383-396, 448, 568-569, 743-744, 752-775, 827, 830, 835, 838-839, 840, 877, 903, 1006, 1052-1053, 1055, 1058, 1059, 1060, 1062, 1081, 1084-1105, 1108-1111, 1196-1218, 1529-1539, 1554-1561, 1645, 1648-1649, 1657, 1659, 1727-1751, 1943, 1954-1958,2040-2044, 2048-2050, 2047, 2239, 2240, not clear, page:896, 906,907, 909, 916, 918, 920, 923, 952, 955, 961, 1024-1025, 1994-2000, cut, page:1540-1552 missed, payment missed, etc	Nilotpal Shyam

118	16/02/2023	Company Petition IB (IBC)	710102016732023		STATE BANK OF INDIA VS SHASHI GUPTA	Section 95(1)	21/02/2023	memo of parties wrong arrange, page:57, 69-92, 198, 251, 252, 274, 295, not clear page 174, 183, wrong arrange, page:212 cut, etc	Jai Mohan
119	20/02/2023	Company Petition IB (IBC)	710102017472023		SONY PICTURES NETWORKS INDIA PVT. LTD. VS ORTEL COMMUNICATIONS LTD.	Sec 60(5)	27/03/2023	page number 157,178, 188, 189, not clear page double page numbering and case type and section wrong please contact to registry main case not link	KUNAL TANDON
120	17/02/2023	Company Petition IB (IBC)	710102016952023		BURLINGTON FINANCE LTD. VS SMW METAL PRIVATE LIMITED	IBC under Sec 7	14/03/2023	25rs advocate welfare and 3rs court fee missed,	CUSTOS
121	21/02/2023	Company Petition IB (IBC)	710102018052023		ANURADHA JAIN VS SMW METAL PRIVATE LIMITED	Section 94(1)	27/03/2023	pgs not clear 162,176 -179, not clear, 1rs court fees has been misplaced ( paste on blank side of vakaltnama,etc)contact to registry,	RISHI
122	21/02/2023	Company Petition IB (IBC)	710102018022023		KAILASH CHAND JAIN VS SMW METAL PRIVATE LIMITED	Section 94(1)	27/03/2023	page: 184,201, not clear, 1rs court fees has been misplaced ( paste on blank side of vakaltnama,etc)contact to registry,	RISHI
123	21/02/2023	Company Petition IB (IBC)	710102018012023		INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	15/03/2023	cover page heading wrong according to your pdf. contact to registry	PAWAN
124	21/02/2023	Company Petition IB (IBC)	710102018062023		MANISH BHASKAR VS CLOTHWARI PRINTING PRIVATE LIMITED	Section 94(1)	27/03/2023	page: 184,201, not clear, 1rs court fees has been misplaced ( paste on blank side of vakaltnama,etc)contact to registry, 109 blank	RISHI
125	21/02/2023	Company Petition IB (IBC)	710102017982023		RANI JAIN VS CLOTHWARI PRINTING PRIVATE LIMITED	Section 94(1)	27/03/2023	page: 39-40, 114-123, 151,161 , not clear, 2rs court fees has been misplaced ( paste on blank side of vakaltnama,etc)	RISHI
126	21/02/2023	Company Petition IB (IBC)	710102018002023		SURESH KUMAR JAIN VS CLOTHWARI PRINTING PRIVATE LIMITED	Section 94(1)	27/03/2023	Sign missed in every pgs of petition, pgs not clear 174 - 185, 210, 25rs welfare 1rs court fees has been misplaced ( paste on blank side of vakaltnama,etc)contact to registry,	RISHI
127	25/02/2023	Company Petition (Companies Act)	710102019282023		ZEENAT KAUSER AND ORS VS INDIAN OIL CORPORATION LTD AND ANR	Sec. 59	15/03/2023	Company master data and MoA &&&&&&a mp;&mp; AoA missed of respondent company, 3rs court fees missed in both vakaltnama (Wrong jurisdiction)	Azka Ahmed
128	24/02/2023	Company Petition IB (IBC)	710102019002023		MR. AMANJYOT SINGH GULATI PERSONAL GUARANTOR VS ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	10/3/2023	counsel sign missed in index, page:1-2 missed, page:17 not clear, advocate sign missed, 25rs advocate welfare and 2rs court fee missed, etc	SANGEETA BOHRA
129	25/02/2023	Company Petition (Companies Act)	710102019262023		ZEENAT KAUSER AND ORS VS HINDUSTAN UNILIVER LTD AND ANR	Sec. 59	15/03/2023	Company master data and MoA &&&&; AoA missed of respondent company, 3rs court fees missed in both vakaltnama (Wrong jurisdiction)	Azka Ahmed
130	28/02/2023	Company Petition IB (IBC)	710102019972023		CREATIVE CAPITAL SERVICES LIMITED VS ALKA GOYAL	Section 95(1)	24/03/2023	page:37, 42, 44, 46, 50, 89, not clear, 25rs advocate welfare missed, advocate welfare and court fee has been misplaced ( advocate welfare and court fee paste on blank side of vakalatnama, etc)	Mohinder Singh

131	27/02/2023	Company Petition IB (IBC)	710102019582023		AKHIL CHADHA VS ALKA GOYAL	IBC Section 59	10/3/2023	petition every pages sign missed, affidavit estamp notary missed, 25rs advocate welfare and 3rs court fee missed, final report missed, etc	KARAN MALHOTRA
132	25/02/2023	Company Petition IB (IBC)	710102019422023		PAISALO DIGITAL LIMITED VS JOHNSON WATCH COMPANY PRIVATE LIMITED	IBC under Sec 7	29/03/2023	irp registration certificate missed and 3rs court fee missed, etc	HARSHAL KUMAR
133	25/02/2023	Company Petition (Companies Act)	710102019302023		REVFIN SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 131(1)	28/03/2023	Wrong serial no on annexrresss, make one pdf after that upload the petition,volume wise separate index missed	Sonika Bharati
134	25/02/2023	Company Petition IB (IBC)	710102019232023		SUMIT KHANEJA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Section 94(1)	13/03/2023	page:, 50-129, 212-226, 283-284, 343, not clear, 25rs advocate welfare and 3rs court fee missed,etc	SATISH
135	25/02/2023	Company Petition (Companies Act)	710102019272023		JUNAID AFTAB AND ANR VS HINDUSTAN UNILIVER LTD AND ANR	Sec. 59	15/03/2023	Pgs not clear 30,31, paste welfare in blank space on vakaltnama, 3rs court fees missed in vakaltnama, MoA &&&&&&&a mp;&mp; AoA &&&&&&&a mp;&mp; company master data missed of respondent ((Wrong jurisdiction)	Azka Ahmed
136	25/02/2023	Company Petition IB (IBC)	710102019322023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS JASBIR SINGH	Section 95(1)	13/03/2023	volume wise index missed, pagE:43-44, 64, 66, 68, translation, page, pag:109 not clear, page blank after 132, page:133-135,139, 174-180, 213-238, 290-297, , not clear, etc	EQUILEX
137	25/02/2023	Company Petition IB (IBC)	710102019342023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS CHANDRA MOHAN SAWHNEY	Section 95(1)	13/03/2023	volume wise index missed, pagE:43-44, 64, 66, 68, translation, page, pag:109 not clear, page blank after 132, page:133-135,139, 174-180, 213-238, 290-297, , not clear, etc	EQUILEX
138	28/02/2023	Company Petition IB (IBC)	710102019792023		MOHD. SHAFIUDDIN VS THE CANARA BANK LIMITED	Section 94(1)	13/03/2023	multiple document uploaded , remove all document and uploaded document volume wise with master index, ( petition and proof of service upload again)Etc	ANUJ SHARMA
139	25/02/2023	Company Petition IB (IBC)	710102019372023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MANOJ AIRON	Section 95(1)	29/03/2023	volume wise index missed, pagE:43-44, 64, 66, 68, translation, page, pag:109 not clear, page blank after 132, page:133-135,139, 174-180, 213-238, 290-297, , not clear, etc	EQUILEX
140	1/3/2023	Company Petition IB (IBC)	710102020252023		PINKCITY ELECTRONICS PRIVATE LIMITED VS MANOJ AIRON	Sec 60(5)	7/3/2023	case type wrong and page number 48-49,54-55, not clear page and main case number missing and applicant name should be first case title	SUNIL KUMAR
141	1/3/2023	Company Petition IB (IBC)	710102020402023		K R CHOUDHARY METALS PRIVATE LIMITED VS ALCOBEX METALS LIMITED	IBC Under Sec 9	14/03/2023	proof of service missed, list of dates and events missed, e-stamp paper missed with both affidavit, page:15-16 dim, page:17-21not clear, etc	ANINDITA MITRA
142	2/3/2023	Company Petition IB (IBC)	710102020492023		M/S MOHINDER AGENCIES VS M/S SKYLARK CABLES & CORDS PRIVATE LIMITED	IBC Under Sec 9	22/03/2023	page:37-38 , 40, 48-49, not clear, etc	SHANKARI MISHRA
143	1/3/2023	Transfer Petition(Companies Act)	710102020342023		ROYAL TRADING COMPANY- REPRESENTED BY ITS PARTNER HUZEFA MANNAN VS ICE STEEL 1 PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	28/03/2023	Wrong case type select, council detail missed in master index,main case no missed in cover pgs,BR/ power of attorney missed with nclt form 12	CS.K. Gaurav Kumar

144	1/3/2023	Company Petition IB (IBC)	710102020322023		PRITHIPAL SINGH GULATI VS ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	27/03/2023	page:89 page numbering wrong, page 90 blank, vakalatnama missed,etc	SANGEETA BOHRA
145	2/3/2023	Company Appeal(Companies Act)	710102020472023		PRITHIPAL SINGH GULATI VS ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Sec 252 (1)	13/03/2023	Memo of parties /synopsis/list of dates &&& events missed,pgs not clear 33 to 37, power of attorney /br missed with nclt form 12, income tax advance service missed	Megha Aggarwal
146	2/3/2023	Company Petition (Companies Act)	710102020502023		FLEXI WORLD LOGISTICS PRIVATE LIMITED VS RADIANT X-WAYS LOGISTIC PRIVATE LIMITED	Sec. 58(3)	13/03/2023	Pg no 2 &&& 3 missed, remove index after pg no 28,99 and make it continuation,3rs court fees missed in vakaltnama	Gagan Mathur
147	4/3/2023	Company Petition IB (IBC)	710102021292023		MARIUS RISK MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	27/03/2023	page:54-55, 80-96, 97-101, not clear,	Komal
148	4/3/2023	Company Petition IB (IBC)	710102021232023		AJAY YADAV PROP. RAO JAGMAL SINGH FILLING STATION VS ILD MILLENNIUM PRIVATE LIMITED	IBC Under Sec 9	9/3/2023	Date not mentioned in vakalatnama.	Kapil
149	3/3/2023	Intervention Petition (IBC)	710102021082023		STATE BANK OF INDIA VS JMT AUTO LIMITED	Sec 60(5)	10/3/2023	volume wise index missed, wrong case type, intervention not mention in pdf, contact to registry, etc	SRI & ASSOCIATES
150	4/3/2023	Company Petition IB (IBC)	710102021142023		M/S LAXMI IRON SYNDICATE VS GSBA BUILDERS PRIVATE LIMITED	IBC Under Sec 9	23/03/2023	E stamp &&& affidavit dates are mismatched	SOHAIB
151	4/3/2023	Company Appeal(Companies Act)	710102021222023		M/S LAXMI IRON SYNDICATE VS GSBA BUILDERS PRIVATE LIMITED	Sec 252 (3)	13/03/2023	Supporting affidavit missed, pgs in hindi 44 to 56,62 to 85,91 to 110, volume wise separate index missed, paste welfate &&& court fees blank space on vakaltnama, income tax advance service missed	Utsav
152	3/3/2023	Company Appeal(Companies Act)	710102020892023		M/S LAXMI IRON SYNDICATE VS GSBA BUILDERS PRIVATE LIMITED	Sec 252 (1)	13/03/2023	e stamp missed with supporting affidavit &&& remove application from petition, translate Hindi pgs in English, no serial no in annexures, 25rs welfare &&& 3rs court fees missed in vakaltnama, roc &&& income tax advance service missed	VIVEK KUMAR
153	3/3/2023	Company Petition (Companies Act)	710102020992023		TARANTEJ SINGH REKHI VS M/S SIMRAN POULTRY PVT LTD. AND OHERS	Application under any other provisions	13/03/2023	Wrong section select,fees missed of section 242,memo of parties/synopsis/list of dates &&& events missed,e stamp missed with supporting affidavit,pgs not clear 54 to 66,71 to 79,97 to 148,153,182 pgs in hindi 94 to 96, 25rs welfare &&& 3rs court fees missed in vakaltnama, proof of service missed, upload only final petition	manuj nagrath
154	5/3/2023	Company Petition IB (IBC)	710102021482023		PASTA LIFESTYLE SOLUTIONS PRIVATELIMITED VS PAWAN KUMAR AGRAWAL	IBC Section 59	27/03/2023	page: 85, 98, not clear,	Urvashi

155	6/3/2023	Company Petition IB (IBC)	710102021652023		WALIA TREXIM PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	IBC Section 59	20/03/2023	page:23, 62-69, 73-80, 80e, 80g, not clear, etc	DEEPALI MITTAL
156	7/3/2023	Company Petition (Companies Act)	710102022072023		REGIONAL DIRECTOR (NR) MINISTRY OF CORPORATE AFFAIRS VS JARUL INFRASTRUCTURE PRIVATE LIMITED	Sec 233 (5)	23/03/2023	Pgs not clear 270,360 to 362,379 to 381,422,445,518,526,527, remove condonation delay application from dms, vakaltnama missed	SANJAY
157	4/3/2023	Contempt Petition (IBC)	710102021392023		RELIANCE REALTY LIMITED VS ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	Any other provision - Govt body	10/3/2023	wrong e-file volume 1 not uploaded. etc	VISHAL
158	7/3/2023	Company Petition IB (IBC)	710102021842023		STATE BANK OF INDIA VS SANJAY GOEL	Section 95(1)	13/03/2023	volume wise index missed, 25rs court fee missed, etc	Ashish
159	6/3/2023	Company Petition IB (IBC)	710102021562023		STATE BANK OF INDIA VS SHREEOM WIRES PRIVATE LIMITED	Section 95(1)	13/03/2023	volume wise index missed, 25rs court fee missed, etc	Ashish
160	6/3/2023	Company Petition IB (IBC)	710102021692023		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	13/03/2023	volume wise index missed, 25rs court fee missed, etc	Ashish
161	8/3/2023	Company Petition (Companies Act)	710102022152023		KULDEEP KUMAR DHAR VS HIGHWAYMEN COLLECTIVE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14/03/2023	Pgs not clear 76 to 80,83,177, pg no 185 missed, pgs in hindi 202, pg no 237 cut, remove application of section 242 from the petition	RAKESH KUMAR
162	6/3/2023	Company Petition IB (IBC)	710102021642023		STATE BANK OF INDIA VS MANDER DAS JAIN	Section 95(1)	13/03/2023	volume wise index missed, 25rs court fee missed, etc	Ashish
163	6/3/2023	Company Petition IB (IBC)	710102021682023		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	13/03/2023	volume wise index missed, 25rs court fee missed, etc	Ashish
164	6/3/2023	Company Petition IB (IBC)	710102021702023		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	13/03/2023	volume wise index missed, 25rs court fee missed, etc	Ashish
165	7/3/2023	Company Petition IB (IBC)	710102021822023		M/S RGS DESIGN CONCEPTS VS PANKAJ JAIN	Any other provision - Govt body,Any other provision - Govt body,Application under any other provisions-IBC	10/3/2023	wrong section and case type wrong, etc	AVTAR SINGH
166	9/3/2023	Company Petition IB (IBC)	710102022362023		ALISPED INDIA PRIVATE LIMITED VS BHAGWATI PRODUCTS LIMITED	IBC Under Sec 9	13/03/2023	25rs advocate welfare missed, page:38, 39 m, 44.46, 92, 104, 113, 115, 133, 143, 164, 194, 196, 198, 207, 226, 254, 263, 266, 326, 351, 355, 404, 405, not clear, volume 2 index wrong arrange, page:419 blank, etc	Varun Kalra
167	8/3/2023	Company Petition IB (IBC)	710102022222023		KALPA COMMERCIAL LIMITED VS DIVINUS FABRICS LIMITED	IBC under Sec 7	27/03/2023	proof of service missed, wrong efile, contact to registry, etc	Pankaj
168	10/3/2023	Company Petition IB (IBC)	710102022742023		RITESH VERMA VS INTERNATIONAL PRINT O PACK LTD	IBC Under Sec 9	27/03/2023	25 welfare has been misplaced( paste on blank side of vakalatnama), contact to registry,	SHIVAM SEHGAL
169	9/3/2023	Company Appeal(Companies Act)	710102022262023		RITESH VERMA VS INTERNATIONAL PRINT O PACK LTD	Application under any other provisions	14/03/2023	Wrong section select, synopsis missed, pg no 144 missed, wrong jurisdiction according to master data	SAMEER
170	10/3/2023	Company Appeal(Companies Act)	710102022792023		RITESH VERMA VS INTERNATIONAL PRINT O PACK LTD	Sec 252 (1)	16/03/2023	Pgs not clear 43,68,69	ASHISH
171	10/3/2023	CA(A) Merger and Amalgamation(Companies Act)	710102022562023		NEW LINE BUILDTECH PRIVATE LIMITED VS INTERNATIONAL PRINT O PACK LTD	Sub-section (I) of section 230	16/03/2023	Wrong section select,council detail missed in master index,memo of parties /brief synopsis/list of dates &&&&& events missed, 2nd volume separate index missed, pg no 226 wrong arrange, master data missed,MoA &&&& AoA missed of others company	Pranav V Shankar
172	11/3/2023	Contempt Petition (IBC)	710102022952023		PRAMOD KUMAR GUPTA VS ICICI BANK LIMITED	Rule 11 of NCLT, 2016	21/03/2023	list of dates and events and brief synopsis missed section wrong technically	Deepak

173	11/3/2023	Company Petition IB (IBC)	710102023132023		AMIRSONS TIMBER VS MIHIR BUILDCON PRIVATE LIMITED	IBC Under Sec 9	27/03/2023	page:53-54, 94-141, 144-149, 182-187, 198-199, 224-327, 334-335, 337, , not clear, 25rs advocate welfare and 3rs court fee missed, etc	Gursat
174	10/3/2023	Company Petition IB (IBC)	710102022782023		HINDUSTAN COLAS PRIVATE LIMITED VS DSC ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	27/03/2023	volume wise index missed, 25rs advocate welfare court fee missed, supporting affidavit missed, etc	SEETALAXMI SWAMY
175	11/3/2023	Company Petition (Companies Act)	710102022922023		CRAYONS ADVERTISING PRIVATE LIMITED VS VINOD ZUTSHI	Rule 11 of NCLT	16/03/2023	Wrong section select,synopsis/list of dates &&& events missed, serial no missed in index, council sign missed in index, incomplete documents uploaded	Shagun Shahi Chugh
176	25/02/2023	Company Petition IB (IBC)	710102019242023		AMIT KHANEJA VS VINOD ZUTSHI	Section 94(1)	13/03/2023	page:211-266, 318-319, not clear, 25rs advocate welfare and 3rs court fee missed,etc	SATISH
177	11/3/2023	Company Appeal(Companies Act)	710102023042023		AMIT KHANEJA VS VINOD ZUTSHI	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	29/03/2023	Pgs not clear 56,65	PUNEET
178	12/3/2023	Company Appeal(Companies Act)	710102023182023		AMIT KHANEJA VS VINOD ZUTSHI	Sec 252 (1)	16/03/2023	Blank documents uploaded	Narender
179	14/03/2023	Company Petition (Companies Act)	710102023652023		ALKA KATYAL VS ULTRATECH TEXTURES PAINTS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20/03/2023	Pgs not clear 62,84,160 to 165,184,201 to 213,241 to 254, remover application from petiton of section 244(1)a, PoA /BR missed with nclt form 12	SHOBHAN MAHANTI
180	13/03/2023	Company Petition IB (IBC)	710102023452023		M/S KHATU SHYAM MEGA MART LLP VS KAKA BAZAR PRIVATE LIMITED	IBC Under Sec 9	20/03/2023	volume wise separate index missed, pgs cut 48, pgs not clear 177,180,187,189 to 191,196,199 to 205,209,211,212,214,216,219, 220,222,225,230,231,232,234, 236,238,249,255,258,260,263, 264,267,268,271,273 to 275,472, true copy sign missed in annexure, paste welfare &&& court fees in blank space on vakaltnama	Atul Kumar Singh
181	14/03/2023	Company Petition IB (IBC)	710102023542023		SVS MARKETING SANITARYWARE PRIVATELIMITED VS KAJARIA BATHWARE PRIVATE LIMITED	IBC Under Sec 9	20/03/2023	incomplete document, contact to registry, etc	SUNITHA JOHN
182	15/03/2023	Company Petition IB (IBC)	710102024022023		SERGI TRANSFORMER EXPLOSION PREVENTIONTEHCNOLOGIES PRIVATE LIMITED VS KAJARIA BATHWARE PRIVATE LIMITED	IBC Section 59	20/03/2023	page:43-53, not clear, etc	ADITYA GUPTA
183	13/03/2023	Company Petition IB (IBC)	710102023462023		INTEC CAPITAL LIMITED VS JANHAVI DUGGAL	Section 95(1)	20/03/2023	page:90-102, 108-126, 138-142, 148, 153-154, 156-158, not clear, etc,	INTEC CAPITAL LIMITED
184	14/03/2023	Company Petition IB (IBC)	710102023632023		ACF SUPPORT SERVICES INDIA PRIVATELIMITED VS RAHUL VASHISTH	Sec 60(5)	15/03/2023	main case not link with application case type wrong need to sign on every page on application stamp paper not notarized need to true copy on annexure Pg-57,58 not clear need to separate both application court fees missed @ 1 rs	Hemant Chauhan
185	16/03/2023	Company Petition (Companies Act)	710102024442023		SANDEEP BANSAL VS NEXGEN MANPOWER SERVICES PRIVATE LIMITED	Application under any other provisions	16/03/2023	Wrongly Filed	Jitesh

186	15/03/2023	Company Petition IB (IBC)	710102024272023		KASHYAP ORGANICS PRIVATE LIMITED VS NEXGEN MANPOWER SERVICES PRIVATE LIMITED	IBC Under Sec 10	20/03/2023	document not uploaded, contact to registry, etc	Narender
187	16/03/2023	Company Appeal(Companies Act)	710102024602023		KASHYAP ORGANICS PRIVATE LIMITED VS NEXGEN MANPOWER SERVICES PRIVATE LIMITED	Sec 252 (3)	22/03/2023	Memo of parties missed, synopsis/list of dates &&& events not mentioned in index, serial no missed in index, council detail missed in index, no pagination in annexures, wrong jurisdiction according to master data	DAKSH
188	16/03/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102024682023		GSC GLASS PRIVATE LIMITED VS NEXGEN MANPOWER SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	22/03/2023	Wrong case type select	NAVEEN NARANG
189	17/03/2023	Company Petition IB (IBC)	710102024932023		R.R. INDUSTRIAL CORPORATION (INDIA)PRIVATE LIMITED VS KKSPUN INDIA LIMITED	Application under any other provisions- IBC	27/03/2023	wrong section and volume wise index missed, contact to registry, etc	Debopriyo Moulik
190	17/03/2023	Company Petition IB (IBC)	710102024832023		CAPT. R. DASTOOR VS GO AIRLINES INDIA LTD.	IBC Under Sec 9	23/03/2023	Pg no 85,107 cut, pg no 117 missed, 25rs welfare &&& 3rs court fees missed in vakalnama	Namitha Mathews
191	17/03/2023	Company Appeal(Companies Act)	710102024812023		CAPT. R. DASTOOR VS GO AIRLINES INDIA LTD.	Sec 252 (3)	22/03/2023	Sign missed in every pgs of petition, pgs in hindi 80,82,84,86,96,97 to 112,volume 2 separate index missed, income tax advance service missed	Aditya
192	21/03/2023	Contempt Petition (IBC)	710102025942023		SAJEVE BHUSHAN DEORA VS MARS IMPEX INDIA	Sec 60(5)	23/03/2023	case type wrong and section wrong	Sajeve Bhushan Deora
193	18/03/2023	Company Appeal(Companies Act)	710102025432023		SAJEVE BHUSHAN DEORA VS MARS IMPEX INDIA	Sec 252 (3)	23/03/2023	Wrong case type select, pgs blurr 62 to 66,69,87,102,103, proof of service not mentioned in index, some pgs are blur	Sheetal
194	20/03/2023	Company Petition IB (IBC)	710102025702023		SD REALTORS & DEVELOPERS VS ANSAL HI-TECH TOWNSHIPS LIMITED	IBC Under Sec 9	27/03/2023	petition not uploaded, contact to registry,	Nilotpal Shyam
195	21/03/2023	Company Petition IB (IBC)	710102025952023		STELLAR INVESTMENTS LIMITED VS SUNWORLD DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	27/03/2023	jurisdiction UP	MOHD NAZIM KHAN
196	20/03/2023	Company Petition IB (IBC)	710102025722023		R.A.J. KRISHNA CONSTRUCTION COMPANYPRIVATE LIMITED VS NEWERA SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	27/03/2023	page:83-84 not clear, true copy sign missed on every pages of annexures, etc	Shaleen Srivastava
197	21/03/2023	Company Appeal(Companies Act)	710102026082023		R.A.J. KRISHNA CONSTRUCTION COMPANYPRIVATE LIMITED VS NEWERA SOLUTIONS PRIVATE LIMITED	Sec 252 (1)	27/03/2023	Council detail missed in master index, true copy stamp missed in annexures	Hitesh
198	18/03/2023	Company Petition IB (IBC)	710102025282023		ASHISH KUMAR VS DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec 7	27/03/2023	all pages of petition are not clear, please scan in high quality and upload again, etc (contact to registry)	Hitesh
199	21/03/2023	Company Petition IB (IBC)	710102025842023		SARITA KISHORE VS RABINDER KUMAR MINTRI	Sec 60(5)	27/03/2023	wrong section and case type wrong ( need to file IA) contact to registry	RAJAN KUMAR HANS
200	21/03/2023	Company Petition IB (IBC)	710102026132023		ADITYA BIRLA FINANCE LIMITED VS KARANVEER SINGH ATWAL	Section 95(1)	27/03/2023	page:16-17 notary missed, 3rs court fee missed on vakalatnama,etc	Sandhya Chawla
201	21/03/2023	Company Appeal(Companies Act)	710102025832023		ADITYA BIRLA FINANCE LIMITED VS KARANVEER SINGH ATWAL	Sec 252 (3)	27/03/2023	Wrong case type select, no sign in every pgs of petition, verify date missed in both affidavits, pgs not clear 69,70, proof of service is without serial no	Sheetal



202	20/03/2023	Company Appeal(Companies Act)	710102025782023		ADITYA BIRLA FINANCE LIMITED VS KARANVEER SINGH ATWAL	Sec 252 (3)	27/03/2023	Wrong case type select, e stamp not clear, pgs not clear 75,89,90,109 to 112,128 to 130,141,143 to 155,157,159 to 169,180,184 to 186 volume 2 separate index missed,wrong pagination after pg no 130, proof of service without serial no,	Sheetal
203	23/03/2023	Company Appeal(Companies Act)	710102027292023		ADITYA BIRLA FINANCE LIMITED VS KARANVEER SINGH ATWAL	Sec 252 (3)	27/03/2023	Master index missed ,merge in one pdf after that upload the petition, pgs not clear 58 to 60, wrong jurisdiction according to master data	SUMIT KUMAR
204	22/03/2023	Company Petition IB (IBC)	710102027172023		REGIONAL PROVIDENT FUND COMMISSIONER VS MR SATYENDRA PRASAD KHORANIA	Sec 60(5)	29/03/2023	wrong case type , ( need to file IA)	BRAJA BANDHU PRADHAN
205	22/03/2023	Company Appeal(Companies Act)	710102027202023		REGIONAL PROVIDENT FUND COMMISSIONER VS MR SATYENDRA PRASAD KHORANIA	Sec. 421	29/03/2023	Its NCLAT file	RUBY SAML
206	23/03/2023	Company Petition (Companies Act)	710102027232023		GPL EDEN HEIGHTS CONDOMINIUM RWA VS GUPTA PROMOTERS PRIVATE LIMITED	Sec. 213,Sec 221	29/03/2023	Mention read with section in petition pg no 9, e stamp missed with supporting affidavit, wrong jurisdiction according to master data	Bhupender
207	5/5/2022	Restoration Application (IBC)	710102035412022	COMPANY PETITION IB (IBC)/817(PB)2018	NIDHI MANGLIK AND ANR. VS RG RESIDENCY PRIVATE LIMITED	Rule 11 of NCLT, 2016	31/03/2023	affidavit and stamp paper address mismatch, court fee missed @1	Vipin Singh Raghav
208	9/6/2022	Interlocutory Application (I.B.C)	710102047422022	COMPANY PETITION IB (IBC)/431(ND)2019	ANSHUL GUPTA VS SAURABH RATHI	Sec 60(5)	28/02/2023	main case wrong according your pdf please check pdf	RISHI
209	3/8/2022	Interlocutory Application (I.B.C)	710102063322022	COMPANY PETITION IB (IBC)/806(PB)2019	RAVINDER AGGARWAL VS RAVINDER AGGARWAL	Sec 60(5)	28/02/2023	Need to Application Sign Every Pages Page No. 52-55 28-67, 79-82 94-97, 109-112, 123-127, 138-141, 153-158, 170-173, 185-189, 198-201, 213-216, 229-232, 244-247, 258-260, 272-274, 282-285, 297-299, 310-313, 325-327, 339-342, 354-357, 369-372, 394-397, 410-413, 425-428, 439-446, 448-480, 492-500, 511-518, 531-544, 557-560, 572-575, 587-594, 606-611, Page Not clear and Page No. 762-863 True Copy Sign Missing &&quot; need to upload clear copy &&quot;	RISHI
210	5/8/2022	Interlocutory Application (I.B.C)	710102063912022	COMPANY PETITION IB (IBC)/806(PB)2019	SPENTA ENCLAVE PRIVATE LIMITED VS NEMI LANDMARKS PRIVATE LIMITED	Sec 60(5)	20/02/2023	wrong file choose location mumbai	Purazar
211	2/9/2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Rule 11 of NCLT, 2016	10/2/2023	case type wrong section wrong according your pdf main petition not mention in prayer	Sanyam
212	13/10/2022	Interlocutory Application (I.B.C)	710102084652022	COMPANY PETITION IB (IBC)/731(PB)2018	COMMERCIAL TAXES DEPARTMENT GOVERNMENT OF RAJASTHAN THROUGH ASSISTANT COMMISSIONER COMMERCIAL TAX DEPARTMENT VS ASHWINI MEHRA LIQUIDATOR OF PUNJ LLOYDSLTD.	Sec 60(5)	23/02/2023	in vakalatnama 5 rupees missing	Vidhan
213	22/10/2022	Interlocutory Application (I.B.C)	710102088292022		ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS ERA BUILDING SYSTEMS LTD. (APEX BUILDSYS LTD)	Sec 60(5)	7/2/2023	Incomplete Documents and Document Properly Upload and Section Mentioned Index please merge all pdf in single pdf Main Case Not Link contact to registry	Assistant Commissioner

214	12/11/2022	Interlocutory Application (I.B.C)	710102093742022	COMPANY PETITION IB (IBC)/1744(ND)2019	DEBASHISH NANDA VS RAJNISH NAGAR & ORS	Application under any other provisions- IBC	11/1/2023	Pg- 164 to 175 , 616 to 639, 709 to 711 , 765 to 770, 800,801 not clear Pg-518 cut pagination not allowed	Adya
215	25/11/2022	Miscellaneous Application (IBC)	710102097492022	COMPANY PETITION IB (IBC)/446(ND)2017	RAJENDRA K RAHEJA VS PAWAN KUMAR GOYAL	Sec 60(5)	24/01/2023	Case Type Wrong and Main Case Wrong in PDF Applicant Sign in Prayer and 25 Rs. Welfare Fund fess and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	ROHIT RATHI
216	29/11/2022	Interlocutory Application (I.B.C)	710102098592022	COMPANY PETITION IB (IBC)/1565(PB)2018	MANU GOEL VS ATUL KUMAR KANSAL	Sec 60(5)	3/2/2023	page number missing in application and index	honey Khanna
217	29/11/2022	Interlocutory Application (I.B.C)	710102098562022	COMPANY PETITION IB (IBC)/1565(PB)2018	SIMMI BHASKAR VS ATUL KUMAR KANSAL	Sec 60(5)	3/2/2023	page number Incomplete in index and 25-28 cut and Proof of Service Missing	honey Khanna
218	29/11/2022	Interlocutory Application (I.B.C)	710102098572022	COMPANY PETITION IB (IBC)/1565(PB)2018	DEEPAK THAKKAR VS ATUL KUMAR KANSAL	Sec 60(5)	3/2/2023	stamp paper missing	honey Khanna
219	29/11/2022	Interlocutory Application (I.B.C)	710102098552022	COMPANY PETITION IB (IBC)/1565(PB)2018	BARASIA ADVERTISING LTD VS ATUL KUMAR KANSAL	Sec 60(5)	3/2/2023	page number missing in application and index	honey Khanna
220	1/12/2022	Interlocutory Application (I.B.C)	710102099502022	COMPANY PETITION IB (IBC)/614(ND)2017	PARAMJEET SINGH BHATIA LIQUIDATOR VS ATUL KUMAR KANSAL	Application under any other provisions- IBC	27/01/2023	wrong file please choose location application missed main case not link	ABHISHEK
221	12/12/2022	Interlocutory Application (I.B.C)	710102102312022	COMPANY PETITION IB (IBC)/401(ND)2017	KULDEEP VS EARTH INFRASTRUCTURES LTD.	Sec 60(5)	24/01/2023	need to sign on every pages on application	GAURAV SAHRAWAT
222	13/12/2022	Interlocutory Application (I.B.C)	710102102762022	COMPANY PETITION IB (IBC)/492(ND)2018	KIRAN MARTIN GOLLA VS M/S SUNGIL INDIA PRIVATE LIMITED	Sec 60(5)	15/02/2023	Section Wrong According your pdf please choose Application under any other provisions- IBC	Davesh Bhatia
223	14/12/2022	Miscellaneous Application (IBC)	710102103202022	COMPANY PETITION IB (IBC)/1059(ND)2018	PIYUSH TIWARI VS M/S SUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	18/01/2023	case type wrong Pg-1,2 missed for memo party and affidavit and stamp paper not notarize	Arvind Rathore
224	15/12/2022	Interlocutory Application (I.B.C)	710102103402022		AMIRA SEZ AND INFRASTRUCTURE PVT. LTD. VS AMIRA PURE FOOD PRIVATE LIMITED IN LIQUIDATION	Sec 49(2),Any other provision - Govt body	3/1/2023	main case not link true copy missing in annexure page on every pages	Simarpal Singh Sawhney
225	18/12/2022	Restoration Application (Companies Act)	710102104392022		THREE C INFRATECH PRIVATE LIMITED VS MOON LIGHT PROPBUILD PRIVATE LIMITED	Rule 48	24/01/2023	main case not link with application and section wrong and sign missing in application page please delete previous document	Meghna
226	18/12/2022	Interlocutory Application (I.B.C)	710102104422022	COMPANY PETITION IB (IBC)/421(ND)2022	MIDEAST INTEGRATED STEELS LIMITED VS SILVER BANK LIMITED	Sec 60(5)	18/01/2023	Pg-37,40,42 to 44,46, to 48,53 to 64, not clear page	Aditya Nayyar
227	24/12/2022	Interlocutory Application (I.B.C)	710102106642022	COMPANY PETITION IB (IBC)/17(ND)2019	RITA SINGH VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	18/01/2023	26,32,34,not clear page	Kumar Mihir
228	28/12/2022	Interlocutory Application (I.B.C)	710102107472022	COMPANY PETITION IB (IBC)/761(ND)2018	SRIGOPAL CHOUDHARY VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	2/1/2023	section not mention in index and welfare missing and memo party missing and page number missing after 3 page and double page number after 22 page and true copy missing in annexure page	SKR & ASSOCIATES
229	30/12/2022	Interlocutory Application (I.B.C)	710102107912022		6456464646 VS M/S INTELICITY BUSINESS PARK PVT. LTD	Application under any other provisions- IBC	2/1/2023	wrong file by roshan	Komal
230	29/12/2022	Interlocutory Application (I.B.C)	710102107582022	COMPANY PETITION IB (IBC)/17(ND)2019	REKHA SINHA VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	2/1/2023	16,26,30,34,37,43,45,59, not clear page	Kumar Mihir
231	30/12/2022	Interlocutory Application (I.B.C)	710102107812022	COMPANY PETITION IB (IBC)/2963(ND)2019	SUNITA UMESH VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	3/1/2023	24-27 not clear page and welfare missing	Bendi Raviteja
232	27/12/2022	Interlocutory Application (I.B.C)	710102107212022	COMPANY PETITION IB (IBC)/131(PB)2017	DEEPAK C CHOUDHARI VS BSE LTD	Sec 60(5)	6/2/2023	counsel details missed after volume wise index and NCLT format missed on volume -1 and volume-2 Pg- 436,437 not clear	Ramesh Chandra Mishra
233	28/12/2022	Interlocutory Application (I.B.C)	710102107352022	COMPANY PETITION IB (IBC)/17(ND)2019	NEELAM M PRATAP VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	2/1/2023	28-29,36-37,41,43,44-45,49 not clear page	Kumar Mihir

234	28/12/2022	Interlocutory Application (I.B.C)	710102107422022	COMPANY PETITION IB (IBC)/647(ND)2022	PRIME GOLD SAIL JVC LIMITED VS M/S SHUBHAM STEEL INDUSTRIES	Rule 11 of NCLT, 2016	2/1/2023	sign missing in application page and applicant sign missing prayer	Simran Jyot Singh Khandpur
235	2/1/2023	Interlocutory Application (I.B.C)	710102000492023	COMPANY PETITION IB (IBC)/717(ND)2019	ORIENTAL BANK OF COMMERCE VS KINGCUP CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/1/2023	Need to Applicant Sign on Every Pages in Application and CP Not Mentioned in Main Case	ABHISHEK GUPTA
236	2/1/2023	Interlocutory Application (I.B.C)	710102000382023	COMPANY PETITION IB (IBC)/236(ND)2020	PRASHANT PITTI VS MR. PANKAJ NARANG & ORS	Sec 60(5)	12/1/2023	Need to Applicant Sign on Every Pages in Application Pages	A.K ASSOCIATES law offices
237	3/1/2023	Interlocutory Application (I.B.C)	710102000872023	COMPANY PETITION IB (IBC)/585(ND)2019	PRINCE JAGOTA & OTHERS VS MR. PANKAJ NARANG & ORS	Rule 11 of NCLT, 2016	5/1/2023	section wrong according your pdf and 1-2,4,7,9,11-12 not clear page and memo party missing	Prakhar Srivastava
238	3/1/2023	Interlocutory Application (I.B.C)	710102000632023	COMPANY PETITION IB (IBC)/431(ND)2022	VIKAS KUMAR VS VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	Rule 34	5/1/2023	memo party missing and section not mention in index and date not verified affidavit and page number missing in application and need to sign every page in application and	VIKAS
239	3/1/2023	Interlocutory Application (I.B.C)	710102000622023	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	Sec 60(5)	5/1/2023	proof service missing	Ravi
240	20/12/2022	Interlocutory Application (I.B.C)	710102105072022	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	Application under any other provisions- IBC	15/02/2023	please memo party arrange before application in index and in application memo party incomplete please arrange affidavit after application	Rajiv Malik
241	4/1/2023	Interlocutory Application (I.B.C)	710102001492023	COMPANY PETITION IB (IBC)/1481(PB)2018	GULSHAN GABA VS VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	Rule 154 (1)	16/02/2023	Pg-34 missed	Gulshan Gaba
242	4/1/2023	Interlocutory Application (I.B.C)	710102001452023	COMPANY PETITION IB (IBC)/375(PB)2018	SATYA PRAKASH GUPTA VS VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	Application under any other provisions- IBC	5/1/2023	Counsel Detail Incomplete After Index and Verify Stamp Cut in Affidavit and Page No. After 6 Missing in PDF According your Index and Page No. After 6 to True Copy Sign Missing and Page No. 70-72, Page Not Clear	Satya Prakash Gupta
243	5/1/2023	Interlocutory Application (I.B.C)	710102001662023	COMPANY PETITION IB (IBC)/288(PB)2019	AJIT SHRIVASTAVA & ORS. VS GAYATRI HOSPITALITY AND REALCON LIMITED	Sec 60(5),Sec 60(5)	23/01/2023	pagination not done	Aishvary
244	4/1/2023	Miscellaneous Application(Companies Act)	710102001512023	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 109. HARDIK MUKESH BAJARIA DIRECTOR.	Sec 224 (5)	6/1/2023	case type wrong and index missing and stamp paper and affidavit missing and sign missing in application page and true copy missing and page number missing application and section wrong	Janu Vipin Gulati
245	6/1/2023	Interlocutory Application (I.B.C)	710102002242023	COMPANY PETITION IB (IBC)/464(ND)2019	MICA INDUSTRIES LIMITED VS ASHIKA CREDIT CAPITAL LIMITED	Sec 60(5)	10/1/2023	stamp paper and affidavit not notarize	Prakash Legal Advisers
246	5/1/2023	Company Application(Companies Act)	710102001862023	COMPANY APPEAL(COMPANIES ACT)/224(ND)2022	KATHURIA HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions	9/1/2023	appeal not mention in main case and memo party missing and welfare and court fee missing and true copy missing in annexure page and section not mention in index and Impugned-Order not open and roc and income tax service missing	ANKUR CHAWLA
247	10/1/2023	Interlocutory Application (I.B.C)	710102003502023	COMPANY PETITION IB (IBC)/2469(ND)2019	M/S NIMIT BHILDERS PVT LTD VS M/S AIMS GOLF TOWN DEVELOPERS PVT LTD	Rule 11 of NCLT, 2016	13/01/2023	section wrong according your pdf	DIKSHA GOSWAMI
248	10/1/2023	Interlocutory Application (I.B.C)	710102003322023	COMPANY PETITION IB (IBC)/1285(ND)2019	THREE PLANTINUM SOFTECH (P) LTD VS M/S AIMS GOLF TOWN DEVELOPERS PVT LTD	Application under any other provisions- IBC	24/01/2023	please file as a additional	RAJENDRA

249	9/1/2023	Company Appeal (IBC)	710102002892023	COMPANY PETITION IB (IBC)/674(ND)2022	EMGREEN IMPEX LIMITED VS AVSL INDUSTRIES LIMITED	IBC Under Sec 9	16/01/2023	wrong section and case type wrong, contact to registry,etc	gaurav singhal
250	12/1/2023	Interlocutory Application (I.B.C)	710102004202023	COMPANY PETITION IB (IBC)/1913(ND)2019	NIMITAYA HOTEL AND RESORTS LIMITED VS ALLAHABAD BANK	Sec 60(5)	13/01/2023	document not upload	manuj nagrath
251	11/1/2023	Interlocutory Application (I.B.C)	710102003892023	COMPANY PETITION IB (IBC)/89(ND)2018	CS HARI BABU THOTA VS ALLAHABAD BANK	Application under any other provisions- IBC	16/01/2023	Counsel Sign Missing After Index	HARI BABU
252	11/1/2023	Interlocutory Application (I.B.C)	710102003772023	COMPANY PETITION IB (IBC)/607(ND)2018	STAR MINERAL RESOURCES PRIVATE LIMITED THROUGH LIQUIDATOR NARESH KUMAR BANSAL VS ALLAHABAD BANK	Application under any other provisions- IBC	16/01/2023	Address Not Mentioned in Affidavit	Naresh Kumar Bansal
253	12/1/2023	Company Application(Companies Act)	710102003972023	COMPANY PETITION (COMPANIES ACT)/168(ND)2021	ROYAL ENGINEERING CONSULTANCY PVT. LTD. VS POONAM ANAND	Any other provision - Govt body	8/2/2023	need to additional file	Poonam Anand
254	10/1/2023	Interlocutory Application (I.B.C)	710102003582023	COMPANY PETITION IB (IBC)/1041(ND)2020	INABENSA BHARAT PVT. LTD. VS POONAM ANAND	Sec 60(5)	13/01/2023	memo party missing and need to sign every page in application and 33 page not clear and true copy missing and applicant sign missing in prayer	Apoorva
255	12/1/2023	Interlocutory Application (I.B.C)	710102004362023	COMPANY PETITION IB (IBC)/1041(ND)2020	ANIL GOEL VS POONAM ANAND	Application under any other provisions- IBC	17/01/2023	Wrongly Filed Please Choose Right Location in Kolkata Bench	AMAR VIVEK
256	12/1/2023	Interlocutory Application (I.B.C)	710102004472023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS POONAM ANAND	Application under any other provisions- IBC	17/01/2023	Section Wrong According your Index and Counsel Sign Missing After Index and Memo Party and Affidavit Missing and Index Wrong According your PDF	Sanjay Kumar Singh
257	13/01/2023	Company Application(Companies Act)	710102004762023	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/1(ND)2023	HOLLYSEA FINVEST PVT.LTD. VS POONAM ANAND	Rule16(d),NCLT Rules,2016	17/01/2023	case type wrong	Rajeev K Goel
258	13/01/2023	Interlocutory Application (I.B.C)	710102004522023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS POONAM ANAND	Application under any other provisions- IBC	27/03/2023	welfare missing and true copy missing in annexure page CONAT CT TO REGISTRY	Sanjay Kumar Singh
259	12/1/2023	Interlocutory Application (I.B.C)	710102004442023	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS POONAM ANAND	Sec 60(5)	17/01/2023	Page No. Missing in Index and Counsel Sign Missing After Index and CP Not Mentioned in Main Case and Memo Party Missing and Extra Document Deloted and Upload Fresh Application and Proof of Service	Pankaj
260	13/01/2023	Interlocutory Application (I.B.C)	710102004782023	COMPANY PETITION IB (IBC)/342(ND)2017	MOHIT CHAWLA VS POONAM ANAND	Application under any other provisions- IBC	17/01/2023	CP Not Mentioned in Main Case and Page No. 7 Missing in PDF According your Index and Affidavit Missing	Mohit Chawla
261	13/01/2023	Interlocutory Application (I.B.C)	710102004952023	COMPANY PETITION IB (IBC)/106(ND)2017	MRS. MEGHA AGRAWAL VS POONAM ANAND	Sec 60(5)	18/01/2023	Section Not Mentioned in Index and Counsel Details Missing in Index and Memo Party and Section Wrong According your Index and E-Stamp Paper and Affidavit Mismatch and 25 Rs. Welfare Fund Fess Missing in Vakalatnama	AKSHAY PETKAR
262	13/01/2023	Interlocutory Application (I.B.C)	710102005002023	COMPANY PETITION IB (IBC)/605(ND)2022	ASHISH SINGH VS POONAM ANAND	Application under any other provisions- IBC	17/01/2023	page number wrong in index	Ashish Singh
263	13/01/2023	Interlocutory Application (I.B.C)	710102004592023	COMPANY PETITION IB (IBC)/02(PB)2017	VIJAY THUKRAL VS VIKRAM BAJAJ RP	Rule 11 of NCLT, 2016	18/01/2023	Need to Applicant Sign on Every Pages in Application and E-Stamp Paper Missing and List Dates of Events Missing According your Index and 25 Rs. Welfare Fund Fess and 1 Rs. Court Fess Missing in Vakalatnama and Date Missing in Vakalatnama and Main Case Missing in Vakalatnama	Karan Suneja
264	13/01/2023	Interlocutory Application (I.B.C)	710102005152023	COMPANY PETITION IB (IBC)/532(PB)2017	PUNJAB NATIONAL BANK VS VIKRAM BAJAJ RP	Application under any other provisions- IBC	17/01/2023	date not verified in affidavit and application uploaded twice	aditya gauri

265	13/01/2023	Interlocutory Application (I.B.C)	710102005242023	COMPANY PETITION IB (IBC)/1372(PB)2018	CAPTAIN OPFFSET PRINTERS VS VIKRAM BAJAJ RP	Application under any other provisions- IBC	17/01/2023	ib not mention in main case and page number not mention in index and page numbering missing in application page and need to sign every page in application	aditya gauri
266	13/01/2023	Interlocutory Application (I.B.C)	710102005212023	COMPANY PETITION IB (IBC)/132(PB)2017	PUNJAB NATIONAL BANK VS VIKRAM BAJAJ RP	Application under any other provisions- IBC	17/01/2023	page 62-67 not clear page	aditya gauri
267	14/01/2023	Interlocutory Application (I.B.C)	710102005662023	COMPANY PETITION IB (IBC)/132(PB)2017	HEMANT GUPTA VS VIKRAM BAJAJ RP	Application under any other provisions- IBC	19/01/2023	Wrongly Filed Please Choose Right Bench	Hemant Gupta
268	14/01/2023	Interlocutory Application (I.B.C)	710102005482023	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT SINGH SONI VS VIKRAM BAJAJ RP	Application under any other provisions- IBC	18/01/2023	main case number missing soft copy	PRABHJIT
269	14/01/2023	Interlocutory Application (I.B.C)	710102005682023	COMPANY PETITION IB (IBC)/690(ND)2018	ASHOK KUMAR JUNEJA VS VIKRAM BAJAJ RP	Application under any other provisions- IBC	18/01/2023	section wrong according your pdf	Ashok Kumar Juneja
270	14/01/2023	Interlocutory Application (I.B.C)	710102005402023	COMPANY PETITION IB (IBC)/1504(PB)2019	SUTANU SINHA VS M/S PATNA HIGHWAY PROJECTS LIMITED	Application under any other provisions- IBC	18/01/2023	page 22-61 not clear	Chandhiok&mahajan
271	14/01/2023	Interlocutory Application (I.B.C)	710102005912023	COMPANY PETITION IB (IBC)/900(ND)2020	VIKAS GARG VS M/S PATNA HIGHWAY PROJECTS LIMITED	Application under any other provisions- IBC	19/01/2023	Page NO. 20-62 True Copy Sign Missing in Annexure	Vikas Garg
272	14/01/2023	Interlocutory Application (I.B.C)	710102005372023	COMPANY PETITION IB (IBC)/401(ND)2022	KASHYAP ORGANICS PRIVATE LIMITED VS M/S PATNA HIGHWAY PROJECTS LIMITED	Sec 60(5)	19/01/2023	page no 11 not clear	KASHYAP ORGANICS PRIVATE LIMITED
273	13/01/2023	Interlocutory Application (I.B.C)	710102005052023	COMPANY PETITION IB (IBC)/867(PB)2019	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF CARGO PLANNERS VS M/S PATNA HIGHWAY PROJECTS LIMITED	Application under any other provisions- IBC	20/01/2023	DD NOT SUBMITTED	AMAR VIVEK
274	16/01/2023	Interlocutory Application (I.B.C)	710102006402023	COMPANY PETITION IB (IBC)/115(ND)2020	GULSHAN GABA VS M/S PATNA HIGHWAY PROJECTS LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	28/03/2023	memo party missing Pg-109 to 113 not clear please contact to registry	Gulshan Gaba
275	16/01/2023	Interlocutory Application (I.B.C)	710102006862023	COMPANY PETITION IB (IBC)/375(PB)2018	M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	23/01/2023	memo party missing and page numbering missing and index missing and need to sign every page in application and stamp paper and affidavit missing	RAJ VARDHAN
276	16/01/2023	Interlocutory Application (I.B.C)	710102006652023	COMPANY PETITION IB (IBC)/375(PB)2018	LALIT KUMAR DANGI VS SHUCHI JAIN	Sec 66(1)	23/01/2023	wrong file choose location chennai	Aditi Sharma
277	16/01/2023	Interlocutory Application (I.B.C)	710102006452023	COMPANY PETITION IB (IBC)/2768(ND)2019	HALDIRAM FINCAP PVT. LTD. VS SUNIL SACHDEVA	Rule 11 of NCLT, 2016	24/01/2023	need to additional	Alok KUMAR PANDEY
278	16/01/2023	Interlocutory Application (I.B.C)	710102006332023	COMPANY PETITION IB (IBC)/115(ND)2020	GULSHAN GABA VS SUNIL SACHDEVA	Sec 43(1) r/w Sec 44 (1)	28/03/2023	due payment other section please contact to registry.	Gulshan Gaba
279	13/01/2023	Interlocutory Application (I.B.C)	710102005262023	COMPANY PETITION IB (IBC)/904(PB)2018	HARVINDER KUMAR JATANA VS SUNIL SACHDEVA	Application under any other provisions- IBC	17/01/2023	Section Not Mentioned in Index	HARVINDER
280	13/01/2023	Interlocutory Application (I.B.C)	710102005042023	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF KANIK ELECTRONICS PRIVATE LIMITED VS SUNIL SACHDEVA	Application under any other provisions- IBC	17/01/2023	IB Not Mentioned in Main Case	AMAR VIVEK
281	17/01/2023	Interlocutory Application (I.B.C)	710102007482023	COMPANY PETITION IB (IBC)/922(PB)2018	KISHAN GOPAL SOMANI VS SUNIL SACHDEVA	Sec 60(5)	24/01/2023	page number 64-67,70-75,81-84,86-90 not clear page	ADITYA GOEL
282	18/01/2023	Interlocutory Application (I.B.C)	710102007672023	COMPANY PETITION IB (IBC)/2628(ND)2019	RAJENDER KUMAR JINDAL VS SARAYA INDUSTRIES LTD	Rule 11 of NCLT, 2016	9/2/2023	section wrong according your pdf sign missed on application need to on every pages stamp paper missed	lokesh kumar
283	19/01/2023	Company Application(Companies Act)	710102008212023	COMPANY PETITION (COMPANIES ACT)/8(ND)2023	PAYAL SURI VS MELOCARE WELLNESS PRIVATE LIMITED	Rule 11 of NCLT	25/01/2023	main case not mention in memo party	Anshul
284	19/01/2023	Interlocutory Application (I.B.C)	710102008192023	COMPANY PETITION IB (IBC)/113(ND)2021	KATRA REALTORS PRIVATE LIMITED VS RAJESH RAMNANI	Sec 60(5)	27/01/2023	58-176,318-478, not clear page and court fee rs. 1 missing	Sujoy
285	19/01/2023	Interlocutory Application (I.B.C)	710102008312023	COMPANY PETITION IB (IBC)/2012(ND)2019	AWSUM PROTEINS LIMITED VS MANOJ KUMAR YADAV & OTHERS	Sec 66(1)	27/01/2023	wrong file need to additional	MANIK GOYAL
286	19/01/2023	Interlocutory Application (I.B.C)	710102008392023	COMPANY PETITION IB (IBC)/2012(ND)2019	AWSUM PROTEINS LIMITED VS JASWANT KUMAR	Sec 66(1)	27/01/2023	wrong file need to additional	MANIK GOYAL
287	19/01/2023	Interlocutory Application (I.B.C)	710102008362023	COMPANY PETITION IB (IBC)/2012(ND)2019	AWSUM PROTEINS LIMITED VS ASHU VERMA	Sec 66(1)	27/01/2023	wrong file need to additional	MANIK GOYAL

288	20/01/2023	Interlocutory Application (I.B.C)	710102008812023	COMPANY PETITION IB (IBC)/446(ND)2017	DHARMENDRA KUMAR VS JAP COMPANY PRIVATE LIMITED	Sec 60(5)	27/01/2023	section wrong and page number not mention in index and page number missing in application	ROHIT RATHI
289	20/01/2023	Miscellaneous Application (IBC)	710102008852023	COMPANY PETITION IB (IBC)/1683(ND)2018	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD VS OPTIMA INDUSTRIES	Application under any other provisions- IBC	27/01/2023		Avinash Kumar Tyagi
290	20/01/2023	Interlocutory Application (I.B.C)	710102008952023	COMPANY PETITION IB (IBC)/435(ND)2017	RAKESH BHATIA VS OPTIMA INDUSTRIES	Rule 11 of NCLT, 2016	10/2/2023	Memo Party Missing	rakesh
291	20/01/2023	Interlocutory Application (I.B.C)	710102009122023	COMPANY PETITION IB (IBC)/717(ND)2019	PUNJAB & SIND BANK VS DEVENDRA SINGH	Sec 60(5)	27/01/2023	page 164,167, not clear page and memo party missing	SANJAY BAJAJ
292	22/01/2023	Interlocutory Application (I.B.C)	710102009552023	COMPANY PETITION IB (IBC)/17(ND)2019	AMRENDRA PRATAP SINGH VS MANOJ KULSHRESTHA	Sec 60(5)	13/02/2023	wrong doc as per advocate at nclt	Hardik Khatri
293	21/01/2023	Interlocutory Application (I.B.C)	710102009502023	COMPANY PETITION IB (IBC)/792(ND)2022	CANARA BANK VS RAMKESH BASHISHT	Rule 11 of NCLT, 2016	31/01/2023	section wrong according your pdf and page number 1 to 2 not mention in index	Saurabh Kushawaha
294	21/01/2023	Interlocutory Application (I.B.C)	710102009512023	COMPANY PETITION IB (IBC)/790(ND)2022	THE CANARA BANK LIMITED VS KRISHAN PAL SINGH	Rule 11 of NCLT, 2016	31/01/2023	page number 1-2 not mention in index page number missing after 2 page and section wrong according your pdf	Saurabh Kushawaha
295	21/01/2023	Company Application(Companies Act)	710102009442023	COMPANY PETITION (COMPANIES ACT)/26(ND)2010	ANIL KUMAR GARG VS SUKH NGAR BUILDCON PVT. LTD. AND ORS.	Application under any other provisions	13/02/2023	JURISDICTION ISSUE MATTER WILL FILE IN JAIPUR BENCH	Vipul
296	16/01/2023	Interlocutory Application (I.B.C)	710102007022023	COMPANY PETITION (COMPANIES ACT)/26(ND)2010	LALIT KUMAR DANGI VS PARAG GHOLAP	Sec 60(5)	23/01/2023	wrong file please choose location chennai	Aditi Sharma
297	24/01/2023	Interlocutory Application (I.B.C)	710102009862023	COMPANY PETITION IB (IBC)/408(ND)2018	WORXPACE CONSULTING PVT. LTD. VS HINDUSTAN ISPAT	Sec 43(1) r/w Sec 44 (1)	30/01/2023	wrong file	SIDDHARTH AGGARWAL
298	24/01/2023	Interlocutory Application (I.B.C)	710102010022023	COMPANY PETITION IB (IBC)/654(PB)2019	AVJ DEVELOPERS (INDIA) PRIVATE LIMITED VS HINDUSTAN ISPAT	Application under any other provisions- IBC	1/2/2023	Wrongly Filed Need to be Additional	Mani Gupta
299	24/01/2023	Interlocutory Application (I.B.C)	710102010032023	COMPANY PETITION IB (IBC)/923(PB)2018	SNEH PRABHA & 73 ORS VS RABINDRA KUMAR MINTRI	Sec 60(5)	1/2/2023	Master Index Missing and Volume- 2 Index Missing and Vakalatnama Missing According your Index and Applicant Sign Missing in Prayer	PAWAN KUMAR RAY
300	25/01/2023	Interlocutory Application (I.B.C)	710102010252023	COMPANY PETITION IB (IBC)/2012(ND)2019	AWSUM PROTEINS LIMITED VS NAKUL MITTAL	Sec 66(1)	1/2/2023	wrong file need to additional	MANIK GOYAL
301	28/01/2023	Interlocutory Application (I.B.C)	710102011112023	COMPANY PETITION IB (IBC)/781(ND)2022	A T O (I) LTD VS HIL (INDIA) LIMITED	Application under any other provisions- IBC	1/2/2023	Memo Party Missing and Section Not Mentioned in Index and Application	PRAVEEN
302	30/01/2023	Company Application(Companies Act)	710102011512023	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MR. ANIRUDH RASTOGI VS MRS. SURBHI GOEL	Rule 11 of NCLT	31/01/2023	section wrong	Sana
303	31/01/2023	Interlocutory Application (I.B.C)	710102011732023	COMPANY PETITION IB (IBC)/1164(ND)2019	RAVI BANSAL VS MRS. SURBHI GOEL	Application under any other provisions- IBC	15/02/2023	page number 98-105,110, not clear page	Ravi
304	31/01/2023	Company Application(Companies Act)	710102011842023	COMPANY PETITION (COMPANIES ACT)/67(ND)2021	KAMLESH SHARMA VS DRG WELLNESS PVT LTD & ORS	Rule 11 of NCLT	13/02/2023	main case not mention in memo party	aaryan sharma
305	1/2/2023	Interlocutory Application (I.B.C)	710102012182023	COMPANY PETITION IB (IBC)/763(ND)2021	MR.HIMANSHU JAIN VS UNICAST AUTOTECH PRIVATE LIMITED	Sec 60(5)	6/2/2023	IB Not Mentioned in Main Case	Ekta Rai
306	1/2/2023	Interlocutory Application (I.B.C)	710102012332023	COMPANY PETITION IB (IBC)/1423(ND)2018	NIKAMAL LIMITED VS WHOLLLY JOY PRODUCTS PVT LTD	Sec 60(5)	6/2/2023	memo party missing	Pankaj
307	28/01/2023	Restoration Application (IBC)	710102011202023	COMPANY PETITION IB (IBC)/138(ND)2020	ARUN MITTAL VS PRABHAT JAIN LIQUIDATOR OF M/S NARMADA CEREAL PVT. LTD.	Rule 11 of NCLT, 2016	31/03/2023	technically wrong section reminder 5/5 please choose Rule 11 of NCLT, 2016	SANGEETA BOHRA
308	1/2/2023	Interlocutory Application (I.B.C)	710102012222023	COMPANY PETITION IB (IBC)/753(ND)2022	STATE BANK OF INDIA VS SMT SEEMA DHINGRA	Rule16(d),NCLT Rules,2016 IBC	31/03/2023	Memo Party Missing in index and in application reminder 5/5 please contact to registry	ARV CHAMBERS LAW
309	31/01/2023	Interlocutory Application (I.B.C)	710102011932023	COMPANY PETITION IB (IBC)/1229(PB)2018	ALKA AGARWAL VS SMT SEEMA DHINGRA	Any other provision - Govt body	3/2/2023	wrong file need to additional	Rahul
310	3/2/2023	Company Application(Companies Act)	710102012762023	COMPANY PETITION (COMPANIES ACT)/206(ND)2021	HIMGIRI FINCAP VS HIMGIRI FINCAP	Section 271-272 of the company act 2013 - Govt body	7/2/2023	need to additional file	SHRIYA CHANDA
311	4/2/2023	Restoration Application (IBC)	710102013112023	COMPANY PETITION IB (IBC)/553(ND)2021	BURLINGTON FINANCE LIMITED VS ASIAN HOTELS (NORTH) LIMITED	Sec 60(5)	7/2/2023	section wrong according your pdf	CUSTOS

312	4/2/2023	Interlocutory Application (I.B.C)	710102013032023	COMPANY PETITION IB (IBC)/456(ND)2022	SANJAY SONI VS M/S GANGA BUSINESS PRIVATE LIMITED	Application under any other provisions- IBC	7/2/2023	notary missing e-stamp paper and page number 29 not mention in index and 23-24 not clear page	DEEPA GUPTA
313	6/2/2023	Interlocutory Application (I.B.C)	710102013432023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS YOGENDER GARG	Sec 66(1), Application under any other provisions- IBC	22/02/2023	due payment other section and section wrong true copy missing and Address Mismatch in Affidavit	Sanjay Kumar Singh
314	5/2/2023	Interlocutory Application (I.B.C)	710102013312023	COMPANY PETITION IB (IBC)/505(ND)2022	ASHOK KUMAR JALAN VS YOGENDER GARG	Application under any other provisions- IBC	8/2/2023	stamp paper missing and page number not mention after 7 page in index	Ravi
315	7/2/2023	Company Application(Companies Act)	710102014082023	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2022	HARITA FEHRER LIMITED VS YOGENDER GARG	Sec. 230-232 - Second Motion	14/02/2023	Wrong case type select, remove compliance affidavit from dms	RUPESH AGARWAL
316	6/2/2023	Interlocutory Application (I.B.C)	710102013702023	COMPANY PETITION IB (IBC)/2590(ND)2019	UNION BANK OF INDIA VS YOGENDER GARG	Sec 60(5)	15/02/2023	section wrong according your pdf	Prateek Kushwaha
317	7/2/2023	Interlocutory Application (I.B.C)	710102013882023	COMPANY PETITION IB (IBC)/379(ND)2020	RAMBARAN SINGH APEX PRIVATE LIMITED VS HARJI ENGINEERING WORK PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/2/2023	sign missing in application and due payment other section and contact to registry	sahil garg
318	7/2/2023	Interlocutory Application (I.B.C)	710102013982023	COMPANY PETITION IB (IBC)/1416(ND)2018	R K SILK MILLS INDIA LIMITED VS HARJI ENGINEERING WORK PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	9/2/2023	section wrong according your pdf	Prashant
319	5/2/2023	Interlocutory Application (I.B.C)	710102013322023	COMPANY PETITION IB (IBC)/505(ND)2022	ASHOK KUMAR JALAN VS HARJI ENGINEERING WORK PRIVATE LIMITED	Application under any other provisions- IBC	8/2/2023	memo party missing and stamp paper missing	Ravi
320	6/2/2023	Interlocutory Application (I.B.C)	710102013422023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS YOGENDER GARG	Sec 43(1) r/w Sec 44 (1), Sec. 45 (1)	22/02/2023	due payment other section and memo party missing	Sanjay Kumar Singh
321	9/2/2023	Interlocutory Application (I.B.C)	710102014742023	COMPANY PETITION IB (IBC)/512(ND)2020	JAI PRAKASH RAWAT VS NARESH KUMAR	Sec 60(5)	22/02/2023	Page No. 35-36 Page No. Missing in Index According your PDF	PRATEEK
322	9/2/2023	Interlocutory Application (I.B.C)	710102014862023	COMPANY PETITION IB (IBC)/191(ND)2021	SHERA ENERGY PRIVATE LIMITED VS KOTSONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/02/2023	overwriting in page no 2	Susshil Daga
323	13/02/2023	Interlocutory Application (I.B.C)	710102015632023	COMPANY PETITION IB (IBC)/17(ND)2019	PUSHPA DEVI VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	14/02/2023	25,49,63 not clear page and double page number in application	Kumar Mihir
324	13/02/2023	Company Application(Companies Act)	710102015642023	COMPANY PETITION IB (IBC)/17(ND)2019	YKM HOLDINGS PVT LTD VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Application under any other provisions	28/02/2023	wrong file please choose location chd bench case type wrong main case not link	HARKESH
325	10/2/2023	Interlocutory Application (I.B.C)	710102015092023	COMPANY PETITION IB (IBC)/17(ND)2019	ANOOP KUMAR SRIVASTAVA VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	28/02/2023	pdf not clear please upload clear	Kumar Mihir
326	13/02/2023	Interlocutory Application (I.B.C)	710102015662023	COMPANY PETITION IB (IBC)/17(ND)2019	ARTI GUPTA VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	14/02/2023	page number 24-25,37,45,50,52,55,56-57, not clear page	Kumar Mihir
327	14/02/2023	Interlocutory Application (I.B.C)	710102015852023	COMPANY PETITION IB (IBC)/358(ND)2021	PME POWER SOLUTIONS (INDIA) LIMITED VS AIREN METALS PVT LTD	Rule 11 of NCLT, 2016	9/3/2023	Main case no missing in page 2	Riya Sardana
328	16/02/2023	Interlocutory Application (I.B.C)	710102016692023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS VISHAL SHARMA	19(2)	27/03/2023	Address Mismatch in Affidavit	Sanjay Kumar Singh
329	16/02/2023	Interlocutory Application (I.B.C)	710102016792023	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL VS VISHAL SHARMA	Sec 60(5)	17/02/2023	sign missing in application page and true copy missing in annexure page	RANJANA ROY GAWAI
330	20/02/2023	Miscellaneous Application (IBC)	710102017552023	COMPANY PETITION IB (IBC)/2081(ND)2019	EMPLOYEES PROVIDENT FUND ORGANISATION VS SUNIL KUMAR AGARWAL	Any other provision - Govt body	2/3/2023	case type wrong wrong index stamp paper missed Pg-23,24,29,31,34 not clear court fee and welfare missed in vakalatnama	Puneett Singhal
331	20/02/2023	Interlocutory Application (I.B.C)	710102017672023	COMPANY PETITION IB (IBC)/856(ND)2022	NARAYAN SECURITIES LIMITED VS NARAYAN SECURITIES LIMITED	Application under any other provisions- IBC	22/02/2023	need to additional file	DEEPAK MEHRA
332	20/02/2023	Interlocutory Application (I.B.C)	710102017662023	COMPANY PETITION IB (IBC)/596(ND)2020	RAMA TENT HOUSE VS UNISONS HOTELS PRIVATE LIMITED	Application under any other provisions- IBC	22/02/2023	case title wrong according to applicant name	Krit
333	20/02/2023	Interlocutory Application (I.B.C)	710102017522023	COMPANY PETITION IB (IBC)/1293(ND)2018	MARKETING TIMES AUTOMOBILES VS MARKETING TIMES AUTOMOBILES	Application under any other provisions- IBC	3/3/2023	pagination missed in index contact to registry	Subramanian Nataraja
334	21/02/2023	Miscellaneous Application (IBC)	710102018282023	COMPANY PETITION IB (IBC)/3383(ND)2019	CORPORATION BANK VS SAINOV SPIRITS PRIVATE LIMITED	Any other provision - Govt body	22/02/2023	sign missing in application page and memo party missing and section not mention in index and 1rs. court fee missing and stamp paper missing and case type wrong	TARUN KUMAR

335	18/02/2023	Interlocutory Application (I.B.C)	710102017372023	COMPANY PETITION IB (IBC)/1389(ND)2019	M/S LOYAL SCAFFODING PVT LTD VS C K INFRASTRUCTURE LTD.	Rule 11 of NCLT, 2016	21/02/2023	page number 19-25,27-40 not clear page and memo party missing and true copy sign missing in annexure page	SHRIKANT
336	22/02/2023	Interlocutory Application (I.B.C)	710102018392023	COMPANY PETITION IB (IBC)/1096(PB)2018	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	28/02/2023	applicant name should be first case title	Sandeep
337	24/02/2023	Interlocutory Application (I.B.C)	710102018992023	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	28/02/2023	ticket not allowed mid on vakalatnama	RAJEEV
338	24/02/2023	Interlocutory Application (I.B.C)	710102019192023	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL VS SYGNIFIC CORPORATE SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/3/2023	Vakalatnama Not Mentioned in Index	VINEET AGGARWAL
339	28/02/2023	Interlocutory Application (I.B.C)	710102019782023	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS SYGNIFIC CORPORATE SOLUTIONS PRIVATE LIMITED	Sec 60(5)	28/02/2023	page number 40-43,54-55 57, not clear page and ticket not allowed mid on vakaltnama and applicant sign missing in prayer	NCLTAC
340	24/02/2023	Interlocutory Application (I.B.C)	710102019202023	COMPANY PETITION IB (IBC)/356(ND)2021	BHARAT HEAVY ELECTRICALS LIMITED VS ASHOK ARORA RESOLUTION PROFESSIONAL OF ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 60(5)	28/02/2023	section wrong according your pdf and page number 39-40,42,57-58,78-79, not clear page and page number double after 50 page and volume 2 wrong page numbering and volume wise index missing vol1 vol-2 and stamp paper missing	Mohd Azeem
341	25/02/2023	Interlocutory Application (I.B.C)	710102019252023	COMPANY PETITION IB (IBC)/108(PB)2022	CFM ASSET RECONSTRUCTION PVT LTD VS MICRO STOCK HOLDING PRIVATE LIMITED	Sec 60(5)	28/02/2023	Applicant Name Should be First on Memo Party and Cover Page and Application and Case Title Name Should be First on Memo Party and Cover Page and Application	Sandeep
342	27/02/2023	Interlocutory Application (I.B.C)	710102019662023	COMPANY PETITION IB (IBC)/510(PB)2019	PRAWINCHARAN PRAFULCHARAN DWARY LIQUIDATOR OF ROYAL WOOD PVT. LTD. VS MICRO STOCK HOLDING PRIVATE LIMITED	Sec 54(1)	28/03/2023	page number 44-47,114,124-127, 191,,211-213,230,,263, not clear page and welfare @ 25 rs and court fee @ rs 3 missing PLEASE CONTACT TO REGISTRY	Sumit
343	26/02/2023	Miscellaneous Application (IBC)	710102019472023	COMPANY PETITION IB (IBC)/131(PB)2017	DEEPAK CHAGALAL VS BSE LIMITED	Sec 60(5)	29/03/2023	case type wrong, volume 3 index missed Pg-401 to 430 not clear	Ramesh Chandra Mishra
344	28/02/2023	Miscellaneous Application (IBC)	710102019822023	COMPANY PETITION IB (IBC)/383(ND)2022	JYOTI W/O SANJAY KUMAR VS ASCENT BUILDTECH PRIVATE LIMITED	Any other provision - Govt body	2/3/2023	merge into one pdf	RAVI NIMESH
345	28/02/2023	Interlocutory Application (I.B.C)	710102019932023	COMPANY PETITION IB (IBC)/2628(ND)2019	MAHAVEER PLASTOPET PVT LTD VS SARAYA INDUSTRIES LTD	Sec 60(5)	2/3/2023	section wrong according your pdf and wrong page numbering in index and page no.24-29,38 not clear page and page number 30-31 translate to english and welfare and court fee missing	AJAY SINGH
346	28/02/2023	Miscellaneous Application (IBC)	710102019832023	COMPANY PETITION IB (IBC)/383(ND)2022	DEVASIRI W/O SUNIL KUMAR VS ASCENT BUILDTECH PRIVATE LIMITED	Any other provision - Govt body	2/3/2023	merge into one pdf	RAVI NIMESH
347	24/02/2023	Restoration Application (IBC)	710102019162023	COMPANY PETITION IB (IBC)/397(ND)2020	PRISTINE FACILITY & MANAGEMENT SERVICES PVT. LTD VS VENICE MAINTENANCE LLP	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	27/03/2023	case type wrong and separate Application under Rules 11 of the National Company Law Tribunal Rules, 2016 contact to registry	Rishi Sehgal
348	2/3/2023	Interlocutory Application (I.B.C)	710102020512023	COMPANY PETITION IB (IBC)/1059(PB)2020	SATVIR SINGH GULIA VS M/S EMAAR MGF LAND LIMITED	Sec 60(5)	2/3/2023	memo party wrong arrange	sanjay rathi
349	28/02/2023	Miscellaneous Application (IBC)	710102019812023	COMPANY PETITION IB (IBC)/383(ND)2022	DINESH SHARMA VS ASCENT BUILDTECH PRIVATE LIMITED	Any other provision - Govt body	2/3/2023	merge into one pdf	RAVI NIMESH



350	1/3/2023	Interlocutory Application (I.B.C)	710102020272023	COMPANY PETITION IB (IBC)/334(ND)2019	AKHILESH KUMAR GUPTA VS ASCENT BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	31/03/2023	affidavit address not match with stamp paper	ADVOCATE GAUTAM SINGHAL
351	1/3/2023	Interlocutory Application (I.B.C)	710102020052023	COMPANY PETITION IB (IBC)/1747(PB)2018	RAJIV KHANNA VS RAKESH KUMAR GUPTA	Sec 60(5)	3/3/2023	memo party missing and section wrong according your pdf and case type wrong and sign missing in application page and stamp paper missing	Sunil K Goel
352	2/3/2023	Interlocutory Application (I.B.C)	710102020582023	COMPANY PETITION IB (IBC)/1529(ND)2019	LALIT KUMAR ASTHANA VS PRABHAKAR KUMAR	Sec 60(5)	29/03/2023	stamp paper and affidavit missed Page No. 14,19,31,32, 36, Page Not Clear in PDF court fee and welfare missed please contact to registry	Rajiv Malik
353	1/3/2023	Interlocutory Application (I.B.C)	710102020302023	COMPANY PETITION IB (IBC)/401(ND)2017	HINA RAMA NABAM VS SURINDER KUMAR	Sec 60(5)	6/3/2023	E-Stamp Paper and Affidavit Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Abhimanyu Tewari
354	2/3/2023	Interlocutory Application (I.B.C)	710102020572023	COMPANY PETITION IB (IBC)/17(ND)2019	AMARPREET PANNU VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	6/3/2023	Applicant Name Should be First on Memo party and Application and Cover Page	Kumar Mihir
355	28/02/2023	Interlocutory Application (I.B.C)	710102019842023	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS PEBBLES PROLEAVE PVT. LTD.	Application under any other provisions- IBC	10/3/2023	page number 16,18,19, not clear page affidavit and address mismatch	NEERAJ KUMAR JAIN
356	2/3/2023	Interlocutory Application (I.B.C)	710102020602023	COMPANY PETITION IB (IBC)/1048(ND)2020	NEW PEARL VITRIFIED PVT. LTD VS WAAMAN PRODUCTS PVT. LTD	Sec 60(5)	16/03/2023	section wrong according your pdf please contact to registry	Dharmik Barot
357	3/3/2023	Interlocutory Application (I.B.C)	710102021102023	COMPANY PETITION IB (IBC)/245(ND)2021	SONI E VEHICLE PVT LTD VS RUSTAGI PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/3/2023	wrong section and case type wrong, etc	Aditya Nayyar
358	3/3/2023	Interlocutory Application (I.B.C)	710102021112023	COMPANY PETITION IB (IBC)/375(PB)2018	VRD ASSOCIATES VS SATYA PRAKASH GUPTA	Sec 60(5)	6/3/2023	Need to Applicant sign on Every Pages in Application and Page No. 38 Wrong Arrange page and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	RAHUL MALHOTRA
359	2/3/2023	Interlocutory Application (I.B.C)	710102020772023	COMPANY PETITION IB (IBC)/266(ND)2019	COMMITTEE OF CREDITORS OF HORIZON BUILDCON PRIVATE LTD. THROUGH MR. JAGANNATH KAR VS HORIZON BUILDCON PRIVATE LIMITED	Sec 60(5)	28/03/2023	stamp paper and affidavit address mismatch	Aditya Nayyar
360	3/3/2023	Interlocutory Application (I.B.C)	710102020902023	COMPANY PETITION IB (IBC)/607(PB)2020	ABHIMANYU MITTAL VS DIRECTOR GENERAL TOWN & COUNTRY PLANNING HARYANA CHANDIGARGH & ORS.	Application under any other provisions- IBC	9/3/2023	Wrongly Filed Need to be Additional Documents	MITAL AND MITAL
361	4/3/2023	Miscellaneous Application(Companies Act)	710102021262023	COMPANY PETITION (COMPANIES ACT)/217(ND)2021	SAXENA MULTISPECIALITY HOSPITAL PRIVATELIMITED VS TULIP MULTISPECIALITY HOSPITAL PRIVATELIMITED	Rule 11 of NCLT	9/3/2023	Case Type Wrong	ZAFAR KHURSHID
362	5/3/2023	Interlocutory Application (I.B.C)	710102021522023	COMPANY PETITION IB (IBC)/702(ND)2018	NAVEEN KUMAR JAIN VS INDIAN BANK	Sec 60(5),Rule 11 of NCLT, 2016	9/3/2023	Case Type Wrong	Shivam
363	7/3/2023	Interlocutory Application (I.B.C)	710102021862023	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS AADHAR INFRAHOLDING LIMITED & ORS	Rule 11 of NCLT, 2016	9/3/2023	master index missed, Pg-465 double ,	PRATIUSH PRATIK
364	5/3/2023	Interlocutory Application (I.B.C)	710102021542023	COMPANY PETITION IB (IBC)/967(PB)2018	ACREAGE PROPERTIES PRIVATE LIMITED VS AADHAR INFRAHOLDING LIMITED & ORS	Rule 11 of NCLT, 2016	9/3/2023	Applicant Name Should be First on Case Title and Memo party and Counsel Sign Missing After Index and Memo party and Proof of Service Missing	Zeba Khair
365	7/3/2023	Interlocutory Application (I.B.C)	710102021852023	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS AADHAR INFRAHOLDING LIMITED & ORS	Rule 11 of NCLT, 2016	15/03/2023	Document Merge in One PDF and True Copy Sign Missing	PRATIUSH PRATIK

366	5/3/2023	Interlocutory Application (I.B.C)	710102021462023	COMPANY PETITION IB (IBC)/65(ND)2021	BSAF INDIA LTD VS AADHAR INFRAHOLDING LIMITED & ORS	Application under any other provisions- IBC	23/03/2023	Wrongly Filed Need to be Additional please contact to registry	Atul Bhatia
367	7/3/2023	Interlocutory Application (I.B.C)	710102021932023	COMPANY PETITION IB (IBC)/1144(ND)2019	CHETAN GUPTA VS ANKIT KUMAR	Application under any other provisions- IBC	10/3/2023	need to additional file	ASHOK
368	7/3/2023	Interlocutory Application (I.B.C)	710102022052023	COMPANY PETITION IB (IBC)/1281(ND)2018	EMPLOYEES, PROVIDENT FUND ORGANISATION VS STRIDE AUTOPARTS LTD	Sec 60(5)	27/03/2023	case type wrong contact to registry	SAURABH
369	7/3/2023	Interlocutory Application (I.B.C)	710102022092023	COMPANY PETITION IB (IBC)/440(ND)2021	IDBI TRUSTEESHIP SERVICES LIMITED VS MR. MANOHAR LAL VIJ	Sec 60(5)	14/03/2023	memo party missing and 363-369,418,420,422,426-478,482-495,496-497, not clear page and 405-407 hindi page	Atul Sharma
370	7/3/2023	Interlocutory Application (I.B.C)	710102022112023	COMPANY PETITION IB (IBC)/440(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. MANOHAR LAL VIJ	Sec 60(5)	13/03/2023	memo party missing and page number 126,128,130-132,193,194,197,287-288, translate to english and page number 217-252,261,271,273,277,281-285, not clear page and true copy missing in annexure page	Atul Sharma
371	6/3/2023	Interlocutory Application (I.B.C)	710102021712023	COMPANY PETITION IB (IBC)/665(ND)2022	JAPNA ESTATES PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/03/2023	section wrong according your pdf	Anchal Tiwari
372	9/3/2023	Miscellaneous Application (IBC)	710102022412023	COMPANY PETITION IB (IBC)/3383(ND)2019	CORPORATION BANK VS SAINOV SPIRITS PRIVATE LIMITED	Any other provision - Govt body	14/03/2023	case type wrong and section wrong and memo party missing and sign missing in application page and affidavit address mismatch of stamp paper and welfare missing in vakalatnama	TARUN KUMAR
373	9/3/2023	Interlocutory Application (I.B.C)	710102022352023	COMPANY PETITION IB (IBC)/334(ND)2019	AKHILESH KUMAR GUPTA VS SAINOV SPIRITS PRIVATE LIMITED	Application under any other provisions- IBC	31/03/2023	affidavit address mismatch of stamp paper	ADVOCATE GAUTAM SINGHAL
374	10/3/2023	Interlocutory Application (I.B.C)	710102022842023	COMPANY PETITION IB (IBC)/717(ND)2019	SIDDHARTH CHAUHAN DIRECTOR (POWERS SUSPENDED ) OF THE CORPORATE DEBTOR VS VIJAY SAINI	Sec 60(5)	23/03/2023	Applicant Should be First on Memo Party and Case Title and Section Not Mentioned in Index and Application welfare missed @ 25 rs contact to registry	Shiv Mangal Sharma
375	9/3/2023	Interlocutory Application (I.B.C)	710102022272023	RESTORATION APPLICATION (IBC)/98(PB)2022	JITENDRA V KIKAVAT VS BANK OF BARODA	Rule 11 of NCLT, 2016	22/03/2023	main case wrong please contact to registry	Ankit Parashar
376	8/3/2023	Interlocutory Application (I.B.C)	710102022242023	COMPANY PETITION IB (IBC)/78(ND)2017	PRAVEEN KUMAR SINGHAL VS BANK OF BARODA	Application under any other provisions- IBC	13/03/2023	10-11 not clear page	PRAVEEN
377	9/3/2023	Interlocutory Application (I.B.C)	710102022492023	COMPANY PETITION IB (IBC)/2070(ND)2019	CINE INDIA VS INSTAPOWERS LIMITED	Application under any other provisions- IBC	14/03/2023	case type wrong and section wrong	BHAVESH KUMAR SHARMA
378	10/3/2023	Interlocutory Application (I.B.C)	710102022612023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	27/03/2023	stamp paper missing	Khushboo Shah
379	10/3/2023	Interlocutory Application (I.B.C)	710102022682023	COMPANY PETITION IB (IBC)/607(PB)2020	MR. GAURAV CHHABRA VS MR. ABHIMANYU MITTAL	Sec 60(5)	14/03/2023	section wrong according your pdf and 24-51 blur page and 1 rs. court fee missing and true copy missing	Anjaneya
380	10/3/2023	Interlocutory Application (I.B.C)	710102022822023	COMPANY PETITION IB (IBC)/607(PB)2020	MRS. MONIKA SHARMA VS MR. ABHIMANYU MITTAL	Sec 60(5)	14/03/2023	page number missing in index and 1rs. court fee missing and true copy missing	Anjaneya
381	10/3/2023	Interlocutory Application (I.B.C)	710102022772023	COMPANY PETITION IB (IBC)/607(PB)2020	MR. ROHIT GULATI VS MR. ABHIMANYU MITTAL	Sec 60(5)	14/03/2023	section wrong according your pdf and rs. 1 court fee missing and true copy missing in annexure page	Anjaneya
382	10/3/2023	Interlocutory Application (I.B.C)	710102022802023	COMPANY PETITION IB (IBC)/452(ND)2017	JINDAL BUILDSYS LTD. VS DEBASHISH NANDA (LIQUIDATOR) & ORS.	Rule 11 of NCLT, 2016	14/03/2023	32-42 ,68 ,not clear page and section not mention in index and true copy missing	Himanshu Satija
383	10/3/2023	Interlocutory Application (I.B.C)	710102022852023	COMPANY PETITION IB (IBC)/401(ND)2017	DEEPAK KHANNA VS EARTH INFRASTRUCTURES LTD.	Application under any other provisions- IBC	15/03/2023	Address Missing in Affidavit	Richa

384	11/3/2023	Interlocutory Application (I.B.C)	710102022982023	COMPANY PETITION IB (IBC)/607(PB)2020	M/S COOL CLOUD COMMUNICATION PVT. LTD. VS MR. ABHIMANYU MITTAL	Sec 60(5)	15/03/2023	section wrong according your pdf and page number not mention in index and 25-45,49-53,50, not clear page and and 57 translate to english	Anjaneya
385	10/3/2023	Interlocutory Application (I.B.C)	710102022872023	COMPANY PETITION IB (IBC)/41(ND)2023	MR. SAMEER BANSAL VS CANARA BANK	Application under any other provisions- IBC	13/03/2023	due payment for 3 rules affidavit and stamp paper address mismatch	CHANDRA SHEKHER GUPTA
386	12/3/2023	Company Application(Companies Act)	710102023152023	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2022	LIFESTAR PHARMA PRIVATE LIMITED VS CANARA BANK	Application under any other provisions	14/03/2023	please choose Application under any other provisions	ANUBHAV
387	13/03/2023	Miscellaneous Application (IBC)	710102023212023	COMPANY PETITION IB (IBC)/946(ND)2019	WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED VS WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	15/03/2023	need to additional	Dinesh P Rajbhar
388	13/03/2023	Interlocutory Application (I.B.C)	710102023532023	COMPANY PETITION IB (IBC)/408(ND)2018	WORSPACE CONSULTING PVT. LTD. VS IREO FIVERIVER PVT. LTD.	Sec 60(5)	15/03/2023	true copy missing and stamp paper missing and applicant name should be first case title and sign missing in application page	ADARSH KUMAR GUPTA
389	13/03/2023	Interlocutory Application (I.B.C)	710102023482023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR	Sec 66(1)	16/03/2023	section wrong according your pdf and page no.251-254, not clear page	Khushboo Shah
390	10/3/2023	Interlocutory Application (I.B.C)	710102022882023	COMPANY PETITION IB (IBC)/42(ND)2023	MRS. NEETA BANSAL VS CANARA BANK	Rule 11 of NCLT, 2016	29/03/2023	main case wrong in pdf on Page-1 ,2, please mention annexure on page-16	CHANDRA SHEKHER GUPTA
391	14/03/2023	Interlocutory Application (I.B.C)	710102023862023	COMPANY PETITION IB (IBC)/1456(ND)2018	JATALIA GLOBAL VENTURES LIMITED VS GOKUL EXIM PVT LTD	Rule 11 of NCLT, 2016	16/03/2023	main case wrong	Pradeep Kumar
392	13/03/2023	Interlocutory Application (I.B.C)	710102023492023	COMPANY PETITION IB (IBC)/2185(ND)2019	SUN CONTROL SYSTEMS VS AARCITY INFRASTRUCTURE PVT. LTD.	Rule 11 of NCLT, 2016	29/03/2023	case type wrong section wrong according your pdf	BHUVAN
393	14/03/2023	Interlocutory Application (I.B.C)	710102023812023	COMPANY PETITION IB (IBC)/190(PB)2017	GOVERNMENT OF GUJARAT VS ERA INFRA ENGINEERING LIMITED	Sec 60(5)	16/03/2023	30-34 not clear page and sign missing in application page and 3rs. court fee missing and stamp paper missing	SHASHANK
394	15/03/2023	Interlocutory Application (I.B.C)	710102024062023	COMPANY PETITION IB (IBC)/667(ND)2019	CS VEKAS KUMAR GUPTA VS ERA INFRA ENGINEERING LIMITED	Sec 60(5)	16/03/2023	section not mention in index and affidavit address mismatch of stamp paper and page no. 55-63 not mention in index	RAKESH KUMAR
395	15/03/2023	Interlocutory Application (I.B.C)	710102024142023	COMPANY PETITION IB (IBC)/383(ND)2022	DEVSIRI VS ASCENT BUILDTECH PRIVATE LIMITED	Any other provision - Govt body	28/03/2023	section wrong and memo party missing	RAVI NIMESH
396	15/03/2023	Interlocutory Application (I.B.C)	710102024092023	COMPANY PETITION IB (IBC)/281(PB)2019	CS VEKAS KUMAR GUPTA VS ASCENT BUILDTECH PRIVATE LIMITED	Sec 60(5)	16/03/2023	page no.97-106 not clear page and affidavit address mismatch of stamp paper	RAKESH KUMAR
397	15/03/2023	Interlocutory Application (I.B.C)	710102024042023	TRANSFER APPLICATION (IBC)/44(PB)2022	ISHAN SINGH VS SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	16/03/2023	section wrong and section not mention in index	vidit jain
398	15/03/2023	Interlocutory Application (I.B.C)	710102023972023	COMPANY PETITION IB (IBC)/708(ND)2021	CLOUD9 APARTMENT OWNERS ASSOCIATION VS AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	16/03/2023	affidavit address mismatch of stamp paper	ABHINAV SHARMA
399	15/03/2023	Interlocutory Application (I.B.C)	710102024362023	COMPANY PETITION IB (IBC)/1096(PB)2018	GAGANDEEP SERVICES PVT. LTD. VS MAYA GUPTA IRP OF ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	17/03/2023	65-73,151-152, not clear page	Gaurav Singh
400	11/3/2023	Interlocutory Application (I.B.C)	710102022972023	COMPANY PETITION IB (IBC)/306(ND)2022	EXERT BUILDCON PVT LTD VS PUSHPA BUILDERS LIMITED	Sec 60(5)	28/03/2023	welfare missed @ 25 rs	Manish
401	15/03/2023	Company Application(Companies Act)	710102024212023	COMPANY APPEAL(COMPANIES ACT)/46(ND)2023	ORION STRUCTURING AND DESIGN PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	17/03/2023	page no.10 not clear and case type wrong and section wrong	GUNJAN MITTAL
402	15/03/2023	Company Appeal (IBC)	710102024082023	COMPANY PETITION IB (IBC)/731(PB)2018	ETAP AUTOMATION PRIVATE LIMITED VS ASHWINI MEHRA	Sec 42	24/03/2023	main case number missed, 3rs court fee missed on vakalatnama, etc	MOHNA M LAL ASSOCIATES

403	15/03/2023	Interlocutory Application (I.B.C)	710102023942023	COMPANY PETITION IB (IBC)/266(ND)2019	KAVERI SAHKARI AWAS SAMITI LIMITED VS ANIL TAYAL	Sec 60(5)	28/03/2023	PAGINATION NOT DONE IN APPLICACION pdf	Akhil
404	16/03/2023	Company Appeal (IBC)	710102024542023	COMPANY PETITION IB (IBC)/383(ND)2022	JYOTI VS ASCENT BUILDTECH PRIVATE LIMITED	Any other provision - Govt body	27/03/2023	wrong section and case type wrong, contact to registry, etc	RAVI NIMESH
405	16/03/2023	Interlocutory Application (I.B.C)	710102024532023	COMPANY PETITION IB (IBC)/383(ND)2022	DINESH SHARMA VS ASCENT BUILDTECH PRIVATE LIMITED	Any other provision - Govt body	20/03/2023	memo party missing and applicant sign missing in prayer and frs. court fee missing	RAVI NIMESH
406	16/03/2023	Company Application(Companies Act)	710102024422023	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	L. R. BUILDERS PRIVATE LIMITED VS P. P. JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT	20/03/2023	Wrongly Filed Need to be Additional	ISHA ARORA
407	16/03/2023	Interlocutory Application (I.B.C)	710102024592023	COMPANY PETITION IB (IBC)/266(ND)2019	PUNEET BAHRI VS ANIL TAYAL	Sec 60(5)	20/03/2023	31-37 not clear page	Akhil
408	18/03/2023	Restoration Application (IBC)	710102025042023	COMPANY PETITION IB (IBC)/1565(PB)2018	PARMOD KUMAR SACHDEVA VS ATUL KUMAR KANSAL	Application under any other provisions- IBC	21/03/2023	affidavit address mismatch of stamp paper and 24 page not clear	PARMOD
409	17/03/2023	Interlocutory Application (I.B.C)	710102024752023	COMPANY PETITION IB (IBC)/601(PB)2022	SARVOTTAM ROLLING MILLS PRIVATE LIMITED VS RATHI INDUSTRIES LIMITED	Application under any other provisions- IBC	20/03/2023	Section Not Mentioned in Index and Application	Deepak Singh
410	17/03/2023	Interlocutory Application (I.B.C)	710102024972023	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	Sec 60(5)	22/03/2023	document not upload	SUREKHA
411	17/03/2023	Interlocutory Application (I.B.C)	710102024872023	COMPANY PETITION IB (IBC)/938(PB)2018	ARUN RATHI VS AJIT KUMAR	Sec 60(5)	20/03/2023	Index Missing and Memo Party Missing and page No. 71-75 Need to English Translate Copy	Sumesh
412	16/03/2023	Interlocutory Application (I.B.C)	710102024572023	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	20/03/2023	section wrong and merge into one pdf	Munish Mehta
413	17/03/2023	Interlocutory Application (I.B.C)	710102024912023	COMPANY PETITION IB (IBC)/846(ND)2018	M/S BARU MAL VINOD KUMAR VS M/S AMIRA PURE FOODS PVT LTD	Rule 11 of NCLT, 2016	20/03/2023	Applicant Name Should be First on Memo Party and Applicant Name wrong on Portal and page No. Mentioned in True Typed Copy	VISHAL
414	16/03/2023	Interlocutory Application (I.B.C)	710102024672023	COMPANY PETITION IB (IBC)/2628(ND)2019	MS SURYA POLYPET PRIVATE LIMITED VS MR. SHRAVAN KUMAR VISHNOI	Sec 60(5)	20/03/2023	10-12,15-18 not clear page and affidavit address mismatch of stamp paper and 53 not clear page and welfare and court fee missing and page number not mention after 52 page	Lokesh jain
415	17/03/2023	Interlocutory Application (I.B.C)	710102024852023	COMPANY PETITION IB (IBC)/375(PB)2018	VANDANA CHADHHA VS M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	20/03/2023	Memo Party Missing and Counsel Sign Missing After Index and Counsel Sign Missing and Need to Applicant Sign on Every Pages in Application and E-Stamp Paper Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama and pagination Wrong in PDF According your Index and Extra Document Deleted	Aman Joon
416	18/03/2023	Interlocutory Application (I.B.C)	710102025062023	COMPANY PETITION IB (IBC)/301(ND)2020	LOVENEET HANDA VS M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	31/03/2023	section wrong according your pdf double page numbering merge in Sigle pdf	Atul Bhatia
417	17/03/2023	Interlocutory Application (I.B.C)	710102024822023	COMPANY PETITION IB (IBC)/2178(ND)2019	DEBASHISH NANDA VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	20/03/2023	Section Not Mentioned in Index	dhanjit kumar nath
418	18/03/2023	Interlocutory Application (I.B.C)	710102025522023	COMPANY PETITION IB (IBC)/139(ND)2021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL VS SHARDA CHANDRA GOEL	Sec 66(1)	31/03/2023	section wrong according your pdf and p	Vishal
419	20/03/2023	Interlocutory Application (I.B.C)	710102025752023	COMPANY PETITION IB (IBC)/229(PB)2019	M/S. SHRIRAM TRANSPORT FINANCE CO. LTD. VS M/S TRANSPORT FINANCE COMPANY PVT LTD	Sec 60(5)	22/03/2023	Applicant Sign Missing on Prayer	Meenu Pandey

420	18/03/2023	Company Application(Companies Act)	710102025552023	COMPANY PETITION (COMPANIES ACT)/79(ND)2021	ARUNA SAKHUJA VS VIRAJ SOOD	Application under any other provisions	20/03/2023	section not mention in index	RAJAT ANEJA
421	18/03/2023	Interlocutory Application (I.B.C)	710102025412023	COMPANY PETITION IB (IBC)/375(PB)2018	JAGDISH SACHDEVA VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	20/03/2023	affidavit address mismatch of stamp paper and page no.17 not clear	Mr. Mushtaq Salim
422	18/03/2023	Interlocutory Application (I.B.C)	710102025562023	COMPANY PETITION IB (IBC)/1913(ND)2019	NIMITAYA PROPERTIES LIMITED VS ALLAHABAD BANK	Sec 60(5)	21/03/2023	page number missing in index and welfare and court fee missing and stamp paper missing and sing missing in application page	Alina Merin Mathew
423	21/03/2023	Interlocutory Application (I.B.C)	710102026052023	COMPANY PETITION IB (IBC)/866(PB)2019	RAJAT JAIN AND 10 OTHER VS M/S. RAHEJA DEVELOPERS LIMITED	Sec 60(5)	22/03/2023	page no. 62-63,91,126-127 not clear page and page no.85-88 translate to english and page no. wrong after 130 page and master index missing	kalpana chauhan
424	21/03/2023	Interlocutory Application (I.B.C)	710102025922023	COMPANY PETITION IB (IBC)/589(PB)2020	AJAY GUPTA VS UNION BANK OF INDIA	Sec 60(5)	29/03/2023	sign missing in application page need to every page	MANOHAR MALIK
425	18/03/2023	Interlocutory Application (I.B.C)	710102025372023	COMPANY PETITION IB (IBC)/970(PB)2020	SH.VIJAY KUMAR VS DMI FINANCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	22/03/2023	case type wrong	ROSHAN LAL GOEL
426	21/03/2023	Interlocutory Application (I.B.C)	710102025982023	COMPANY PETITION IB (IBC)/40(PB)2017	SHASHIKANT NEMANI VS UNION BANK OF INDIA	Sec 60(5)	23/03/2023	page number not mention in index and page number missing in application p age and sign missing application page	lalit mohan
427	21/03/2023	Interlocutory Application (I.B.C)	710102026142023	COMPANY PETITION IB (IBC)/197(PB)2017	TECPRO SYSTEM LIMITED VS CHATTISGARH STATE POWER GENERATION COMPANY	Sec 60(5)	23/03/2023	index missing and page number missing in application	ankur gupta
428	21/03/2023	Interlocutory Application (I.B.C)	710102025962023	COMPANY PETITION IB (IBC)/104(ND)2022	ALOK JOSHI VS TDI INFRACORP (INDIA) LIMITED	Rule 11 of NCLT, 2016	23/03/2023	memo party missing and section wrong according your pdf and due payment other section	ANKUR
429	21/03/2023	Interlocutory Application (I.B.C)	710102026102023	COMPANY PETITION IB (IBC)/922(PB)2018	KISHAN GOPAL SOMANI VS TDI INFRACORP (INDIA) LIMITED	Sec 60(5)	23/03/2023	page no.60-78,81-90 not clear page	ADITYA GOEL
430	21/03/2023	Interlocutory Application (I.B.C)	710102026092023	COMPANY PETITION IB (IBC)/731(PB)2018	AIRPORTS AUTHORITY OF INDIA VS PUNJ LLYOD LIMITED	Sec 60(5)	24/03/2023	Counsel Detail Incomplete After Index and Volume- 2 and Volume- 3 and E-Stamp Paper Missing and Page No. 395- 408, 426-428, 432-435, 459-463, 516-517, True Copy Sign Missing and Page No. 397-399 , 402-403, Need To typed Copy and 25 Rs. Welfare Fund Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Ashwarya Sinha
431	21/03/2023	Interlocutory Application (I.B.C)	710102025862023	COMPANY PETITION IB (IBC)/22(ND)2018	ORIENTAL BANK OF COMMERCE VS M/S SHEKHAR RESORTS LTD. & ORS.	Sec 60(5)	23/03/2023	section wrong and affidavit address mismatch of stamp paper and 16-36 not clear page and welfare and court fee missing	Prakhyat Sharma
432	19/03/2023	Interlocutory Application (I.B.C)	710102025642023	TRANSFER PETITION (IBC)/86(PB)2021	LT. SH HARISH KUMAR THROUGH ITS LRS VS NCR HEALTHWAYS PVT LTD	Application under any other provisions- IBC	24/03/2023	1rs. court fee missing	Kushank Garg
433	21/03/2023	Interlocutory Application (I.B.C)	710102026302023	COMPANY PETITION IB (IBC)/639(PB)2018	JUBILEE METALS PRIVATE LIMITED VS SURENDRA RAJ GARG RESOLUTION PROFESSIONAL OF METENRE LIMITED	Rule 11 of NCLT, 2016	22/03/2023	section wrong according your pdf	Sujoy
434	22/03/2023	Company Application(Companies Act)	710102026432023	COMPANY APPEAL(COMPANIES ACT)/118(ND)2021	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Sec 252 (1) - By Government Body	23/03/2023	Wrongly Filed Need to be Additional	Abhinav
435	23/03/2023	Interlocutory Application (I.B.C)	710102027302023	COMPANY PETITION IB (IBC)/239(ND)2022	VOLKSWAGEN FINANCE PRIVATE LIMITED VS TEN TRAVELS PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/03/2023	page no. 12 not clear page and double page numbering and case type wrong	Vidhisha Haritwal

436	21/03/2023	Interlocutory Application (I.B.C)	710102026172023	COMPANY PETITION IB (IBC)/197(PB)2017	RAMACHANDRAN SUBRAMANIAN (LIQUIDATOR OF TECPRO SYSTEM LIMITED) VS ERNST AND YOUNG LLP	Sec 66(1)	23/03/2023	index missing and section wrong according your pdf and page numbering missing in application page	ankur gupta
437	21/03/2023	Interlocutory Application (I.B.C)	710102026232023	COMPANY PETITION IB (IBC)/571(PB)2021	MR. SAPAN MOHAN GARG VS ASIAN HOTELS (WEST) LIMITED	Application under any other provisions- IBC	23/03/2023	page no.16-18 not clear page	Chandhiok&mahajan
438	22/03/2023	Interlocutory Application (I.B.C)	710102027102023	COMPANY PETITION IB (IBC)/882(ND)2020	INDRANI CHAUHAN VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	24/03/2023	Memo Party Missing and Need to Applicant Sign on Every Pages in Application and E-Stamp Paper Missing and Page No. 13 to 75 Double Pagination and Ticket Not Allowed Mid on Vakalatnama and 1 Rs. court Fess and 25 Rs. Welfare Fess Missing and Page No. 71-74 Need to English Translate Copy	BIRAJAKANTA MAHAPATTRA
439	22/03/2023	Interlocutory Application (I.B.C)	710102026342023	COMPANY PETITION IB (IBC)/944(ND)2020	DEVINDER KUMAR VS LOGIX INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/03/2023	memo party missing	ASHOK
440	22/03/2023	Interlocutory Application (I.B.C)	710102027122023	COMPANY PETITION IB (IBC)/2081(ND)2019	LIQUIDATOR SUNIL KUMAR AGRAWAL VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	27/03/2023	page no.51-55 cut page	IRP SUNIL KUMAR AGRA
441	22/03/2023	Interlocutory Application (I.B.C)	710102027212023	COMPANY PETITION IB (IBC)/763(ND)2021	KANTI MOHAN RUSTAGI VS RAJIV KUMAR JAIN	Sec 66(1)	27/03/2023	section wrong according your pdf and stamp paper missing and applicant sign missing and notary missing in affidavit and ticket not allowed mid on vakaltnama and 1rs. court fee missing	KANTI MOHAN
442	22/03/2023	Interlocutory Application (I.B.C)	710102027132023	COMPANY PETITION IB (IBC)/456(ND)2018	INDUSIND BANK LIMITED VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	27/03/2023	stamp paper missing and page no.55,68-75,77-79,133,155-157, not clear page	Chandni
443	23/03/2023	Interlocutory Application (I.B.C)	710102027312023	COMPANY PETITION IB (IBC)/239(ND)2022	ASREC (INDIA) LTD. VS TEN TRAVELS PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/03/2023	page no. 12 not clear page and double page numbering and case type wrong	Vidhisha Haritwal
444	23/03/2023	Interlocutory Application (I.B.C)	710102027402023	COMPANY PETITION IB (IBC)/919(ND)2020	HDFC BANK LIMITED VS GYAN CHAND MISRA RP OF MASCOT SOHO HOMES PVT LTD & ANR	Sec 60(5)	23/03/2023	Applicant Name Should be first on Memo Party and Case Title and E-Stamp paper Missing and Notary Verify Date Missing in Affidavit and Page No. 42- 62 True Copy sign Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama	Dhruv Gupta
445	25/03/2023	Interlocutory Application (I.B.C)	710102027972023	COMPANY PETITION IB (IBC)/970(PB)2020	AJIT ARORA & ORS. VS RAHEJA DEVELOPERS PVT. LTD.	Sec 60(5)	27/03/2023	page no. 21-39,41,43,51,52,-54,56,57,61, not clear page and page no. 40,42,44,hindi page and proof service missing	SRISHTI KAPOOR
446	23/03/2023	Interlocutory Application (I.B.C)	710102027362023	COMPANY PETITION IB (IBC)/223(ND)2022	GRAND REALITY PRIVATE LIMITED VS KAUSHAL DESHMUKH & ORS.	19(2)	28/03/2023	page no.50-52 not clear page and applicant name should be first at cause title at the portal	Karan
447	24/03/2023	Interlocutory Application (I.B.C)	710102027842023	COMPANY PETITION IB (IBC)/11(ND)2021	ARUNAVA SIKDAR VS SANJAY GUPTA	Sec 43(1) r/w Sec 44 (1)	28/03/2023	Counsel Sign Missing in Prayer	Aditi Sharma
448	23/03/2023	Restoration Application (IBC)	710102027542023	COMPANY PETITION IB (IBC)/334(ND)2018	SHRI BHUPINDER SINGH BALIYAN VS SANJAY GUPTA	Rule 11 of NCLT, 2016	27/03/2023	notary missing in affidavit and section not mention in index and true copy missing	PURUSHENDRA BHARDWAJ
449	25/03/2023	Interlocutory Application (I.B.C)	710102028072023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS SARTHAK TRADING CO. THROUGH PROPRIETOR SHRI NARENDER GUPTA	Sec 49(2)	28/03/2023	page no.46-55 not clear page	Khushboo Shah

450	23/03/2023	Interlocutory Application (I.B.C)	710102027572023	COMPANY PETITION IB (IBC)/321(ND)2021	ASHOK KUMAR GOYAL VS VINAY KUMAR SINGHAL	Sec 60(5)	27/03/2023	page no.73 not clear page and true copy missing	KAMAL
451	23/03/2023	Interlocutory Application (I.B.C)	710102027452023	COMPANY PETITION IB (IBC)/440(ND)2021	AMARNATH OJHA & ORS. VS MANOHAR LAL VIJ	Rule 11 of NCLT, 2016	28/03/2023	section not mention in index	SHYAM
452	24/03/2023	Interlocutory Application (I.B.C)	710102027872023	COMPANY PETITION IB (IBC)/1082(ND)2020	KUSHAL PAL SINGH VS CANARA BANK	Rule 11 of NCLT, 2016	28/03/2023	Main Case Wrong and Applicant Should be First on Memo Party and Counsel Sign Missing After Index and Verify Date Missing in Affidavit and Page No. 43- 70 True Copy Sign Missing in Annexures	Prashant Katara
453	23/03/2023	Interlocutory Application (I.B.C)	710102027512023	COMPANY PETITION IB (IBC)/1071(ND)2019	MR. ANKIT KISHORE SINHA VS M/S STRAIGHT EDGE CONTRACTS PVT. LTD.	Sec 60(5)	28/03/2023	sign missing in application page	Sahil
454	24/03/2023	Interlocutory Application (I.B.C)	710102027802023	COMPANY PETITION IB (IBC)/51(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VS RENU PROPTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/03/2023	Memo Party Missing	Akhil Sachar
455	24/03/2023	Interlocutory Application (I.B.C)	710102027672023	COMPANY PETITION IB (IBC)/902(ND)2022	VIVEK PARTI VS RENU PROPTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/03/2023	Main Case Wrong in PDF and Section Wrong According your Index	KARAN
456	24/03/2023	Interlocutory Application (I.B.C)	710102027792023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS RAGHUVANSHI TRADING CO. (THROUGH ITS PROPRIETOR MR. RAGHVENDRA)	Sec 49(2)	28/03/2023	Applicant Should be first on Memo Party and Section Wrong in Application According your Index and Due Payment Other Section	Khushboo Shah
457	24/03/2023	Interlocutory Application (I.B.C)	710102027892023	COMPANY PETITION IB (IBC)/881(ND)2020	MUNISH KUMAR SHARMA VS ARMAAN VARMA	19(2)	28/03/2023	Vakalatnama Not Clear	Aditya
458	24/03/2023	Restoration Application (IBC)	710102027762023	COMPANY PETITION IB (IBC)/684(ND)2022	BRIJ NANDAN KALRA VS ARMAAN VARMA	Rule 11 of NCLT, 2016	28/03/2023	Due Payment Other Section and Applicant Name Should be First on Memo Party	BRIJ
459	24/03/2023	Interlocutory Application (I.B.C)	710102027862023	COMPANY PETITION IB (IBC)/304(ND)2022	VANDANA DHAWAN VS OPULENT INFRADEVELOPERS PRIVATE LIMITED	Sec 60(5)	28/03/2023	Memo Party Missing and Page No. 99-102, 126 Page Not Clear	Ashok Kumar
460	24/03/2023	Interlocutory Application (I.B.C)	710102027912023	COMPANY PETITION IB (IBC)/1083(PB)2018	SICOM LIMITED VS UDAYRAJ PATWARDHAN	Sec 60(5)	28/03/2023	Memo Party Missing and Date Missing in Vakalatnama	PRABHAT KUMAR CHAURASIA
461	25/03/2023	Restoration Application (Companies Act)	710102028112023	COMPANY APPEAL(COMPANIES ACT)/16(ND)2023	ELITE ACADEMY FOR EDUCATION & TRAINING PRIVATE LIMITED VS UDAYRAJ PATWARDHAN	Sec 48(2)	28/03/2023	welfare and court fee missing and true copy missing	Rashmi
462	25/03/2023	Interlocutory Application (I.B.C)	710102028002023	COMPANY PETITION IB (IBC)/358(ND)2021	PME POWER SOLUTIONS (INDIA) LIMITED VS AIREN METALS PVT LTD	Rule 154 (1)	28/03/2023	section wrong according your pdf	SANJAY JAIN
463	25/03/2023	Interlocutory Application (I.B.C)	710102028092023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	28/03/2023	section wrong according your pdf and due payment other section and page no.107-118 not clear page	Khushboo Shah
464	25/03/2023	Company Application(Companies Act)	710102028052023	COMPANY PETITION (COMPANIES ACT)/129(PB)2021	RIKHAB CHAND JAIN VS AMBASSADOR CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	28/03/2023	memo party missing and notary missing and page no.13-20,34-41,49 not clear page	RISHI SOOD
465	25/03/2023	Interlocutory Application (I.B.C)	710102028122023	COMPANY PETITION IB (IBC)/1082(ND)2020	FIRST INDIA INFRADEVELOPERS PVT. LTD. VS CANARA BANK	Sec 60(5)	29/03/2023	page no.55-67,77-82,92-101,105-109, not clear page and affidavit address mismatch of stamp paper	Prashant Katara
466	25/03/2023	Interlocutory Application (I.B.C)	710102028142023	COMPANY PETITION IB (IBC)/1082(ND)2020	MURLIDHAR YADAV VS CANARA BANK	Sec 60(5)	29/03/2023	page no.42-43 49-51,57-60,not clear page and affidavit address mismatch of stamp paper and ticket not allowed mid on vakalatnama	Prashant Katara
467	25/03/2023	Interlocutory Application (I.B.C)	710102028272023	COMPANY PETITION IB (IBC)/492(ND)2018	KIRAN MARTIN GOLLA VS M/S SUNGIL INDIA PRIVATE LIMITED	Sec 60(5)	29/03/2023	LIQUIDATOR detail incomplete	Davesh Bhatia
468	27/03/2023	Company Application(Companies Act)	710102028392023	COMPANY PETITION (COMPANIES ACT)/18(ND)2015	ATLAS CYCLES HARYANA LTD VS SH VIKARAM KAPUR	Rule 11 of NCLT	28/03/2023	stamp paper missing and section wrong according your pdf and page no.30-32,197-199,206-212, not clear page and welfare missing	SP Singh

469	27/03/2023	Company Application(Companies Act)	710102028542023	COMPANY PETITION (COMPANIES ACT)/18(ND)2015	ATLAS CYCLES HARYANA LTD VS SH VIKARAM KAPUR	Rule 11 of NCLT	28/03/2023	section wrong and page no.47 not clear page and stamp paper missing	SP Singh
470	22/03/2023	Interlocutory Application (I.B.C)	710102027032023	COMPANY PETITION IB (IBC)/882(ND)2020	M/S. AHLUWALIA CONTRACTS (INDIA) LIMITED VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	27/03/2023	sign missing in application page and stamp paper missing and applicant sign missing and page 66-82 hindi page and ticket not allowed mid on vakalatnama and 1rs. court fee missing and true copy missing and double page number after 12 page	BIRAJAKANTA MAHAPATTRA
471	26/03/2023	Company Application(Companies Act)	710102028292023	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	AJAY FINCAP CONSULTANTS PVT LTD VS LOGIX INFRA TECH PRIVATE LIMITED	Rule 11 of NCLT	28/03/2023	Memo Party Missing	RAKESH KUMAR
472	25/03/2023	Restoration Application (IBC)	710102028162023	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS M/S. SARTHAK FIBROTEX PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/03/2023	case type wrong and true copy missing	MUZAFFAR IQBAL
473	25/03/2023	Interlocutory Application (I.B.C)	710102028242023	COMPANY PETITION IB (IBC)/1045(ND)2020	MANOHAR LAL VIJ VS M/S. SARTHAK FIBROTEX PRIVATE LIMITED	Application under any other provisions- IBC	29/03/2023	page no.8-9- page not clear	ABHISHEK DEVGAN
474	27/03/2023	Miscellaneous Application (IBC)	710102028682023	COMPANY PETITION IB (IBC)/3042(ND)2019	DIRECTORATE GENERAL OF GST INTELLIGENCE VS NICE PROJECT LIMITED	Sec 60(5)	29/03/2023	case type wrong and index missing and page numbering missing and affidavit and stamp paper missing	DGGI ARU
475	27/03/2023	Interlocutory Application (I.B.C)	710102028712023	COMPANY PETITION IB (IBC)/397(PB)2018	ANUP SOOD VS ATHAR ZIA	Sec 60(5)	29/03/2023	page no.14-18,27-33,62-64,67, not clear page and court fee missing	NAMIT SURI
476	26/03/2023	Interlocutory Application (I.B.C)	710102028322023	COMPANY PETITION IB (IBC)/592(ND)2020	VAIBHAV TIMBERS VS SOHO FOUNDATION	Rule 11 of NCLT, 2016	28/03/2023	Counsel Sign Missing in Memo Party and Section Not Mentioned in Application and page No. 8-13 True Copy Sign Missing and Ticket Not Allowed Mid on Vakalatnama and 1 Rs. Court Fess Missing in Vakalatnama	Ashwani kumar
477	27/03/2023	Interlocutory Application (I.B.C)	710102028602023	COMPANY PETITION IB (IBC)/2012(ND)2019	AMIT VERMA VS AWSUM PROTEINS LIMITED	Rule 11 of NCLT, 2016	29/03/2023	section wrong	MANIK GOYAL
478	27/03/2023	Interlocutory Application (I.B.C)	710102028722023	COMPANY PETITION IB (IBC)/102(ND)2022	SHAILENDRA SINGH VS SAMIR SINGH	19(2)	29/03/2023	due payment other section	SHAILENDRA SINGH RP
479	26/03/2023	Interlocutory Application (I.B.C)	710102028332023	COMPANY PETITION IB (IBC)/592(ND)2020	VAIBHAV TIMBERS VS SOHO FOUNDATION	Rule 11 of NCLT, 2016	28/03/2023	Section Wrong According your Index Ticket Not Allowed Mid on Vakalatnama and 1 Rs. Court Fess Missing in Vakalatnama	Ashwani kumar
480	27/03/2023	Interlocutory Application (I.B.C)	710102028552023	COMPANY PETITION IB (IBC)/882(ND)2020	HIMANSH SETHI VS ATUL MITTAL	Sec 60(5)	31/03/2023	applicant sign missing in prayer	Utkarsh Joshi
481	26/03/2023	Interlocutory Application (I.B.C)	710102028342023	COMPANY PETITION IB (IBC)/607(PB)2020	NAMO E-WASTE MANAGEMENT LIMITED & VARDHMAN SALES AGENCY VS ABHIMANYU MITTAL RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	28/03/2023	Section Not Mentioned in Application and Court Fess Not clear	Narender
482	27/03/2023	Interlocutory Application (I.B.C)	710102028452023	COMPANY PETITION IB (IBC)/199(ND)2022	ENDLESS SERVICES PVT LTD VS SANYAM GOEL	Sec 60(5)	29/03/2023	main case number missing and page number not mention in index	Pankaj
483	27/03/2023	Interlocutory Application (I.B.C)	710102028402023	COMPANY PETITION IB (IBC)/262(PB)2022	GAGAN GULATI VS OMANSH ENTERPRISES LIMITED	22(3)a	29/03/2023	ticket not allowed mid on vakalanama	Gagan Gulati
484	27/03/2023	Interlocutory Application (I.B.C)	710102028522023	COMPANY PETITION IB (IBC)/726(ND)2022	AMIT TALWAR RP IN THE MATTER OF ICL VS DAVINDER SINGH CHAWLA VS DAVINDER SINGH CHAWLA	Rule 11 of NCLT, 2016	29/03/2023	section wrong according your pdf and page no.32-33,36,42, not clear page	Indrajeet Singh
485	27/03/2023	Interlocutory Application (I.B.C)	710102028462023	COMPANY PETITION IB (IBC)/907(ND)2020	SANJAY MEHRA VS DAVINDER SINGH CHAWLA	Sec 12(2)	29/03/2023	page no.12-29,39-41,76, not clear page	Aditi Sharma
486	27/03/2023	Interlocutory Application (I.B.C)	710102028432023	COMPANY PETITION IB (IBC)/21(ND)2021	UNIEXCEL LIMITED VS UNIEXCEL DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/03/2023	memo party missing	Rachit Batra



487	28/03/2023	Interlocutory Application (I.B.C)	710102028772023	COMPANY PETITION IB (IBC)/197(PB)2017	TECHNOFLEX INTERNATIONAL PVT. LTD. VS JAIPUR VIDYUT VITRAN NIGAM LIMITED	Sec 60(5)	29/03/2023	Pg-33 to 35 in hindi	KUNAL
488	29/03/2023	Interlocutory Application (I.B.C)	710102029182023	COMPANY PETITION IB (IBC)/3463(ND)2019	VIJAY KUMAR VS CTA APPARELS PRIVATE LIMITED	Sec 60(5)	31/03/2023	page no.17,20,28-29,45-47,51-53, not clear page and ticket not allowed mid on vakalatnama and 10rs. welfare missing	VIJAY
489	23/03/2023	Interlocutory Application (I.B.C)	710102027612023	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS CTA APPARELS PRIVATE LIMITED	Application under any other provisions- IBC	28/03/2023	true copy missing in annexure page	SUMAN
490	23/03/2023	Interlocutory Application (I.B.C)	710102027602023	COMPANY PETITION IB (IBC)/48(PB)2020	PURNENDRA SINGH VS VIKAS KUMAR GARG	Sec 12(2)	28/03/2023	page numbering 15-31,50, not clear page and 1 rs. court fee missing and double page numbering and true copy missing	Anjali Chauhan
491	25/03/2023	Interlocutory Application (I.B.C)	710102028042023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS SINGHAM TRADING CO (THROUGH ITS PROPRIETOR MR. RAGHVENDRA)	Sec 49(2)	29/03/2023	page number missing after 50 page	Khushboo Shah
492	27/03/2023	Interlocutory Application (I.B.C)	710102028742023	COMPANY PETITION IB (IBC)/638(ND)2021	GANGA RAM AGARWAL INTERIM RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS SINGHAM TRADING CO (THROUGH ITS PROPRIETOR MR. RAGHVENDRA)	Application under any other provisions- IBC	29/03/2023	affidavit address mismatch of stamp paper	aditya gauri
493	29/03/2023	Interlocutory Application (I.B.C)	710102029242023	COMPANY PETITION IB (IBC)/542(PB)2022	ROHIT SEHGAL VS SINGHAM TRADING CO (THROUGH ITS PROPRIETOR MR. RAGHVENDRA)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	31/03/2023	page no.88, not clear page and due payment other section	Kushal
494	28/03/2023	Interlocutory Application (I.B.C)	710102028982023	COMPANY PETITION IB (IBC)/397(PB)2018	ANUP SOOD VS ATHAR ZIA	Sec 66(1)	31/03/2023	page no.24-136,224-225,227, not clear page sign missing in application page	NAMIT SURI
495	29/03/2023	Interlocutory Application (I.B.C)	710102029302023	COMPANY PETITION IB (IBC)/360(ND)2021	DARSHAN SINGH ANAND VS ATHAR ZIA	Sec 12(2)	31/03/2023	memo party missing	Inder Paul Singh Oberoi
496	29/03/2023	Miscellaneous Application (IBC)	710102029102023	COMPANY PETITION IB (IBC)/204(ND)2021	SOHAN LAL VS HITESH GOEL	Sec 60(5)	31/03/2023	page no.15-16 not clear page and stamp paper missing and page no.31-33,45-48 not clear page and page no.34-44 hindi page and welfare and court fee missing	DILIP
497	29/03/2023	Interlocutory Application (I.B.C)	710102029392023	COMPANY PETITION IB (IBC)/519(PB)2017	MOHD NAZIM KHAN(APPLICATION FOR EXTENSION OF LIQUIDATION PERIOD) VS HITESH GOEL	Regulation 44(2), Liquidation process Regulation, 2016	31/03/2023	stamp paper missed with affidavit	MOHD NAZIM KHAN
498	28/03/2023	Interlocutory Application (I.B.C)	710102028952023	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA LIQUIDATOR VS HITESH GOEL	Sec 60(5)	31/03/2023	section wrong and section not mention in index	Sajeve Bhushan Deora
499	29/03/2023	Interlocutory Application (I.B.C)	710102029162023	COMPANY PETITION IB (IBC)/2454(ND)2019	AMIT KOTHARI & ORS VS RAVI BANSAL	Sec 60(5)	31/03/2023	memo party missing and applicant sign missing in prayer and page no.47,52, not clear page and true copy missing	Dhruva Vig
500	28/03/2023	Interlocutory Application (I.B.C)	710102028992023	COMPANY PETITION IB (IBC)/397(PB)2018	ANUP SOOD VS ATHAR ZIA	Sec. 45 (1)	31/03/2023	page no.22-134,222-223,243,246,271-275, not clear page	NAMIT SURI
501	29/03/2023	Interlocutory Application (I.B.C)	710102029342023	COMPANY PETITION IB (IBC)/909(ND)2022	GUNJAN MITTAL VS ATHAR ZIA	Application under any other provisions- IBC	31/03/2023	double page numbering after 24 page	SATISH
502	29/03/2023	Interlocutory Application (I.B.C)	710102029372023	COMPANY PETITION IB (IBC)/909(ND)2022	MR. DEEPAK MAINI VS COMMISSIONER OF LAND REFORMS CHEPAUK CHENNAI	Sec 60(5)	31/03/2023	wrong file choose location hyderabad	ALAY RAZVI
503	29/03/2023	Miscellaneous Application (IBC)	710102029362023	COMPANY PETITION IB (IBC)/1248(PB)2018	ARBIND KUMAR SINGH VS M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	31/03/2023	ib not mention in main case and case type wrong and page no.26-30,36,55-58,66-87, not clear page and 125-126 hindi page	SURESH KUMAR CHATURVEDI

504	28/03/2023	Interlocutory Application (I.B.C)	710102029032023	COMPANY PETITION IB (IBC)/922(PB)2018	KISHAN GOPAL SOMANI VS M/S GRANITE GATE PROPERTIES PVT LTD	Sec 54(1)	31/03/2023	page no.115,117,154,159,165,171, 233,349, not clear page and true copy missing and volume wise index missing vol1 vol2	ADITYA GOEL
505	28/03/2023	Interlocutory Application (I.B.C)	710102028832023	COMPANY PETITION IB (IBC)/207(ND)2021	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS MS. VIBHA NARULA GUPTA	Sec 60(5)	31/03/2023	sign missing in application page and stamp paper missing and page no.10,29,31, not clear page and true copy missing	TAPAS TYAGI
506	28/03/2023	Interlocutory Application (I.B.C)	710102028872023	COMPANY PETITION IB (IBC)/1397(PB)2019	SIMMI CHAWLA VS POWER INFRA CONSORTIUM	Sec 60(5)	31/03/2023	sign missing in application page and true copy missing in annexure page and welfare and court fee missing	AKSHAY CHOWDHARY
507	28/03/2023	Interlocutory Application (I.B.C)	710102028792023	COMPANY PETITION IB (IBC)/416(ND)2022	BRIJESH KUMAR TAMBER VS POWER INFRA CONSORTIUM	Rule 11 of NCLT, 2016	31/03/2023	welfare missing	Prateek Kushwaha
508	28/03/2023	Interlocutory Application (I.B.C)	710102028782023	COMPANY PETITION IB (IBC)/134(ND)2021	ANIL KUMAR GUPTA VS POWER INFRA CONSORTIUM	Rule 11 of NCLT, 2016	31/03/2023	main case wrong	KARAN
509	31/03/2023	Company Application(Companies Act)	710102029732023	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS MR. RAJAN GUPTA	Rule 11 of NCLT,Application under any other provisions	31/03/2023	section wrong according your pdf and memo party missing and true copy missing in annexure page	sahil garg
510	28/03/2023	Interlocutory Application (I.B.C)	710102029082023	COMPANY PETITION IB (IBC)/1445(ND)2019	SHYAM ARORA VS MR. RAJAN GUPTA	Sec 60(5)	31/03/2023	ticket not allowed mid on vakalatnama and page 27 not clear	SHYAM
511	29/03/2023	Interlocutory Application (I.B.C)	710102029282023	COMPANY PETITION IB (IBC)/1835(ND)2019	RUKHSANA CHOUDHRY VS MR. RAJAN GUPTA	Application under any other provisions- IBC	31/03/2023	page no.13-19 not clear page	ASHOK
512	22-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	31-03-2023	Page No. 125-322 Double Pagination	nayyaradi
513	29-03-2023	0710102010032022(No.of Docs 4)	0710102010032022/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2022	JET HOTELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	31-03-2023	Other three Affidavits will be filed on separate miscellaneous diary number	advastco
514	30-03-2023	0710200400702013(No.of Docs 2)	0710200400702013/18	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	henna15
515	11/11/2022	0710102093562022(No.of Docs 0)	0710102093562022/1	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2022	SHRI T.R. ARYA VS. M/S. DILAWRI MOTORS PVT. LTD.	Rule 11 of NCLT	31-03-2023	Order Missed	
516	30-03-2023	0710200400702013(No.of Docs 2)	0710200400702013/23	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	henna15
517	22-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	31-03-2023	Page No. 125-322 Double Pagination	nayyaradi
518	22-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	31-03-2023	Page No. 125-322 Double Pagination	nayyaradi
519	30-03-2023	0710200400702013(No.of Docs 2)	0710200400702013/22	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	henna15
520	22-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	31-03-2023	Page No. 125-322 Double Pagination	nayyaradi
521	22-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	31-03-2023	Page No. 125-322 Double Pagination	nayyaradi
522	22-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	31-03-2023	Page No. 125-322 Double Pagination	nayyaradi
523	22-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	31-03-2023	Page No. 125-322 Double Pagination	nayyaradi
524	22-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	31-03-2023	Page No. 125-322 Double Pagination	nayyaradi

525	22-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	31-03-2023	Page No. 125-322 Double Pagination	nayyaradi
526	30-03-2023	0710200400702013(No.of Docs 2)	0710200400702013/20	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	henna15
527	22-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	31-03-2023	Page No. 125-322 Double Pagination	nayyaradi
528	22-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	31-03-2023	Page No. 125-322 Double Pagination	nayyaradi
529	22-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	31-03-2023	Page No. 125-322 Double Pagination	nayyaradi
530	22-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	31-03-2023	Page No. 125-322 Double Pagination	nayyaradi
531	22-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	31-03-2023	Page No. 125-322 Double Pagination	nayyaradi
532	29-01-2019	0710200400702013(No.of Docs 5)	0710200400702013/10	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	admin
533	30-03-2023	0710200400702013(No.of Docs 2)	0710200400702013/19	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	henna15
534	22-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	31-03-2023	Page No. 125-322 Double Pagination	nayyaradi
535	22-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/43	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	31-03-2023	Page No. 125-322 Double Pagination	nayyaradi
536	30-03-2023	0710102017192023(No.of Docs 1)	0710102017192023/1	COMPANY PETITION (COMPANIES ACT)/61(PB)2023	SUCHITRA NAUTIYAL VS. HARASHA PHARMA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Sec. 59,Application under any other provisions	31-03-2023	Date msising in Vakalatnama	sbklegal
537	28-03-2023	0710102106862022(No.of Docs 2)	0710102106862022/4	COMPANY PETITION (COMPANIES ACT)/7(ND)2023	VIJAY KUMAR VS. MILESTONE REALCON LIMITED	Sec. 241(1),Sec. 242(4)	31-03-2023	Main Case number missing, Brief explanation of documents heading filed twice, Pagination msising before Page 4, Pages 4 to 12,14 to 19,21 to 26,28 to 33,36 to 41,44 to 49,52 to 57,60 to 65,68 to 73,76 to 81,85 to 90,93 to 98,101 to 106,109 to 114,117 to 122, according to PDF in Hindi, True COpy sign msising in Pages 123 to 141 according to PDF	Mohit Nagar
538	30-03-2023	0710102090752022(No.of Docs 1)	0710102090752022/2	COMPANY PETITION IB (IBC)/814(ND)2022	MS GANESH ENTERPRISES VS. MIS TRIKALP LAMINATES IND. P. LTD	IBC Under Sec 9	31-03-2023	Affidavit and E-Stamp paper Missing and Page No. 3-24 Page Not Clear	vishal371adv
539	30-03-2023	0710102098952022(No.of Docs 2)	0710102098952022/1	COMPANY PETITION IB (IBC)/131(ND)2023	RAJKUMAR	Section 94(1)	31-03-2023	Index Missing and Order Missing	Atulbhatia
540	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	31-03-2023	E-Stamp Paper Missing and Page No. Missing in PDF According your Index	AdvocateShrey
541	29-01-2019	0710200400702013(No.of Docs 3)	0710200400702013/12	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	admin
542	29-01-2019	0710200400702013(No.of Docs 3)	0710200400702013/11	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	admin
543	31-03-2023	0710102099212022(No.of Docs 1)	0710102099212022/3	COMPANY PETITION IB (IBC)/40(ND)2023	ASREC INDIA LTD VS. SHREE INDUSTRIES LIMITED	IBC under Sec 7	31-03-2023	Page No. Missing on Affidavit	chandnisadana

544	30-03-2023	0710102105222020(No.of Docs 2)	0710102105222020/1	INTERLOCUTORY APPLICATION (I.B.C)/4897(ND)2020	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	31-03-2023	Notary Stamp Missing on E-Stamp Paper	MANU
545	30-03-2023	0710200400702013(No.of Docs 4)	0710200400702013/9	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	henna15
546	29-01-2019	0710200400702013(No.of Docs 4)	0710200400702013/15	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	admin
547	29-01-2019	0710200400702013(No.of Docs 3)	0710200400702013/16	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	admin
548	13-03-2019	0710200400702013(No.of Docs 3)	0710200400702013/17	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	admin
549	13-03-2019	0710200400702013(No.of Docs 3)	0710200400702013/17	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	admin
550	30-03-2023	0710200400702013(No.of Docs 2)	0710200400702013/21	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	henna15
551	13-03-2019	0710200400702013(No.of Docs 3)	0710200400702013/17	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	admin
552	29-01-2019	0710200400702013(No.of Docs 3)	0710200400702013/13	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	admin
553	29-01-2019	0710200400702013(No.of Docs 3)	0710200400702013/14	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	admin
554	13-03-2019	0710200400702013(No.of Docs 3)	0710200400702013/17	COMPANY PETITION (COMPANIES ACT)/109(PB)2013	JAGDISH LAL GUPTA VS SABINA WOOLEN MILLS PVT. LTD.	Application under any other provisions	31-03-2023	Order Missed	admin
555	16-08-2022	0710102076202021(No.of Docs 3)	0710102076202021/1	INTERLOCUTORY APPLICATION (I.B.C)/4848(ND)2021	RP SUNIL KUMAR AGRAWAL VS. THE SENIOR SUPERINTENDANT OF POST OFFICES	Sec 60(5)	29-03-2023	Affidavit Back date	premkayat1972
556	28-03-2023	0710102019752023(No.of Docs 1)	0710102019752023/8	COMPANY PETITION (COMPANIES ACT)/48(ND)2023	PARK MEDICENTERS AND INSTITUTIONSPRIVATE LIMITED VS. GARG HEART CENTRE AND NURSING HOMEPRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-03-2023	Incomplete document	advkrishan
557	16-08-2022	0710102076202021(No.of Docs 3)	0710102076202021/1	INTERLOCUTORY APPLICATION (I.B.C)/4848(ND)2021	RP SUNIL KUMAR AGRAWAL VS. THE SENIOR SUPERINTENDANT OF POST OFFICES	Sec 60(5)	29-03-2023	Affidavit Back date	premkayat1972
558	16-08-2022	0710102076202021(No.of Docs 3)	0710102076202021/1	INTERLOCUTORY APPLICATION (I.B.C)/4848(ND)2021	RP SUNIL KUMAR AGRAWAL VS. THE SENIOR SUPERINTENDANT OF POST OFFICES	Sec 60(5)	29-03-2023	Affidavit Back date	premkayat1972
559	28-03-2023	0710102019382023(No.of Docs 3)	0710102019382023/1	INTERLOCUTORY APPLICATION (I.B.C)/1303(ND)2023	REGIONAL PF COMMISSIONER NOIDA VSERA INFRA ENGINEERING LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	29-03-2023	Pages 41 to 43 according to PDF in Hindi, Words are hiding in Page 68 according to PDF, Pages 231 to 237 according to PDF are Handwritten	wamikatrehan
560	28-03-2023	0710102071922022(No.of Docs 2)	0710102071922022/3	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2022	M/S FEDERAL BANK LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE SH. VINEETH P.P VS. PUNJAB NATIONAL BANK	Sec 60(5)	29-03-2023	Page numbers missing in Index, Counsel details missing in Index and also in last page, E-stamp and Affidavit missing	ADITYAGAURI
561	27-03-2023	0710102092072021(No.of Docs 2)	0710102092072021/10	COMPANY PETITION (COMPANIES ACT)/213(ND)2021	NARESH KUMAR UMMAT VS. MR. HENNING ROBACH	Sec. 241(1),Sec. 242(4)	29-03-2023	Appostile missing, Notary msising	trilegal2
562	27-03-2023	0710102410362017(No.of Docs 2)	0710102410362017/58	COMPANY PETITION IB (IBC)/190(PB)2017	UNION BANK OF INDIA VS ERA INFRA ENGINEERING LIMITED	IBC under Sec 7	29-03-2023	Pagination msising in E-stamp	wamikatrehan
563	27-03-2023	0710102106862022(No.of Docs 7)	0710102106862022/3	COMPANY PETITION (COMPANIES ACT)/7(ND)2023	VIJAY KUMAR VS. MILESTONE REALCON LIMITED	Sec. 241(1),Sec. 242(4)	29-03-2023	Master Index msising, Sign missing in Pages 1 to 31 according to PDF, Wrongly filed, Separate Volume Indexes msising	apfc99

564	27-03-2023	0710102092072021(No.of Docs 2)	0710102092072021/9	COMPANY PETITION (COMPANIES ACT)/213(ND)2021	NARESH KUMAR UMMAT VS. MR. HENNING ROBACH	Sec. 241(1),Sec. 242(4)	29-03-2023	Sign missing in Pages 1 to 16 according to PDF, Appostile misisng, True Copy sign msising in Pages 20 to 34 according to PDF	trilegal2
565	27-03-2023	0710102047672022(No.of Docs 2)	0710102047672022/2	COMPANY PETITION IB (IBC)/540(ND)2022	KNK SHIP MANAGEMENT VS. THIRANI INDUSTRIES LIMITED	IBC Under Sec 9	29-03-2023	E-stamp msising	rajeev1124
566	28-03-2023	0710102032892021(No.of Docs 1)	0710102032892021/4	INTERLOCUTORY APPLICATION (I.B.C)/3390(ND)2021	SUCCESSFUL RESOLUTION APPLICANT VS. PUNJAB NATIONAL BANK	Sec 60(5)	29-03-2023	Pagination missing in Vakalatnama	advsanpan
567	27-03-2023	0710102072682019(No.of Docs 1)	0710102072682019/3	COMPANY APPLICATION(IBC)/537(ND)2019	DAIICHI SANYKO COMPANY LIMITED	Sec 60(5)	29-03-2023	Index missing	ANAND123
568	27-03-2023	0710102079572020(No.of Docs 3)	0710102079572020/3	INTERLOCUTORY APPLICATION (I.B.C)/3871(PB)2020	CHANDRA PRAKASH VS. BHARAT BANSAL	Section 74	29-03-2023	Affidavit Back date in second affidavit, Pages 130 to 134,138 according to PDF are Handwritten and in Hindi also, Both the Vakalatnamas will be merged in main Reply document only, Date msising in Both Vakalatnamas, One rupee Court Fee stamp msising in Both Vakalatnamas	juristico1@gmail.com
569	16-08-2022	0710102076202021(No.of Docs 3)	0710102076202021/1	INTERLOCUTORY APPLICATION (I.B.C)/4848(ND)2021	RP SUNIL KUMAR AGRAWAL VS. THE SENIOR SUPERINTENDANT OF POST OFFICES	Sec 60(5)	29-03-2023	Affidavit Back date	premkayat1972
570	19-03-2023	0710102023372021(No.of Docs 1)	0710102023372021/4	COMPANY PETITION IB (IBC)/186(PB)2021	MORGAN ASIA LIMITED VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	28-03-2023	Pagination msising in Vakalatnama, Board Resolution missing	solvuslaw
571	19-03-2023	0710102023372021(No.of Docs 1)	0710102023372021/4	COMPANY PETITION IB (IBC)/186(PB)2021	MORGAN ASIA LIMITED VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	28-03-2023	Pagination msising in Vakalatnama, Board Resolution missing	solvuslaw
572	16-03-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	28-03-2023	E-stamp wrongly filed, Notary msising in E-stamp, Affidavit Back date	sachdeva.vidushi@gma
573	16-03-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	28-03-2023	E-stamp wrongly filed, Notary msising in E-stamp, Affidavit Back date	sachdeva.vidushi@gma
574	16-03-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	28-03-2023	E-stamp wrongly filed, Notary msising in E-stamp, Affidavit Back date	sachdeva.vidushi@gma
575	16-03-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	28-03-2023	E-stamp wrongly filed, Notary msising in E-stamp, Affidavit Back date	sachdeva.vidushi@gma
576	16-03-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	28-03-2023	E-stamp wrongly filed, Notary msising in E-stamp, Affidavit Back date	sachdeva.vidushi@gma
577	16-03-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	28-03-2023	E-stamp wrongly filed, Notary msising in E-stamp, Affidavit Back date	sachdeva.vidushi@gma
578	27-03-2023	0710102012342023(No.of Docs 3)	0710102012342023/4	COMPANY PETITION (COMPANIES ACT)/56(ND)2023	VANDANA AGARWAL VS. SNOW VIEW PLYWOOD PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-03-2023	Need to file in Main petition	svrccs
579	16-03-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	28-03-2023	E-stamp wrongly filed, Notary msising in E-stamp, Affidavit Back date	sachdeva.vidushi@gma
580	16-03-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	28-03-2023	E-stamp wrongly filed, Notary msising in E-stamp, Affidavit Back date	sachdeva.vidushi@gma
581	20-12-2021	0710102092912021(No.of Docs 0)	0710102092912021/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2022	JSS PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2023	Court Order page not scanned properly and it should be on top of page	

582	16-03-2023	0710102101812022(No.of Docs 2)	0710102101812022/10	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	28-03-2023	E-stamp wrongly filed, Notary msising in E-stamp, Affidavit Back date	sachdeva.vidushi@gma
583	19-03-2023	0710102023372021(No.of Docs 1)	0710102023372021/4	COMPANY PETITION IB (IBC)/186(PB)2021	MORGAN ASIA LIMITED VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	28-03-2023	Pagination msising in Vakalatnama, Board Resolution missing	solvuslaw
584	19-03-2023	0710102023372021(No.of Docs 1)	0710102023372021/4	COMPANY PETITION IB (IBC)/186(PB)2021	MORGAN ASIA LIMITED VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	28-03-2023	Pagination msising in Vakalatnama, Board Resolution missing	solvuslaw
585	24-03-2023	0710102077642021(No.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
586	25-03-2023	0710102079872022(No.of Docs 1)	0710102079872022/2	COMPANY PETITION IB (IBC)/16(ND)2023	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. MR. PARTH BAWEJA	Section 95(1)	27-03-2023	Page No. Missing on E-Stamp paper	Klaw
587	25-03-2023	0710102067772022(No.of Docs 2)	0710102067772022/1	INTERLOCUTORY APPLICATION (I.B.C)/4163(PB)2022	CENTRAL WAREHOUSING CORPORATION VSWORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	27-03-2023	Page No. 32- 39, 42-80, 95-96 True Copy Sign Missing and page No. 88-89 Not Clear	apoorvshukla
588	25-03-2023	0710102079942022(No.of Docs 1)	0710102079942022/1	COMPANY PETITION IB (IBC)/15(ND)2023	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. MR. MADAN LAL BAWEJA	Section 95(1)	27-03-2023	Page No. Missing on E-Stamp paper	Klaw
589	25-03-2023	0710102041372021(No.of Docs 2)	0710102041372021/7	COMPANY PETITION IB (IBC)/350(PB)2021	AMIT JOSHI VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	27-03-2023	Notary Stamp Missing on E-Stamp Paper and Affidavit	MD JAHANNAWAZ ALAM
590	25-03-2023	0710102079972022(No.of Docs 1)	0710102079972022/2	COMPANY PETITION IB (IBC)/14(ND)2023	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. MR. JAGDISH KUMAR BAWEJA	Section 95(1)	27-03-2023	Page No. Missing on E-Stamp paper	Klaw
591	25-03-2023	0710102079982022(No.of Docs 1)	0710102079982022/2	COMPANY PETITION IB (IBC)/12(ND)2023	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. MR. JUGAL KISHORE BAWEJA	Section 95(1)	27-03-2023	Page No. Missing on E-Stamp paper	Klaw
592	25-03-2023	0710102079662022(No.of Docs 1)	0710102079662022/2	COMPANY PETITION IB (IBC)/13(ND)2023	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. MR. DARSHAN LAL BAWEJA	Section 95(1)	27-03-2023	Page No. Missing on E-Stamp paper	Klaw
593	26-03-2023	0710102027142023(No.of Docs 2)	0710102027142023/1	INTERLOCUTORY APPLICATION (I.B.C)/1671(ND)2023	SREI INFRASTRUCTURE FINANCE LTD VSWORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	27-03-2023	Wrongly Filed Need to be IA	viditjain
594	26-03-2023	0710102098642022(No.of Docs 12)	0710102098642022/14	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	27-03-2023	Order Missed	deepakkvijay
595	24-03-2023	0710102098642022(No.of Docs 1)	0710102098642022/13	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	27-03-2023	E-Stamp paper Missing	deepakkvijay
596	24-03-2023	0710102092912021(No.of Docs 1)	0710102092912021/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2022	JSS PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2023	Index missing	manishsohal
597	24-03-2023	0710102092342022(No.of Docs 1)	0710102092342022/6	INTERLOCUTORY APPLICATION (I.B.C)/6032(ND)2022	RAKESH KUMAR JINDAL (RP) VS. SHYAM SEHGAL & OTHERS	19(2)	27-03-2023	Pagination missing in E-stamp and Affidavit	ANSH4382
598	24-03-2023	0710102098642022(No.of Docs 5)	0710102098642022/12	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	27-03-2023	Wrongly Filed Need to be Petition	deepakkvijay
599	24-03-2023	0710102098642022(No.of Docs 5)	0710102098642022/12	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	27-03-2023	Wrongly Filed Need to be Petition	deepakkvijay
600	24-03-2023	0710102098642022(No.of Docs 5)	0710102098642022/12	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	27-03-2023	Wrongly Filed Need to be Petition	deepakkvijay
601	24-03-2023	0710102098642022(No.of Docs 5)	0710102098642022/12	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	27-03-2023	Wrongly Filed Need to be Petition	deepakkvijay

602	24-03-2023	0710102023102021(No.of Docs 2)	0710102023102021/7	COMPANY PETITION IB (IBC)/207(ND)2021	CHITRANJAN GUPTA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	27-03-2023	Pages 7 and 11 according to PDF in Hindi	asripat
603	24-03-2023	0710102077642021(No.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
604	24-03-2023	0710102077642021(No.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
605	24-03-2023	0710102077642021(No.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
606	24-03-2023	0710102077642021(No.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
607	22-03-2023	0710102066552022(No.of Docs 1)	0710102066552022/1	INTERLOCUTORY APPLICATION (I.B.C)/4107(ND)2022	M/S SHREE RESHAM TEXTILE MILLS PVT. LTD. VS. MR. NILESH SHARMA THE RESOLUTION PROFESSIONAL	Sec 60(5)	27-03-2023	Notary msising in E-stamp, Affidavit Back date	rajagopalan.ashok
608	24-03-2023	0710102077642021(No.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
609	24-03-2023	0710102077642021(No.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
610	24-03-2023	0710102077642021(No.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
611	24-03-2023	0710102077642021(No.of Docs 1)	0710102077642021/7	COMPANY PETITION (COMPANIES ACT)/180(ND)2021	PRADEEP KUMAR GUPTA VS. HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions	27-03-2023	Pagination msising in Vakalatnama	Sahil36
612	22-03-2023	0710102066552022(No.of Docs 1)	0710102066552022/1	INTERLOCUTORY APPLICATION (I.B.C)/4107(ND)2022	M/S SHREE RESHAM TEXTILE MILLS PVT. LTD. VS. MR. NILESH SHARMA THE RESOLUTION PROFESSIONAL	Sec 60(5)	27-03-2023	Notary msising in E-stamp, Affidavit Back date	rajagopalan.ashok
613	25-03-2023	0710102013862023(No.of Docs 1)	0710102013862023/2	COMPANY PETITION IB (IBC)/93(ND)2023	DIGIROVERS SOLUTIONS PRIVATE LIMITED VS. TARGETONE INNOVATIONS PRIVATE LIMITED	IBC Under Sec 9	27-03-2023	Index Missing and Vakalatnama Not Clear	swati.mittal
614	25-03-2023	0710102012342023(No.of Docs 3)	0710102012342023/2	COMPANY PETITION (COMPANIES ACT)/56(ND)2023	VANDANA AGARWAL VS. SNOW VIEW PLYWOOD PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	27-03-2023	Wrongly Filed Need to be Company Petition	svrccs
615	22-03-2023	0710102066552022(No.of Docs 1)	0710102066552022/1	INTERLOCUTORY APPLICATION (I.B.C)/4107(ND)2022	M/S SHREE RESHAM TEXTILE MILLS PVT. LTD. VS. MR. NILESH SHARMA THE RESOLUTION PROFESSIONAL	Sec 60(5)	27-03-2023	Notary msising in E-stamp, Affidavit Back date	rajagopalan.ashok
616	26-03-2023	0710102003402023(No.of Docs 4)	0710102003402023/2	COMPANY PETITION IB (IBC)/86(PB)2023	IFCI LIMITED VS. ANSAL HOUSING LIMITED	IBC under Sec 7	27-03-2023	Volume Wise Index Missing and Need to Applicant Sign on Every Pages in Reply and page No. 100- 110 , 116-121, 130-151, 166, 195-198, 218-222, 265-316, 352-360, Page Not Clear and page No. 234-362 Double Pagination	kumardeepraj

617	24-03-2023	0710102096302022(No.of Docs 1)	0710102096302022/1	COMPANY APPEAL(COMPANIES ACT)/15(ND)2023	SHIVNANDAN INFRASTRUCTURE PRIVATELIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	27-03-2023	Case Title, Main case number, Matter msising in Affidavit	PCSBHK
618	22-03-2023	0710102066552022(No.of Docs 1)	0710102066552022/1	INTERLOCUTORY APPLICATION (I.B.C)/4107(ND)2022	M/S SHREE RESHAM TEXTILE MILLS PVT. LTD. VS. MR. NILESH SHARMA THE RESOLUTION PROFESSIONAL	Sec 60(5)	27-03-2023	Notary msising in E-stamp, Affidavit Back date	rajagopalan.ashok
619	21-03-2023	0710102079262022(No.of Docs 2)	0710102079262022/5	COMPANY PETITION IB (IBC)/742(ND)2022	VIJAY JAIN AND ORS VS. LAXMI FOILS PRIVATE LIMITED	IBC under Sec 7	24-03-2023	Page numbers wrongly put in Index	Ashishlu
620	12/1/2022	0710102003052022(No.of Docs 0)	0710102003052022/4	COMPANY PETITION (COMPANIES ACT)/21(PB)2022	SWEDISH PORTFOLIO PRIVATE LIMITED VS. NATMA SECURITIES PRIVATE LIMITED	Sec. 45QA RBI Act	24-03-2023	Vakalatnama should be merged in main Index document only that is single document only. One rupee Court Fee stamp missng in Vakalatnama	
621	21-03-2023	0710102093922022(No.of Docs 1)	0710102093922022/2	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	24-03-2023	One rupee COurt Fee stamp msising in Vakalatnama	dslawoffices
622	23-03-2023	0710102067902021(No.of Docs 2)	0710102067902021/5	COMPANY PETITION IB (IBC)/77(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	24-03-2023	Page No. 17 Page Page No. Missing in E-Stamp	advshivamsingh
623	20-03-2023	0710102022232023(No.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
624	20-03-2023	0710102022232023(No.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
625	20-03-2023	0710102022232023(No.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
626	20-03-2023	0710102022232023(No.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
627	20-03-2023	0710102022232023(No.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
628	20-03-2023	0710102022232023(No.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
629	23-03-2023	0710102082282021(No.of Docs 2)	0710102082282021/6	COMPANY PETITION IB (IBC)/76(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	24-03-2023	Counsel Detail Missing After Index and page No. 62-70 Need to English Translate Copy and Page No. Missing on E-Stamp and Notary Verify Date Missing in Affidavit	advshivamsingh
630	28-07-2022	0710102061052022(No.of Docs 0)	0710102061052022/2	INTERLOCUTORY APPLICATION (I.B.C)/3630(PB)2022	ASHOK TIWARI VS. DBIL & ANR.	Sec 60(5)	24-03-2023	Need to File in IA	
631	24-03-2023	0710102060582022(No.of Docs 2)	0710102060582022/2	COMPANY APPLICATION(COMPANIES ACT)/275(ND)2022	MODERN PLANNERS VS. MODERN PLANNERS PVT LTD	Application under any other provisions	24-03-2023	Counsel Detail Incomplete in Written Submission in Last Page and Need to Applicant Sign on Every Pages in Written Submission	suresh552
632	23-03-2023	0710102071792021(No.of Docs 2)	0710102071792021/11	INTERLOCUTORY APPLICATION (I.B.C)/4615(PB)2021	AYYAGARI VISWANADHA SARMA VSDEEP ACCOUSTICS PRIVATE LIMITED	Application under any other provisions- IBC,Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 49(2)	24-03-2023	Address Mismatch in Affidavit and Ticket Not Allowed Mid on Vakalatnama	kartavya08
633	23-03-2023	0710102097352022(No.of Docs 3)	0710102097352022/3	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS. MDS TELEMATICS PVT LTD	IBC under Sec 7	24-03-2023	Need to Applicant Sign on Every Pages in Reply and Page No. 91- 224 True Copy Sign Missing and Page No. 150-184 Page Not clear	advachint
634	23-03-2023	0710102045992022(No.of Docs 2)	0710102045992022/8	COMPANY PETITION IB (IBC)/456(ND)2022	SANJAY SONI VS. GANGA BUSINESS PRIVATE LIMITED	IBC Under Sec 9	24-03-2023	Wrongly Filed Need to be IA	Deepa Gupta IP
635	23-03-2023	0710102062222021(No.of Docs 1)	0710102062222021/6	COMPANY PETITION IB (IBC)/560(ND)2021	SWARUP AUTO PRIVATE LIMITED	IBC Section 59	24-03-2023	Index Missing	Purti@1607



636	20-03-2023	0710102022232023(No.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
637	20-03-2023	0710102022232023(No.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
638	23-03-2023	0710102002782021(No.of Docs 2)	0710102002782021/4	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS. MIRAZ SECURITAS PRIVATE LIMITED	Sec. 241(1)	24-03-2023	True Copy sign msising in Judgement document	MRINALINISGUPTA
639	21-03-2023	0710102099242022(No.of Docs 2)	0710102099242022/1	INTERLOCUTORY APPLICATION (I.B.C)/6024(ND)2022	AWSUM PROTEINS LIMITED	Application under any other provisions- IBC	24-03-2023	Wrongly filed Need to be IA	jaspreet\$29
640	20-03-2023	0710102022232023(No.of Docs 1)	0710102022232023/2	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	24-03-2023	Incomplete document filed	honeysatpal
641	21-03-2023	0710102087362021(No.of Docs 2)	0710102087362021/1	INTERLOCUTORY APPLICATION (I.B.C)/5677(ND)2021	P.K INDUSTRIES PVT LTD	Sec 60(5)	24-03-2023	Affidavit verification place missing	SHITALKHATRI@123
642	21-03-2023	0710102093922022(No.of Docs 1)	0710102093922022/3	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	24-03-2023	One rupee COurt Fee stamp msising in Vakalatnama	dslawoffices
643	21-03-2023	0710102045282021(No.of Docs 2)	0710102045282021/8	INTERLOCUTORY APPLICATION (I.B.C)/3453(ND)2021	HEMA ENGINEERING INDUSTRIES LIMITED VSAPRAV SPACE SOLUTIONS LLP	Sec. 45 (1)	24-03-2023	Wrongly Filed here	saaduzzaman
644	16-03-2023	0710204000192016(No.of Docs 3)	0710204000192016/3	COMPANY PETITION (COMPANIES ACT)/84(ND)2016	SANDEEP BANSIL VS NEXGEN MANPOWER SERVICES PVT LTD & ORS	Sec. 241(1)	23-03-2023	Index Missing and Date Missing in Vakalatnama	lexalliance.jitesh
645	16-03-2023	0710204000192016(No.of Docs 3)	0710204000192016/3	COMPANY PETITION (COMPANIES ACT)/84(ND)2016	SANDEEP BANSIL VS NEXGEN MANPOWER SERVICES PVT LTD & ORS	Sec. 241(1)	23-03-2023	Index Missing and Date Missing in Vakalatnama	lexalliance.jitesh
646	20-03-2023	0710102038472021(No.of Docs 2)	0710102038472021/3	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	23-03-2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama	ishaan2495
647	20-03-2023	0710102038472021(No.of Docs 2)	0710102038472021/3	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	23-03-2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama	ishaan2495
648	22-03-2023	0710102005102023(No.of Docs 1)	0710102005102023/1	COMPANY PETITION (COMPANIES ACT)/12(PB)2023	SHABIH UH RAHMAN KHAN VS. MAXIMA GLASS PRIVATE LIMITED AND ORS.	Sec. 241(1),Sec. 242(4)	23-03-2023	Address Mismatch in Affidavit	ADITYAGAURI
649	15-03-2023	0710102059572022(No.of Docs 2)	0710102059572022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2022	ASHKIT POWER AND INFRASTRUCTURE LIMITED	Sec. 230-232 - Second Motion	23-03-2023	Page No. 29-35 True Copy Sign Missing	NEERAJ.ARORA
650	22-03-2023	0710102012822022(No.of Docs 3)	0710102012822022/48	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	23-03-2023	Volume- Wise Index Missing and Page No. Missing in Index and Need to Applicant sign on Every Pages in Reply	nahata.company
651	15-03-2023	0710102059572022(No.of Docs 2)	0710102059572022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2022	ASHKIT POWER AND INFRASTRUCTURE LIMITED	Sec. 230-232 - Second Motion	23-03-2023	Page No. 29-35 True Copy Sign Missing	NEERAJ.ARORA
652	23-03-2023	0710102060582022(No.of Docs 2)	0710102060582022/1	COMPANY APPLICATION(COMPANIES ACT)/275(ND)2022	MODERN PLANNERS VS. MODERN PLANNERS PVT LTD	Application under any other provisions	23-03-2023	Sign msising in Pages 1 to 7 according to PDF, Counsel detail msising in Page 8 according to PDF, True Copy sign msising in Pages 9 to 177 according to PDF	suresh552
653	23-03-2023	0710102002782021(No.of Docs 2)	0710102002782021/3	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS. MIRAZ SECURITAS PRIVATE LIMITED	Sec. 241(1)	23-03-2023	Page 126 according to PDF Not Clear	MRINALINISGUPTA
654	20-03-2023	0710102038472021(No.of Docs 2)	0710102038472021/3	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	23-03-2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama	ishaan2495
655	20-03-2023	0710102038472021(No.of Docs 2)	0710102038472021/3	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021	ERA LABOURER UNION VSAPEX BUILDSYS LIMITED	Sec 60(5)	23-03-2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama	ishaan2495
656	16-03-2023	0710204000192016(No.of Docs 3)	0710204000192016/3	COMPANY PETITION (COMPANIES ACT)/84(ND)2016	SANDEEP BANSIL VS NEXGEN MANPOWER SERVICES PVT LTD & ORS	Sec. 241(1)	23-03-2023	Index Missing and Date Missing in Vakalatnama	lexalliance.jitesh
657	21-03-2023	0710120005922018(No.of Docs 1)	0710120005922018/18	COMPANY PETITION IB (IBC)/1007(ND)2018	MR. PAVAN GAUR VS. SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	IBC Under Sec 9	23-03-2023	Wrongly Filed Need to be IA	TCdelhi

658	15-03-2023	0710102059572022(No.of Docs 2)	0710102059572022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2022	ASHKIT POWER AND INFRASTRUCTURE LIMITED	Sec. 230-232 - Second Motion	23-03-2023	Page No. 29-35 True Copy Sign Missing	NEERAJ.ARORA
659	21-03-2023	0710102012982023(No.of Docs 1)	0710102012982023/1	CONTEMPT PETITION (IBC)/9(ND)2023	EMPEROS INFRASTRUCTURE PVT LTD VSEARTHCON INFRACON PVT. LTD	Rule 11 of NCLT, 2016	23-03-2023	Date msising in All the Vakalatnamas, Other three Vakalatnamas will be filed on separate miscellaneous diary number	ncltdelhi
660	5/3/2021	0710102119812020(No.of Docs 0)	0710102119812020/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2021	JANKI VALLABH TRADING PRIVATE LIMITED	Rule 11 of NCLT,Sec. 230-232 - Second Motion	23-03-2023	Address Mismatch in Affidavit	
661	22-03-2023	0710102018102023(No.of Docs 2)	0710102018102023/1	INTERLOCUTORY APPLICATION (I.B.C)/1417(ND)2023	UMESH CHANDER & ORS. VSGRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED	Sec 60(5)	23-03-2023	E-stamp msising, True Copy sign msising in Pages 3 to 7 according to PDF	psplegal
662	15-03-2023	0710102059572022(No.of Docs 2)	0710102059572022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2022	ASHKIT POWER AND INFRASTRUCTURE LIMITED	Sec. 230-232 - Second Motion	23-03-2023	Page No. 29-35 True Copy Sign Missing	NEERAJ.ARORA
663	21-03-2023	0710102012652023(No.of Docs 2)	0710102012652023/1	RESTORATION APPLICATION (IBC)/47(ND)2023	RUDRA MERCANTILE PRIVATE LIMITED VSSWASTIK METAFORGE PRIVATE LIMITED	Application under any other provisions- IBC	23-03-2023	One rupee COurt Fee stamp msising in Vakalatnama	sdhrubajit
664	16-03-2023	0710204000192016(No.of Docs 3)	0710204000192016/3	COMPANY PETITION (COMPANIES ACT)/84(ND)2016	SANDEEP BANSIL VS NEXGEN MANPOWER SERVICES PVT LTD & ORS	Sec. 241(1)	23-03-2023	Index Missing and Date Missing in Vakalatnama	lexalliance.jitesh
665	20-03-2023	0710102074302022(No.of Docs 2)	0710102074302022/4	COMPANY PETITION IB (IBC)/734(PB)2022	PUNJAB NATIONAL BANK VS. PELICAN GRAND MOTELS PRIVATE LIMITED	IBC under Sec 7	22-03-2023	Index msising	gusainabhi
666	22-03-2023	0710102019752023(No.of Docs 1)	0710102019752023/7	COMPANY PETITION (COMPANIES ACT)/48(ND)2023	PARK MEDICENTERS AND INSTITUTIONSPRIVATE LIMITED VS. GARG HEART CENTRE AND NURSING HOMEPRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	22-03-2023	Incomplete document filed	advkrishan
667	20-03-2023	0710102088952021(No.of Docs 3)	0710102088952021/11	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	22-03-2023	Pages 106 to 108, 116 to 127, 145 to 156 according to PDF are in Hindi	agarvishnu
668	20-03-2023	0710102405032018(No.of Docs 1)	0710102405032018/4	COMPANY APPEAL(COMPANIES ACT)/31(PB)2018	MRS VEENA KOHLI & ORS VS JEY KAY PRIVATE LIMITED & ANR	Sec. 59	22-03-2023	Incomplete document filed	sanjeevmahajan11
669	20-03-2023	0710102082562020(No.of Docs 2)	0710102082562020/11	INTERLOCUTORY APPLICATION (I.B.C)/3501(ND)2020	RAKESH KUMAR JAIN LIQUIDATOR VS. PRIYANAV WELLNESS PRIVATE LIMITED	Sec 60(5)	22-03-2023	Index msising	aanchalk
670	20-03-2023	0710102094432021(No.of Docs 1)	0710102094432021/6	COMPANY PETITION IB (IBC)/11(ND)2022	RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED VS. PSA IMPEX PRIVATE LIMITED	IBC Under Sec 9	22-03-2023	Wrongly filed here	vvsdubey
671	20-03-2023	0710200401552016(No.of Docs 3)	0710200401552016/3	COMPANY PETITION (COMPANIES ACT)/33(ND)2016	VISHISHT KUMAR GOYAL VS M/S MAHAMAYA EXPORT PVT LTD & ORS	Application under any other provisions	22-03-2023	Please attach Court last order on top of the page	mohit.nandwani
672	21-03-2023	0710102009832023(No.of Docs 2)	0710102009832023/2	INTERLOCUTORY APPLICATION (I.B.C)/985(PB)2023	SURENDRA RAJ GANG	Sec 60(5)	22-03-2023	Page No. Missing on Proof of Service	advkrishan
673	18-03-2023	0710102102092022(No.of Docs 2)	0710102102092022/1	INTERLOCUTORY APPLICATION (I.B.C)/6331(ND)2022	P K SALES COMPANY PVT. LTD.	Application under any other provisions- IBC	21-03-2023	Wrongly Filed Need to be IA	SHITALKHATRI@123
674	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKA BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
675	20-03-2023	0710102063302022(No.of Docs 2)	0710102063302022/1	INTERLOCUTORY APPLICATION (I.B.C)/4182(ND)2022	ASHOK KUMAR DHAMIJA VS. SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	21-03-2023	Need to Applicant Sign on Every Pages in Reply and Notary Stamp Missing in E-Stamp paper	shubhampaliwal
676	18-03-2023	0710102096632022(No.of Docs 2)	0710102096632022/2	COMPANY PETITION IB (IBC)/910(ND)2022	DAYANAND VS. UNION BANK OF INDIA AND ORS.	Section 94(1)	21-03-2023	Incomplete Documents	chaitanya.bansal
677	20-03-2023	0710102001372023(No.of Docs 2)	0710102001372023/2	INTERLOCUTORY APPLICATION (I.B.C)/497(PB)2023	BANK OF BARODA VS. M/S VARDHMAN BUILDTECH PRIVATE LIMITED	Sec 60(5)	21-03-2023	Page No. Not Clear in Index	akshaygupta

678	18-03-2023	0710102002642023(No.of Docs 2)	0710102002642023/2	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)2023	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	21-03-2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	abhi4064
679	17-03-2023	0710102072612020(No.of Docs 2)	0710102072612020/8	INTERLOCUTORY APPLICATION (I.B.C)/2924(ND)2020	JALESH KUMAR GROVER VS. ANIL NANDA	Sec 25(j)	21-03-2023	Place the COurt Fee stamp in Blank space in Vakalatnama	rohitgandhi
680	18-03-2023	0710102047942022(No.of Docs 2)	0710102047942022/1	INTERLOCUTORY APPLICATION (I.B.C)/2837(ND)2022	RAKESH BHATIA	Sec 54(1)	21-03-2023	Wrongly Filed Need to be IA	SHITALKHATRI@123
681	17-03-2023	0710102072612020(No.of Docs 2)	0710102072612020/8	INTERLOCUTORY APPLICATION (I.B.C)/2924(ND)2020	JALESH KUMAR GROVER VS. ANIL NANDA	Sec 25(j)	21-03-2023	Place the COurt Fee stamp in Blank space in Vakalatnama	rohitgandhi
682	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKA BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
683	18-03-2023	0710102014982023(No.of Docs 1)	0710102014982023/2	INTERLOCUTORY APPLICATION (I.B.C)/1007(ND)2023	UNION BANK OF INDIA VS. SANJIV KR. ARORA LIQUIDATOR OF M/S C VIEW INNOVATIONS PVT LTD.	Rule 11 of NCLT, 2016	21-03-2023	Page No. 8-19, 23-43 True Copy Sign Missing	snslegal
684	18-03-2023	0710102014012019(No.of Docs 1)	0710102014012019/3	COMPANY APPLICATION(IBC)/262(ND)2019	DREAMLAND REALTOR PVT LTD VS. DREAMLAND REALTOR PVT LTD	Application under any other provisions- IBC	21-03-2023	Wrongly Filed Need to be IA	iprakeshbhatia
685	15-03-2023	0710102024242023(No.of Docs 0)	0710102024242023/1	INTERLOCUTORY APPLICATION (I.B.C)/1538(ND)2023	MOHAN LAL JAIN VS. NEEMASAR VYAPAAR PRIVATE LIMITED	Application under any other provisions- IBC	21-03-2023	Wrongly Filed Need to be IA	
686	19-03-2023	0710102020832023(No.of Docs 2)	0710102020832023/1	INTERLOCUTORY APPLICATION (I.B.C)/1527(ND)2023	VINITA VS. STATE BANK OF INDIA	Sec 60(5)	21-03-2023	Counsel Detail incomplete After Index and E-Stamp Paper missing	vinita69
687	20-03-2023	0710102012822022(No.of Docs 2)	0710102012822022/46	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	21-03-2023	E-Stamp Paper Missing and Title incomplete in Index	CONDUCTIVE LEGAL
688	19-03-2023	0710102062392021(No.of Docs 1)	0710102062392021/13	COMPANY PETITION IB (IBC)/507(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. NIMITAYA INFOTECH PRIVATE LIMITED	IBC under Sec 7	21-03-2023	E-Stamp Paper Missing	askanurag
689	19-03-2023	0710102062752021(No.of Docs 1)	0710102062752021/12	COMPANY PETITION IB (IBC)/508(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. SNG TRADING COMPANY PRIVATE LIMITED	IBC under Sec 7	21-03-2023	E-Stamp Paper Missing and Notary Stamp Missing in Affidavit	askanurag
690	20-03-2023	0710102030062021(No.of Docs 2)	0710102030062021/12	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKA BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Index Missing and Need to Applicant Sign on Every Pages in Written Submissions and True Copy Sign Need in Annexures	rupalpatel
691	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKA BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
692	19-03-2023	0710102020852023(No.of Docs 2)	0710102020852023/1	INTERLOCUTORY APPLICATION (I.B.C)/1528(ND)2023	VINITA VS. STATE BANK OF INDIA	Sec 60(5)	21-03-2023	Counsel Detail incomplete After Index and E-Stamp Paper missing	vinita69
693	17-03-2023	0710102072612020(No.of Docs 2)	0710102072612020/8	INTERLOCUTORY APPLICATION (I.B.C)/2924(ND)2020	JALESH KUMAR GROVER VS. ANIL NANDA	Sec 25(j)	21-03-2023	Place the COurt Fee stamp in Blank space in Vakalatnama	rohitgandhi
694	17-03-2023	0710102072612020(No.of Docs 2)	0710102072612020/8	INTERLOCUTORY APPLICATION (I.B.C)/2924(ND)2020	JALESH KUMAR GROVER VS. ANIL NANDA	Sec 25(j)	21-03-2023	Place the COurt Fee stamp in Blank space in Vakalatnama	rohitgandhi
695	18-03-2023	0710102014012019(No.of Docs 1)	0710102014012019/2	COMPANY APPLICATION(IBC)/262(ND)2019	DREAMLAND REALTOR PVT LTD VS. DREAMLAND REALTOR PVT LTD	Application under any other provisions- IBC	21-03-2023	Wrongly Filed Need to be IA	iprakeshbhatia
696	21-03-2023	0710102069772022(No.of Docs 2)	0710102069772022/2	COMPANY PETITION IB (IBC)/725(ND)2022	INNOVATIVE INCENTIVES & REWARDS PRIVATELIMITED VS. FEDERAL MOGUL SLINTERED PRODUCTS LTD (AMAL. WITH GOETZE INDIA LIMITED	IBC Under Sec 9	21-03-2023	E-Stamp paper Missing and Page No. 12 Cut and page No. 10-12 True Copy Sign Missing	sjain-563

697	20-03-2023	0710200401532016(No.of Docs 3)	0710200401532016/4	COMPANY PETITION (COMPANIES ACT)/36(ND)2016	RISHI INFRATECH PVT LTD VS M/S PLANIT TRAVGLOBAL PVT LTD & ORS	Application under any other provisions	21-03-2023	please upload order	mohit.nandwani
698	19-03-2023	0710102062402021(No.of Docs 1)	0710102062402021/13	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE PRIVATE LIMITED	IBC under Sec 7	21-03-2023	E-Stamp Paper Missing and Notary Stamp Missing in Affidavit	askanurag
699	20-03-2023	0710102138962019(No.of Docs 6)	0710102138962019/6	COMPANY PETITION (COMPANIES ACT)/17(ND)2019	PK SALES COMPANY PRIVATE LIMITED VS. MANISH JAIN	Sec 425	21-03-2023	Order Missed	rakeshhatia
700	18-03-2023	0710102108782020(No.of Docs 2)	0710102108782020/4	INTERLOCUTORY APPLICATION (I.B.C)/5109(ND)2020	P.K INDUSTRIES PVT LTD VS. ARUN KUMAR JAIN	Sec 66(1)	21-03-2023	Wrongly Filed Need to be IA	SHITALKHATRI@123
701	18-03-2023	0710102108782020(No.of Docs 2)	0710102108782020/3	INTERLOCUTORY APPLICATION (I.B.C)/5109(ND)2020	P.K INDUSTRIES PVT LTD VS. ARUN KUMAR JAIN	Sec 66(1)	21-03-2023	Wrongly Filed Need to be Contemped Petition	SHITALKHATRI@123
702	18-03-2023	0710102106992022(No.of Docs 2)	0710102106992022/1	INTERLOCUTORY APPLICATION (I.B.C)/1106(ND)2023	PRADEEP LUNA VSM/S IREO FIVERIVER PVT LTD	Sec 60(5)	21-03-2023	Wrongly Filed Need to be IA	RIL ASSOCIATES & ADV
703	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKA BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
704	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKA BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
705	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKA BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
706	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKA BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
707	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKA BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
708	14-03-2023	0710102030062021(No.of Docs 3)	0710102030062021/11	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKA BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	21-03-2023	Reply and Rejoinder Separately Filed	rupalpatel
709	10/3/2023	0710102095152022(No.of Docs 3)	0710102095152022/1	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	20-03-2023	Separate Volume 2 Index missing, Content hidden in Vakalatnama, Date msising in Vakalatnama	vishal371adv
710	10/3/2023	0710102095152022(No.of Docs 3)	0710102095152022/1	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	20-03-2023	Separate Volume 2 Index missing, Content hidden in Vakalatnama, Date msising in Vakalatnama	vishal371adv
711	17-03-2023	0710102090882021(No.of Docs 1)	0710102090882021/4	COMPANY PETITION IB (IBC)/809(ND)2021	METALITE ECO FUTURE LABS PRIVATE LIMITED	IBC Under Sec 10	20-03-2023	Need to File in IA	IPSKAGRAWAL21
712	17-03-2023	0710102032012021(No.of Docs 2)	0710102032012021/10	INTERLOCUTORY APPLICATION (I.B.C)/2236(PB)2021	EDELWEISS ASSET RECONSTRUCTION COM VSCLC INDUSTRIES LIMITED	Sec 30,Application under any other provisions-IBC	20-03-2023	Pagination msising in Note document	honeysatpal
713	16-03-2023	0710102018802022(No.of Docs 2)	0710102018802022/6	COMPANY PETITION IB (IBC)/208(ND)2022	RBL BANK LIMITED VS. CORONATION INFRASTRUCTURE PRIVATELIMITED	IBC under Sec 7	20-03-2023	True copy sign msising in Pages 4 to 137 according to PDF	advsaumyagupta
714	17-03-2023	0710102015512023(No.of Docs 3)	0710102015512023/1	INTERLOCUTORY APPLICATION (I.B.C)/1028(ND)2023	VAN OORD INDIA PRIVATE LIMITED VS. DREDGING CORPORATION OF INDIA LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	20-03-2023	True Copy sign msising in Pages 1 to 66 according to PDF in Judgement document, Note document will be filed on separate miscellaneous diary number, Index missing in Note document	ANIRUTH@LEX-LEGAL.IN
715	18-03-2023	0710102055872022(No.of Docs 2)	0710102055872022/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/158(ND)2022	SHAWN COULTER CONSULTING & ANR VS. DSPC ENGINEERING PRIVATE LIMITED	Sec. 244(1)	20-03-2023	Need to File in IA	arvind.jadon
716	10/3/2023	0710102095152022(No.of Docs 3)	0710102095152022/1	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	20-03-2023	Separate Volume 2 Index missing, Content hidden in Vakalatnama, Date msising in Vakalatnama	vishal371adv
717	19-03-2023	0710102062412022(No.of Docs 2)	0710102062412022/2	INTERLOCUTORY APPLICATION (I.B.C)/3704(ND)2022	NILESH SHARMA	Sec 60(5)	20-03-2023	Case Title, Index msising, Sign msising in Chart document	ashukansal@gmail.com

718	17-03-2023	0710102068772021(No.of Docs 1)	0710102068772021/4	INTERLOCUTORY APPLICATION (I.B.C)/4402(ND)2021	DEBASHIS NANDA VS. PANKAJ SINGH & ORS	Sec 43(1) r/w Sec 44 (1)	20-03-2023	Affidavit verification date and place missing	dnanda.cma@gmail.com
719	10/3/2023	0710102095152022(No.of Docs 3)	0710102095152022/1	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	20-03-2023	Separate Volume 2 Index missing, Content hidden in Vakalatnama, Date missing in Vakalatnama	vishal371adv
720	16-03-2023	0710102070062022(No.of Docs 2)	0710102070062022/2	INTERLOCUTORY APPLICATION (I.B.C)/4158(ND)2022	PRABHAT RANJAN SINGH VS. RAMAN RAHEJA	Sec 43(1) r/w Sec 44 (1)	20-03-2023	Index Missing	Aagam@D8700
721	18-03-2023	0710102002522023(No.of Docs 1)	0710102002522023/1	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/12(ND)2023	DEVYANI AIRPORT SERVICES (MUMBAI) PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-03-2023	Page No. 19 Not Clear	sanjaygrow
722	16-03-2023	0710102099102022(No.of Docs 1)	0710102099102022/3	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS. SMT RANJIT KAUR	Section 95(1)	17-03-2023	Counsel Details Missing After Index and Address Incomplete in Affidavit	ak10911
723	15-03-2023	0710102024432022(No.of Docs 1)	0710102024432022/5	INTERLOCUTORY APPLICATION (I.B.C)/1642(ND)2022	SURINDER CHAWLA VS. HSIDC	Application under any other provisions- IBC	17-03-2023	Wrongly Filed here	manishsri
724	16-03-2023	0710102076782022(No.of Docs 2)	0710102076782022/3	COMPANY PETITION IB (IBC)/890(ND)2022	RANA ARCHITECTURAL SOLUTIONS PRIVATE LIMITED VS. SHANI CORPORATION LIMITED	IBC Under Sec 9	17-03-2023	Wrongly filed Need to be IA	D54532017
725	16-03-2023	0710102099112022(No.of Docs 1)	0710102099112022/3	COMPANY PETITION IB (IBC)/894(ND)2022	STATE BANK OF INDIA VS. SURJEET SINGH	Section 95(1)	17-03-2023	Counsel Details Missing After Index and Address Incomplete in Affidavit	ak10911
726	16-03-2023	0710102099092022(No.of Docs 1)	0710102099092022/3	COMPANY PETITION IB (IBC)/898(ND)2022	STATE BANK OF INDIA VS. JOGINDER SINGH	Section 95(1)	17-03-2023	Counsel Details Missing After Index and Address Incomplete in Affidavit	ak10911
727	16-03-2023	0710102099082022(No.of Docs 1)	0710102099082022/3	COMPANY PETITION IB (IBC)/896(ND)2022	STATE BANK OF INDIA VS. PARVINDER SINGH	Section 95(1)	17-03-2023	Counsel Details Missing After Index and Address Incomplete in Affidavit	ak10911
728	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/41	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	17-03-2023	Page 10 according to PDF Not Clear	ravi0302196
729	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/41	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	17-03-2023	Page 10 according to PDF Not Clear	ravi0302196
730	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/41	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	17-03-2023	Page 10 according to PDF Not Clear	ravi0302196
731	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/41	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	17-03-2023	Page 10 according to PDF Not Clear	ravi0302196
732	13-12-2022	0710102102972022(No.of Docs 0)	0710102102972022/1	COMPANY PETITION IB (IBC)/132(ND)2023	L&T FINANCE LIMITED VS. NITISH KUMAR ARORA	Section 95(1)	17-03-2023	E-Stamp Paper Missing	
733	16-03-2023	0710200400682014(No.of Docs 14)	0710200400682014/1	COMPANY PETITION (COMPANIES ACT)/141(ND)2014	M/S ILPEA B.V & ANR VS IJPEA PARAMOUNT LIMITED & ORS	Application under any other provisions	17-03-2023	Please upload the order again	D27962013
734	17-03-2023	0710102063822022(No.of Docs 4)	0710102063822022/6	INTERLOCUTORY APPLICATION (I.B.C)/3851(ND)2022	M/S ROHTAS PROJECTS LTD. VS DECATHLON SPORTS INDIA PRIVATE LIMITED	Sec 60(5)	17-03-2023	Verify Place in Wrong in Affidavit and Page No. 35 to 96 and Page No. 65 to 333 True Copy Sign Missing and Page No. , 35, 96 Not Clear	aayush.kevlani
735	3/8/2017	1010000402322017(No.of Docs 0)	1010000402322017/58	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYSTEM LIMITED	IBC under Sec 7	17-03-2023	Index missing, True Copy sign missing in Flowchart document	
736	16-03-2023	0710200000852015(No.of Docs 7)	0710200000852015/3	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI VS M/S BHANDARI BUILDERS PVT. LTD.	Application under any other provisions	17-03-2023	Order Missed	DPSS & ASSOCIATES
737	16-03-2023	0710200000852015(No.of Docs 7)	0710200000852015/3	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI VS M/S BHANDARI BUILDERS PVT. LTD.	Application under any other provisions	17-03-2023	Order Missed	DPSS & ASSOCIATES
738	16-03-2023	0710200000852015(No.of Docs 7)	0710200000852015/3	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI VS M/S BHANDARI BUILDERS PVT. LTD.	Application under any other provisions	17-03-2023	Order Missed	DPSS & ASSOCIATES

739	16-03-2023	0710200000852015(No.of Docs 7)	0710200000852015/3	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI VS M/S BHANDARI BUILDERS PVT. LTD.	Application under any other provisions	17-03-2023	Order Missed	DPSS & ASSOCIATES
740	15-03-2023	0710102099212022(No.of Docs 1)	0710102099212022/2	COMPANY PETITION IB (IBC)/40(ND)2023	ASREC INDIA LTD VS. SHREE INDUSTRIES LIMITED	IBC under Sec 7	16-03-2023	Notary msising in E-stamp, Affidavit Back date	chandnisadana
741	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
742	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
743	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
744	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
745	15-03-2023	0710102089322022(No.of Docs 2)	0710102089322022/9	COMPANY APPLICATION(COMPANIES ACT)/416(PB)2022	RUPAK GUPTA VS. BANARAS HOUSE LIMITED	Rule 11 of NCLT	16-03-2023	Page No. 21-107 True Copy Sign Missing and Page No. 108- 119 Page Not Clear and Page No. 108- 125 Double Pagination	D14182016
746	15-03-2023	0710102008122023(No.of Docs 1)	0710102008122023/5	INTERLOCUTORY APPLICATION (I.B.C)/579(PB)2023	VIVEK KUMAR VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	16-03-2023	Wrongly Filed Need to be IA	LD3682009
747	15-03-2023	0710102008122023(No.of Docs 1)	0710102008122023/5	INTERLOCUTORY APPLICATION (I.B.C)/579(PB)2023	VIVEK KUMAR VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	16-03-2023	Wrongly Filed Need to be IA	LD3682009
748	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
749	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
750	15-03-2023	0710102099212022(No.of Docs 1)	0710102099212022/2	COMPANY PETITION IB (IBC)/40(ND)2023	ASREC INDIA LTD VS. SHREE INDUSTRIES LIMITED	IBC under Sec 7	16-03-2023	Notary msising in E-stamp, Affidavit Back date	chandnisadana
751	15-03-2023	0710102099212022(No.of Docs 1)	0710102099212022/2	COMPANY PETITION IB (IBC)/40(ND)2023	ASREC INDIA LTD VS. SHREE INDUSTRIES LIMITED	IBC under Sec 7	16-03-2023	Notary msising in E-stamp, Affidavit Back date	chandnisadana
752	15-03-2023	0710102079202022(No.of Docs 2)	0710102079202022/2	COMPANY PETITION IB (IBC)/756(ND)2022	INFINITY INTERIORS PRIVATE LIMITED VS. ESPIRE RESORTS PRIVATE LIMITED	IBC Under Sec 9	16-03-2023	Need to Applicant Sign on Every Pages in Reply	Brijeshchaudhary
753	15-03-2023	0710102088952021(No.of Docs 2)	0710102088952021/9	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	16-03-2023	Page No. 26, 28, 44, 47, 49, 61, 64-72, 86-94, Need to English Translate Copy	agarvishnu
754	15-03-2023	0710102099212022(No.of Docs 1)	0710102099212022/2	COMPANY PETITION IB (IBC)/40(ND)2023	ASREC INDIA LTD VS. SHREE INDUSTRIES LIMITED	IBC under Sec 7	16-03-2023	Notary msising in E-stamp, Affidavit Back date	chandnisadana
755	15-03-2023	0710102088952021(No.of Docs 2)	0710102088952021/10	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	16-03-2023	Wrongly Filed Need to be IA	agarvishnu
756	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
757	14-03-2023	0710102105422022(No.of Docs 2)	0710102105422022/2	INTERLOCUTORY APPLICATION (I.B.C)/6258(ND)2022	MR. RD PAL & ORS. VS. WING CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED & ORS.	Sec 60(5)	16-03-2023	Pages 93,95,97,99,101 according to PDF in Hindi	negimilan04
758	15-03-2023	0710102058122021(No.of Docs 6)	0710102058122021/8	COMPANY PETITION (COMPANIES ACT)/153(PB)2021	VARSHA JAIN VS. NATURELLE RESORTS PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	16-03-2023	Separately Filed	rishisoodadv
759	15-03-2023	0710102031842021(No.of Docs 2)	0710102031842021/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/72(PB)2021	MIDAS POLYPACK PRIVATE LIMITED	Sec. 230-232, Sec 234	16-03-2023	Affidavit verification place is wrong	Govind1340
760	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24

761	15-03-2023	0710102008122023(No.of Docs 1)	0710102008122023/5	INTERLOCUTORY APPLICATION (I.B.C)/579(PB)2023	VIVEK KUMAR VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	16-03-2023	Wrongly Filed Need to be IA	LD3682009
762	15-03-2023	0710102008122023(No.of Docs 1)	0710102008122023/5	INTERLOCUTORY APPLICATION (I.B.C)/579(PB)2023	VIVEK KUMAR VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	16-03-2023	Wrongly Filed Need to be IA	LD3682009
763	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	16-03-2023	Affidavit Incomplete	bajpaianand24
764	13-03-2023	0710102008352023(No.of Docs 2)	0710102008352023/2	INTERLOCUTORY APPLICATION (I.B.C)/672(ND)2023	AMIT JAIN VS. MAHONAR LAL VIZ	Sec 60(5)	15-03-2023	Sign msising in Pages 1 to 9 according to PDF	avinashbhati6
765	13-03-2023	0710102012472023(No.of Docs 2)	0710102012472023/3	INTERLOCUTORY APPLICATION (I.B.C)/779(ND)2023	ORIENTAL BANK OF COMMERCE VSSIDHARTHA BUILDHOME PRIVATE LIMITED	Sec 60(5)	15-03-2023	Sign msising in Pages 1 to 11 according to PDF, Affidavit verification date msising, Date msising in Vakalatnama	Lalitmhn00
766	14-03-2023	0710102003962023(No.of Docs 1)	0710102003962023/1	COMPANY APPEAL (IBC)/8(ND)2023	NABARD CONSULTANCY SERVICES PRIVATELIMITED VS. I A P COMPANY PRIVATE LIMITED	Sec 42	15-03-2023	E-stamp missing	advrshikapoor
767	14-03-2023	0710102003962023(No.of Docs 1)	0710102003962023/1	COMPANY APPEAL (IBC)/8(ND)2023	NABARD CONSULTANCY SERVICES PRIVATELIMITED VS. I A P COMPANY PRIVATE LIMITED	Sec 42	15-03-2023	E-stamp missing	advrshikapoor
768	14-03-2023	0710102003962023(No.of Docs 1)	0710102003962023/1	COMPANY APPEAL (IBC)/8(ND)2023	NABARD CONSULTANCY SERVICES PRIVATELIMITED VS. I A P COMPANY PRIVATE LIMITED	Sec 42	15-03-2023	E-stamp missing	advrshikapoor
769	14-03-2023	0710102003962023(No.of Docs 1)	0710102003962023/1	COMPANY APPEAL (IBC)/8(ND)2023	NABARD CONSULTANCY SERVICES PRIVATELIMITED VS. I A P COMPANY PRIVATE LIMITED	Sec 42	15-03-2023	E-stamp missing	advrshikapoor
770	10/3/2023	0710102091072019(No.of Docs 1)	0710102091072019/11	COMPANY PETITION IB (IBC)/1396(PB)2019	AXIS BANK LTD. VS. PAWAN IMPEX PRIVATE LIMITED	IBC under Sec 7	14-03-2023	E-stamp will come after Index and Index will come in the Top page, True Copy sign msising in Pages 4 to 24 according to PDF	KLAW
771	13-03-2023	0710102102952022(No.of Docs 1)	0710102102952022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/116(ND)2022	CARGO SERVICE CENTER SKILL & TRAININGACADEMY PRIVATE LIMITED VS. DELHI CARGO SERVICE CENTER PRIVATELIMITED	Sub-section (I) of section 230	14-03-2023	Page No. 7-38 True Copy Sign Missing	Satendra2592
772	13-03-2023	0710102103192022(No.of Docs 1)	0710102103192022/13	COMPANY PETITION (COMPANIES ACT)/231(ND)2022	RAGHAV BAHL VS. APPLIED LIFE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2023	Ticket Not Allowed Mid on Vakalatnama	mehtavikas
773	13-03-2023	0710102045992022(No.of Docs 1)	0710102045992022/7	COMPANY PETITION IB (IBC)/456(ND)2022	SANJAY SONI VS. GANGA BUSINESS PRIVATE LIMITED	IBC Under Sec 9	14-03-2023	Wrongly Filed Need to be IA	Deepa Gupta IP
774	13-03-2023	0710102068502022(No.of Docs 2)	0710102068502022/4	COMPANY APPEAL(COMPANIES ACT)/196(ND)2022	SUJOY KOUL VS. REGISTRAR OF COMPANIES	Sec 252 (1)	14-03-2023	Address Mismatch in Affidavit According your E-Stamp	Vdcllp
775	13-03-2023	0710102104102019(No.of Docs 1)	0710102104102019/11	COMPANY PETITION IB (IBC)/1713(ND)2019	GOYAL TEA AGENCIES PVT LTD VS. SHAKTI BHOG SNACKS LTD.	IBC Under Sec 9	14-03-2023	Affidavit of Service and Vakalatnama Separately Filed	UMESH810
776	10/3/2023	0710102092342022(No.of Docs 1)	0710102092342022/5	INTERLOCUTORY APPLICATION (I.B.C)/6032(ND)2022	RAKESH KUMAR JINDAL (RP) VS. SHYAM SEHGAL & OTHERS	19(2)	14-03-2023	Proof of service will be filed on the main Affidavit document miscellaneous diary number only and not separate	ANSH4382
777	10/3/2023	0710102092342022(No.of Docs 1)	0710102092342022/4	INTERLOCUTORY APPLICATION (I.B.C)/6032(ND)2022	RAKESH KUMAR JINDAL (RP) VS. SHYAM SEHGAL & OTHERS	19(2)	14-03-2023	Counsel detail msising in Index, E-stamp missing	ANSH4382
778	10/3/2023	0710102082442022(No.of Docs 1)	0710102082442022/2	COMPANY PETITION IB (IBC)/765(ND)2022	DMI FINANCE PRIVATE LIMITED VS. SANDEEP GARG	Section 95(1)	14-03-2023	One rupee Court Fee stamp missing in Vakalatnama, Date missing in Vakalatnama	sumitsinha20

779	16-02-2023	0710102016492023(No.of Docs 0)	0710102016492023/1	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec 7	14-03-2023	True Copy sign missing in Pages 4 to 14 according to PDF	
780	18-09-2022	0710102076252022(No.of Docs 0)	0710102076252022/3	INTERLOCUTORY APPLICATION (I.B.C)/4549(ND)2022	NILESH SHARMA VS. RAVI KANT JOSHI & ORS	Sec 66(1)	14-03-2023	Sign missing in Pages 1 to 23 according to PDF	
781	12/3/2023	0710102090252022(No.of Docs 2)	0710102090252022/8	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	13-03-2023	Page No. 18-19 Page Not Clear	Jyotinder1956
782	11/3/2023	0710200400752014(No.of Docs 7)	0710200400752014/8	COMPANY PETITION (COMPANIES ACT)/1(ND)2014	M/S SERVSYSTEM PVT LTD & ORS VS M/S ROSE SERVICED APARTMENT INDIA PVT LTD & ORS	Application under any other provisions	13-03-2023	Petition and Application Reply and Rejoinder Separately Filed and Order Missed	Manish@123
783	11/3/2023	0710102074662022(No.of Docs 1)	0710102074662022/3	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	13-03-2023	Page No. Missing in PDF According your Index	AKR ADVISORS LLP
784	11/3/2023	0710102087472021(No.of Docs 3)	0710102087472021/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2021	UNION OF INDIA VS. KUMAR AGGARWAL & ASSOCIATES	Sec. 140(5)	13-03-2023	Volume Wise Index Missing and Page No. 12- 293 True Copy Sign Missing	sfionclt
785	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber
786	11/3/2023	0710102074662022(No.of Docs 1)	0710102074662022/2	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	13-03-2023	Page No. Missing in PDF According your Index	AKR ADVISORS LLP
787	10/3/2023	0710102122482019(No.of Docs 2)	0710102122482019/8	COMPANY PETITION IB (IBC)/2866(ND)2019	S.A. EQUIPMENTS PRIVATE LIMITED VS. RYSN INFRA LLP	IBC Under Sec 9	13-03-2023	Need to Applicant sign on Every Pages in Reply and E-Stamp Paper Missing and Ticket Not Allowed Mid on Vakalatnama	RANA567
788	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber
789	11/3/2023	0710200400772014(No.of Docs 9)	0710200400772014/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2014	M/S YOROSHIL INVESTMENTS PVT LTD & ORS VS M/S WEL INTERTRADE PVT LTD & ORS	Application under any other provisions	13-03-2023	Petition and Application Reply and Rejoinder Separately Filed and Order Missed	Manish@123
790	11/3/2023	0710200400772014(No.of Docs 3)	0710200400772014/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2014	M/S YOROSHIL INVESTMENTS PVT LTD & ORS VS M/S WEL INTERTRADE PVT LTD & ORS	Application under any other provisions	13-03-2023	Need to Applicant Sign on Every Pages in Reply and Counsel Sign Missed After Index and Verify date Missed in Affidavit and Order Missed	Manish@123
791	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber
792	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber
793	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber
794	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber
795	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber
796	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber
797	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber



798	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
799	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
800	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
801	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
802	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
803	6/3/2023	0710120004492018(No.of Docs 2)	0710120004492018/52	COMPANY PETITION IB (IBC)/967(PB)2018	SGM WEBTECH PVT. LTD. VS. BOULEVARD PROJECTS PVT. LTD.	IBC under Sec 7	10/3/2023	Notary Stamp Missing on E-Stamp Paper and Notary Stamp Date Missing in Affidavit and Verify Place Missing in Affidavit	Prashant Kumar
804	6/3/2023	0710102034782022(No.of Docs 2)	0710102034782022/8	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	10/3/2023	Counsel Detail Missing in Last Page in Brief Synopsis	ankurmittalawyer@gm
805	6/3/2023	0710102104892022(No.of Docs 2)	0710102104892022/2	COMPANY PETITION (COMPANIES ACT)/11(ND)2023	HARI RAM KHATRI VS. INTACT TRANSPORT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/3/2023	Page No. 70- 110 Double Pagination and Page No. 195 Missing in PDF	Lokeshkumar@1510
806	6/3/2023	0710102079572020(No.of Docs 3)	0710102079572020/2	INTERLOCUTORY APPLICATION (I.B.C)/3871(PB)2020	CHANDRA PRAKASH VS. BHARAT BANSAL	Section 74	10/3/2023	E-Stamp Paper Missing and 1 Rs. Court Fess Missing in Vakalatnama	juristico1@gmail.com
807	6/3/2023	0710102068672022(No.of Docs 2)	0710102068672022/2	RESTORATION APPLICATION (COMPANIES ACT)/20(PB)2022	SUBHASH MANOCHA VS. GALAXY SPORTS SHOE CO. PRIVATE LIMITED	Sec 48(2)	10/3/2023	Incomplete Documents	rrglawoffice
808	6/3/2023	0710102076402022(No.of Docs 2)	0710102076402022/3	COMPANY PETITION IB (IBC)/779(PB)2022	DMI FINANCE PRIVATE LIMITED VS. DAUPHIN AKB HOTELS PRIVATE LIMITED	IBC under Sec 7	10/3/2023	Need to Applicant sign on Every Pages in Reply	sumitsinha20
809	6/3/2023	0710102069472022(No.of Docs 2)	0710102069472022/1	RESTORATION APPLICATION (COMPANIES ACT)/24(PB)2022	SUBHASH MANOCHA VS. COLUMBUS INTERNATIONAL SHOES PRIVATE LIMITED	Sec 48(2)	10/3/2023	Incomplete Documents	rrglawoffice
810	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
811	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
812	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
813	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
814	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
815	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
816	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
817	7/3/2023	0710102012282023(No.of Docs 2)	0710102012282023/1	INTERLOCUTORY APPLICATION (I.B.C)/831(ND)2023	RESHMA MITTAL VS. RAMESH SHARMA	Application under any other provisions- IBC	10/3/2023	Counsel Detail Incomplete After Index	divyanshu.walia
818	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
819	7/3/2023	0710102025862022(No.of Docs 4)	0710102025862022/7	INTERLOCUTORY APPLICATION (I.B.C)/1573(ND)2022	VEKAS KUMAR GARG VS. SARITA GOGIA	Application under any other provisions- IBC,Sec. 45 (1)	10/3/2023	Reply Separately Filed	kumradhruv@
820	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
821	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
822	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
823	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
824	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal

825	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
826	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
827	7/3/2023	0710102025012022(No.of Docs 1)	0710102025012022/5	COMPANY PETITION IB (IBC)/327(ND)2022	ANMOL SURI VS. WOODHILL INFRASTRUCTURE LIMITED.	IBC Under Sec 9	10/3/2023	Date Missing in Vakalatnama	prashantmehta
828	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
829	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
830	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
831	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
832	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
833	6/3/2023	0710102009182023(No.of Docs 1)	0710102009182023/1	COMPANY PETITION IB (IBC)/88(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA THROUGH SH.RAHUL JINDAL RESOLUTION PROFESSIONAL VS. RUPIN MALHOTRA	Section 95(1)	10/3/2023	E-stamp missing	abhishek.naik
834	5/3/2023	0710102099372022(No.of Docs 2)	0710102099372022/6	INTERLOCUTORY APPLICATION (I.B.C)/5913(ND)2022	ROSEDALE DEVELOPERS PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	Sec 60(5)	10/3/2023	Counsel details msising in Page 7 according to PDF	harshvarora
835	6/3/2023	0710102009202023(No.of Docs 1)	0710102009202023/1	COMPANY PETITION IB (IBC)/87(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA THROUGH SH.RAHUL JINDAL RESOLUTION PROFESSIONAL VS. ASHWANI MALHOTRA	Section 95(1)	10/3/2023	E-stamp missing	abhishek.naik
836	6/3/2023	0710102009212023(No.of Docs 1)	0710102009212023/1	COMPANY PETITION IB (IBC)/89(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA THROUGH SH.RAHUL JINDAL RESOLUTION PROFESSIONAL VS. VALLABH DHAWAN	Section 95(1)	10/3/2023	E-stamp missing	abhishek.naik
837	6/3/2023	0710102009192023(No.of Docs 1)	0710102009192023/1	COMPANY PETITION IB (IBC)/90(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA THROUGH SH.RAHUL JINDAL RESOLUTION PROCESS VS. SURESH DHAWAN	Section 95(1)	10/3/2023	E-stamp missing	abhishek.naik
838	9/3/2023	0710102080892022(No.of Docs 1)	0710102080892022/4	INTERLOCUTORY APPLICATION (I.B.C)/5299(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VSMR. NIMIT KAPOOR	Application under any other provisions- IBC	10/3/2023	Index Missing	vijaykarisingh
839	9/3/2023	0710102095412022(No.of Docs 1)	0710102095412022/4	COMPANY PETITION IB (IBC)/887(ND)2022	CENTRAL GOODS & SERVICE TAX THROUGH DEPUTY COMMISSIONER VS. GOVIND JEE DAIRYMILK PRIVATE LIMITED	IBC Under Sec 9	10/3/2023	Counsel Detail Incomplete After Index	kapilglc2008
840	6/3/2023	0710102010032022(No.of Docs 3)	0710102010032022/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2022	JET HOTELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	10/3/2023	Counsel details missing in First affidavit document, Other two affidavits will be filed on separate miscellaneous diary number	advastco
841	6/3/2023	0710102012992022(No.of Docs 1)	0710102012992022/1	INTERLOCUTORY APPLICATION (I.B.C)/3162(ND)2022	M/S. MAGPPIE INTERNATIONAL LTD VSKAILASH JAIN & ORS	Sec 49(2),Sec 66(1)	10/3/2023	E-stamp missing	ichchhkalash
842	7/3/2023	0710102049662022(No.of Docs 2)	0710102049662022/7	COMPANY PETITION (COMPANIES ACT)/114(ND)2022	DHARMENDRA KUMAR VS. SONTSA BEVERAGE & FOODS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	10/3/2023	Need to Applicant Sign on Every Pages in Reply and 25 Rs. Welfare and 1 Rs. Court Fess Missing in Vakalatnama	arvind@2019
843	6/3/2023	0710102012962022(No.of Docs 1)	0710102012962022/1	INTERLOCUTORY APPLICATION (I.B.C)/2130(ND)2022	M/S. MAGPPIE INTERNATIONAL LTD VSKAILASH JAIN & ORS	Sec 43(1) r/w Sec 44 (1)	10/3/2023	E-stamp missing	ichchhkalash

844	7/3/2023	0710102049662022(No.of Docs 2)	0710102049662022/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2022	DHARMENDRA KUMAR VS. SONTSA BEVERAGE & FOODS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	10/3/2023	Need to Applicant Sign on Every Pages in Reply and 25 Rs. Welfare and 1 Rs. Court Fess Missing in Vakalatnama	arvind@2019
845	6/3/2023	0710102025832021(No.of Docs 1)	0710102025832021/12	COMPANY PETITION IB (IBC)/358(ND)2021	AIREN METALS PVT LTD VS. PME POWER SOLUTIONS (INDIA) LIMITED	IBC Under Sec 9	10/3/2023	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	lex.corpn@gmail.com
846	6/3/2023	0710102012942022(No.of Docs 1)	0710102012942022/1	INTERLOCUTORY APPLICATION (I.B.C)/2132(ND)2022	M/S. MAGPIE INTERNATIONAL LTD VSKAILASH JAIN & ORS	Sec. 45 (1),Sec 49(2)	10/3/2023	Page number missing in Index, E-stamp missing	ichchhakalash
847	9/3/2023	0710102010032022(No.of Docs 2)	0710102010032022/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2022	JET HOTELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	10/3/2023	Incomplete Documents	advastco
848	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
849	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
850	8/3/2023	0710102405982018(No.of Docs 1)	0710102405982018/20	COMPANY PETITION (COMPANIES ACT)/145(ND)2018	M/S. NARESH GUPTA & ANR. VS M/S. ANUPAM MAHAJAN & ORS.	Sec. 241(1)	9/3/2023	Advocate sign msising in Vakalatnama	HARSHAL240
851	16-02-2023	0710102016562023(No.of Docs 0)	0710102016562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1153(ND)2023	NKG INFRASTRUCTURE LIMITED VSG4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED	Sec 60(5)	9/3/2023	E-stamp msising, True Copy sign msising in Pages 2 to 6 according to PDF	
852	4/3/2023	0710102091132022(No.of Docs 2)	0710102091132022/2	INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2022	ASHISH SINGH RESOLUTION PROFESSIONAL VS. RAJIV SHARMA	Application under any other provisions- IBC	9/3/2023	Page numbers msising in Index and reply, Notary msising in Both the E-stamps, Affidavit verification date msising in Both the affidavits vakalatnama not filed E-stamp from Delhi and address in Haryana	siddharth bhatti
853	5/3/2023	0710102080882022(No.of Docs 2)	0710102080882022/5	INTERLOCUTORY APPLICATION (I.B.C)/5396(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VSS2 REALTY AND DEVELOPERS PVT. LTD.	Application under any other provisions- IBC	9/3/2023	E-stamp and Affidavit msising	kunal.godhwani
854	7/3/2023	0710102101422022(No.of Docs 2)	0710102101422022/5	INTERLOCUTORY APPLICATION (I.B.C)/6006(PB)2022	MS. YASMIN SABIR ALI VS. MR. RABINDRA KUMAR MINTRI IRP	Sec 60(5)	9/3/2023	Incomplete Vakalatnama	D11511998
855	5/3/2023	0710102002922023(No.of Docs 2)	0710102002922023/1	COMPANY APPEAL(COMPANIES ACT)/40(ND)2023	SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	9/3/2023	Need to File in IA	divyanshu171996
856	4/3/2023	0710102085182021(No.of Docs 3)	0710102085182021/5	COMPANY PETITION (COMPANIES ACT)/217(ND)2021	SAXENA MULTISPECIALITY HOSPITAL PRIVATELIMITED VS. TULIP MULTISPECIALITY HOSPITAL PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/3/2023	Master Index msising, Pages 128 to 130,135 to 137 according to PDF are Handwritten and in Hindi	filings@tkccpartners
857	3/3/2023	0710102090822022(No.of Docs 1)	0710102090822022/2	COMPANY PETITION IB (IBC)/39(ND)2023	BANK OF BARODA VS. CYGNUS SPLENDID LIMITED	IBC under Sec 7	7/3/2023	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama, One rupee Court Fee stamp msising in Vakalatnama	msblegal
858	3/3/2023	0710102100252022(No.of Docs 2)	0710102100252022/2	INTERLOCUTORY APPLICATION (I.B.C)/6036(ND)2022	HARISH KUMAR GUPTA VS. INDO INTERNATION TOBACCO LTD	Application under any other provisions- IBC	7/3/2023	Two E-stamps msising	Dhruv@123
859	5/2/2021	0710102010502021(No.of Docs 0)	0710102010502021/9	COMPANY PETITION IB (IBC)/95(PB)2022	KOREA TRADE INSURANCE CORPORATION(KSURE) VS. INDO ALUSYS INDUSTRIES LIMITED	IBC Under Sec 9	7/3/2023	Date msising in Vakalatnama	
860	2/2/2023	0710102012532023(No.of Docs 0)	0710102012532023/1	COMPANY PETITION IB (IBC)/111(ND)2023	C B M INDUSTRIE PRIVATE LIMITED VS. RAMBO ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	7/3/2023	Court Fee stamps not Clear at all	

861	4/3/2023	0710102101422022(No.of Docs 3)	0710102101422022/3	INTERLOCUTORY APPLICATION (I.B.C)/6006(PB)2022	MS. YASMIN SABIR ALI VS. MR. RABINDRA KUMAR MINTRI IRP	Sec 60(5)	7/3/2023	Pages 8 to 17 according to PDF Not Clear, Vakalatnama will be filed on separate miscellaneous diary number, Index missing in Vakalatnama, One rupee Court Fee stamp msising in Vakalatnama	D11511998
862	7/3/2023	0710102014412017(No.of Docs 2)	0710102014412017/9	COMPANY PETITION IB (IBC)/448(PB)2017	RAJENDRA KUMAR SEXSENA VS EARTH GRACIA BUILDCON PRIVATE LIMITED	IBC under Sec 7	7/3/2023	Affidavit verification date msising	aaryan@sasttralegal
863	7/3/2023	0710102014412017(No.of Docs 2)	0710102014412017/9	COMPANY PETITION IB (IBC)/448(PB)2017	RAJENDRA KUMAR SEXSENA VS EARTH GRACIA BUILDCON PRIVATE LIMITED	IBC under Sec 7	7/3/2023	Affidavit verification date msising	aaryan@sasttralegal
864	7/3/2023	0710102014412017(No.of Docs 2)	0710102014412017/9	COMPANY PETITION IB (IBC)/448(PB)2017	RAJENDRA KUMAR SEXSENA VS EARTH GRACIA BUILDCON PRIVATE LIMITED	IBC under Sec 7	7/3/2023	Affidavit verification date msising	aaryan@sasttralegal
865	4/3/2023	0710102050792022(No.of Docs 2)	0710102050792022/5	COMPANY PETITION IB (IBC)/506(PB)2022	EON ELECTRIC LIMITED THROUGH RESOLUTION PROFESSIONAL MS. RITU RASTOGI VS. LITEON ELECTRICALS LLP	IBC Under Sec 9	7/3/2023	Need to File in IA	prashantkatara
866	27-08-2022	0710102069882022(No.of Docs 0)	0710102069882022/4	COMPANY PETITION IB (IBC)/727(ND)2022	PARMANAND OVERSEAS LIMITED	IBC Section 59	7/3/2023	Pagination msising before Page 4 according to PDF	
867	4/3/2023	0710102085182021(No.of Docs 2)	0710102085182021/4	COMPANY PETITION (COMPANIES ACT)/217(ND)2021	SAXENA MULTISPECIALITY HOSPITAL PRIVATELIMITED VS. TULIP MULTISPECIALITY HOSPITAL PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/3/2023	Incomplete documents filed	filings@tkcpartners
868	6/3/2023	0710102034782022(No.of Docs 2)	0710102034782022/9	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	7/3/2023	Incomplete document filed	ishaarora0915
869	3/3/2023	0710102084672021(No.of Docs 2)	0710102084672021/9	COMPANY PETITION IB (IBC)/702(ND)2021	SUNILA CHHABRA VS. SHIB DASS METALS PRIVATE LIMITED	IBC Under Sec 9	7/3/2023	Sign msising in Pages 1 to 6 according to PDF, True Copy sign msising in Pages 8 to till page end, Pagination wrong after Page 56 according to PDF	karan.legalis
870	7/3/2023	0710102014412017(No.of Docs 2)	0710102014412017/9	COMPANY PETITION IB (IBC)/448(PB)2017	RAJENDRA KUMAR SEXSENA VS EARTH GRACIA BUILDCON PRIVATE LIMITED	IBC under Sec 7	7/3/2023	Affidavit verification date msising	aaryan@sasttralegal
871	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
872	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
873	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
874	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
875	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
876	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
877	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
878	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
879	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
880	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus

881	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
882	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
883	27-02-2023	0710102076912022(No.of Docs 2)	0710102076912022/2	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS. ORIENTAL TRIMEX LIMITED	IBC under Sec 7	6/3/2023	Main Case number msising in Page 1 according to PDF, Advocate address details msising in Affidavit, Pages 155,185,186 according to PDF to be translated, Pages 188,189 according to PDF Not uploaded properly	AVNITKAUR
884	27-02-2023	0710102076912022(No.of Docs 2)	0710102076912022/2	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS. ORIENTAL TRIMEX LIMITED	IBC under Sec 7	6/3/2023	Main Case number msising in Page 1 according to PDF, Advocate address details msising in Affidavit, Pages 155,185,186 according to PDF to be translated, Pages 188,189 according to PDF Not uploaded properly	AVNITKAUR
885	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
886	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
887	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
888	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
889	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
890	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
891	27-02-2023	0710102076912022(No.of Docs 2)	0710102076912022/2	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS. ORIENTAL TRIMEX LIMITED	IBC under Sec 7	6/3/2023	Main Case number msising in Page 1 according to PDF, Advocate address details msising in Affidavit, Pages 155,185,186 according to PDF to be translated, Pages 188,189 according to PDF Not uploaded properly	AVNITKAUR
892	27-02-2023	0710102076912022(No.of Docs 2)	0710102076912022/2	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS. ORIENTAL TRIMEX LIMITED	IBC under Sec 7	6/3/2023	Main Case number msising in Page 1 according to PDF, Advocate address details msising in Affidavit, Pages 155,185,186 according to PDF to be translated, Pages 188,189 according to PDF Not uploaded properly	AVNITKAUR
893	4/10/2022	0710102081492022(No.of Docs 0)	0710102081492022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	HERITAGE HOSPITALS LIMITED	Sub-section (l) of section 230	6/3/2023	Incomplete document filed	
894	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
895	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
896	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
897	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
898	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus

899	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
900	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
901	19-01-2023	0710102008122023(No.of Docs 0)	0710102008122023/3	INTERLOCUTORY APPLICATION (I.B.C)/579(PB)2023	VIVEK KUMAR VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	6/3/2023	Sign msising in Pages 1 to 6 according to PDF, Double pagination in E-stamp, True copy sign msising in Pages 15 to 105 according to PDF	
902	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
903	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
904	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
905	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
906	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
907	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
908	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
909	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
910	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
911	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
912	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
913	2/3/2023	0710102032072018(No.of Docs 1)	0710102032072018/24	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBUJ OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	5/3/2023	Need to File in IA	susnee
914	2/3/2023	0710102010132020(No.of Docs 1)	0710102010132020/1	COMPANY APPLICATION(IBC)/691(ND)2020	RAKESH BHATIA	Application under any other provisions- IBC	5/3/2023	Affidavit verification place missing	rakeshhatia
915	2/3/2023	0710102006842019(No.of Docs 2)	0710102006842019/6	COMPANY PETITION (COMPANIES ACT)/12(PB)2019	SUDEEP DUTT VS. FUSIONNET WEB SERVICES PRIVATE LIMITED	Sec 241 (2),Sec. 59	5/3/2023	Sign msising in Pages 2 to 22 according to PDF, E-stamp and Affidavit msising	karan.legalis
916	2/3/2023	0710102019772023(No.of Docs 1)	0710102019772023/1	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	3/3/2023	Court Fee stamp msising in Vakalatnama	abhumes
917	2/3/2023	0710102050792022(No.of Docs 1)	0710102050792022/4	COMPANY PETITION IB (IBC)/506(PB)2022	EON ELECTRIC LIMITED THROUGH RESOLUTION PROFESSIONAL MS. RITU RASTOGI VS. LITEON ELECTRICALS LLP	IBC Under Sec 9	3/3/2023	One rupee Court Fee stamp msising in Vakalatnama	prashantkatara
918	2/3/2023	0710102019692021(No.of Docs 2)	0710102019692021/8	COMPANY PETITION IB (IBC)/209(ND)2021	UNION BANK OF INDIA VS. SUPERTech REALTORS PRIVATE LIMITED	IBC under Sec 7	3/3/2023	Notary msising in E-stamp	advocateekta
919	2/3/2023	0710102095412022(No.of Docs 1)	0710102095412022/3	COMPANY PETITION IB (IBC)/887(ND)2022	CENTRAL GOODS & SERVICE TAX THROUGH DEPUTY COMMISSIONER VS. GOVIND JEE DAIRYMILK PRIVATE LIMITED	IBC Under Sec 9	3/3/2023	Pagination msising in E-challan page	kapilgic2008

920	1/3/2023	0710102063192022(No.of Docs 2)	0710102063192022/2	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRIES LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions- IBC,Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 60(5)	2/3/2023	Page No. Missing in E-Stamp Paper and Ticket Not Allowed Mid on Vakalatnama	niclegal
921	1/3/2023	0710102077342022(No.of Docs 2)	0710102077342022/4	COMPANY PETITION (COMPANIES ACT)/208(ND)2022	SURJEET SINGH CHADHA VS. CHADHA INFRATECH LIMITED	Sec. 213	2/3/2023	Counsel Detail Incomplete in Rejoinder in Last Page	lexalliance,jitesh
922	1/3/2023	0710200000902013(No.of Docs 2)	0710200000902013/11	COMPANY PETITION (COMPANIES ACT)/115(ND)2013	GHAN SHYAM TIWARI VS M/S ABSOLUTE MANAGEMENT SOLUTION PVT. LTD.	Application under any other provisions	2/3/2023	Need to Applicant Sign on Every Pages in Reply and 15 Rs. Welfare Fund Fess Missing in Vakalatnama and Date Missing in Vakaltnama	rishisoodadv
923	28-07-2020	0710102074462020(No.of Docs 0)	0710102074462020/6	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	2/3/2023	Advocate address details msising in Affidavit in R1 document. Other two Rejoinders will be filed in separate miscellaneous diary number	
924	1/3/2023	07101020559942022(No.of Docs 1)	07101020559942022/5	INTERLOCUTORY APPLICATION (I.B.C)/4211(ND)2022	AKASH SHINGHAL VSMEENU AGGARWAL [SUSPENDED DIRECTOR]	Application under any other provisions- IBC	2/3/2023	Counsel Detail Incomplete in Written Synopsis in Last Page and Sign Missing in Written Synopsis Every Pages	akashkjco
925	1/3/2023	07101020559962022(No.of Docs 1)	07101020559962022/4	INTERLOCUTORY APPLICATION (I.B.C)/4212(ND)2022	AKASH SHINGHAL VS. MEENU AGGARWAL [SUSPENDED DIRECTOR]	Sec 43(1) r/w Sec 44 (1)	2/3/2023	Counsel Detail Incomplete in Written Synopsis in Last Page and Sign Missing in Written Synopsis Every Pages	akashkjco
926	25-02-2023	0710102100982022(No.of Docs 2)	0710102100982022/4	INTERLOCUTORY APPLICATION (I.B.C)/6029(ND)2022	KANTI MOHAN RUSTAGI VS. VIVEK KUMAR JAIN	19(2)	2/3/2023	Page numbers msising in Index in serial number 5 and 6, After Page 19 according to PDF content wrongly filed	Jmrk205
927	25-02-2023	0710102100982022(No.of Docs 2)	0710102100982022/4	INTERLOCUTORY APPLICATION (I.B.C)/6029(ND)2022	KANTI MOHAN RUSTAGI VS. VIVEK KUMAR JAIN	19(2)	2/3/2023	Page numbers msising in Index in serial number 5 and 6, After Page 19 according to PDF content wrongly filed	Jmrk205
928	25-02-2023	0710102100982022(No.of Docs 2)	0710102100982022/4	INTERLOCUTORY APPLICATION (I.B.C)/6029(ND)2022	KANTI MOHAN RUSTAGI VS. VIVEK KUMAR JAIN	19(2)	2/3/2023	Page numbers msising in Index in serial number 5 and 6, After Page 19 according to PDF content wrongly filed	Jmrk205
929	25-02-2023	0710102100982022(No.of Docs 2)	0710102100982022/4	INTERLOCUTORY APPLICATION (I.B.C)/6029(ND)2022	KANTI MOHAN RUSTAGI VS. VIVEK KUMAR JAIN	19(2)	2/3/2023	Page numbers msising in Index in serial number 5 and 6, After Page 19 according to PDF content wrongly filed	Jmrk205
930	25-02-2023	0710102098852022(No.of Docs 2)	0710102098852022/2	INTERLOCUTORY APPLICATION (I.B.C)/5996(ND)2022	WING CONSTRUCTION & DEVELOPERS PVT LTD VS. MUKESH GUPTA	Sec 60(5)	2/3/2023	Affidavit verification place msising	Harishtaneja78
931	9/8/2018	0710120005752018(No.of Docs 0)	0710120005752018/8	COMPANY PETITION IB (IBC)/1027(PB)2018	L & T FINANCE LIMITED VS. VIKAS MULTIPLEX DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	2/3/2023	Page No. 1-148 True Copy Sign Missing in Annexures	
932	9/8/2018	0710120005752018(No.of Docs 0)	0710120005752018/8	COMPANY PETITION IB (IBC)/1027(PB)2018	L & T FINANCE LIMITED VS. VIKAS MULTIPLEX DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	2/3/2023	Page No. 1-148 True Copy Sign Missing in Annexures	
933	9/8/2018	0710120005752018(No.of Docs 0)	0710120005752018/8	COMPANY PETITION IB (IBC)/1027(PB)2018	L & T FINANCE LIMITED VS. VIKAS MULTIPLEX DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	2/3/2023	Page No. 1-148 True Copy Sign Missing in Annexures	
934	9/8/2018	0710120005752018(No.of Docs 0)	0710120005752018/8	COMPANY PETITION IB (IBC)/1027(PB)2018	L & T FINANCE LIMITED VS. VIKAS MULTIPLEX DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	2/3/2023	Page No. 1-148 True Copy Sign Missing in Annexures	
935	1/3/2023	0710102132212019(No.of Docs 7)	0710102132212019/10	COMPANY PETITION IB (IBC)/2628(ND)2019	PUNJAB NATIONAL BANK VS. SARAYA INDUSTRIES LTD	IBC under Sec 7	2/3/2023	Page No. 8 Missing in PDF According your Index and Extra Document Deleted	lrp@123
936	1/3/2023	0710102107062022(No.of Docs 1)	0710102107062022/2	INTERLOCUTORY APPLICATION (I.B.C)/80(ND)2023	ASHISH SINGH	Application under any other provisions- IBC	2/3/2023	Counsel Detail Incomplete After Index and Address Missing in Affidavit	AshishSingh

937	1/3/2023	0710102014902021(No.of Docs 1)	0710102014902021/2	INTERLOCUTORY APPLICATION (I.B.C)/1090(ND)2021	DEBASHIS NANDA VSJAIPURIA BUILDCON PVT LDT	Sec 54(1)	2/3/2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Page No. Missing in PDF	adyasingh96
938	28-02-2023	0710102100582022(No.of Docs 2)	0710102100582022/2	INTERLOCUTORY APPLICATION (I.B.C)/6195(ND)2022	REGIONAL PF COMMISSIONER NOIDA VSM/S. BIMLA MARU FASHIONS PVT. LTD.	Sec 60(5)	2/3/2023	Order Copy Missed	SHIVANATH
939	1/3/2023	0710102007252023(No.of Docs 1)	0710102007252023/2	RESTORATION APPLICATION (IBC)/21(ND)2023	BRILLTECH ENGINEERS PRIVATE LIMITED VSJASMINE BUILDMART PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/3/2023	Page No. Missing in Index and PDF and E-Stamp and Affidavit Missing and Vakalatnama Missing in PDF According your Index	sheenataqui
940	1/3/2023	0710102101812022(No.of Docs 1)	0710102101812022/2	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	2/3/2023	Page No. Missing in PDF	sachdeva.vidushi@gma
941	1/3/2023	0710102074372021(No.of Docs 2)	0710102074372021/6	INTERLOCUTORY APPLICATION (I.B.C)/5185(ND)2021	KAY EM COPPER PVT LTD THROUGH HARVINDER SINGH RESOLUTION PROFESSIONAL VS. AKASH GOYAL & OTHERS	19(2)	2/3/2023	Wrongly Filed Need to be IA	SALUJA
942	28-02-2023	0710102093812020(No.of Docs 2)	0710102093812020/12	COMPANY PETITION IB (IBC)/1026(PB)2020	ROHIT PRASAD VS. S&N LIFESTYLE INFRAVENTURES PVT LTD	IBC under Sec 7	2/3/2023	Need to Applicant Sign on Every Pages in Rejoinder and Page No. 23-24, 29-30, 35-48, 83-102, , True Copy Sign Missing and page No. 32-34, 49-51, Pages Cut and Page No. 56-60, 70-72, 77-81, 83-102 , Page Not clear	kartik_nclt
943	1/3/2023	0710102077272022(No.of Docs 1)	0710102077272022/5	INTERLOCUTORY APPLICATION (I.B.C)/4745(ND)2022	MAGO ENTERPRISES VS. EARTH INFRASTRUCTURES LTD.	Sec 60(5)	2/3/2023	Address Mismatch in Affidavit According E-Stamp paper	27071997
944	25-02-2023	0710102098852022(No.of Docs 2)	0710102098852022/3	INTERLOCUTORY APPLICATION (I.B.C)/5996(ND)2022	WING CONSTRUCTION & DEVELOPERS PVT LTD VS. MUKESH GUPTA	Sec 60(5)	2/3/2023	Affidavit verification place msising, Board Resolution missing	Harishtaneja78
945	26-02-2023	0710102040722022(No.of Docs 1)	0710102040722022/4	COMPANY PETITION IB (IBC)/404(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS. MR ABHISHEK GUPTA	Section 95(1)	2/3/2023	Page number msising in Index, Pagination msising in Vakalatnama document	rohanchawla
946	27-02-2023	0710102001612023(No.of Docs 1)	0710102001612023/1	INTERLOCUTORY APPLICATION (I.B.C)/160(ND)2023	BANK OF BARODA VS. M B MALLS PVT LTD	Sec 60(5)	2/3/2023	Pagination msising in Vakalatnama	Srslegal3150
947	28-02-2023	0710102071942021(No.of Docs 5)	0710102071942021/17	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	2/3/2023	Incomplete documents filed	iti2019
948	28-02-2023	0710102071942021(No.of Docs 5)	0710102071942021/17	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	2/3/2023	Incomplete documents filed	iti2019
949	28-02-2023	0710102019042022(No.of Docs 3)	0710102019042022/4	INTERLOCUTORY APPLICATION (I.B.C)/1723(ND)2022	INABENSA BHARAT PVT. LTD. VS. HARYANA VIDYUT PRASARAN NIGAM LIMITED	Sec 60(5)	2/3/2023	Vakalatnama will be filed on separate miscellaneous diary number	utsavmukherjee
950	30-01-2023	0710102009312022(No.of Docs 1)	0710102009312022/8	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	2/3/2023	Affidavit Back date	tanupriyagupta
951	30-01-2023	0710102009312022(No.of Docs 1)	0710102009312022/8	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	2/3/2023	Affidavit Back date	tanupriyagupta
952	28-02-2023	0710102071942021(No.of Docs 5)	0710102071942021/17	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	2/3/2023	Incomplete documents filed	iti2019
953	28-02-2023	0710102071942021(No.of Docs 5)	0710102071942021/17	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	2/3/2023	Incomplete documents filed	iti2019
954	26-02-2023	0710102092462021(No.of Docs 2)	0710102092462021/15	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	2/3/2023	Wrongly filed	vkjlaw
955	30-01-2023	0710102009312022(No.of Docs 1)	0710102009312022/8	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	2/3/2023	Affidavit Back date	tanupriyagupta
956	30-01-2023	0710102009312022(No.of Docs 1)	0710102009312022/8	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	2/3/2023	Affidavit Back date	tanupriyagupta



957	27-02-2023	0710102080062022(No.of Docs 1)	0710102080062022/1	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	1/3/2023	Index Missing and Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama and Client Sign Missing	NSK_KOCHHARNITIN
958	24-02-2023	0710200714362018(No.of Docs 1)	0710200714362018/17	COMPANY PETITION IB (IBC)/1031(ND)2018	SURINDER MANCHANDA VS NOSOLAR INTERNATIONAL LIMITED	Application under any other provisions	1/3/2023	Need to File in IA	SBD@IP606
959	24-02-2023	0710200714362018(No.of Docs 1)	0710200714362018/17	COMPANY PETITION IB (IBC)/1031(ND)2018	SURINDER MANCHANDA VS NOSOLAR INTERNATIONAL LIMITED	Application under any other provisions	1/3/2023	Need to File in IA	SBD@IP606
960	24-02-2023	0710200714362018(No.of Docs 1)	0710200714362018/17	COMPANY PETITION IB (IBC)/1031(ND)2018	SURINDER MANCHANDA VS NOSOLAR INTERNATIONAL LIMITED	Application under any other provisions	1/3/2023	Need to File in IA	SBD@IP606
961	25-02-2023	071010203222022(No.of Docs 3)	071010203222022/24	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
962	27-02-2023	0710102080102022(No.of Docs 1)	0710102080102022/1	COMPANY PETITION (COMPANIES ACT)/24(ND)2023	AARTI MITTAL VS. HIMALAYA ESOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	1/3/2023	Index Missing and Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama	NSK_KOCHHARNITIN
963	25-02-2023	071010203222022(No.of Docs 4)	071010203222022/22	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
964	25-02-2023	071010203222022(No.of Docs 3)	071010203222022/20	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
965	25-02-2023	071010203222022(No.of Docs 3)	071010203222022/18	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
966	25-02-2023	071010203222022(No.of Docs 3)	071010203222022/16	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
967	25-02-2023	071010203222022(No.of Docs 3)	071010203222022/21	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
968	25-02-2023	071010203222022(No.of Docs 3)	071010203222022/23	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
969	25-02-2023	071010203222022(No.of Docs 3)	071010203222022/25	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
970	25-02-2023	071010201322022(No.of Docs 4)	071010201322022/8	COMPANY PETITION IB (IBC)/158(ND)2022	V LINK SYSTEMS PRIVATE LIMITED VS. PRIMATEL FIBCOM LIMITED	IBC Under Sec 9	1/3/2023	Pages 160, 185 according to PDF Not Clear, Volume 2 filed twice, Volume 3 missing	Jmrk205
971	25-02-2023	071010201322022(No.of Docs 4)	071010201322022/8	COMPANY PETITION IB (IBC)/158(ND)2022	V LINK SYSTEMS PRIVATE LIMITED VS. PRIMATEL FIBCOM LIMITED	IBC Under Sec 9	1/3/2023	Pages 160, 185 according to PDF Not Clear, Volume 2 filed twice, Volume 3 missing	Jmrk205
972	25-02-2023	071010203222022(No.of Docs 3)	071010203222022/29	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
973	27-02-2023	0710102025212022(No.of Docs 4)	0710102025212022/7	INTERLOCUTORY APPLICATION (I.B.C)/1679(ND)2022	SRIGOPAL CHOUDHURY VS. KARNATAKA BANK	Rule 11 of NCLT, 2016	1/3/2023	Wrongly Filed Need to be IA	ADITYAGAURI
974	25-02-2023	071010203222022(No.of Docs 4)	071010203222022/13	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
975	25-02-2023	071010203222022(No.of Docs 3)	071010203222022/15	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
976	25-02-2023	071010203222022(No.of Docs 3)	071010203222022/17	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
977	4/9/2022	0710102068412022(No.of Docs 0)	0710102068412022/2	COMPANY APPEAL(COMPANIES ACT)/250(ND)2022	ANAND VARDHAN AND ANOTHER VS. SUKHIJA HOSPITALITY PRIVATE LIMITED	Application under any other provisions ,Rule 11 of NCLT,Sec 252 (3)	1/3/2023	Page No. 5 Missing in PDF According your Index	

978	25-02-2023	0710102013222022(No.of Docs 4)	0710102013222022/8	COMPANY PETITION IB (IBC)/158(ND)2022	V LINK SYSTEMS PRIVATE LIMITED VS. PRIMATEL FIBCOM LIMITED	IBC Under Sec 9	1/3/2023	Pages 160, 185 according to PDF Not Clear, Volume 2 filed twice, Volume 3 missing	Jmrk205
979	25-02-2023	0710102014522023(No.of Docs 2)	0710102014522023/1	INTERLOCUTORY APPLICATION (I.B.C)/943(ND)2023	MUKESH GUPTA RESOLUTION PROFESSIONAL VS. WING CONSTRUCTION AND DEVELOPERS	Sec 60(5)	1/3/2023	Affidavit verification place msising, True Copy sign missing in Pages 90 to 108 according to PDF, Board Resolution msising	Harishtaneja78
980	25-02-2023	0710102032222022(No.of Docs 3)	0710102032222022/30	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
981	25-02-2023	0710102013222022(No.of Docs 4)	0710102013222022/8	COMPANY PETITION IB (IBC)/158(ND)2022	V LINK SYSTEMS PRIVATE LIMITED VS. PRIMATEL FIBCOM LIMITED	IBC Under Sec 9	1/3/2023	Pages 160, 185 according to PDF Not Clear, Volume 2 filed twice, Volume 3 missing	Jmrk205
982	24-02-2023	0710200714362018(No.of Docs 1)	0710200714362018/17	COMPANY PETITION IB (IBC)/1031(ND)2018	SURINDER MANCHANDA VS NOSOLAR INTERNATIONAL LIMITED	Application under any other provisions	1/3/2023	Need to File in IA	SBD@IP606
983	25-02-2023	0710102032222022(No.of Docs 3)	0710102032222022/28	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
984	27-02-2023	0710102016812022(No.of Docs 2)	0710102016812022/4	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2022	GAURAV KATYAR VS. EARTHCON INFRACON PRIVATE LIMITED & ORS.	Sec 60(5)	1/3/2023	Blank Document Show Please Document Upload Once Again	Diwanadvocates
985	25-02-2023	0710102032222022(No.of Docs 4)	0710102032222022/14	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
986	25-02-2023	0710102032222022(No.of Docs 3)	0710102032222022/26	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
987	27-02-2023	0710102032222022(No.of Docs 3)	0710102032222022/32	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Page No. Missing in PDF and Extra Document Delete	ravi0302196
988	25-02-2023	0710102032222022(No.of Docs 4)	0710102032222022/27	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
989	23-04-2022	0710102032222022(No.of Docs 0)	0710102032222022/31	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Page No. Missing in PDF and Extra Docuement Deleted	
990	24-02-2023	0710102108752020(No.of Docs 1)	0710102108752020/4	COMPANY PETITION (COMPANIES ACT)/164(ND)2020	B.N. MEHTA VS. PGT COMPONENTS LIMITED	Sec. 97(1)	1/3/2023	E-stamp msising	advraj77
991	25-02-2023	0710102032222022(No.of Docs 3)	0710102032222022/19	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
992	27-02-2023	0710102080072022(No.of Docs 1)	0710102080072022/1	COMPANY PETITION (COMPANIES ACT)/23(ND)2023	VIKAS PALIWAL VS. HEMKUNT MANAGEMENT CONSULTANCY PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	1/3/2023	Index Missing and Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama and Client Sign Missing	NSK_KOCHHARNITIN
993	27-02-2023	0710102076912022(No.of Docs 2)	0710102076912022/3	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS. ORIENTAL TRIMEX LIMITED	IBC under Sec 7	1/3/2023	E-Stamp Paper Missing and 3 Rs. Court Fess Missing in Vakalatnama	lex.corpn@gmail.com
994	27-02-2023	0710102064322022(No.of Docs 1)	0710102064322022/3	COMPANY PETITION IB (IBC)/626(ND)2022	HDFC BANK LIMITED VS. RENU GAMBHIR	Section 95(1)	28-02-2023	Page No. Missing in PDF	Kakra.associates
995	27-02-2023	0710102064322022(No.of Docs 1)	0710102064322022/3	COMPANY PETITION IB (IBC)/626(ND)2022	HDFC BANK LIMITED VS. RENU GAMBHIR	Section 95(1)	28-02-2023	Page No. Missing in PDF	Kakra.associates
996	9/8/2022	0710102064812022(No.of Docs 0)	0710102064812022/3	COMPANY PETITION IB (IBC)/628(ND)2022	HDFC BANK LTD VS. RAJIV GAMBHIR	Section 95(1)	28-02-2023	Pagination msising in Vakalatnama	
997	27-02-2023	0710102064322022(No.of Docs 1)	0710102064322022/3	COMPANY PETITION IB (IBC)/626(ND)2022	HDFC BANK LIMITED VS. RENU GAMBHIR	Section 95(1)	28-02-2023	Page No. Missing in PDF	Kakra.associates
998	27-02-2023	0710102095242022(No.of Docs 1)	0710102095242022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/114(ND)2022	ADGYDE SOLUTIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-02-2023	Address Mismatch in Affidavit	CPINDIA
999	3/11/2019	0710102143712019(No.of Docs 0)	0710102143712019/6	COMPANY PETITION IB (IBC)/2930(ND)2019	SPACEWOOD FURNISHERS PVT LTD VS. THAPAR BUILDERS PVT LTD	IBC Under Sec 9	28-02-2023	Counsel Detail Incomplete After Index	

1000	3/11/2019	0710102143712019(No.of Docs 0)	0710102143712019/6	COMPANY PETITION IB (IBC)/2930(ND)2019	SPACEWOOD FURNISHERS PVT LTD VS. THAPAR BUILDERS PVT LTD	IBC Under Sec 9	28-02-2023	Counsel Detail Incomplete After Index	
1001	13-07-2020	0710102070012020(No.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
1002	13-07-2020	0710102070012020(No.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
1003	13-07-2020	0710102070012020(No.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
1004	3/11/2019	0710102143712019(No.of Docs 0)	0710102143712019/6	COMPANY PETITION IB (IBC)/2930(ND)2019	SPACEWOOD FURNISHERS PVT LTD VS. THAPAR BUILDERS PVT LTD	IBC Under Sec 9	28-02-2023	Counsel Detail Incomplete After Index	
1005	3/11/2019	0710102143712019(No.of Docs 0)	0710102143712019/6	COMPANY PETITION IB (IBC)/2930(ND)2019	SPACEWOOD FURNISHERS PVT LTD VS. THAPAR BUILDERS PVT LTD	IBC Under Sec 9	28-02-2023	Counsel Detail Incomplete After Index	
1006	13-07-2020	0710102070012020(No.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
1007	13-07-2020	0710102070012020(No.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
1008	13-07-2020	0710102070012020(No.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
1009	13-07-2020	0710102070012020(No.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
1010	13-07-2020	0710102070012020(No.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
1011	13-07-2020	0710102070012020(No.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
1012	27-02-2023	0710102105902022(No.of Docs 1)	0710102105902022/3	INTERLOCUTORY APPLICATION (I.B.C)/6302(PB)2022	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	28-02-2023	Affidavit Back Date	varunmudgal
1013	30-09-2020	0710102093812020(No.of Docs 0)	0710102093812020/11	COMPANY PETITION IB (IBC)/1026(PB)2020	ROHIT PRASAD VS. S&N LIFESTYLE INFRAVENTURES PVT LTD	IBC under Sec 7	28-02-2023	Need to Applicant Sign on Every Pages in Reply and Page No. 32-34 39-41, 49-51, 56-59, 70-72, 77-81, 83-88, 89-101 Page Not clear and page No. 35- 45 True Copy Sign Missing	
1014	27-02-2023	0710102064322022(No.of Docs 1)	0710102064322022/3	COMPANY PETITION IB (IBC)/626(ND)2022	HDFC BANK LIMITED VS. RENU GAMBHIR	Section 95(1)	28-02-2023	Page No. Missing in PDF	Kakra.associates
1015	27-02-2023	0710102095992022(No.of Docs 1)	0710102095992022/3	COMPANY PETITION IB (IBC)/2(ND)2023	MRS. GUNITA DASWAL PERSONAL GUARANTOR VS. PUNJAB NATIONAL BANK	Section 94(1)	28-02-2023	Vakalatnama Not clear and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	vmkannan
1016	24-02-2023	0710102008102020(No.of Docs 1)	0710102008102020/15	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	27-02-2023	25 Rs. Welfare and 3 Rs. court Fess Missing in Vakalatnama and Vakalatnama Not clear and Ticket Not Allowed Mid on Vakalatnama and Clint Sign Missing	Legalways_offices
1017	23-02-2023	0710102090822022(No.of Docs 1)	0710102090822022/1	COMPANY PETITION IB (IBC)/39(ND)2023	BANK OF BARODA VS. CYGNUS SPLENDID LIMITED	IBC under Sec 7	27-02-2023	Address Missing in Affidavit and Page No. 4-9 True Copy Sign Missing	advasiya
1018	24-02-2023	0710102053452022(No.of Docs 2)	0710102053452022/4	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT -N- PACK INDIA PVT.LTD	Sec 60(5)	27-02-2023	Need to Applicant sign on Every Pages in Reply and 1 Rs. Court Missing in Vakalatnama	jalpa1415
1019	27-02-2023	0710102025212022(No.of Docs 2)	0710102025212022/4	INTERLOCUTORY APPLICATION (I.B.C)/1679(ND)2022	SRIGOPAL CHOUDHURY VS. KARNATAKA BANK	Rule 11 of NCLT, 2016	27-02-2023	Page No. 7 After Missing in PDF	kushalbansal

1020	29-02-2020	0710102026912020(No.of Docs 0)	0710102026912020/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/43(ND)2020	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-02-2023	Address Mismatch in Affidavit	
1021	24-02-2023	0710102002392023(No.of Docs 1)	0710102002392023/3	COMPANY PETITION IB (IBC)/43(ND)2023	M/S INDUSTRIAL CHEMICALS VS. NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	27-02-2023	Index Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	jaianantdehadrai
1022	23-02-2023	0710102090822022(No.of Docs 1)	0710102090822022/1	COMPANY PETITION IB (IBC)/39(ND)2023	BANK OF BARODA VS. CYGNUS SPLENDID LIMITED	IBC under Sec 7	27-02-2023	Address Missing in Affidavit and Page No. 4-9 True Copy Sign Missing	advasiya
1023	23-02-2023	0710102090822022(No.of Docs 1)	0710102090822022/1	COMPANY PETITION IB (IBC)/39(ND)2023	BANK OF BARODA VS. CYGNUS SPLENDID LIMITED	IBC under Sec 7	27-02-2023	Address Missing in Affidavit and Page No. 4-9 True Copy Sign Missing	advasiya
1024	23-02-2023	0710102090822022(No.of Docs 1)	0710102090822022/1	COMPANY PETITION IB (IBC)/39(ND)2023	BANK OF BARODA VS. CYGNUS SPLENDID LIMITED	IBC under Sec 7	27-02-2023	Address Missing in Affidavit and Page No. 4-9 True Copy Sign Missing	advasiya
1025	24-02-2023	0710102003822023(No.of Docs 2)	0710102003822023/1	TRANSFER APPLICATION/2(PB)2023	ATLAS CYCLES (HARYANA) LIMITED VS. KIRAN PACKAGING INDUSTRIES	Rule16(d),NCLT Rules,2016	25-02-2023	Date Missing in Vakalatnama	rajansh
1026	23-02-2023	0710200400592014(No.of Docs 2)	0710200400592014/4	COMPANY PETITION (COMPANIES ACT)/11(ND)2014	MR. OM PRAKASH GUPTA VS. M/S. APEX FRP CHEMICALS PVT. LTD.	Application under any other provisions	25-02-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	rajesh1969
1027	23-02-2023	0710102022592021(No.of Docs 2)	0710102022592021/5	COMPANY PETITION IB (IBC)/179(ND)2022	CANARA BANK VS. M/S. SPML INFRA LIMITED	IBC under Sec 7	25-02-2023	E-Stamp Paper Missing	ichchhakalash
1028	23-02-2023	0710102013872018(No.of Docs 1)	0710102013872018/29	COMPANY PETITION IB (IBC)/1293(ND)2018	RAJ VIJ. VS. MARKETING TIMES AUTOMOBILES	IBC Under Sec 9	25-02-2023	Wrongly Filed Need to be IA	VIDURISHIOL
1029	23-02-2023	0710102079762022(No.of Docs 4)	0710102079762022/5	COMPANY PETITION (COMPANIES ACT)/192(ND)2022	SILVERSKILLS PRIVATE LIMITED	Sub-Section (1) of Section 66.	24-02-2023	Page No. 6- 7 True Copy sign Missing and Volume - 1 Index Missing and Pagination Wrong in Volume- 2	sarfaraz
1030	22-02-2023	0710102078132022(No.of Docs 1)	0710102078132022/3	COMPANY PETITION IB (IBC)/49(ND)2023	ENTERO HEALTHCARE SOLUTIONS PRIVATE LIMITED VS. JENOME BIOPHAR PRIVATE LIMITED	IBC Under Sec 9	24-02-2023	Index Missing and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Mahi2018@
1031	20-02-2023	0710102088112022(No.of Docs 2)	0710102088112022/3	INTERLOCUTORY APPLICATION (I.B.C)/5281(ND)2022	SANTANU KUMAR SAMANTA VS. AJIT BHAGWAN KULKARNI & OTHERS	19(2)	24-02-2023	Separately Filed	ANIRUTH@LEX-LEGAL.IN
1032	20-02-2023	0710102088112022(No.of Docs 2)	0710102088112022/3	INTERLOCUTORY APPLICATION (I.B.C)/5281(ND)2022	SANTANU KUMAR SAMANTA VS. AJIT BHAGWAN KULKARNI & OTHERS	19(2)	24-02-2023	Separately Filed	ANIRUTH@LEX-LEGAL.IN
1033	22-02-2023	0710102084752022(No.of Docs 2)	0710102084752022/1	COMPANY PETITION IB (IBC)/909(ND)2022	SURINDER KAUR MAKAN	Section 94(1)	24-02-2023	Incomplete Documents	Kapoorandcompany
1034	22-02-2023	0710102105902022(No.of Docs 1)	0710102105902022/2	INTERLOCUTORY APPLICATION (I.B.C)/6302(PB)2022	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	24-02-2023	Index Missing and E-Stamp Paper Missing	varunmudgal
1035	20-02-2023	0710102088112022(No.of Docs 2)	0710102088112022/3	INTERLOCUTORY APPLICATION (I.B.C)/5281(ND)2022	SANTANU KUMAR SAMANTA VS. AJIT BHAGWAN KULKARNI & OTHERS	19(2)	24-02-2023	Separately Filed	ANIRUTH@LEX-LEGAL.IN
1036	20-02-2023	0710102088112022(No.of Docs 2)	0710102088112022/3	INTERLOCUTORY APPLICATION (I.B.C)/5281(ND)2022	SANTANU KUMAR SAMANTA VS. AJIT BHAGWAN KULKARNI & OTHERS	19(2)	24-02-2023	Separately Filed	ANIRUTH@LEX-LEGAL.IN
1037	22-02-2023	0710102055102021(No.of Docs 2)	0710102055102021/7	COMPANY APPEAL(COMPANIES ACT)/131(ND)2021	R.S. AJIT SINGH & CO. PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	24-02-2023	Some Pages Cut and Page No. After 318 Page No. Missing in PDF According your Index	Diwanadvocates
1038	29-10-2022	0710102089322022(No.of Docs 0)	0710102089322022/4	COMPANY APPLICATION(COMPANIES ACT)/416(PB)2022	RUPAK GUPTA VS. BANARAS HOUSE LIMITED	Rule 11 of NCLT	24-02-2023	Need to Board of Resolution	
1039	22-02-2023	0710102077272022(No.of Docs 1)	0710102077272022/4	INTERLOCUTORY APPLICATION (I.B.C)/4745(ND)2022	MAGO ENTERPRISES VS. EARTH INFRASTRUCTURES LTD.	Sec 60(5)	24-02-2023	Notary Stamp Missing in E-Stamp	27071997
1040	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar

1041	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar
1042	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar
1043	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar
1044	22-02-2023	0710102003422023(No.of Docs 1)	0710102003422023/2	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2023	RAJESH MITTAL	Application under any other provisions- IBC	23-02-2023	Address Missing in Affidavit	rajesh.mittal
1045	21-02-2023	0710102092312020(No.of Docs 1)	0710102092312020/1	INTERLOCUTORY APPLICATION (I.B.C)/4119(ND)2020	DINESH SOOD	Sec 60(5)	23-02-2023	Need to File in IA	dk.sood@yahoo.com
1046	21-02-2023	0710102089902022(No.of Docs 2)	0710102089902022/1	TRANSFER APPLICATION/30(PB)2022	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	23-02-2023	Affidavit Back date	nidhimohanparashar
1047	21-02-2023	0710102089902022(No.of Docs 2)	0710102089902022/1	TRANSFER APPLICATION/30(PB)2022	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	23-02-2023	Affidavit Back date	nidhimohanparashar
1048	21-02-2023	0710102089902022(No.of Docs 2)	0710102089902022/1	TRANSFER APPLICATION/30(PB)2022	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	23-02-2023	Affidavit Back date	nidhimohanparashar
1049	21-02-2023	0710102089902022(No.of Docs 2)	0710102089902022/1	TRANSFER APPLICATION/30(PB)2022	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	23-02-2023	Affidavit Back date	nidhimohanparashar
1050	12/10/2022	0710102083772022(No.of Docs 0)	0710102083772022/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/287(PB)2022	RUPAK GUPTA VS. U.P. HOTELS LIMITED	Rule 11 of NCLT	23-02-2023	The other Vakalatnama will be filed in separate miscellaneous diary number	
1051	29-10-2022	0710102089322022(No.of Docs 0)	0710102089322022/3	COMPANY APPLICATION(COMPANIES ACT)/416(PB)2022	RUPAK GUPTA VS. BANARAS HOUSE LIMITED	Rule 11 of NCLT	23-02-2023	Other two Vakalatnamas will be filed in separate miscellaneous diary number	
1052	21-02-2023	0710102095352022(No.of Docs 3)	0710102095352022/1	INTERLOCUTORY APPLICATION (I.B.C)/422(ND)2023	VIPIN AGARWAL VSASHISH MITTAL	Rule 11 of NCLT, 2016	23-02-2023	Page 338 according to PDF in Hindi, Counsel details msising in Separate Volume 1 Index	NAMIT SURI
1053	21-02-2023	0710102117922020(No.of Docs 3)	0710102117922020/4	INTERLOCUTORY APPLICATION (I.B.C)/237(ND)2021	MR. RAJESH KUMAR GUPTA VSENFORCEMENT DIRECTORATE & ANR	Sec 60(5)	23-02-2023	Master Index and Page No. - 77- 184 True Copy Sign Missing	zohebhossain
1054	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar
1055	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar
1056	18-12-2021	0710102092462021(No.of Docs 0)	0710102092462021/14	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	23-02-2023	Need to File in IA	
1057	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar
1058	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar
1059	22-02-2023	0710102012822023(No.of Docs 4)	0710102012822023/1	COMPANY APPEAL(COMPANIES ACT)/39(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	23-02-2023	Wrongly Filed Need to be IA	pcsjitendrakumar
1060	18-02-2023	0710102032342022(No.of Docs 1)	0710102032342022/1	INTERLOCUTORY APPLICATION (I.B.C)/2045(ND)2022	PUNJAB NATIONAL BANK VSSSK TRADING PVT LTD	Application under any other provisions- IBC	22-02-2023	Counsel details missing in Index, Advocate address details msising in Affidavit	carakagarwal
1061	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas

1062	20-02-2023	0710102061812022(No.of Docs 3)	0710102061812022/7	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete document filed	Advocate Abhas
1063	20-02-2023	0710102018362022(No.of Docs 1)	0710102018362022/8	INTERLOCUTORY APPLICATION (I.B.C)/1229(PB)2022	MR. SURESH SALUJA VSMR. SUBHASH KUMAR KUNDRA RESOLUTION PROFESSIONAL FOR CLC INDUSTRIES LIMITED	Sec 60(5)	21-02-2023	Affidavit Incomplete	honeysatpal
1064	17-02-2023	0710102075972022(No.of Docs 2)	0710102075972022/5	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG VS. SHRI SHRINIVAS	Sec. 241(1),Sec. 242(4)	21-02-2023	Incomplete documents filed	cc.lawoffices@claw.
1065	20-02-2023	0710102009822023(No.of Docs 1)	0710102009822023/1	INTERLOCUTORY APPLICATION (I.B.C)/742(ND)2023	JASODA GULLIYA	Application under any other provisions- IBC	21-02-2023	Index Missing and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	IDZIRE1
1066	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas
1067	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas
1068	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas
1069	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas
1070	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas
1071	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas
1072	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas
1073	10/2/2023	0710102061812022(No.of Docs 3)	0710102061812022/5	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	Incomplete documents	Advocate Abhas
1074	17-02-2023	0710102032222022(No.of Docs 2)	0710102032222022/11	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	21-02-2023	Sign msising in Compilation document	centrik
1075	21-02-2023	0710102061812022(No.of Docs 2)	0710102061812022/8	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	21-02-2023	True Copy sign msising in Judgement document	Advocate Abhas
1076	20-02-2023	0710102097672022(No.of Docs 1)	0710102097672022/2	INTERLOCUTORY APPLICATION (I.B.C)/6301(ND)2022	HEMANT SETHI RESOLUTION PROFESSIONAL OF EMKAY AUTOMOBILE INDUSTRIES LIMITED VSMAHENDRA KUMAR JAJOO AND ORS.	Application under any other provisions- IBC	21-02-2023	Index Missing	Navneethakran
1077	20-02-2023	0710102098742022(No.of Docs 3)	0710102098742022/12	TRANSFER PETITION(COMPANIES ACT)/55(PB)2022	JAPNA ESTATES PRIVATE LIMITED VS. SHUBHKAMNA BUILDWELL & ESTATES PRIVATELIMITED	Sec 433(e)/433(f) of CA 1956	21-02-2023	Wrongly Filed Need to be IA and Petition	rahlssmalhotra

1078	18-12-2021	0710102092462021(No.of Docs 0)	0710102092462021/13	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	21-02-2023	Wrongly Filed Need to be IA	
1079	18-12-2021	0710102092462021(No.of Docs 0)	0710102092462021/13	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	21-02-2023	Wrongly Filed Need to be IA	
1080	18-12-2021	0710102092462021(No.of Docs 0)	0710102092462021/13	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	21-02-2023	Wrongly Filed Need to be IA	
1081	18-12-2021	0710102092462021(No.of Docs 0)	0710102092462021/13	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	21-02-2023	Wrongly Filed Need to be IA	
1082	17-02-2023	0710102077272022(No.of Docs 1)	0710102077272022/3	INTERLOCUTORY APPLICATION (I.B.C)/4745(ND)2022	MAGO ENTERPRISES VS. EARTH INFRASTRUCTURES LTD.	Sec 60(5)	21-02-2023	E-stamp msising	27071997
1083	20-02-2023	0710102006182023(No.of Docs 1)	0710102006182023/1	INTERLOCUTORY APPLICATION (I.B.C)/1122(ND)2023	JASODA GULLIYA	Application under any other provisions- IBC	21-02-2023	Index Missing and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	IDZIRE1
1084	17-02-2023	0710102071742021(No.of Docs 2)	0710102071742021/12	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions Application under any other provisions Application under any other provisions	21-02-2023	Counsel details msising in Index and Last page, Sub-Title msising in Page 3 according to PDF	nitin2020
1085	17-02-2023	0710102071742021(No.of Docs 2)	0710102071742021/12	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions Application under any other provisions Application under any other provisions	21-02-2023	Counsel details msising in Index and Last page, Sub-Title msising in Page 3 according to PDF	nitin2020
1086	17-02-2023	0710102071742021(No.of Docs 2)	0710102071742021/12	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions Application under any other provisions Application under any other provisions	21-02-2023	Counsel details msising in Index and Last page, Sub-Title msising in Page 3 according to PDF	nitin2020
1087	17-02-2023	0710102071742021(No.of Docs 2)	0710102071742021/12	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions Application under any other provisions Application under any other provisions	21-02-2023	Counsel details msising in Index and Last page, Sub-Title msising in Page 3 according to PDF	nitin2020
1088	18-09-2020	0710102072502020(No.of Docs 2)	0710102072502020/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2020	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	21-02-2023	Wrongly Filed here	MANU
1089	18-09-2020	0710102072502020(No.of Docs 2)	0710102072502020/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2020	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	21-02-2023	Wrongly Filed here	MANU
1090	18-09-2020	0710102072502020(No.of Docs 2)	0710102072502020/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2020	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	21-02-2023	Wrongly Filed here	MANU
1091	18-09-2020	0710102072502020(No.of Docs 2)	0710102072502020/1	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2020	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	21-02-2023	Wrongly Filed here	MANU
1092	27-07-2022	0710102060632022(No.of Docs 0)	0710102060632022/1	COMPANY PETITION IB (IBC)/611(ND)2022	SARDA PIPES AND FITTINGS PRIVATE LIMITED VS. SFS FIRE & SECURITY PRIVATE LIMITED	IBC Under Sec 9	21-02-2023	Page No. 6-12 True Copy sign missing	
1093	20-02-2023	0710102012822022(No.of Docs 3)	0710102012822022/42	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	21-02-2023	Reply and Vakalatnama Separately filed	ClasisLaw
1094	17-02-2023	0710102401322016(No.of Docs 1)	0710102401322016/1	COMPANY PETITION (COMPANIES ACT)/57(ND)2016	MRS REENA AHLUWALIA & ORS. VS SUN TIME ENERGY LIMITED & ORS	Application under any other provisions	21-02-2023	Board Resolution msising	PLILLP
1095	17-02-2023	0710102401322016(No.of Docs 1)	0710102401322016/1	COMPANY PETITION (COMPANIES ACT)/57(ND)2016	MRS REENA AHLUWALIA & ORS. VS SUN TIME ENERGY LIMITED & ORS	Application under any other provisions	21-02-2023	Board Resolution msising	PLILLP
1096	17-02-2023	0710102401322016(No.of Docs 1)	0710102401322016/1	COMPANY PETITION (COMPANIES ACT)/57(ND)2016	MRS REENA AHLUWALIA & ORS. VS SUN TIME ENERGY LIMITED & ORS	Application under any other provisions	21-02-2023	Board Resolution msising	PLILLP

1097	17-02-2023	0710102401322016(No.of Docs 1)	0710102401322016/1	COMPANY PETITION (COMPANIES ACT)57(ND)2016	MRS REENA AHLUWALIA & ORS. VS SUN TIME ENERGY LIMITED & ORS	Application under any other provisions	21-02-2023	Board Resolution msising	PLILLP
1098	20-02-2023	0710102003722023(No.of Docs 2)	0710102003722023/1	INTERLOCUTORY APPLICATION (I.B.C)/281(ND)2023	M/S D. LIGHT ENERGY PRIVATE LIMITED VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Application under any other provisions- IBC	21-02-2023	Wrongly Filed Need to be IA	rmailik2301
1099	18-02-2023	0710102089512022(No.of Docs 1)	0710102089512022/3	INTERLOCUTORY APPLICATION (I.B.C)/5556(ND)2022	RAVI BANSAL VS. AMIT KOTHARI	19(2)	21-02-2023	Page No. Missing in PDF According your Index and Counsel Sign Missing After Index	VEENU DRALL
1100	18-02-2023	0710102092232022(No.of Docs 1)	0710102092232022/2	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS vs INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	21-02-2023	Counsel Detail Missing After Index and pagination Wrong According your Index	I2811
1101	18-02-2023	0710102092232022(No.of Docs 1)	0710102092232022/2	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS vs INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	21-02-2023	Counsel Detail Missing After Index and pagination Wrong According your Index	I2811
1102	18-02-2023	0710102092232022(No.of Docs 1)	0710102092232022/2	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS vs INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	21-02-2023	Counsel Detail Missing After Index and pagination Wrong According your Index	I2811
1103	18-02-2023	0710102092232022(No.of Docs 1)	0710102092232022/2	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS vs INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	21-02-2023	Counsel Detail Missing After Index and pagination Wrong According your Index	I2811
1104	19-02-2023	0710102007142023(No.of Docs 1)	0710102007142023/1	INTERLOCUTORY APPLICATION (I.B.C)/402(ND)2023	THREE C SHELTERS PVT. LTD.	Application under any other provisions- IBC	21-02-2023	Wrongly Filed Need to be IA	Hermitmonk108
1105	16-02-2023	0710102409492018(No.of Docs 2)	0710102409492018/9	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	IBC under Sec 7	21-02-2023	Pagination msising in Names list document	kjohnco
1106	16-02-2023	0710102409492018(No.of Docs 2)	0710102409492018/9	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	IBC under Sec 7	21-02-2023	Pagination msising in Names list document	kjohnco
1107	16-02-2023	0710102409492018(No.of Docs 2)	0710102409492018/9	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	IBC under Sec 7	21-02-2023	Pagination msising in Names list document	kjohnco
1108	16-02-2023	0710102409492018(No.of Docs 2)	0710102409492018/9	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	IBC under Sec 7	21-02-2023	Pagination msising in Names list document	kjohnco
1109	18-02-2023	0710102011682023(No.of Docs 2)	0710102011682023/2	INTERLOCUTORY APPLICATION (I.B.C)/753(ND)2023	HOME BUYERS OF SIDHARTHA BUILDHOME PRIVATE LIMITED THROUGH AUTHORIZED REPRESENTATIVE SHRI DHARMENDRA KUMAR VS. ORIENTAL BANK OF COMMERCE	Sec 60(5)	21-02-2023	Board Resolution msising	auraleague
1110	18-02-2023	0710102001902023(No.of Docs 2)	0710102001902023/1	INTERLOCUTORY APPLICATION (I.B.C)/790(PB)2023	AVANTHA HOLDINGS LIMITED VSVISTRA ITCL (INDIA) LIMITED	Sec 60(5)	21-02-2023	Sign msising in Pages 1 to 12 according to PDF	varshabanerjee
1111	18-02-2023	0710102001422023(No.of Docs 1)	0710102001422023/2	INTERLOCUTORY APPLICATION (I.B.C)/465(ND)2023	MANIK GOYAL VS. CITY UNION BANK LTD.	Sec 60(5)	21-02-2023	Main Case number msising in Index, COunsel details msising in Index	IP-10522
1112	20-02-2023	0710102017432023(No.of Docs 2)	0710102017432023/1	INTERLOCUTORY APPLICATION (I.B.C)/1109(PB)2023	MANISH SINGH VS. SARE GURUGRAM PVT LTD THROUGH RP	Sec 60(5)	21-02-2023	Index Missing and Order Copy Missed	aman.mehta
1113	18-02-2023	0710102002642023(No.of Docs 2)	0710102002642023/1	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)2023	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	21-02-2023	Need to File in IA	manishsri
1114	18-02-2023	0710102014262022(No.of Docs 1)	0710102014262022/4	COMPANY PETITION IB (IBC)/198(ND)2022	SAWARIA SETH INFRATECH PRIVATE LIMITED VS. NITYA REALTECH PRIVATE LIMITED	IBC Under Sec 9	21-02-2023	Pagination msising in Vakalatnama	tushar.malhotra



1115	18-02-2023	0710102014272022(No.of Docs 1)	0710102014272022/4	COMPANY PETITION IB (IBC)/199(ND)2022	SAWARIA SETH INFRA TECH PRIVATE LIMITED VS. PROVIEW INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	21-02-2023	Pagination msising in Vakalatnama	tushar.malhotra
1116	17-02-2023	0710102012072019(No.of Docs 1)	0710102012072019/10	COMPANY PETITION IB (IBC)/464(ND)2019	ASHIKA CREDIT CAPITAL LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	20-02-2023	Incomplete Counsel details msising in Index and Page 6 according to PDF, True Copy sign msising in Pages 21 to 30,59 to 76 according to PDF	cs.aaa.2014
1117	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E-stamp	juriscorp
1118	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E-stamp	juriscorp
1119	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E-stamp	juriscorp
1120	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E-stamp	juriscorp
1121	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E-stamp	juriscorp
1122	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E-stamp	juriscorp
1123	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E-stamp	juriscorp
1124	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E-stamp	juriscorp
1125	18-02-2023	0710102061812022(No.of Docs 1)	0710102061812022/6	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	20-02-2023	Index missing	Advocate Abhas
1126	17-02-2023	0710102012072019(No.of Docs 1)	0710102012072019/8	COMPANY PETITION IB (IBC)/464(ND)2019	ASHIKA CREDIT CAPITAL LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	20-02-2023	Incomplete Counsel details msising in Index and Page 6 according to PDF, True Copy sign msising in Pages 21 to 30,59 to 76 according to PDF	cs.aaa.2014
1127	17-02-2023	0710102004502021(No.of Docs 1)	0710102004502021/2	INTERLOCUTORY APPLICATION (I.B.C)/599(PB)2021	SURESH CHANDER KAPUR VS. MANISH KUMAR	Sec 60(5)	20-02-2023	Index missing	RIL ASSOCIATES & ADV
1128	17-02-2023	0710102003552023(No.of Docs 2)	0710102003552023/1	INTERLOCUTORY APPLICATION (I.B.C)/232(ND)2023	BANCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Application under any other provisions- IBC	20-02-2023	Need to File in IA	rmlalik2301
1129	17-02-2023	0710102014932022(No.of Docs 2)	0710102014932022/2	INTERLOCUTORY APPLICATION (I.B.C)/970(ND)2022	JK TYRE & INDUSTRIES L TO. VS. TRADING ENGINEERS (INTERNATIONAL) LTD	Sec 60(5)	20-02-2023	Need to File in IA	nakuljain600
1130	13-02-2023	0710102005932022(No.of Docs 2)	0710102005932022/5	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED VS. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	20-02-2023	Page number msising in E-stamp	juriscorp
1131	17-02-2023	0710102048632022(No.of Docs 2)	0710102048632022/10	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED VS. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	20-02-2023	Sign msising in Pages 2 to 12 according to PDF	D18162003
1132	16-02-2023	0710102010432022(No.of Docs 4)	0710102010432022/4	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	17-02-2023	Index Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	chiramritlaw
1133	16-02-2023	0710102001422023(No.of Docs 2)	0710102001422023/1	INTERLOCUTORY APPLICATION (I.B.C)/465(ND)2023	MANIK GOYAL VS. CITY UNION BANK LTD.	Sec 60(5)	17-02-2023	Index will come in top page, E-stamp will come after Index	IP-10522
1134	16-02-2023	0710102077272022(No.of Docs 1)	0710102077272022/2	INTERLOCUTORY APPLICATION (I.B.C)/4745(ND)2022	MAGO ENTERPRISES VS. EARTH INFRASTRUCTURES LTD.	Sec 60(5)	17-02-2023	E-Stamp Paper Missing and Extra Page Remove	27071997

1135	16-02-2023	0710102063782022(No.of Docs 2)	0710102063782022/1	INTERLOCUTORY APPLICATION (I.B.C)/4170(ND)2022	MANOJ KUMAR AND ORS VSANURAG NIRBHAYA AND ORS	Sec 60(5)	17-02-2023	Page No. 52-59 Need to English Translate Copy	mhvlegal
1136	16-02-2023	0710102015032022(No.of Docs 4)	0710102015032022/3	INTERLOCUTORY APPLICATION (I.B.C)/1325(PB)2022	ANANT GHILDIYAL VS. PURI CONSTRUCTION PRIVATE LIMITED	Sec 60(5)	17-02-2023	Reply Separately Filed	omar.hoda
1137	16-02-2023	0710102063782022(No.of Docs 1)	0710102063782022/2	INTERLOCUTORY APPLICATION (I.B.C)/4170(ND)2022	MANOJ KUMAR AND ORS VSANURAG NIRBHAYA AND ORS	Sec 60(5)	17-02-2023	Proof of Service Filed Separately	mhvlegal
1138	15-12-2021	0710102091442021(No.of Docs 0)	0710102091442021/2	INTERLOCUTORY APPLICATION (I.B.C)/5935(PB)2021	AJIT GYANCHAND JAIN VSSATISH SAHIJPAL	Application under any other provisions- IBC	17-02-2023	Need to Applicant Sign on Every Pages in Written Synopsis and Page No. Missing on Proof of Service	
1139	16-02-2023	0710102048632022(No.of Docs 2)	0710102048632022/9	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED VS. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	17-02-2023	Page No. Missing in E-Stamp Paper and Affidavit Back Date	arvind@2019
1140	16-02-2023	0710120012642018(No.of Docs 2)	0710120012642018/22	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	17-02-2023	Counsel Detail Incomplete After Index and Written Submission	advphilipmathew
1141	15-02-2023	0710102090252022(No.of Docs 2)	0710102090252022/4	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	16-02-2023	Main Case Missing in Affidavit	Mohit0227
1142	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1143	16-02-2023	0710102090252022(No.of Docs 2)	0710102090252022/5	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	16-02-2023	Main Case Missing in Affidavit	Mohit0227
1144	14-02-2023	0710102069942021(No.of Docs 2)	0710102069942021/5	COMPANY PETITION IB (IBC)/115(PB)2022	CFM ASSET RECONSTRUCTION PVT LTD VS. M.G.FINVEST PRIVATE LIMITED	IBC under Sec 7	16-02-2023	Counsel detail msising in Page 2 according to PDF	varshabanerjee
1145	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1146	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1147	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1148	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail

1149	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1150	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1151	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1152	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1153	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1154	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1155	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1156	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1157	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(NB)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP

1158	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1159	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1160	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1161	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1162	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1163	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1164	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1165	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1166	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail

1167	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1168	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1169	15-02-2023	0710102009452022(No.of Docs 2)	0710102009452022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/19(ND)2022	DAPEL INVESTMENTS LLP	Rule 11 of NCLT, Sec 60-62 LLP Act 2008	16-02-2023	True Copy sign msising in Pages 1 to 7 according to PDF	khanzehra
1170	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1171	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1172	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1173	13-02-2023	0710102099312022(No.of Docs 2)	0710102099312022/3	COMPANY PETITION IB (IBC)/875(ND)2022	INDIABULLS COMMERCIAL CREDIT LIMITED VS. VATIKA IT PARKS PRIVATE LIMITED	IBC under Sec 7	16-02-2023	Main Case number msising in Vakalatnama	rajeev1124
1174	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1175	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1176	13-02-2023	0710102099312022(No.of Docs 2)	0710102099312022/3	COMPANY PETITION IB (IBC)/875(ND)2022	INDIABULLS COMMERCIAL CREDIT LIMITED VS. VATIKA IT PARKS PRIVATE LIMITED	IBC under Sec 7	16-02-2023	Main Case number msising in Vakalatnama	rajeev1124
1177	8/11/2022	0710102092232022(No.of Docs 0)	0710102092232022/1	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS vs INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	16-02-2023	Pagination Wrong in PDF According your Index	
1178	9/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/31	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	16-02-2023	Address Missing in Affidavit	sfionclt

1179	9/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/31	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	16-02-2023	Address Missing in Affidavit	sfionclt
1180	9/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/31	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	16-02-2023	Address Missing in Affidavit	sfionclt
1181	15-02-2023	0710102013092023(No.of Docs 1)	0710102013092023/3	INTERLOCUTORY APPLICATION (I.B.C)/861(ND)2023	VINEET AGGARWAL VS. HINDON MERCANTILE LIMITED	Rule 11 of NCLT, 2016	16-02-2023	Please attach Court last order	vineetagarwal
1182	14-02-2023	0710102167872019(No.of Docs 2)	0710102167872019/22	COMPANY PETITION IB (IBC)/242(PB)2020	DEBABRATA RAY VS. THE STATE TRADING CORPORATION OF INDIA LIMITED	IBC Under Sec 9	16-02-2023	True Copy sign msising in Pages A and B, Pages 1 to 29 according to PDF	advocateuday
1183	14-02-2023	0710102076872022(No.of Docs 3)	0710102076872022/2	INTERLOCUTORY APPLICATION (I.B.C)/4572(ND)2022	VISTRA ITCL LIMITED VS. NOT KNOWN	Sec 60(5)	16-02-2023	Need to File in IA	dineshchawla
1184	9/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/30	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	16-02-2023	Address Missing in Affidavit	sfionclt
1185	14-02-2023	0710102076872022(No.of Docs 3)	0710102076872022/2	INTERLOCUTORY APPLICATION (I.B.C)/4572(ND)2022	VISTRA ITCL LIMITED VS. NOT KNOWN	Sec 60(5)	16-02-2023	Need to File in IA	dineshchawla
1186	9/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/30	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	16-02-2023	Address Missing in Affidavit	sfionclt
1187	15-02-2023	0710102123712019(No.of Docs 1)	0710102123712019/15	COMPANY PETITION IB (IBC)/2516(ND)2019	ANURAG RAJPAL VS. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.	IBC Under Sec 9	16-02-2023	Need to File in IA	bsgoyalip
1188	9/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/31	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	16-02-2023	Address Missing in Affidavit	sfionclt
1189	14-02-2023	0710102066712022(No.of Docs 2)	0710102066712022/14	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA VS. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)	16-02-2023	E-stamp and Affidavit msising	mohitseth
1190	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1191	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1192	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP

1193	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1194	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1195	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1196	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1197	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1198	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1199	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1200	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP

1201	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1202	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1203	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1204	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1205	8/2/2023	0710102036672022(No.of Docs 1)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESEDENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	16-02-2023	Wrongly Filed Need to be IA	sajjan_suman@hotmail
1206	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1207	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1208	14-02-2023	0710102076872022(No.of Docs 3)	0710102076872022/2	INTERLOCUTORY APPLICATION (I.B.C)/4572(ND)2022	VISTRA ITCL LIMITED VS. NOT KNOWN	Sec 60(5)	16-02-2023	Need to File in IA	dineshchawla
1209	14-02-2023	0710102076872022(No.of Docs 3)	0710102076872022/2	INTERLOCUTORY APPLICATION (I.B.C)/4572(ND)2022	VISTRA ITCL LIMITED VS. NOT KNOWN	Sec 60(5)	16-02-2023	Need to File in IA	dineshchawla
1210	15-02-2023	0710102011182023(No.of Docs 1)	0710102011182023/1	INTERLOCUTORY APPLICATION (I.B.C)/760(ND)2023	SUNIL PRAKASH SHARMA	Sec 60(5)	16-02-2023	Wrongly Filed here	sunilprakash.ip



1211	13-02-2023	0710102099312022(No.of Docs 2)	0710102099312022/3	COMPANY PETITION IB (IBC)/875(ND)2022	INDIABULLS COMMERCIAL CREDIT LIMITED VS. VATIKA IT PARKS PRIVATE LIMITED	IBC under Sec 7	16-02-2023	Main Case number msising in Vakalatnama	rajeev1124
1212	13-02-2023	0710102099312022(No.of Docs 2)	0710102099312022/3	COMPANY PETITION IB (IBC)/875(ND)2022	INDIABULLS COMMERCIAL CREDIT LIMITED VS. VATIKA IT PARKS PRIVATE LIMITED	IBC under Sec 7	16-02-2023	Main Case number msising in Vakalatnama	rajeev1124
1213	15-02-2023	0710102073662022(No.of Docs 2)	0710102073662022/3	INTERLOCUTORY APPLICATION (I.B.C)/4375(ND)2022	MANJU MALHOTRA GOYAL VS. DEBASHIS NANDA	Sec 60(5)	16-02-2023	Index Missing	advsaaurabhpandey
1214	9/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/30	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	16-02-2023	Address Missing in Affidavit	sfionclt
1215	9/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/30	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	16-02-2023	Address Missing in Affidavit	sfionclt
1216	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1217	14-02-2023	0710102083792022(No.of Docs 1)	0710102083792022/2	INTERLOCUTORY APPLICATION (I.B.C)/4954(ND)2022	RAHUL JAIN VS. NILESH SHARMA	Sec 60(5)	16-02-2023	Index missing	advshivamsingh
1218	25-01-2023	0710102074742022(No.of Docs 2)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	16-02-2023	Counsel Detail Incomplete After Index	AKR ADVISORS LLP
1219	27-07-2021	0710102052522021(No.of Docs 0)	0710102052522021/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(PB)2021	EXPERIENCE PROJECTS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	15-02-2023	Case Title, Case number and Matter name msising in Affidavit	
1220	10/2/2023	0710102107182022(No.of Docs 2)	0710102107182022/1	COMPANY PETITION IB (IBC)/27(ND)2023	VIKRANT GOGIA VS. PRIME DRILLING PVT. LTD.	IBC under Sec 7	15-02-2023	Need to File in IA	bhaskar
1221	10/2/2023	0710102106652022(No.of Docs 2)	0710102106652022/1	CONTEMPT PETITION (IBC)/7(ND)2023	NEW INDIA COLOR COMPANY LIMITED VS. MR. VIMAL KUMAR	Rule 11 of NCLT, 2016	15-02-2023	Index msising in Note document, True Copy sign msising in Note document	Manishraghav
1222	11/2/2023	0710102089142022(No.of Docs 2)	0710102089142022/3	COMPANY PETITION IB (IBC)/812(ND)2022	AKZO NOBEL INDIA LIMITED VS. STAN CARS PRIVATE LIMITED	IBC under Sec 7	14-02-2023	E-Stamp Paper Missing	advocatevinod
1223	13-02-2023	0710102071032021(No.of Docs 2)	0710102071032021/5	COMPANY PETITION IB (IBC)/593(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. UDHAM SINGH SHARMA	Section 95(1)	14-02-2023	Main Case Missing in PDF	rriinsolvency
1224	13-02-2023	0710102071032021(No.of Docs 2)	0710102071032021/5	COMPANY PETITION IB (IBC)/593(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. UDHAM SINGH SHARMA	Section 95(1)	14-02-2023	Main Case Missing in PDF	rriinsolvency
1225	19-12-2022	0710102104502022(No.of Docs 0)	0710102104502022/1	COMPANY PETITION IB (IBC)/38(ND)2023	VISION PLUS GLOBAL SERVICES PRIVATELIMITED VS. KARVY DIGIKONNECT LIMITED	IBC Under Sec 9	14-02-2023	Counsel Detail Incomplete After Index	
1226	13-02-2023	0710102103192022(No.of Docs 1)	0710102103192022/6	COMPANY PETITION (COMPANIES ACT)/231(ND)2022	RAGHAV BAHL VS. APPLIED LIFE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-02-2023	Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama	sumit.roy
1227	14-02-2023	0710102092902021(No.of Docs 1)	0710102092902021/1	INTERLOCUTORY APPLICATION (I.B.C)/5992(ND)2021	RAJIV BHATNAGAR VSCAPARO PROCAM INFRASTRUCTURE PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	14-02-2023	Incomplete Documents	cateenu
1228	13-02-2023	0710102106202022(No.of Docs 1)	0710102106202022/1	COMPANY PETITION IB (IBC)/32(ND)2023	SHRIKRISHAN YOGI VS. SWIMS TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	14-02-2023	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	pulkitkapoor099

1229	14-02-2023	0710102070012020(No.of Docs 1)	0710102070012020/8	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	14-02-2023	Wrongly Filed Need to be IA	VP SHARMA
1230	13-02-2023	0710102078132022(No.of Docs 1)	0710102078132022/2	COMPANY PETITION IB (IBC)/49(ND)2023	ENTERO HEALTHCARE SOLUTIONS PRIVATELIMITED VS. JENOME BIOPHAR PRIVATE LIMITED	IBC Under Sec 9	14-02-2023	Index Missing and 1 Rs. Court and 25 Rs. Welfare Fund Fess Missing in Vakalatnama	Mahi2018@
1231	13-02-2023	0710102089142022(No.of Docs 2)	0710102089142022/4	COMPANY PETITION IB (IBC)/812(ND)2022	AKZO NOBEL INDIA LIMITED VS. STAN CARS PRIVATE LIMITED	IBC under Sec 7	14-02-2023	Address Missing in Affidavit	advocatevinod
1232	13-02-2023	0710102088532022(No.of Docs 2)	0710102088532022/1	INTERLOCUTORY APPLICATION (I.B.C)/5423(ND)2022	K.T.C. (INDIA) PRIVATE LIMITED VS. DESTINOS INDIA GURUS PRIVATE LIMITED	Rule 11 of NCLT, 2016	14-02-2023	Need to Applicant Sign on Every Pages in Written Submission and Page No. 5-135 True Copy Sign Missing in Annexures	aguptalaw
1233	13-02-2023	0710102090252022(No.of Docs 2)	0710102090252022/3	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	14-02-2023	E-Stamp Paper Missing	Mohit0227
1234	13-02-2023	0710102071032021(No.of Docs 2)	0710102071032021/5	COMPANY PETITION IB (IBC)/593(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. UDHAM SINGH SHARMA	Section 95(1)	14-02-2023	Main Case Missing in PDF	rrinsolvency
1235	13-02-2023	0710102071032021(No.of Docs 2)	0710102071032021/5	COMPANY PETITION IB (IBC)/593(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. UDHAM SINGH SHARMA	Section 95(1)	14-02-2023	Main Case Missing in PDF	rrinsolvency
1236	13-02-2023	0710102097032022(No.of Docs 1)	0710102097032022/2	COMPANY PETITION IB (IBC)/889(ND)2022	CANARA BANK VS. CREATIVE LOOMS AND CRAFTS PRIVATELIMITED	IBC under Sec 7	14-02-2023	Ticket Not Allowed Mid on Vakalatnama	henna15
1237	13-02-2023	0710102077272022(No.of Docs 1)	0710102077272022/1	INTERLOCUTORY APPLICATION (I.B.C)/4745(ND)2022	MAGO ENTERPRISES VS. EARTH INFRASTRUCTURES LTD.	Sec 60(5)	14-02-2023	Index Missing and E-Stamp Paper Missing	27071997
1238	13-02-2023	0710102010552023(No.of Docs 1)	0710102010552023/1	INTERLOCUTORY APPLICATION (I.B.C)/688(ND)2023	HEMALATA HOSPITALS LIMITED VS. SIBA KUMAR MOHAPATRA	Sec 60(5)	14-02-2023	Page No. Missing in PDF According your Index	Shouryendu
1239	11/2/2023	0710102107102022(No.of Docs 2)	0710102107102022/2	INTERLOCUTORY APPLICATION (I.B.C)/6371(ND)2022	BRIJESH KUMAR TAMBER	Application under any other provisions- IBC	14-02-2023	Wrongly Filed Need to be IA	brijesh_tamber
1240	6/2/2023	0710102071022021(No.of Docs 2)	0710102071022021/5	COMPANY PETITION IB (IBC)/592(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. PRAVEEN SHARMA	Section 95(1)	14-02-2023	Main Case Missing in PDF	rrinsolvency
1241	6/2/2023	0710102071022021(No.of Docs 2)	0710102071022021/5	COMPANY PETITION IB (IBC)/592(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. PRAVEEN SHARMA	Section 95(1)	14-02-2023	Main Case Missing in PDF	rrinsolvency
1242	6/2/2023	0710102071022021(No.of Docs 2)	0710102071022021/5	COMPANY PETITION IB (IBC)/592(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. PRAVEEN SHARMA	Section 95(1)	14-02-2023	Main Case Missing in PDF	rrinsolvency
1243	13-02-2023	0710102070882021(No.of Docs 2)	0710102070882021/4	COMPANY PETITION IB (IBC)/590(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. DEEPIKA SHARMA	Section 95(1)	14-02-2023	Main Case No. Missing in PDF	rrinsolvency
1244	13-02-2023	0710102070882021(No.of Docs 2)	0710102070882021/4	COMPANY PETITION IB (IBC)/590(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. DEEPIKA SHARMA	Section 95(1)	14-02-2023	Main Case No. Missing in PDF	rrinsolvency
1245	6/2/2023	0710102070972021(No.of Docs 2)	0710102070972021/4	COMPANY PETITION IB (IBC)/591(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. AKSHAY SHARMA	Section 95(1)	14-02-2023	Index Missing	rrinsolvency
1246	6/2/2023	0710102070972021(No.of Docs 2)	0710102070972021/4	COMPANY PETITION IB (IBC)/591(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. AKSHAY SHARMA	Section 95(1)	14-02-2023	Index Missing	rrinsolvency
1247	13-02-2023	0710102070882021(No.of Docs 2)	0710102070882021/4	COMPANY PETITION IB (IBC)/590(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. DEEPIKA SHARMA	Section 95(1)	14-02-2023	Main Case No. Missing in PDF	rrinsolvency
1248	13-02-2023	0710102070882021(No.of Docs 2)	0710102070882021/4	COMPANY PETITION IB (IBC)/590(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. DEEPIKA SHARMA	Section 95(1)	14-02-2023	Main Case No. Missing in PDF	rrinsolvency
1249	10/2/2023	0710102016032022(No.of Docs 2)	0710102016032022/1	INTERLOCUTORY APPLICATION (I.B.C)/976(ND)2022	MR. RAJU P. KESAVAN RESOLUTION PROFESSIONAL OF REAL VIDEO IMPACT PVT. LTD	Sec 60(5)	14-02-2023	Need to File in IA	Asavrajan@123

1250	8/9/2022	0710102073412022(No.of Docs 0)	0710102073412022/6	COMPANY PETITION IB (IBC)/695(ND)2022	NARENDER STEEL & ALLOYS VS. JAI MATA ENGINEERING LIMITED	IBC Under Sec 9	14-02-2023	Page No. Missing in PDF	
1251	11/2/2023	0710102079022022(No.of Docs 2)	0710102079022022/1	INTERLOCUTORY APPLICATION (I.B.C)/4964(ND)2022	M/S VINTAGE FOOTWEAR PRIVATE LTD. VSI WORLD BUSINESS SOLUTIONS PVT LTD	Sec 60(5)	14-02-2023	Index Missing	rmailk2301
1252	6/2/2023	0710102070972021(No.of Docs 2)	0710102070972021/4	COMPANY PETITION IB (IBC)/591(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. AKSHAY SHARMA	Section 95(1)	14-02-2023	Index Missing	rrinsolvency
1253	6/2/2023	0710102070972021(No.of Docs 2)	0710102070972021/4	COMPANY PETITION IB (IBC)/591(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. AKSHAY SHARMA	Section 95(1)	14-02-2023	Index Missing	rrinsolvency
1254	13-02-2023	0710102011332022(No.of Docs 1)	0710102011332022/4	COMPANY PETITION IB (IBC)/102(ND)2022	SHIMPING TECHNOLOGY PRIVATE LIMITED VS. FENEXA TECHNOLOGY PRIVATE LIMITED	IBC under Sec 7	14-02-2023	Index Missing	IPSHALENDRASINGH
1255	10/2/2023	0710102082632022(No.of Docs 2)	0710102082632022/2	INTERLOCUTORY APPLICATION (I.B.C)/5289(ND)2022	VIJENDER SHARMA VSDEEPAK GOYAL	Application under any other provisions- IBC	14-02-2023	Sign msising in Pages 1 to 8 according to PDF, Counsel details msising in Page 9 according to PDF	Rjtsriv
1256	10/2/2023	0710102082632022(No.of Docs 2)	0710102082632022/2	INTERLOCUTORY APPLICATION (I.B.C)/5289(ND)2022	VIJENDER SHARMA VSDEEPAK GOYAL	Application under any other provisions- IBC	14-02-2023	Sign msising in Pages 1 to 8 according to PDF, Counsel details msising in Page 9 according to PDF	Rjtsriv
1257	11/2/2023	0710102018482022(No.of Docs 2)	0710102018482022/3	COMPANY PETITION IB (IBC)/240(ND)2022	OPJK PAPER COMPANY THROUGH MR. BHAVYA JAIN VS. INTERNATIONAL PRINT-O-PAC LIMITED	IBC Under Sec 9	14-02-2023	Index Missing	RudrajitGhosh
1258	10/2/2023	0710102082632022(No.of Docs 2)	0710102082632022/2	INTERLOCUTORY APPLICATION (I.B.C)/5289(ND)2022	VIJENDER SHARMA VSDEEPAK GOYAL	Application under any other provisions- IBC	14-02-2023	Sign msising in Pages 1 to 8 according to PDF, Counsel details msising in Page 9 according to PDF	Rjtsriv
1259	10/2/2023	0710102082632022(No.of Docs 2)	0710102082632022/2	INTERLOCUTORY APPLICATION (I.B.C)/5289(ND)2022	VIJENDER SHARMA VSDEEPAK GOYAL	Application under any other provisions- IBC	14-02-2023	Sign msising in Pages 1 to 8 according to PDF, Counsel details msising in Page 9 according to PDF	Rjtsriv
1260	10/2/2023	0710102078242020(No.of Docs 1)	0710102078242020/10	COMPANY PETITION IB (IBC)/908(ND)2020	ORATOR MARKETING PVT .LTD VS. SAMTEX DESINZ PVT LTD	IBC under Sec 7	14-02-2023	Counsel details msising in Page 2 according to PDF	vimalkumar_irp
1261	10/2/2023	0710102079762022(No.of Docs 1)	0710102079762022/3	COMPANY PETITION (COMPANIES ACT)/192(ND)2022	SILVERSKILLS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	14-02-2023	Page 6 according to PDF Not Clear	sarfaraz
1262	6/2/2023	0710102071022021(No.of Docs 2)	0710102071022021/5	COMPANY PETITION IB (IBC)/592(ND)2021	BANK OF BARODA THROUGH RESHMA MITTAL VS. PRAVEEN SHARMA	Section 95(1)	14-02-2023	Main Case Missing in PDF	rrinsolvency
1263	13-02-2023	0710102073412022(No.of Docs 1)	0710102073412022/7	COMPANY PETITION IB (IBC)/695(ND)2022	NARENDER STEEL & ALLOYS VS. JAI MATA ENGINEERING LIMITED	IBC Under Sec 9	14-02-2023	Counsel Detail Incomplete in Synopsis and Need to Applicant Sign on Every Pages in Synopsis and Verify Place Missing in Affidavit	Corpalex
1264	10/2/2023	0710102003442023(No.of Docs 2)	0710102003442023/1	COMPANY PETITION (COMPANIES ACT)/31(ND)2023	ORIENT LANDBASE PRIVATE LIMITED	Sec. 55(3)	13-02-2023	Please attach Court last order	kandk
1265	9/2/2023	0710102008622022(No.of Docs 2)	0710102008622022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/10(ND)2022	MORIA TEA ESTATE LIMITED	Sec. 230-232 - Second Motion	13-02-2023	Additional Affidavit to be filed in separate miscellaneous diary number	spsc
1266	17-01-2020	0710102008102020(No.of Docs 0)	0710102008102020/14	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	13-02-2023	Page Numbers msising in Index, Place the Court Fee stamp in Blank space in Vakalatnama, One rupee Court Fee stamp msising in Vakalatnama	
1267	9/2/2023	0710102004432023(No.of Docs 1)	0710102004432023/2	INTERLOCUTORY APPLICATION (I.B.C)/763(ND)2023	SHYAM ARORA VSM/S INCOM WIRES & CABLES PVT. LTD.	Sec 60(5)	13-02-2023	Pagination msising in Vakalatnama	shyam1968
1268	9/2/2023	0710102011332022(No.of Docs 1)	0710102011332022/3	COMPANY PETITION IB (IBC)/102(ND)2022	SHIMPING TECHNOLOGY PRIVATE LIMITED VS. FENEXA TECHNOLOGY PRIVATE LIMITED	IBC under Sec 7	13-02-2023	Counsel details missing in Index	IPSHALENDRASINGH

1269	9/2/2023	0710102020482020(No.of Docs 2)	0710102020482020/7	COMPANY PETITION IB (IBC)/607(PB)2020	BANK OF BARODA VS. M B MALLS PVT LTD	IBC under Sec 7	13-02-2023	Words are hiding in Pages 59 and 60,66,67 according to PDF, True Copy sign msising in Pages 13 to 82 according to PDF	zainkhan
1270	10/1/2023	0710102003482023(No.of Docs 0)	0710102003482023/3	INTERLOCUTORY APPLICATION (I.B.C)/571(ND)2023	VINEET AGGARWAL VSSYGNIFIC CORPORATE SOLUTIONS PRIVATE LIMITED	Application under any other provisions- IBC	11/2/2023	Index msising, Welfare Fee stamp msising in Vakalatnama	
1271	9/2/2023	0710102091802021(No.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
1272	11/1/2023	0710102009312022(No.of Docs 2)	0710102009312022/7	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	11/2/2023	Affidavit Back date, Affidavit verification wrong	tanupriyagupta
1273	9/2/2023	0710102090252022(No.of Docs 2)	0710102090252022/2	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	11/2/2023	Index Missing	Mohit0227
1274	9/2/2023	0710102089012022(No.of Docs 2)	0710102089012022/2	COMPANY PETITION IB (IBC)/797(ND)2022	LAXMI NARAIN MITTAL PROPRIETOR MITTAL PAPERS VS. ARAVALI PRINTERS AND PUBLISHERS PRIVATELIMITED	IBC Under Sec 9	11/2/2023	Page No. 20-23, 29, True copy Sign Missing	zainkhan
1275	11/1/2023	0710102009312022(No.of Docs 2)	0710102009312022/7	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	11/2/2023	Affidavit Back date, Affidavit verification wrong	tanupriyagupta
1276	9/2/2023	0710102091802021(No.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
1277	11/1/2023	0710102009312022(No.of Docs 2)	0710102009312022/7	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	11/2/2023	Affidavit Back date, Affidavit verification wrong	tanupriyagupta
1278	9/2/2023	0710102091802021(No.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
1279	9/2/2023	0710102091802021(No.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
1280	9/2/2023	0710102091802021(No.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
1281	9/2/2023	0710102091802021(No.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
1282	9/2/2023	0710102091802021(No.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
1283	9/2/2023	0710102061812022(No.of Docs 6)	0710102061812022/4	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	11/2/2023	Wrongly Filed Please Choose Current Location	Advocate Abhas
1284	9/2/2023	0710102091802021(No.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
1285	9/2/2023	0710102090252022(No.of Docs 2)	0710102090252022/2	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	11/2/2023	Index Missing	Mohit0227
1286	9/2/2023	0710102090252022(No.of Docs 2)	0710102090252022/2	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	11/2/2023	Index Missing	Mohit0227

1287	8/2/2023	0710102001832023(No.of Docs 1)	0710102001832023/1	INTERLOCUTORY APPLICATION (I.B.C)/390(ND)2023	ADITYA KUMAR VS. LI DIGITAL PAYMENTS PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	11/2/2023	Index msising, Pagation msising, True Copy sign msising in the document, Some pages are Handwritten	arnavkumar
1288	11/1/2023	0710102009312022(No.of Docs 2)	0710102009312022/7	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	11/2/2023	Affidavit Back date, Affidavit verification wrong	tanupriyagupta
1289	9/2/2023	0710102092342022(No.of Docs 1)	0710102092342022/1	INTERLOCUTORY APPLICATION (I.B.C)/6032(ND)2022	RAKESH KUMAR JINDAL (RP) VS. SHYAM SEHGAL & OTHERS	19(2)	11/2/2023	page No. Missing in PDF According your Index	advraj1980
1290	9/2/2023	0710102090252022(No.of Docs 2)	0710102090252022/2	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	11/2/2023	Index Missing	Mohit0227
1291	8/2/2023	0710102007172023(No.of Docs 2)	0710102007172023/1	COMPANY APPLICATION(COMPANIES ACT)/21(ND)2023	AMTEK METAL & MINING LIMITED & ORS	Rule 11 of NCLT	11/2/2023	True Copy sign msising in Pages 30 to 60 according to PDF	Anirudh Das
1292	9/2/2023	0710102000642023(No.of Docs 2)	0710102000642023/1	INTERLOCUTORY APPLICATION (I.B.C)/51(ND)2023	DEEPAK KHANNA VS. EARTH INFRASTRUCTURES LTD.	Sec 60(5)	11/2/2023	True Copy sign msising in Pages 58 to 113 according to PDF	associate.amc
1293	9/2/2023	0710102091802021(No.of Docs 2)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	11/2/2023	Counsel Detail Missing After Index and Witten Submission and Need to applicant sign on Every Pages in WS	mohitsaroha
1294	8/2/2023	0710120011572018(No.of Docs 2)	0710120011572018/6	COMPANY PETITION (COMPANIES ACT)/363(ND)2018	LOKESH KUMAR BANSAL VS. ADHUNIK FOOD PRODUCTS PVT LTD	Application under any other provisions	9/2/2023	Counsel Detail Missing in Written Submission	himanshutyagicoh
1295	7/2/2023	0710102118692020(No.of Docs 1)	0710102118692020/13	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	9/2/2023	Index missing	tsarvesh88@lko
1296	7/2/2023	0710102088392021(No.of Docs 2)	0710102088392021/4	INTERLOCUTORY APPLICATION (I.B.C)/5623(PB)2021	NARENDER KUMAR SHARMA VS. POWER INFRA CONSORTIUM THROUGH ITS AUTHORIZED SIGNATORY MS. MONA VIJ	Sec 30	9/2/2023	One rupee COurt Fee stamp msising in Vakalatnama	sumitbinal1490
1297	7/2/2023	0710102088392021(No.of Docs 2)	0710102088392021/7	INTERLOCUTORY APPLICATION (I.B.C)/5623(PB)2021	NARENDER KUMAR SHARMA VS. POWER INFRA CONSORTIUM THROUGH ITS AUTHORIZED SIGNATORY MS. MONA VIJ	Sec 30	9/2/2023	One rupee COurt Fee stamp msising in Vakalatnama	sumitbinal1490
1298	8/2/2023	0710102043662021(No.of Docs 2)	0710102043662021/9	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	9/2/2023	Pagination Wrong According your Index	SanjayRuia
1299	7/2/2023	0710102088392021(No.of Docs 2)	0710102088392021/5	INTERLOCUTORY APPLICATION (I.B.C)/5623(PB)2021	NARENDER KUMAR SHARMA VS. POWER INFRA CONSORTIUM THROUGH ITS AUTHORIZED SIGNATORY MS. MONA VIJ	Sec 30	9/2/2023	One rupee COurt Fee stamp msising in Vakalatnama	sumitbinal1490
1300	7/2/2023	0710102088392021(No.of Docs 2)	0710102088392021/6	INTERLOCUTORY APPLICATION (I.B.C)/5623(PB)2021	NARENDER KUMAR SHARMA VS. POWER INFRA CONSORTIUM THROUGH ITS AUTHORIZED SIGNATORY MS. MONA VIJ	Sec 30	9/2/2023	One rupee COurt Fee stamp msising in Vakalatnama	sumitbinal1490
1301	27-10-2022	0710102088842022(No.of Docs 0)	0710102088842022/4	INTERLOCUTORY APPLICATION (I.B.C)/5453(ND)2022	UMESH CHAND GOYAL ERSTWHILE LIQUIDATOR OF M/S SARASH EXPORTS SERVICES PVT. LTD. VSSUSHIL KUMAR AND OTHERS	Sec 60(5),19(2)	9/2/2023	Page No. 11 Cut Not Properly Scan	
1302	8/2/2023	0710102078132022(No.of Docs 1)	0710102078132022/1	COMPANY PETITION IB (IBC)/49(ND)2023	ENTERO HEALTHCARE SOLUTIONS PRIVATELIMITED VS. JENOME BIOPHAR PRIVATE LIMITED	IBC Under Sec 9	9/2/2023	Index Missing and E-Stamp Paper Missing	D15052014
1303	8/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/29	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	9/2/2023	Page no. Missing in PDF	sfionclt

1304	8/2/2023	0710102010152022(No.of Docs 1)	0710102010152022/6	COMPANY PETITION (COMPANIES ACT)/16(ND)2022	SGS STOCKINVEST PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	9/2/2023	Page No. Missing in PDF	dvdvocatesgs88
1305	6/2/2023	0710102071742021(No.of Docs 2)	0710102071742021/11	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions Application under any other provisions Application under any other provisions	9/2/2023	Index Missing	nitin2020
1306	6/2/2023	0710102071742021(No.of Docs 2)	0710102071742021/11	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions Application under any other provisions Application under any other provisions	9/2/2023	Index Missing	nitin2020
1307	8/2/2023	0710102027232021(No.of Docs 2)	0710102027232021/28	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	9/2/2023	Page No. Missing in PDF	sfionclt
1308	7/2/2023	0710102118692020(No.of Docs 4)	0710102118692020/12	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	9/2/2023	Index msising in Reply document, E-stamp missing, Welfare Fee stamp msising in Vakalatnama, Date msising in Vakalatnama, Application to be filed in IA	tsarvesh88@lko
1309	7/2/2023	0710102088702021(No.of Docs 2)	0710102088702021/6	INTERLOCUTORY APPLICATION (I.B.C)/5671(ND)2021	MR. YOGESH SETHI VS. PUNJAB NATIONAL BANK	Rule 11 of NCLT, 2016	9/2/2023	Date msising in Vakalatnama	snslegal
1310	6/2/2023	0710102071742021(No.of Docs 2)	0710102071742021/11	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions Application under any other provisions Application under any other provisions	9/2/2023	Index Missing	nitin2020
1311	6/2/2023	0710102071742021(No.of Docs 2)	0710102071742021/11	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions Application under any other provisions Application under any other provisions	9/2/2023	Index Missing	nitin2020
1312	3/2/2023	0710102025812022(No.of Docs 2)	0710102025812022/3	INTERLOCUTORY APPLICATION (I.B.C)/1677(ND)2022	MR. YOGESH SETHI OFFICIAL LIQUIDATOR OF SSMP INDUSTRIES LIMITED VS. PUNJAB NATIONAL BANK	Application under any other provisions- IBC	8/2/2023	Date msising in Vakalatnama	snslegal
1313	7/2/2023	0710102011842022(No.of Docs 2)	0710102011842022/6	COMPANY PETITION IB (IBC)/104(ND)2022	ALOK JOSHI VS. TDI INFRACORP (INDIA) LIMITED	IBC Under Sec 9	8/2/2023	Counsel details missing in Page 2 according to PDF	varshabanerjee
1314	7/2/2023	0710102009952023(No.of Docs 2)	0710102009952023/1	INTERLOCUTORY APPLICATION (I.B.C)/599(ND)2023	RAJESH RAMNANI	Sec 60(5)	8/2/2023	Sign msising in Voting result document	advshivanshu
1315	7/2/2023	0710102026512018(No.of Docs 1)	0710102026512018/2	COMPANY APPLICATION(IBC)/508(ND)2018	M/S. SHREEDHAR MILK FOODS LIMITED VS. M/S. ALD AUTOMOTIVE PVT. LTD.	Sec 60(5)	8/2/2023	Date msising in Vakalatnama	Klaw
1316	7/2/2023	0710102054262021(No.of Docs 3)	0710102054262021/11	COMPANY PETITION (COMPANIES ACT)/127(PB)2021	MR. RAMESH SHARMA S/O LATE SH. M. L. SHARMA DIRECTOR VS. M/S SPAN EXCURSIONS PRIVATE LIMITED	Sec. 241(1)	8/2/2023	Page No. 1-12, 14-16 61-190 True Copy Sign Missing and Page No. 14- 209 Double Pagnation and Master Index Missing and Volume- 2 Index Missing and Volume- 1 Index Missing	advabhinavbhatia
1317	3/2/2023	0710102012252023(No.of Docs 2)	0710102012252023/1	INTERLOCUTORY APPLICATION (I.B.C)/795(PB)2023	SIVANAGARAJA TADUVAI	Sec 60(5)	8/2/2023	Need to File in IA	SAFEINTIP
1318	8/2/2023	0710102400642013(No.of Docs 2)	0710102400642013/1	COMPANY PETITION (COMPANIES ACT)/24(ND)2013	M/S JHANKAR BANQUETS PVT. LTD & ORS. VS M/S VISTA HOSPITALITY PVT. LTD. & ORS.	Application under any other provisions	8/2/2023	Pagination missing before Page 6 and after Page 13 according to PDF, True Copy sign missing in Pages 6 to Last page	D9792014
1319	7/2/2023	0710102012572023(No.of Docs 1)	0710102012572023/1	INTERLOCUTORY APPLICATION (I.B.C)/844(PB)2023	SHYAM ARORA	Sec 60(5)	8/2/2023	Index missing	shyam1968

1320	6/2/2023	0710102019382022(No.of Docs 3)	0710102019382022/4	INTERLOCUTORY APPLICATION (I.B.C)/1291(PB)2022	POOJA BAHRY VSUTTAR PRADESH RAJKIYA NIRMAN LIMITED	Application under any other provisions- IBC,Application under any other provisions- IBC	7/2/2023	E-Stamp Paper Missing and 25 Rs. and 3 Rs. Court Fess Missing in Vakalatnama and Date Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	altafmansoor
1321	6/2/2023	0710102050422022(No.of Docs 2)	0710102050422022/14	COMPANY PETITION IB (IBC)/515(ND)2022	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	7/2/2023	Counsel Detail Missing in Last Page and Need to Applicant Sign on Every Pages in Written Submission	advlisha
1322	6/2/2023	0710102086392022(No.of Docs 2)	0710102086392022/3	COMPANY PETITION IB (IBC)/842(ND)2022	CANNES PROPERTY MANAGEMENT SERVICESPRIVATE LIMITED VS. M/S PRESTIGE BUILDCON PVT. LTD.	IBC Under Sec 9	7/2/2023	Separately Filed	legalrajnish
1323	2/2/2023	0710102084222022(No.of Docs 1)	0710102084222022/2	COMPANY PETITION (COMPANIES ACT)/215(ND)2022	INTERNATIONAL TEXTILE RECYCLING AG VS. OM SIDDH VINAYAK IMPEX PRIVATE LIMITED	Sec. 241(1),Sec 241 (2),Sec. 242(4),Sec. 244(1)	7/2/2023	E-stamp msising, True Copy sign msising in Pages 4 to 7 according to PDF	imrozalam
1324	6/2/2023	0710102079972022(No.of Docs 1)	0710102079972022/1	COMPANY PETITION IB (IBC)/14(ND)2023	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. MR. JAGDISH KUMAR BAWEJA	Section 95(1)	7/2/2023	E-Stamp Paper Missing and Page No. 3-8 True copy Sign Missing	Klaw
1325	6/2/2023	0710102079982022(No.of Docs 1)	0710102079982022/1	COMPANY PETITION IB (IBC)/12(ND)2023	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. MR. JUGAL KISHORE BAWEJA	Section 95(1)	7/2/2023	E-Stamp Paper Missing and Page No. 3-8 True copy Sign Missing	Klaw
1326	6/2/2023	0710102090112022(No.of Docs 2)	0710102090112022/8	INTERLOCUTORY APPLICATION (I.B.C)/5377(ND)2022	PAWAN GARG VSSTATE OF CHATTISGARH & ANR.	Sec 60(5)	7/2/2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp Paper Missing	VSALEGAL
1327	2/2/2023	0710102091062021(No.of Docs 2)	0710102091062021/3	INTERLOCUTORY APPLICATION (I.B.C)/5783(PB)2021	MR. SURINDER KUMAR DAIMA HUF VS. POWER INFRA CONSORTIUM	Sec 60(5)	7/2/2023	One rupee Court Fee stamp msising in Vakalatnama, Date msising in Vakalatnama	sumitbindal1490
1328	6/2/2023	0710102053562022(No.of Docs 2)	0710102053562022/2	COMPANY PETITION IB (IBC)/633(PB)2022	ND24 PRIVATE LIMITED VS. SADHNA BROADCAST LIMITED	IBC under Sec 7	7/2/2023	Incomplete Documents	sushmasingh77
1329	6/2/2023	0710102089392022(No.of Docs 1)	0710102089392022/3	COMPANY PETITION IB (IBC)/841(ND)2022	GLOBE FINCAP LIMITED. VS. C H P FINANCE PVT LTD	IBC under Sec 7	7/2/2023	Notary Stamp Missing in E-Stamp	9910040471
1330	7/2/2023	0710102077362021(No.of Docs 2)	0710102077362021/3	COMPANY PETITION IB (IBC)/431(ND)2022	VIKAS KUMAR VS. VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	IBC Under Sec 9	7/2/2023	Index Missing	vikashkumar137
1331	6/2/2023	0710102081322021(No.of Docs 1)	0710102081322021/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2021	CELESTE MERCHANDISE LIMITED VS. RAGHUNATH HOLDINGS AND FINLEASE PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/2/2023	Notary Verify Date Missing in Affidavit	palashagarwal
1332	2/2/2023	0710200001852016(No.of Docs 1)	0710200001852016/36	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	BAHL PAPERS MILLS LIMITED VS MANILA RESORTS PRIVATE LIMITED	Application under any other provisions	7/2/2023	Place the Welfare Fee stamp in Blank space in Vakalatnama	premkayat1972
1333	2/2/2023	0710102092062021(No.of Docs 2)	0710102092062021/3	INTERLOCUTORY APPLICATION (I.B.C)/5884(PB)2021	HDFC BANK LIMITED VS. NARENDER KUMAR SHARMA	Sec 60(5)	7/2/2023	One rupee Court Fee stamp msising in Vakalatnama	sumitbindal1490
1334	2/2/2023	0710102065452022(No.of Docs 1)	0710102065452022/3	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ	Section 94(1)	7/2/2023	Affidavit verification date msising	CSGAURAVJOSHI
1335	2/2/2023	0710102051052022(No.of Docs 4)	0710102051052022/11	INTERLOCUTORY APPLICATION (I.B.C)/3432(ND)2022	SANJAY GUPTA VSMR.NITIN BHARAL	Application under any other provisions- IBC	7/2/2023	All the documents to be filed in separate miscellaneous diary number	avinash1999
1336	2/2/2023	0710102033832022(No.of Docs 2)	0710102033832022/3	COMPANY PETITION IB (IBC)/423(ND)2022	KAVINDRA KUMAR VS. DESEIN PRIVATE LIMITED	IBC Under Sec 9	7/2/2023	True Copy sign msising in Pages 43 to 136, 142 to 162 according to PDF	lakshita
1337	2/2/2023	0710102033832022(No.of Docs 2)	0710102033832022/4	COMPANY PETITION IB (IBC)/423(ND)2022	KAVINDRA KUMAR VS. DESEIN PRIVATE LIMITED	IBC Under Sec 9	7/2/2023	True Copy sign missing in Pages 8 to 13 according to PDF	lakshita
1338	6/2/2023	0710102079662022(No.of Docs 1)	0710102079662022/1	COMPANY PETITION IB (IBC)/13(ND)2023	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS. MR. DARSHAN LAL BAWEJA	Section 95(1)	7/2/2023	E-Stamp Paper Missing and Page No. 3-8 True copy Sign Missing	Klaw
1339	3/2/2023	0710102003862023(No.of Docs 1)	0710102003862023/1	INTERLOCUTORY APPLICATION (I.B.C)/221(ND)2023	RATNAKAR DASH VSAADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	7/2/2023	E-stamp msising	malakbhatt

1340	2/2/2023	0710102009442020(No.of Docs 2)	0710102009442020/14	COMPANY PETITION IB (IBC)/356(ND)2020	SKC INFRATECH PRIVATE LIMITED VS. EOS HOSPITALITY PRIVATE LIMITED	IBC Under Sec 9	7/2/2023	Sign msising in Pages 2 to 6 according to PDF, True Copy sign msising in Pages 8 to 112 according to PDF	INTYGRAT
1341	3/2/2023	0710102066592021(No.of Docs 1)	0710102066592021/3	COMPANY PETITION IB (IBC)/843(ND)2022	THE CLIMATE MAKERS SALES VS. NBCC INDIA LIMITED	IBC Under Sec 9	7/2/2023	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	adv.tusharsannu
1342	4/2/2023	0710102045992022(No.of Docs 1)	0710102045992022/5	COMPANY PETITION IB (IBC)/456(ND)2022	SANJAY SONI VS. GANGA BUSINESS PRIVATE LIMITED	IBC Under Sec 9	6/2/2023	Wrongly Filed Need to be IA	Deepa Gupta IP
1343	4/2/2023	0710102045992022(No.of Docs 1)	0710102045992022/5	COMPANY PETITION IB (IBC)/456(ND)2022	SANJAY SONI VS. GANGA BUSINESS PRIVATE LIMITED	IBC Under Sec 9	6/2/2023	Wrongly Filed Need to be IA	Deepa Gupta IP
1344	3/2/2023	0710102106002022(No.of Docs 1)	0710102106002022/2	INTERLOCUTORY APPLICATION (I.B.C)/24(ND)2023	SANYAM GOEL VSPUNIT TYAGI	Application under any other provisions- IBC	6/2/2023	Index Missing and Ticket Not Allowed Mid on Vakalatnama and Page No. Missing in PDF	NeerajKhapra
1345	4/2/2023	0710102001732023(No.of Docs 1)	0710102001732023/2	COMPANY APPEAL (IBC)/7(ND)2023	A.B.P. ENTERPRISES PVT. LTD. VS. SHARMA KALYPSO PRIVATE LIMITED	Sec 42	6/2/2023	E-Stamp Paper Missing	indiramarla
1346	16-12-2022	0710102103832022(No.of Docs 0)	0710102103832022/6	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	6/2/2023	5 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama and Page No. Not Mentioned in PDF	
1347	4/2/2023	0710102045992022(No.of Docs 1)	0710102045992022/5	COMPANY PETITION IB (IBC)/456(ND)2022	SANJAY SONI VS. GANGA BUSINESS PRIVATE LIMITED	IBC Under Sec 9	6/2/2023	Wrongly Filed Need to be IA	Deepa Gupta IP
1348	4/2/2023	0710102045992022(No.of Docs 1)	0710102045992022/5	COMPANY PETITION IB (IBC)/456(ND)2022	SANJAY SONI VS. GANGA BUSINESS PRIVATE LIMITED	IBC Under Sec 9	6/2/2023	Wrongly Filed Need to be IA	Deepa Gupta IP
1349	4/2/2023	0710102107002022(No.of Docs 1)	0710102107002022/1	COMPANY PETITION IB (IBC)/45(ND)2023	B.R.M. LEASE AND CREDIT PRIVATE LIMITED VS. CAPL HOTELS AND SPA PRIVATE LIMITED	IBC under Sec 7	6/2/2023	Index Missing and 20 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Pagination Wrong in PDF	attlitlaw
1350	1/2/2023	0710102088952021(No.of Docs 2)	0710102088952021/8	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	6/2/2023	Counsel address details msising in Index and prayer Page 12 according to PDF, Pages 40 to 42,45,46,49,53 to 65 according to PDF Not Clear,	agaravishnu
1351	4/2/2023	0710102099372022(No.of Docs 2)	0710102099372022/3	INTERLOCUTORY APPLICATION (I.B.C)/5913(ND)2022	ROSEDALE DEVELOPERS PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	Sec 60(5)	6/2/2023	Ticket Not Allowed Mid on Vakalatnama	utsavmukherjee
1352	4/2/2023	0710102013822021(No.of Docs 1)	0710102013822021/2	INTERLOCUTORY APPLICATION (I.B.C)/885(PB)2021	ADVANCE SURFACTANTS INDIA LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	6/2/2023	Wrongly Filed Need to be IA	kishangopalsomani
1353	6/2/2023	0710102011312023(No.of Docs 2)	0710102011312023/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2023	GE INDIA INDUSTRIAL PRIVATE LIMITED	Sec. 230-232, Sec 234	6/2/2023	Incomplete document	dmdadvocates
1354	4/2/2023	0710102100032022(No.of Docs 2)	0710102100032022/2	COMPANY PETITION (COMPANIES ACT)/1(ND)2023	SPARSH INDUSTRIES PRIVATE LIMITED	Sec. 441	6/2/2023	Wrongly Filed Need to be IA	ANKIT33322
1355	3/2/2023	0710102084222022(No.of Docs 1)	0710102084222022/3	COMPANY PETITION (COMPANIES ACT)/215(ND)2022	INTERNATIONAL TEXTILE RECYCLING AG VS. OM SIDDH VINAYAK IMPEX PRIVATE LIMITED	Sec. 241(1),Sec 241 (2),Sec. 242(4),Sec. 244(1)	6/2/2023	E-Stamp Paper Missing and Page No. 4-8 True Copy Sign Missing	imrozalam
1356	4/2/2023	0710102074412021(No.of Docs 4)	0710102074412021/4	INTERLOCUTORY APPLICATION (I.B.C)/5322(PB)2021	HDFC BANKLTD VSM/S GAUTAM BUILDERS IN CONSORTIUM WITH RAPID CONTRACTS PVT. LTD.	Section 74	6/2/2023	Rejoinder Separately Filed	gbalawoffices
1357	6/2/2023	0710102001602022(No.of Docs 2)	0710102001602022/3	INTERLOCUTORY APPLICATION (I.B.C)/84(ND)2022	MUKESH GUPTA VS. PANKAJ RASTOGI	Sec 60(5)	6/2/2023	E-stamp msising, Pages 69,71,73,75,121,122,133,135, 136,140 according to PDF in Hindi	BSHARMAB
1358	3/2/2023	0710102106012022(No.of Docs 1)	0710102106012022/2	INTERLOCUTORY APPLICATION (I.B.C)/6395(ND)2022	SANYAM GOEL VSPUNIT TYAGI	Application under any other provisions- IBC	6/2/2023	Index Missing and Ticket Not Allowed Mid on Vakalatnama	NeerajKhapra



1359	2/2/2023	0710102016462022(No.of Docs 2)	0710102016462022/9	COMPANY PETITION (COMPANIES ACT)/44(ND)2022	APCO WORLDWIDE (INDIA) PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) of Section 66.	3/2/2023	Pagination cutting in Written submission document	rakesh31
1360	1/2/2023	0710102053502021(No.of Docs 1)	0710102053502021/2	COMPANY PETITION IB (IBC)/474(ND)2021	RAYS POWER INFRA PRIVATE LIMITED VS. RGS SOLAR POWER PRIVATE LIMITED	IBC Under Sec 9	3/2/2023	Incomplete document filed	amicuslegal
1361	1/2/2023	0710102042122022(No.of Docs 1)	0710102042122022/2	INTERLOCUTORY APPLICATION (I.B.C)/4604(PB)2022	M/S SUDIKHSH COMPUTER & MANAGEMENT INSTITUTE VS. GOPAL LAL BASER	Sec 60(5)	3/2/2023	Counsel details msising in Index	Manishraghav
1362	3/2/2023	0710102081132022(No.of Docs 2)	0710102081132022/4	INTERLOCUTORY APPLICATION (I.B.C)/5400(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VSMRS. PROTIMA ARORA	Application under any other provisions- IBC	3/2/2023	Page 20 according to PDF Not uploaded properly, E-stamp msising	KoshaLegal
1363	1/2/2023	0710102043702022(No.of Docs 2)	0710102043702022/5	COMPANY PETITION (COMPANIES ACT)/92(ND)2022	NITIN KUMAR ARORA VS. INDRIGREENS FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/2/2023	True Copy sign msising in Pages 38 to 51 according to PDF	Csvaruns
1364	10/5/2022	0710102037092022(No.of Docs 0)	0710102037092022/1	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	3/2/2023	Index msising	
1365	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1366	31-01-2023	0710102076402022(No.of Docs 1)	0710102076402022/2	COMPANY PETITION IB (IBC)/779(PB)2022	DMI FINANCE PRIVATE LIMITED VS. DAUPHIN AKG HOTELS PRIVATE LIMITED	IBC under Sec 7	2/2/2023	Index msising	sumitsinha20
1367	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1368	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1369	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1370	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1371	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1372	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1373	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1374	2/2/2023	0710102058862021(No.of Docs 2)	0710102058862021/3	INTERLOCUTORY APPLICATION (I.B.C)/3734(PB)2021	GOPAL LAL BASER VSMR. RAJEEV ANAND	Sec 60(5)	2/2/2023	Place the Welfare fees on Blank side and Rs. 3 Court Fees is Missing on vakalatnama.	ankitcnu
1375	31-01-2023	0710102100732022(No.of Docs 3)	0710102100732022/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/325(PB)2022	NEELU ANALJIT SINGH VS. MAX VENTURES INVESTMENT HOLDINGS PRIVATE LIMITED	Rule 11 of NCLT	2/2/2023	Master Index will come in Both the Volumes in top Page, Separate Volume 1 and Volume 2 Index will come after Master index	kandk
1376	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1377	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1378	2/2/2023	0710102097322022(No.of Docs 1)	0710102097322022/4	COMPANY PETITION IB (IBC)/854(PB)2022	UNION BANK OF INDIA VS. M/S SHARP MINT LTD.	IBC under Sec 7	2/2/2023	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	aakanksha.kaul
1379	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1380	1/2/2023	0710102002312021(No.of Docs 1)	0710102002312021/6	INTERLOCUTORY APPLICATION (I.B.C)/131(PB)2021	ADVANCE SURFACTANTS INDIA LIMITED	Application under any other provisions- IBC	2/2/2023	Need to File in IA	kishangopsomani

1381	1/2/2023	0710102002862023(No.of Docs 2)	0710102002862023/1	CONTEMPT PETITION(COMPANIES ACT)/2(ND)2023	PRAVESH AGGARWAL VS. MANJU AGGARWAL	Sec 425	2/2/2023	Notary missing in E-stamp	mg270288
1382	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1383	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1384	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1385	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1386	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1387	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1388	1/2/2023	0710102105372019(No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
1389	30-01-2023	0710102077342022(No.of Docs 3)	0710102077342022/3	COMPANY PETITION (COMPANIES ACT)/208(ND)2022	SURJEET SINGH CHADHA VS. CHADHA INFRA TECH LIMITED	Sec. 213	1/2/2023	Rejoinder and Reply Separately Filed	lexalliance.jitesh
1390	1/2/2023	0710102053132022(No.of Docs 2)	0710102053132022/3	COMPANY PETITION IB (IBC)/645(ND)2022	KISHORE BORA VS. NAMAN BROADCASTINGS AND TELECOMMUNICATIONS PRIVATE LIMITED.	IBC under Sec 7	1/2/2023	Index is Missing.	sushmasingh77
1391	25-01-2023	0710102053542022(No.of Docs 2)	0710102053542022/8	COMPANY PETITION IB (IBC)/593(ND)2022	RASHI PERIPHERALS PRIVATE LIMITED VS. GENERATION NXT COMP MART PRIVATE LIMITED	IBC Under Sec 9	1/2/2023	Sign missing in Pages 1 to 9 according to PDF, True Copy sign missing in Pages 11 to 83 according to PDF	law_sharma@yahoo.com
1392	31-01-2023	0710102084762022(No.of Docs 2)	0710102084762022/1	TRANSFER APPLICATION (IBC)/43(PB)2022	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. ANUSHA ENGINEERING CONSULTANTS AND CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT, 2016, Rule 16(d), NCLT Rules, 2016 IBC	1/2/2023		Vidhisha
1393	25-01-2023	0710102015072022(No.of Docs 3)	0710102015072022/1	COMPANY APPLICATION(COMPANIES ACT)/212(ND)2022	MANHAR SABHARWAL VS. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec. 242(4), Application under any other provisions, Rule 11 of NCLT	1/2/2023	True Copy sign missing in Pages 27 to 40 according to PDF, Page 31 according to PDF Not Clear	wittonslaw
1394	25-01-2023	0710102015072022(No.of Docs 3)	0710102015072022/1	COMPANY APPLICATION(COMPANIES ACT)/212(ND)2022	MANHAR SABHARWAL VS. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec. 242(4), Application under any other provisions, Rule 11 of NCLT	1/2/2023	True Copy sign missing in Pages 27 to 40 according to PDF, Page 31 according to PDF Not Clear	wittonslaw
1395	13-07-2020	0710102070012020(No.of Docs 0)	0710102070012020/6	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	1/2/2023	Incomplete Documents	
1396	25-01-2023	0710102072612020(No.of Docs 3)	0710102072612020/6	INTERLOCUTORY APPLICATION (I.B.C)/2924(ND)2020	JALESH KUMAR GROVER VS. ANIL NANDA	Sec 25(j)	1/2/2023	Pages 145, 163, 199 to 210 according to PDF in Hindi, Pages 154 to 159, 162, 164 to 166 according to PDF Not Clear	nakulmohta
1397	25-01-2023	0710102079572020(No.of Docs 2)	0710102079572020/1	INTERLOCUTORY APPLICATION (I.B.C)/3871(PB)2020	CHANDRA PRAKASH VS. BHARAT BANSAL	Section 74	1/2/2023	E-Stamp Paper Missing and Ticket Not Allowed Mid on Vakalatnama	juristico1@gmail.com
1398	25-01-2023	0710102003612023(No.of Docs 1)	0710102003612023/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2023	ADRIATIC SEA FOODS PRIVATE LIMITED VSM/S OVERSEAS PRIVATE LIMITED	Sec 60(5)	1/2/2023	Place the Welfare Fee stamp in Blank space in Vakalatnama	2568dogra
1399	25-01-2023	0710102015072022(No.of Docs 3)	0710102015072022/1	COMPANY APPLICATION(COMPANIES ACT)/212(ND)2022	MANHAR SABHARWAL VS. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec. 242(4), Application under any other provisions, Rule 11 of NCLT	1/2/2023	True Copy sign missing in Pages 27 to 40 according to PDF, Page 31 according to PDF Not Clear	wittonslaw
1400	25-01-2023	0710102015072022(No.of Docs 3)	0710102015072022/1	COMPANY APPLICATION(COMPANIES ACT)/212(ND)2022	MANHAR SABHARWAL VS. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec. 242(4), Application under any other provisions, Rule 11 of NCLT	1/2/2023	True Copy sign missing in Pages 27 to 40 according to PDF, Page 31 according to PDF Not Clear	wittonslaw
1401	30-01-2023	0710102078742022(No.of Docs 1)	0710102078742022/5	INTERLOCUTORY APPLICATION (I.B.C)/4704(ND)2022	NARENDRA JINDAL VS. HDFC BANK LIMITED	Rule 11 of NCLT, 2016	31-01-2023	Index Missing	HKLO

1402	30-01-2023	0710102021922021(No.of Docs 6)	0710102021922021/7	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	31-01-2023	Pagination Wrong According your Index and Judgement Separately Field and Volume Wise Index Missing and True Copy Sign Missing in Judgement and Master Index Missing	advocatepratush2003
1403	24-01-2023	0710102016522022(No.of Docs 2)	0710102016522022/7	INTERLOCUTORY APPLICATION (I.B.C)/1035(ND)2022	POWER2SME PVT LTD VS. UTTAM STRIPS LTD	Sec 60(5)	31-01-2023	E-stamp and Affidavit msising	spiyush47
1404	23-01-2023	0710102074482022(No.of Docs 2)	0710102074482022/4	INTERLOCUTORY APPLICATION (I.B.C)/4422(ND)2022	ASSISTANT PROVIDENT FUND COMMISSIONER VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF TRADING ENGINEERS (INTERNATIONAL) LIMITED	Sec 60(5)	31-01-2023	Affidavit verification is wrong	Abhirup Dasgupta
1405	24-01-2023	0710102040332022(No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	rhea.dube
1406	30-01-2023	0710102002582021(No.of Docs 1)	0710102002582021/2	INTERLOCUTORY APPLICATION (I.B.C)/163(ND)2021	DELICIOUS COCO WATER PRIVATE LIMITED	Application under any other provisions- IBC	31-01-2023	Counsel Sign Missing After Index and Page No. 4-8 True Copy Sign Missing	kishangopalsomani
1407	24-01-2023	0710102040332022(No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	rhea.dube

1408	24-01-2023	0710102040332022(No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	rhea.dube
1409	24-01-2023	0710102040332022(No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	rhea.dube
1410	10/10/2022	0710102083202022(No.of Docs 0)	0710102083202022/1	INTERLOCUTORY APPLICATION (I.B.C)/241(ND)2023	SHUBHAM CHEMICAL & SOLVENTS LTD VSINDO LAMINATES PRIVATE LTD	Rule 11 of NCLT, 2016	31-01-2023	Page No. 4-10 True Copy Sign Missing and Need to Applicant Sign to Every Pages in Written Submissions	
1411	23-01-2023	0710102071942021(No.of Docs 2)	0710102071942021/19	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	31-01-2023	Need to File in IA	iti2019
1412	30-01-2023	0710102160742019(No.of Docs 1)	0710102160742019/1	COMPANY APPLICATION(IBC)/2788(PB) 2019	ADVANCE SURFACTANTS INDIA LIMITED	Application under any other provisions- IBC	31-01-2023	Pagination Wrong According your Index	kishangopalsomani

1413	24-01-2023	0710102040332022(No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	rhea.dube
1414	24-01-2023	0710102040332022(No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	rhea.dube
1415	24-01-2023	0710102040332022(No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	rhea.dube

1416	24-01-2023	0710102040332022(No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	rhea.dube
1417	24-01-2023	0710102040332022(No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	rhea.dube
1418	24-01-2023	0710102040332022(No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	rhea.dube

1419	24-01-2023	0710102040332022(No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	rhea.dube
1420	24-01-2023	0710102040332022(No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	rhea.dube
1421	27-01-2023	0710200443922018(No.of Docs 3)	0710200443922018/14	COMPANY PETITION (COMPANIES ACT)/40(ND)2018	SURESH KUMAR CHAUHAN VS EMPIRE E PARKS PVT. LTD	Sec. 241(1),Sec. 242(4)	31-01-2023	Wrongly Filed Need to be Petition	bgugnani
1422	28-01-2023	0710102043662021(No.of Docs 2)	0710102043662021/8	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	31-01-2023	Page No. 6-49 True Copy Sign Missing	aashah@yahoo.com
1423	28-01-2023	0710102059732022(No.of Docs 2)	0710102059732022/6	COMPANY PETITION IB (IBC)/632(ND)2022	M/S HUKUM CHAND FABRICS PRIVATE LIMITED VS. M/S BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	31-01-2023	Page No. Missing in PDF According your Index	tandtlaw
1424	28-01-2023	0710102000932023(No.of Docs 2)	0710102000932023/1	INTERLOCUTORY APPLICATION (I.B.C)/85(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL	Sec 60(5)	31-01-2023	Page No. Missing in PDF According your Index	rj92

1425	24-01-2023	0710102040332022(No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	rhea.dube
1426	24-01-2023	0710102040332022(No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	rhea.dube
1427	24-01-2023	0710102040332022(No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	rhea.dube
1428	23-01-2023	0710102094802021(No.of Docs 1)	0710102094802021/1	COMPANY PETITION (COMPANIES ACT)/237(NB)2022	SOUGATA BHATTACHARYA VS. SASWATA BHATTACHARYA	Sec. 241(1),Sec. 244(1),Sec. 245,Section 212,Section 447,Section 251,Section 448	31-01-2023	Index missing. Place the Welfare Fee stamp in Blank spaces in Vakalatnama	sougata



1429	30-01-2023	0710102091082022(No.of Docs 2)	0710102091082022/4	COMPANY PETITION IB (IBC)/788(ND)2022	CHAMELI DEVI VS. VIPUL LIMITED	IBC under Sec 7	31-01-2023	Pages 24 to 35 according to PDF in Hindi	bajpaiankita86
1430	30-01-2023	0710102054832021(No.of Docs 3)	0710102054832021/5	COMPANY PETITION (COMPANIES ACT)/168(ND)2021	ROYAL ENGINEERING CONSULTANCY PRIVATE LIMITED VS. NEELAM SHARMA	Sec. 241(1),Sec. 245	31-01-2023	Written Synopsis and Vakalatnama Separately Filed and Need to Applicant sign on Every Pages in Written Synopsis and ticket Not Allowed Mid on Vakalatnama	advpoonamanand
1431	30-01-2023	0710102093442022(No.of Docs 1)	0710102093442022/1	COMPANY PETITION IB (IBC)/1(ND)2023	BINAGURI TEA CO PVT LTD VS. VIPUL LIMITED	IBC under Sec 7	31-01-2023	Counsel Details Incomplete After Index	HansrajJaria
1432	30-01-2023	0710102030062021(No.of Docs 2)	0710102030062021/10	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKAAR BUILDERS LIMIRTED VS. SPML INFRA LIMITED	IBC Under Sec 9	31-01-2023	Page No. 5 Not Clear and Some page No. Missing in PDF According your Index	rupalpatel
1433	30-01-2023	0710102010152021(No.of Docs 2)	0710102010152021/15	COMPANY PETITION IB (IBC)/149(ND)2021	M/S SONI TRADERS (REGD.) VS. MPCL INDUSTRIES LIMITED	IBC Under Sec 9	31-01-2023	Wrongly Filed Need to be IA	Mohit0227
1434	23-01-2023	0710102105902022(No.of Docs 2)	0710102105902022/1	INTERLOCUTORY APPLICATION (I.B.C)/6302(PB)2022	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	31-01-2023	Please attach Court Last order	varunmudgal
1435	25-01-2023	0710102091212022(No.of Docs 1)	0710102091212022/2	INTERLOCUTORY APPLICATION (I.B.C)/5500(ND)2022	AKASH SHINGHAL VS. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	31-01-2023	Index Missing	HKLO
1436	23-01-2023	0710102094062022(No.of Docs 1)	0710102094062022/2	INTERLOCUTORY APPLICATION (I.B.C)/6109(ND)2022	OM TELECOM LOGISTICS PRIVATE LIMITED VSMKY CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	31-01-2023	Counsel details msising in Index, Advocate address details msising in Affidavit	carakagarwal
1437	30-01-2023	0710102034782022(No.of Docs 2)	0710102034782022/4	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	31-01-2023	E-Stamp Paper Missing and Counsel Detail Incomplete After Index and Page No. 3-8 True Copy Sign Missing	ishaarora0915
1438	24-01-2023	0710102016812022(No.of Docs 2)	0710102016812022/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2022	GAURAV KATIYAR VS. EARTHCON INFRACON PRIVATE LIMITED & ORS.	Sec 60(5)	31-01-2023	Sign msising in Pages 1 to 10 according to PDF,	yashishchandra
1439	24-01-2023	0710102040332022(No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526,2527,2555,2556,2605,2606,2767,2768,2785,2800,2815,2816,2862,2863 according to PDF are in Hindi, Pages 2677 to 2681,3652 to 3671 according to PDF Not Uploaded properly, True Copy sign msising in Pages 359 to 390 according to PDF,	rhea.dube
1440	30-01-2023	0710102075502020(No.of Docs 1)	0710102075502020/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2020	BLACKIE & SON (CALCUTTA) PVT LTD	Sec. 230-232 - Second Motion	31-01-2023	Only Proof of Service Show Please Document Upload Once Again	advkrishan
1441	30-01-2023	0710102002312021(No.of Docs 2)	0710102002312021/5	INTERLOCUTORY APPLICATION (I.B.C)/131(PB)2021	ADVANCE SURFACTANTS INDIA LIMITED	Application under any other provisions- IBC	31-01-2023	Pagination Wrong According your Index in PDF and Proof of service Uploaded	kishangopsomani
1442	17-01-2023	0710102076222020(No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234
1443	17-01-2023	0710102076222020(No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234
1444	17-01-2023	0710102076222020(No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234

1445	17-01-2023	0710102076222020(No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234
1446	29-01-2023	0710102003472023(No.of Docs 1)	0710102003472023/1	INTERLOCUTORY APPLICATION (I.B.C)/569(ND)2023	VINEET AGGARWAL VSHINDON MERCANTILE LIMITED	Application under any other provisions- IBC	30-01-2023	Index Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	vineetagarwal
1447	30-01-2023	0710102076582022(No.of Docs 2)	0710102076582022/4	TRANSFER APPLICATION/36(PB)2022	VENKATARAMAN NARAYAN BHAGWAT VS. PAWAN ANAND ACHARYA	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule16(d),NCLT Rules,2016	30-01-2023	E-Stamp Paper Missing	Shekhar12@
1448	27-01-2023	0710102045702022(No.of Docs 2)	0710102045702022/5	COMPANY PETITION (COMPANIES ACT)/102(ND)2022	SHAWN COULTER CONSULTING & ANR VS. POONAM SHARMA	Sec. 241(1),Sec. 242(4)	30-01-2023	Wrongly Filed Need to be IA	delpatlegal
1449	29-01-2023	0710102104442022(No.of Docs 1)	0710102104442022/3	INTERLOCUTORY APPLICATION (I.B.C)/6237(ND)2022	RAJESH RAMNANI VS. GHAZIABAD DEVELOPMENT AUTHORITY & ORS.	Sec 60(5)	30-01-2023	Affidavit Back Date and Page No. 3-8 True Copy Sign Missing	advshivanshu
1450	25-01-2023	0710102025572022(No.of Docs 2)	0710102025572022/3	COMPANY PETITION IB (IBC)/694(ND)2022	PRUDENT ARC LTD. (PRUDENT TRUST - 5/17) VS. BHUPESH STEEL PVT. LTD.	IBC under Sec 7	30-01-2023	E-Stamp Paper Missing and Need to Applicant Sign on Every Pages in Reply	negimilan04
1451	30-01-2023	0710102076582022(No.of Docs 2)	0710102076582022/3	TRANSFER APPLICATION/36(PB)2022	VENKATARAMAN NARAYAN BHAGWAT VS. PAWAN ANAND ACHARYA	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule16(d),NCLT Rules,2016	30-01-2023	E-Stamp Paper Missing	Shekhar12@
1452	17-01-2023	0710102076222020(No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234
1453	28-01-2023	0710102076582022(No.of Docs 2)	0710102076582022/2	TRANSFER APPLICATION/36(PB)2022	VENKATARAMAN NARAYAN BHAGWAT VS. PAWAN ANAND ACHARYA	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule16(d),NCLT Rules,2016	30-01-2023	E-Stamp Paper Missing	Shekhar12@
1454	17-01-2023	0710102076222020(No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234
1455	17-01-2023	0710102076222020(No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234
1456	17-01-2023	0710102076222020(No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234
1457	17-01-2023	0710102076222020(No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234
1458	24-01-2023	0710102080462021(No.of Docs 1)	0710102080462021/1	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	29-01-2023	Wrongly Filed Need to be IA	hmcohm
1459	24-01-2023	0710102159562019(No.of Docs 2)	0710102159562019/7	COMPANY APPLICATION(IBC)/1625(ND) 2019	AKHILESH KUMAR GUPTA VS. GOPAL KALRA	Sec 66(1)	29-01-2023	Counsel Sign Missing After Index	rklawchambers
1460	24-01-2023	0710102080462021(No.of Docs 1)	0710102080462021/1	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	29-01-2023	Wrongly Filed Need to be IA	hmcohm
1461	24-01-2023	0710102076942022(No.of Docs 1)	0710102076942022/2	COMPANY PETITION IB (IBC)/726(ND)2022	INTEC CAPITAL LIMITED VS. DAVINDER SINGH CHAWLA	Section 95(1)	29-01-2023	Index Missing	isingh035@gmail.com
1462	24-01-2023	0710102080462021(No.of Docs 1)	0710102080462021/1	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	29-01-2023	Wrongly Filed Need to be IA	hmcohm
1463	24-01-2023	0710102060742022(No.of Docs 1)	0710102060742022/2	COMPANY PETITION (COMPANIES ACT)/139(ND)2022	MR. RISHIPAL SINGH VS. SHANI CORPORATION LIMITED	Sec. 241(1),Sec. 242(4)	29-01-2023	Index Missing and Ticket Not Allowed Mid on Vakalatnama	8851087095
1464	24-01-2023	0710102080462021(No.of Docs 1)	0710102080462021/1	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	29-01-2023	Wrongly Filed Need to be IA	hmcohm

1465	25-01-2023	0710102075292022(No.of Docs 1)	0710102075292022/3	CONTEMPT PETITION (IBC)/25(ND)2022	RAKESH KUMAR GUPTA LIQUIDATOR FOR NAMDHARI FOOD INTERNATIONAL PVT LTD VSSHRI NEERAJ SHARMA MANAGING DIRECTOR AND CEO	Rule 11 of NCLT, 2016	29-01-2023	Wrongly Filed here	Irlo
1466	24-01-2023	0710102066452022(No.of Docs 2)	0710102066452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2022	BLISS EQUITY PRIVATE LIMITED VS. DURGA DAS AGARWAL	Sec 60(5)	27-01-2023	Need to Applicant Sign on Every Pages in Written Submissions	mukullather
1467	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
1468	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
1469	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
1470	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
1471	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
1472	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
1473	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
1474	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
1475	10/1/2023	0710102092472022(No.of Docs 2)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	27-01-2023	Affidavit Back date, Page Numbers wrongly put after E-stamp	karangandhii
1476	24-01-2023	0710102409302018(No.of Docs 2)	0710102409302018/6	COMPANY PETITION IB (IBC)/674(PB)2018	RELIGARE LIMITED VS ZOLTON PROPERTIES PRIVATE LIMITED	IBC under Sec 7	27-01-2023	NEED TO IA FILE	kjohnco
1477	23-01-2023	0710102049172022(No.of Docs 2)	0710102049172022/4	INTERLOCUTORY APPLICATION (I.B.C)/4814(ND)2022	NILESH SHARMA VSAJAY GUPTA	Application under any other provisions- IBC	27-01-2023	Affidavit verification date Not clear, True Copy sign msising in Pages 18 to 33 according to PDF	ADVOCATEVNC
1478	23-01-2023	0710102049172022(No.of Docs 2)	0710102049172022/4	INTERLOCUTORY APPLICATION (I.B.C)/4814(ND)2022	NILESH SHARMA VSAJAY GUPTA	Application under any other provisions- IBC	27-01-2023	Affidavit verification date Not clear, True Copy sign msising in Pages 18 to 33 according to PDF	ADVOCATEVNC
1479	22-01-2023	0710102072642022(No.of Docs 1)	0710102072642022/3	INTERLOCUTORY APPLICATION (I.B.C)/4343(ND)2022	BRAHM DATT VERMA VS. SHEFALI SHARMA	Rule 11 of NCLT, 2016	27-01-2023	E-stamp and Affidavit msising	bdverma
1480	14-12-2018	0710102032072018(No.of Docs 0)	0710102032072018/22	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBUJ OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	27-01-2023	E-stamp msising	
1481	22-01-2023	0710102000832023(No.of Docs 2)	0710102000832023/2	INTERLOCUTORY APPLICATION (I.B.C)/55(ND)2023	RAJESH YADAV VS. MANISH ANEJA & ORS	Sec 60(5)	27-01-2023	True Copy sign msising in Pages 4 to 26 according to PDF	shiven1234
1482	24-01-2023	0710102070052022(No.of Docs 4)	0710102070052022/2	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	27-01-2023	Page No. 166-173, 283, 395-311 Page Not clear and Page No. 200-206 Need to English Translate Copy	abhay@123
1483	24-01-2023	0710102066512021(No.of Docs 2)	0710102066512021/4	COMPANY PETITION IB (IBC)/609(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. YOGESH KUMAR BHATIA	Section 95(1)	27-01-2023	Index Missing	rainsolvency
1484	23-01-2023	0710102049172022(No.of Docs 2)	0710102049172022/4	INTERLOCUTORY APPLICATION (I.B.C)/4814(ND)2022	NILESH SHARMA VSAJAY GUPTA	Application under any other provisions- IBC	27-01-2023	Affidavit verification date Not clear, True Copy sign msising in Pages 18 to 33 according to PDF	ADVOCATEVNC
1485	23-01-2023	0710102049172022(No.of Docs 2)	0710102049172022/4	INTERLOCUTORY APPLICATION (I.B.C)/4814(ND)2022	NILESH SHARMA VSAJAY GUPTA	Application under any other provisions- IBC	27-01-2023	Affidavit verification date Not clear, True Copy sign msising in Pages 18 to 33 according to PDF	ADVOCATEVNC

1486	24-01-2023	0710102044042021(No.of Docs 2)	0710102044042021/5	INTERLOCUTORY APPLICATION (I.B.C)/3578(ND)2021	SANJU KUMAR VSBHASKAR SWAIN	Application under any other provisions-IBC,Application under any other provisions-IBC	27-01-2023	Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama	amitsanduja99
1487	25-01-2023	0710102104442022(No.of Docs 1)	0710102104442022/2	INTERLOCUTORY APPLICATION (I.B.C)/6237(ND)2022	RAJESH RAMNANI VS. GHAZIABAD DEVELOPMENT AUTHORITY & ORS.	Sec 60(5)	27-01-2023	E-stamp missing	advshivanshu
1488	24-01-2023	0710102066492021(No.of Docs 2)	0710102066492021/4	COMPANY PETITION IB (IBC)/575(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. RAJESH MEENA	Section 95(1)	27-01-2023	Index Missing	rrinsolvency
1489	24-01-2023	0710102066462021(No.of Docs 2)	0710102066462021/4	COMPANY PETITION IB (IBC)/574(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. ANGSHUMAN DUTTA	Section 95(1)	27-01-2023	Index Missing	rrinsolvency
1490	24-01-2023	0710102025212022(No.of Docs 1)	0710102025212022/2	INTERLOCUTORY APPLICATION (I.B.C)/1679(ND)2022	SRIGOPAL CHOUDHURY VS. KARNATAKA BANK	Rule 11 of NCLT, 2016	27-01-2023	Index Missing	SKRADVOCATES
1491	24-01-2023	0710102016812022(No.of Docs 2)	0710102016812022/2	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2022	GAURAV KATIYAR VS. EARTHCON INFRACON PRIVATE LIMITED & ORS.	Sec 60(5)	27-01-2023	Need to Applicant Sign on Every Pages in Reply and Page No. 26 Missing in PDF According your Index	yashishchandra
1492	22-01-2023	0710102028772022(No.of Docs 2)	0710102028772022/1	INTERLOCUTORY APPLICATION (I.B.C)/2480(PB)2022	M/S. SHANKER BROTHERS VSM/S. ENERGO ENGINEERING PROJECTS LTD.	Sec 60(5)	27-01-2023	Incomplete document filed	arnavkumar
1493	21-01-2023	0710102061392022(No.of Docs 1)	0710102061392022/1	COMPANY APPLICATION(COMPANIES ACT)/291(ND)2022	NITESH BHARDWAJ VS. SAMPARK PROPERTIES PVT. LTD.	Application under any other provisions	27-01-2023	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	agnihotrirajat
1494	21-01-2023	0710102043072022(No.of Docs 1)	0710102043072022/11	COMPANY PETITION IB (IBC)/414(ND)2022	KARUR VYSYA BANK VS. CHAND KUAMR GOYAL	Section 95(1)	27-01-2023	Index should be in the top page, E-stamp after the Index, Pagination msising after Page 2 according to PDF and True also copy sign msising after Page 2 according to PDF	Nirvana1009
1495	23-01-2023	0710102000862023(No.of Docs 2)	0710102000862023/1	INTERLOCUTORY APPLICATION (I.B.C)/175(ND)2023	ASSISTANT COMMISSIONER OF COMMERCIAL TAX VSM/S TELEXCCELL INFORMATION SYSTEMS LTD.	Sec 60(5)	27-01-2023	Need to File in IA	imperiumlawchambers
1496	23-01-2023	0710102410732018(No.of Docs 1)	0710102410732018/8	COMPANY PETITION IB (IBC)/593(PB)2018	UNION BANK OR INDIA VS M/S. IP CONSTRUCTION PVT LTD.	IBC under Sec 7	24-01-2023	Advocate Sign Missing in Vakalatnama	aaryan@sastralegal
1497	24-01-2023	0710102075002022(No.of Docs 1)	0710102075002022/1	COMPANY PETITION IB (IBC)/892(ND)2022	KHUSHBU DYE-CHEM PRIVATE LIMITED VS. CHEMICAL SUPPLIERS INDIA PRIVATE LIMITED	IBC Under Sec 9	24-01-2023	Index Missing	zainkhan@onelegal
1498	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates
1499	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates
1500	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates
1501	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates
1502	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates
1503	16-01-2023	0710102088822022(No.of Docs 1)	0710102088822022/3	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	24-01-2023	Incomplete document	siddharth bhatli
1504	16-01-2023	0710102088822022(No.of Docs 1)	0710102088822022/3	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	24-01-2023	Incomplete document	siddharth bhatli

1505	20-01-2023	0710102081322021(No.of Docs 1)	0710102081322021/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2021	CELESTE MERCHANDISE LIMITED VS. RAGHUNATH HOLDINGS AND FINLEASE PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2023	Affidavit verification date is missing	palashagarwal
1506	16-01-2023	0710102088822022(No.of Docs 1)	0710102088822022/3	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	24-01-2023	Incomplete document	siddharth bhatli
1507	16-01-2023	0710102088822022(No.of Docs 1)	0710102088822022/3	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	24-01-2023	Incomplete document	siddharth bhatli
1508	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates
1509	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates
1510	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates
1511	24-01-2023	0710200400942016(No.of Docs 10)	0710200400942016/26	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	24-01-2023	Document Not Open Technical Error and Document Separately Filed	ankitsingaladvocates
1512	20-01-2023	0710102024172021(No.of Docs 2)	0710102024172021/4	COMPANY PETITION IB (IBC)/201(ND)2021	MASOOD HASAN VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	23-01-2023	Page No:15,18-19 is not Clear and Vakalatnama is Missing.	tsarvesh88@lko
1513	20-01-2023	0710102075062022(No.of Docs 2)	0710102075062022/5	COMPANY APPEAL(COMPANIES ACT)/234(ND)2022	SWELECT ENERGY SYSTEMS LIMITED VS. GREEN MANTRA RENEWABLE POWER PRIVATELIMITED	Sec 252 (3)	23-01-2023	Main Case number msising, Notary msising in E-stamp	Locus@123
1514	20-01-2023	0710102008712022(No.of Docs 2)	0710102008712022/15	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	23-01-2023	Need to file in IA.	lakshminayagam
1515	19-01-2023	0710102101172022(No.of Docs 2)	0710102101172022/2	INTERLOCUTORY APPLICATION (I.B.C)/5980(ND)2022	DAUPHIN CABLES PRIVATE LIMITED VS. PARVEEN BANSAL	Sec 60(5)	21-01-2023	Need to Applicant Sign on Every Pages in Written Submissions	ncit@clp
1516	19-01-2023	0710102073012021(No.of Docs 3)	0710102073012021/7	INTERLOCUTORY APPLICATION (I.B.C)/4995(ND)2021	MS. MAYA GUPTA VSGIRISH BHATIA	Application under any other provisions- IBC	21-01-2023	Vakalatnama Not Clear	garv_malhotra@yahoo.
1517	19-01-2023	0710102104502019(No.of Docs 1)	0710102104502019/16	COMPANY PETITION IB (IBC)/1721(PB)2019	E N SAKTHIDHARAN MENON VS. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	21-01-2023	Pagination Wrong in PDF According your Index	bhavanaduhoon
1518	19-01-2023	0710102106392022(No.of Docs 1)	0710102106392022/1	MISCELLANEOUS APPLICATION (IBC)/5(ND)2022	T.S. MURLI VS. LIQUIDATOR OF HELPLINE HOSPITALITY PVT. LTD. THROUGH MR. SARVESH KASHYAP	Application under any other provisions- IBC	21-01-2023	Page No. 32-111 Need to English Translate Copy	indiajuris
1519	14-01-2023	0710102057602022(No.of Docs 1)	0710102057602022/5	COMPANY PETITION (COMPANIES ACT)/124(ND)2022	SNEHLATA VS. DOON HATCHERIES LIMITED	Sec. 241(1),Sec. 242(4)	20-01-2023	Wrongly Filed	mohitdram
1520	17-01-2023	0710102015402018(No.of Docs 1)	0710102015402018/34	COMPANY PETITION IB (IBC)/1362(PB)2018	ICICI BANK LIMITED VS. JYOTI BUILDTECH PVT LTD	IBC under Sec 7	20-01-2023	Need to Applicant Sign on Every Pages in Written Submissions	vijender@vsa.net.in
1521	16-01-2023	0710102059732022(No.of Docs 2)	0710102059732022/5	COMPANY PETITION IB (IBC)/632(ND)2022	M/S HUKUM CHAND FABRICS PRIVATE LIMITED VS. M/S BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	20-01-2023	Sign missing in Pages 1 to 13 according to PDF, E-stamp msising, Page 19 according to PDF is Handwritten, True Copy sign msising in Pages 17 to 39 according to PDF	tandtlaw
1522	17-01-2023	0710102015442021(No.of Docs 1)	0710102015442021/6	COMPANY PETITION IB (IBC)/191(ND)2021	SHERA ENERGY PRIVATE LIMITED VS. KOTSONS PRIVATE LIMITED	IBC Under Sec 9	20-01-2023	Counsel Sign Missing After Index	amicuslegal
1523	16-01-2023	0710102023522021(No.of Docs 1)	0710102023522021/1	INTERLOCUTORY APPLICATION (I.B.C)/3177(ND)2021	ZAPDOR ENGINEERING PRIVATE LIMITED VS. TRANSRAIL LIGHTING LIMITED	Application under any other provisions- IBC	20-01-2023	True Copy sign msising in Pages 8 to 100 according to PDF	adityasinha
1524	15-01-2023	0710102021292020(No.of Docs 1)	0710102021292020/3	INTERLOCUTORY APPLICATION (IBC)/15(ND)2020	SUNGIL INDIA PVT LTD	Application under any other provisions- IBC	20-01-2023	Need to File in IA	IP12483
1525	16-01-2023	0710102016712022(No.of Docs 2)	0710102016712022/2	COMPANY PETITION IB (IBC)/438(PB)2022	PAISALO DIGITAL LIMITED VS. AMIPRABHU DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	20-01-2023	True Copy not mentioned in Pages 51 to 78 according to PDF	HARSHAL240

1526	16-01-2023	0710102075142022(No.of Docs 2)	0710102075142022/3	INTERLOCUTORY APPLICATION (I.B.C)/4470(ND)2022	VIVEK SHARMA VS. CHANDRESH JAJOO	19(2)	20-01-2023	Ticket Not Allowed Mid on Vakalatnama	t.sanskriti.ac
1527	19-01-2023	0710102086392022(No.of Docs 1)	0710102086392022/2	COMPANY PETITION IB (IBC)/842(ND)2022	CANNES PROPERTY MANAGEMENT SERVICESPRIVATE LIMITED VS. M/S PRESTIGE BUILDCON PVT. LTD.	IBC Under Sec 9	20-01-2023	Pagination Wrong According your Index	legalrajnish
1528	19-01-2023	0710102086392022(No.of Docs 1)	0710102086392022/1	COMPANY PETITION IB (IBC)/842(ND)2022	CANNES PROPERTY MANAGEMENT SERVICESPRIVATE LIMITED VS. M/S PRESTIGE BUILDCON PVT. LTD.	IBC Under Sec 9	20-01-2023	Incomplete Documents	legalrajnish
1529	17-01-2023	0710102032072018(No.of Docs 1)	0710102032072018/21	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	20-01-2023	Index msising	susnee
1530	16-01-2023	0710102003322019(No.of Docs 2)	0710102003322019/2	COMPANY PETITION IB (IBC)/4564(ND)2019	KEDARNATH GUPTA	Sec 60(5)	20-01-2023	Wrongly Filed here	omar.hoda
1531	15-01-2023	0710102086322022(No.of Docs 1)	0710102086322022/1	INTERLOCUTORY APPLICATION (I.B.C)/5126(ND)2022	KIRAN MARTIN GOLLA	Application under any other provisions- IBC	20-01-2023	Need to File in IA	IP12483
1532	16-12-2022	0710102103832022(No.of Docs 0)	0710102103832022/3	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	20-01-2023	Index Missing and E-Stamp Paper Missing and Vakalatnama Incomplete	
1533	17-01-2023	0710102094062022(No.of Docs 1)	0710102094062022/1	INTERLOCUTORY APPLICATION (I.B.C)/6109(ND)2022	OM TELECOM LOGISTICS PRIVATE LIMITED VSMKY CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	20-01-2023	Counsel Detail Missing in After Index	carakagarwal
1534	18-01-2023	0710102093462022(No.of Docs 1)	0710102093462022/1	INTERLOCUTORY APPLICATION (I.B.C)/6052(ND)2022	STATE BANK OF INDIA VS. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.	Sec. 45 (1)	20-01-2023	Tracking Report - different	ankurmittalawyer@gm
1535	18-01-2023	0710102046992022(No.of Docs 1)	0710102046992022/3	COMPANY PETITION IB (IBC)/553(ND)2022	STATE BANK OF INDIA VS. PREM CHAND GARG	Section 95(1)	20-01-2023	Tracking Report - different	ankurmittalawyer@gm
1536	19-01-2023	0710102090652022(No.of Docs 3)	0710102090652022/1	INTERLOCUTORY APPLICATION (I.B.C)/6113(ND)2022	ANIL TAYAL RESOLUTION PROFESSIONAL FOR HORIZON BUILDCON PRIVATE LIMITED VS. HORIZON BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC	20-01-2023	Page No. 67-83 86-88, Need to English Translate Copy and Page No. 88- 313 True Copy Sign Missing and Volume Wise Index Missing	nattasha.garg
1537	18-01-2023	0710102046982022(No.of Docs 1)	0710102046982022/3	COMPANY PETITION IB (IBC)/555(ND)2022	STATE BANK OF INDIA VS. ANITA GARG	Section 95(1)	20-01-2023	Tracking Report - different	ankurmittalawyer@gm
1538	17-01-2023	0710102100032022(No.of Docs 2)	0710102100032022/1	COMPANY PETITION (COMPANIES ACT)/1(ND)2023	SPARSH INDUSTRIES PRIVATE LIMITED	Sec. 441	20-01-2023	Index Missing and Order Missed	ANKIT33322
1539	18-01-2023	0710102093462022(No.of Docs 1)	0710102093462022/2	INTERLOCUTORY APPLICATION (I.B.C)/6052(ND)2022	STATE BANK OF INDIA VS. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.	Sec. 45 (1)	20-01-2023	Tracking Report - different	ankurmittalawyer@gm
1540	19-01-2023	0710102061812022(No.of Docs 2)	0710102061812022/2	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	20-01-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp Paper Missing and Page No. 12-23 True Copy Sign Missing	swarup2052
1541	16-01-2023	0710102041692022(No.of Docs 2)	0710102041692022/2	COMPANY PETITION IB (IBC)/458(ND)2022	M/S AYAAN TRADING VS. KATYAYINI PAPER MILLS PVT. LTD	IBC Under Sec 9	20-01-2023	One rupee Court Fee stamp msising in Vakalatnama	amitgoel120
1542	18-01-2023	0710102104712022(No.of Docs 2)	0710102104712022/1	COMPANY PETITION (COMPANIES ACT)/236(ND)2022	SANJAY SAWHNEY VS. NARESH KUMAR JAGGI	Sec. 241(1),Sec. 242(4),Sec. 244(1)	19-01-2023	translate the Page No:61-62,77.	rohitgandhi
1543	19-01-2023	0710102104712022(No.of Docs 1)	0710102104712022/2	COMPANY PETITION (COMPANIES ACT)/236(ND)2022	SANJAY SAWHNEY VS. NARESH KUMAR JAGGI	Sec. 241(1),Sec. 242(4),Sec. 244(1)	19-01-2023	True Copy Sign are Missing.	rrglawoffice
1544	13-01-2023	0710200001862016(No.of Docs 5)	0710200001862016/2	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	18-01-2023	Volume Wise Index Missing	PareeshVirmani
1545	10/5/2022	0710102037072022(No.of Docs 0)	0710102037072022/4	COMPANY PETITION (COMPANIES ACT)/156(PB)2022	UNION OF INDIA THROUGH SFIO VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED	Sec 241 (2)	18-01-2023	Index msising	

1546	9/1/2023	0710102080872022(No.of Docs 1)	0710102080872022/1	COMPANY PETITION IB (IBC)/749(ND)2022	MIS BISWA JANANI SERVICES VS. MIS ARY AN ISP AT AND POWER PVT LIMITED	IBC Under Sec 9	18-01-2023	Wrongly Filed here	rakesh@12
1547	9/1/2023	0710102080872022(No.of Docs 1)	0710102080872022/1	COMPANY PETITION IB (IBC)/749(ND)2022	MIS BISWA JANANI SERVICES VS. MIS ARY AN ISP AT AND POWER PVT LIMITED	IBC Under Sec 9	18-01-2023	Wrongly Filed here	rakesh@12
1548	9/1/2023	0710102080872022(No.of Docs 1)	0710102080872022/1	COMPANY PETITION IB (IBC)/749(ND)2022	MIS BISWA JANANI SERVICES VS. MIS ARY AN ISP AT AND POWER PVT LIMITED	IBC Under Sec 9	18-01-2023	Wrongly Filed here	rakesh@12
1549	9/1/2023	0710102080872022(No.of Docs 1)	0710102080872022/1	COMPANY PETITION IB (IBC)/749(ND)2022	MIS BISWA JANANI SERVICES VS. MIS ARY AN ISP AT AND POWER PVT LIMITED	IBC Under Sec 9	18-01-2023	Wrongly Filed here	rakesh@12
1550	10/5/2022	0710102037072022(No.of Docs 0)	0710102037072022/4	COMPANY PETITION (COMPANIES ACT)/156(PB)2022	UNION OF INDIA THROUGH SFIO VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED	Sec 241 (2)	18-01-2023	Index msising	
1551	9/1/2023	0710102097902020(No.of Docs 2)	0710102097902020/2	COMPANY APPLICATION(COMPANIES ACT)/630(ND)2020	M. SONS GEMS N JJEWEELLERY PRIVATE LIMITED	Rule 11 of NCLT	18-01-2023	Page No. Missing in PDF According your Index	tarun@1234
1552	13-01-2023	0710102095302022(No.of Docs 2)	0710102095302022/4	INTERLOCUTORY APPLICATION (I.B.C)/5864(ND)2022	MOHD NAZIM KHAN (APPLICATION FOR APPROVAL OF RESOLUTION PLAN_VA REALCON)	Application under any other provisions- IBC	18-01-2023	Main Case Number wrong, Advocate address details msising in Affidavit	prateekgupta123
1553	13-01-2023	0710200001862016(No.of Docs 5)	0710200001862016/2	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	18-01-2023	Volume Wise Index Missing	PareeshVirmani
1554	14-01-2023	0710102000102008(No.of Docs 1)	0710102000102008/4	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS.	Application under any other provisions	18-01-2023	Ticket Not Allowed Mid on Vakalatnama	advyashodhara
1555	13-01-2023	0710200000612011(No.of Docs 4)	0710200000612011/4	COMPANY PETITION (COMPANIES ACT)/22(ND)2011	NISHI GUPTA VS MANOHAR LAL GUPTA AND CO. PVT	Application under any other provisions	18-01-2023	Master Index Missing and Page No. 1-474 True Copy Sign Missing and Counsel Detail Missing After Index in Volumes	Ashok Kumar Jain
1556	12/1/2023	0710102095282019(No.of Docs 1)	0710102095282019/13	COMPANY PETITION IB (IBC)/1456(PB)2019	SYNDICATE BANK VS. M/S INCOM WIRES & CABLES PVT. LTD.	IBC under Sec 7	18-01-2023	Need to File in IA	iprakeshJ3
1557	9/1/2023	0710102097902020(No.of Docs 2)	0710102097902020/2	COMPANY APPLICATION(COMPANIES ACT)/630(ND)2020	M. SONS GEMS N JJEWEELLERY PRIVATE LIMITED	Rule 11 of NCLT	18-01-2023	Page No. Missing in PDF According your Index	tarun@1234
1558	12/1/2023	0710102059732022(No.of Docs 2)	0710102059732022/4	COMPANY PETITION IB (IBC)/632(ND)2022	M/S HUKUM CHAND FABRICS PRIVATE LIMITED VS. M/S BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	18-01-2023	Need to File in IA	GAURAVRAGHAV8B
1559	13-01-2023	0710200001862016(No.of Docs 5)	0710200001862016/2	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	18-01-2023	Volume Wise Index Missing	PareeshVirmani
1560	13-01-2023	0710200001862016(No.of Docs 5)	0710200001862016/2	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	18-01-2023	Volume Wise Index Missing	PareeshVirmani
1561	10/5/2022	0710102037072022(No.of Docs 0)	0710102037072022/4	COMPANY PETITION (COMPANIES ACT)/156(PB)2022	UNION OF INDIA THROUGH SFIO VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED	Sec 241 (2)	18-01-2023	Index msising	
1562	10/5/2022	0710102037072022(No.of Docs 0)	0710102037072022/4	COMPANY PETITION (COMPANIES ACT)/156(PB)2022	UNION OF INDIA THROUGH SFIO VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED	Sec 241 (2)	18-01-2023	Index msising	
1563	9/1/2023	0710102097902020(No.of Docs 2)	0710102097902020/2	COMPANY APPLICATION(COMPANIES ACT)/630(ND)2020	M. SONS GEMS N JJEWEELLERY PRIVATE LIMITED	Rule 11 of NCLT	18-01-2023	Page No. Missing in PDF According your Index	tarun@1234
1564	9/1/2023	0710102097902020(No.of Docs 2)	0710102097902020/2	COMPANY APPLICATION(COMPANIES ACT)/630(ND)2020	M. SONS GEMS N JJEWEELLERY PRIVATE LIMITED	Rule 11 of NCLT	18-01-2023	Page No. Missing in PDF According your Index	tarun@1234
1565	12/1/2023	0710102096512022(No.of Docs 2)	0710102096512022/15	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	Affidavit verification msising	swapnilkhatri

1566	12/1/2023	0710102096512022(No.of Docs 2)	0710102096512022/17	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	Affidavit verification msising	swapnilkhatri
1567	12/1/2023	0710102075062022(No.of Docs 2)	0710102075062022/4	COMPANY APPEAL(COMPANIES ACT)/234(ND)2022	SWELECT ENERGY SYSTEMS LIMITED VS. GREEN MANTRA RENEWABLE POWER PRIVATELIMITED	Sec 252 (3)	17-01-2023	Main Case number msising, Notary msising in E-stamp	Locus@123
1568	12/1/2023	0710102096512022(No.of Docs 1)	0710102096512022/14	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	One rupee Court Fee stamp msising in Vakalatnama	swapnilkhatri
1569	12/1/2023	0710102096512022(No.of Docs 1)	0710102096512022/16	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	Board Resolution msising, One rupee Court Fee stamp msising in Vakalatnama	swapnilkhatri
1570	12/1/2023	0710102096512022(No.of Docs 1)	0710102096512022/12	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	One rupee Court Fee stamp msising in Vakalatnama	swapnilkhatri
1571	12/1/2023	0710102096512022(No.of Docs 2)	0710102096512022/11	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	Advocate address details msising in Affidavit, Affidavit verification msising	swapnilkhatri
1572	17-01-2023	0710102061832022(No.of Docs 2)	0710102061832022/2	INTERLOCUTORY APPLICATION (I.B.C)/3686(PB)2022	GHAZIABAD DEVELOPMENT AUTHORITY VS. PANKAJ AGARWAL	Sec 60(5)	17-01-2023	Counsel details missing in Index, E-stamp msising	abhidec27
1573	12/1/2023	0710102096512022(No.of Docs 1)	0710102096512022/10	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	One rupee Court Fee stamp msising in Vakalatnama	swapnilkhatri
1574	12/1/2023	0710102096512022(No.of Docs 2)	0710102096512022/13	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	Affidavit verification msising, True Copy sign msising in Pages 21 to 35 according to PDF	swapnilkhatri
1575	17-01-2023	0710102052592019(No.of Docs 4)	0710102052592019/10	COMPANY PETITION IB (IBC)/643(ND)2019	VINEET GUPTA AND REKHA GUPTA VS. REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PVT. LTD.	IBC under Sec 7	17-01-2023	Sign msising in Pages 1 to 4 according to PDF in Vineet Gupta Rejoinder document, True Copy sign msising in Pages 8 to 12 according to PDF, Rekha Gupta Rejoinder document should be filed in separate miscellaneous diary number	manishasaini06
1576	12/1/2023	0710102049172022(No.of Docs 1)	0710102049172022/2	INTERLOCUTORY APPLICATION (I.B.C)/4814(ND)2022	NILESH SHARMA VSAJAY GUPTA	Application under any other provisions- IBC	17-01-2023	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	anujksinha
1577	12/1/2023	0710102011372022(No.of Docs 6)	0710102011372022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2022	FACISOL INFOTECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	17-01-2023	True Copy sign msising in Pages 5 to Last page of Affidavit Last Volume, Page Numbers not Clear in Volume 5 and also in Last Volume, Separate Volume 6 Index msising in Last Volume	videhvaish
1578	13-01-2023	0710102102432022(No.of Docs 1)	0710102102432022/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/341(PB)2022	CHANDRA MASAND VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT,Section 420	17-01-2023	E-stamp msising	nahata.company
1579	13-01-2023	0710102102322022(No.of Docs 1)	0710102102322022/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/337(PB)2022	66. SH. MOTI MASAND DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT,Section 420	17-01-2023	E-stamp msising	nahata.company
1580	13-01-2023	0710102102412022(No.of Docs 1)	0710102102412022/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/340(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT,Section 420	17-01-2023	E-stamp msising	nahata.company
1581	12/1/2023	0710102077662022(No.of Docs 2)	0710102077662022/1	COMPANY PETITION IB (IBC)/762(ND)2022	EAST COAST CONSTRUCTIONS AND INDUSTRIESLIMITED VS. EMAAR INDIA LIMITED	IBC Under Sec 9	17-01-2023	Need to File in IA	Lawsenate
1582	16-01-2023	0710102106192020(No.of Docs 2)	0710102106192020/2	INTERLOCUTORY APPLICATION (I.B.C)/5356(ND)2020	SUNIL SACHDEVA VS. HALDIRAM FINCAP PVT. LTD.	Application under any other provisions- IBC	17-01-2023	Sub-Title msising in Page 1 according to PDF, Sign msising in Pages 1 to 7 according to PDF	ALOKPANDEYADVOCATE



1583	12/1/2023	0710102096512022(No.of Docs 1)	0710102096512022/9	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	Board Resolution msising, One rupee Court Fee stamp msising in Vakalatnama	swapnilkhatri
1584	16-01-2023	0710102001352023(No.of Docs 2)	0710102001352023/1	INTERLOCUTORY APPLICATION (I.B.C)/118(ND)2023	HALDIRAM FINCAP PVT. LTD. VSSUNIL SACHDEVA	Rule 11 of NCLT, 2016	17-01-2023	Need to Applicant Sign on Every Pages in Written Submission	ALOKPANDEYADVOCA TE
1585	17-01-2023	0710102089902022(No.of Docs 1)	0710102089902022/3	TRANSFER APPLICATION/30(PB)2022	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	17-01-2023	Back Date of Affidavit.	nidhimohanparashar
1586	12/1/2023	0710102077302022(No.of Docs 2)	0710102077302022/5	COMPANY PETITION IB (IBC)/761(ND)2022	STATE BANK OF INDIA VS. KOTSONS PVT LTD	IBC under Sec 7	17-01-2023	Wrongly Filed here	ANIRUTH@LEX-LEGAL.IN
1587	11/1/2023	0710102120062019(No.of Docs 2)	0710102120062019/38	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	16-01-2023	E-stamp and Affidavit not mentioned in Index	rkrmanbalaji@
1588	11/1/2023	0710102120062019(No.of Docs 2)	0710102120062019/36	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	16-01-2023	E-stamp and Affidavit not mentioned in Index	rkrmanbalaji@
1589	11/1/2023	0710102120062019(No.of Docs 2)	0710102120062019/37	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	16-01-2023	E-stamp and Affidavit not mentioned in Index	rkrmanbalaji@
1590	11/1/2023	0710102003362023(No.of Docs 1)	0710102003362023/1	INTERLOCUTORY APPLICATION (I.B.C)/170(ND)2023	ANIL KUMAR SINGHAL	Application under any other provisions- IBC	16-01-2023	Board Resolution msising	avinash.kaur
1591	11/1/2023	0710102003362023(No.of Docs 1)	0710102003362023/1	INTERLOCUTORY APPLICATION (I.B.C)/170(ND)2023	ANIL KUMAR SINGHAL	Application under any other provisions- IBC	16-01-2023	Board Resolution msising	avinash.kaur
1592	11/1/2023	0710102003362023(No.of Docs 1)	0710102003362023/1	INTERLOCUTORY APPLICATION (I.B.C)/170(ND)2023	ANIL KUMAR SINGHAL	Application under any other provisions- IBC	16-01-2023	Board Resolution msising	avinash.kaur
1593	11/1/2023	0710102003362023(No.of Docs 1)	0710102003362023/1	INTERLOCUTORY APPLICATION (I.B.C)/170(ND)2023	ANIL KUMAR SINGHAL	Application under any other provisions- IBC	16-01-2023	Board Resolution msising	avinash.kaur
1594	12/1/2023	0710102000612023(No.of Docs 1)	0710102000612023/1	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MRS. SURBHI GOEL VS. IKIGAI BUSINESS CONSULTING PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-01-2023	Index msising	Keystone Partners
1595	12/1/2023	0710102000612023(No.of Docs 1)	0710102000612023/2	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MRS. SURBHI GOEL VS. IKIGAI BUSINESS CONSULTING PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-01-2023	Index msising	Keystone Partners
1596	11/1/2023	0710102120062019(No.of Docs 2)	0710102120062019/39	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	16-01-2023	E-stamp and Affidavit not mentioned in Index	rkrmanbalaji@
1597	5/4/2016	0710200001862016(No.of Docs 0)	0710200001862016/1	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	13-01-2023	Please delete the Old documents;please upload the correct one	
1598	5/4/2016	0710200001862016(No.of Docs 0)	0710200001862016/1	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	13-01-2023	Please delete the Old documents;please upload the correct one	
1599	13-01-2023	0710102070012020(No.of Docs 2)	0710102070012020/5	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	13-01-2023	Need to File in IA	VP SHARMA
1600	5/4/2016	0710200001862016(No.of Docs 0)	0710200001862016/1	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	13-01-2023	Please delete the Old documents;please upload the correct one	
1601	5/4/2016	0710200001862016(No.of Docs 0)	0710200001862016/1	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	13-01-2023	Please delete the Old documents;please upload the correct one	
1602	11/1/2023	0710102076142022(No.of Docs 2)	0710102076142022/2	COMPANY APPLICATION(COMPANIES ACT)/355(PB)2022	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Rule 11 of NCLT	13-01-2023	Sign msising in Pages 1 to 17 according to PDF	akshaygupta

1603	13-01-2023	0710102018142020(No.of Docs 2)	0710102018142020/10	COMPANY PETITION IB (IBC)/530(ND)2020	QUIPPO INFRASTRUCTURE LIMITED VS. SKA INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	13-01-2023	Please attach Court Last order	adv.nikhiljain
1604	9/1/2023	0710102117962020(No.of Docs 4)	0710102117962020/3	INTERLOCUTORY APPLICATION (I.B.C)/5594(PB)2020	MADHU JUNEJA VS. SATKAR LOGISTICS PRIVATE LIMITED	Sec 66(1)	12/1/2023	Index msising in One reply document and other Reply document will be filed in separate miscellaneous diary number	patinelawoffices
1605	11/1/2023	0710102042162022(No.of Docs 2)	0710102042162022/1	COMPANY PETITION IB (IBC)/24(ND)2023	STATE BANK OF INDIA VS. BAHRUDEEN NOORUL AMEEN MAHDOOM BAVA	Section 95(1)	12/1/2023	Supporting Affidavit with 10 Rs Non judicial E-stamp missing	AHchambers
1606	11/1/2023	0710102058122021(No.of Docs 2)	0710102058122021/7	COMPANY PETITION (COMPANIES ACT)/153(PB)2021	VARSHA JAIN VS. NATURELLE RESORTS PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	12/1/2023	Page Numbers msising in Index, Sign msising in Rejoinder document, Pagnation missing, E-stamp and Affidavit msising	rishisoodadv
1607	12/1/2023	0710102095302022(No.of Docs 1)	0710102095302022/2	INTERLOCUTORY APPLICATION (I.B.C)/5864(ND)2022	MOHD NAZIM KHAN (APPLICATION FOR APPROVAL OF RESOLUTION PLAN_VA REALCON)	Application under any other provisions- IBC	12/1/2023	Notary msising in E-stamp	nazim@1234
1608	10/1/2023	0710102023372021(No.of Docs 3)	0710102023372021/2	COMPANY PETITION IB (IBC)/186(PB)2021	MORGAN ASIA LIMITED VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	12/1/2023	Vakalatnama to be filed in separate miscellaneous diary number	Navneethakran
1609	11/1/2023	0710102059292022(No.of Docs 2)	0710102059292022/5	COMPANY PETITION IB (IBC)/603(ND)2022	DEEPAK KUMAR VS. UNION BANK OF INDIA AND ORS.	Section 94(1)	12/1/2023	Pages 89 to 98 according to PDF Not Clear	samarendrkradv
1610	11/1/2023	0710102013222022(No.of Docs 2)	0710102013222022/9	COMPANY PETITION IB (IBC)/158(ND)2022	V LINK SYSTEMS PRIVATE LIMITED VS. PRIMATEL FIBCOM LIMITED	IBC Under Sec 9	12/1/2023	Need to File in IA	Jmrk205
1611	11/1/2023	0710102060272022(No.of Docs 2)	0710102060272022/5	COMPANY PETITION IB (IBC)/604(ND)2022	DINESH KUMAR BANSAL VS. UNION BANK OF INDIA AND ORS.	Section 94(1)	12/1/2023	Pages 89 to 98 according to PDF Not Clear	samarendrkradv
1612	9/1/2023	0710102076682022(No.of Docs 1)	0710102076682022/1	INTERLOCUTORY APPLICATION (I.B.C)/5545(PB)2022	ARCHANA SINGH VS. MR SANJAY KUMAR SINGH RESOLUTION PROFESSIONAL VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	11/1/2023	Index missing, E-stamp missing	advmohdfarhankhan
1613	9/1/2023	0710102097142022(No.of Docs 1)	0710102097142022/3	COMPANY PETITION IB (IBC)/864(ND)2022	SAISUN OUTSOURCING SERVICES PRIVATELIMITED VS. FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED	IBC Under Sec 9	11/1/2023	Advocate address msising in Affidavit	hotservelegal
1614	10/1/2023	0710102043062022(No.of Docs 1)	0710102043062022/1	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	11/1/2023	Wrongly Filed Need to be IA	V MATHUR10472007
1615	9/1/2023	0710102066762021(No.of Docs 2)	0710102066762021/7	INTERLOCUTORY APPLICATION (I.B.C)/4243(ND)2021	JIYA AGRO PRIVATE LIMITED VS.JIYA AGRO PRIVATE LIMITED	Sec 60(5)	11/1/2023	Counsel details msising in Index	sayanray1987
1616	10/1/2023	0710102136192019(No.of Docs 1)	0710102136192019/5	COMPANY PETITION (COMPANIES ACT)/0156(ND)2019	AKTIVORTHO PRIVATE LIMITED	Sub-Section (1) of Section 66.	11/1/2023	NCLT Title Missing in Affidavit	Adityapandey09
1617	10/1/2023	0710102120062019(No.of Docs 4)	0710102120062019/31	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	11/1/2023	Please Merge in One PDF to All Annex-rues and Affidavit and Stamp Paper	rkramanbalaji@
1618	10/1/2023	0710102096512022(No.of Docs 6)	0710102096512022/7	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/1/2023	Wrong Pagnation in Volume- 2 3 4 and Volume - 5 Index Missing	wadiaghandy@123
1619	9/1/2023	0710102088102022(No.of Docs 1)	0710102088102022/1	INTERLOCUTORY APPLICATION (I.B.C)/6087(ND)2022	ANSHUL GUPTA VS. COMMERCIAL TAX DEPARTMENT	Sec 60(5)	11/1/2023	E-stamp msising	kapoorandcompany
1620	9/1/2023	0710102074292022(No.of Docs 2)	0710102074292022/2	COMPANY PETITION IB (IBC)/674(ND)2022	EMGREEN IMPEX LIMITED VS. AVSL INDUSTRIES LIMITED	IBC Under Sec 9	11/1/2023	Need to File in IA	gaurav@MGS
1621	10/1/2023	0710102065122021(No.of Docs 2)	0710102065122021/7	COMPANY PETITION IB (IBC)/534(ND)2021	INTE CAPITAL LIMITED VS. PRECIOUS HOSPITALITY AND LEISURE PVT. LTD.	IBC under Sec 7	11/1/2023	Incomplete Detail After Index and Written Arguments	AyushPuri9

1622	9/1/2023	0710102060682022(No.of Docs 1)	0710102060682022/10	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL VS. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)	11/1/2023	Need to File in petition	rajan000999@
1623	9/1/2023	0710102090712022(No.of Docs 1)	0710102090712022/2	TRANSFER APPLICATION (IBC)/46(PB)2022	A. INFRASTRUCTURE LIMITED VS. MACROTECH DEVELOPERS LTD	Rule16(d),NCLT Rules,2016 IBC	11/1/2023	Wrongly Filed here	PINNACLELAWFIRM
1624	11/1/2023	0710102044042021(No.of Docs 2)	0710102044042021/4	INTERLOCUTORY APPLICATION (I.B.C)/3578(ND)2021	SANJU KUMAR VSBHASKAR SWAIN	Application under any other provisions-IBC,Application under any other provisions-IBC	11/1/2023	Need to Applicant Sign on Every Pages in Reply and 3 Rs. Court Fess and 25 Rs. Welfare Fund Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama and Main Case No. Missing in Vakalatnama and Main Case Wrong in Affidavit Heading	addy123
1625	6/1/2023	0710102088022022(No.of Docs 2)	0710102088022022/2	INTERLOCUTORY APPLICATION (I.B.C)/5343(ND)2022	JASWANT SINGH	Sec 30	10/1/2023	Counsel details msising in Index	Prashantlegal
1626	9/1/2023	0710102112992020(No.of Docs 1)	0710102112992020/7	COMPANY PETITION IB (IBC)/60(PB)2021	ESSBERT FASHION PRIVATE LIMITED AND ORS VS. PYTEX JEWELLERS PRIVATE LIMITED	IBC under Sec 7	10/1/2023	Need to File in IA	PANKAJ@07
1627	9/1/2023	0710102008712022(No.of Docs 1)	0710102008712022/14	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	10/1/2023	Index missing	lakshminayagam
1628	21-10-2022	0710102088022022(No.of Docs 0)	0710102088022022/1	INTERLOCUTORY APPLICATION (I.B.C)/5343(ND)2022	JASWANT SINGH	Sec 30	10/1/2023	Counsel details msising in Index, One Court Fee stamp should be in Blank space in Vakalatnama	
1629	7/1/2023	0710102049272021(No.of Docs 3)	0710102049272021/9	INTERLOCUTORY APPLICATION (I.B.C)/3054(ND)2021	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	9/1/2023	Page No. 26 Not Clear	karangandhii
1630	9/1/2023	0710102120062019(No.of Docs 3)	0710102120062019/28	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	Supporting Affidavit msising with 10Rs Non judicial stamp paper, File not uploaded properly	rkrmanbalaji@
1631	7/1/2023	0710102048632022(No.of Docs 2)	0710102048632022/7	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED VS. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	9/1/2023	Need to Applicant Sign on Every Pages in Rejoinder	D18162003
1632	9/1/2023	0710102120062019(No.of Docs 3)	0710102120062019/30	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	Supporting Affidavit msising with 10Rs Non judicial stamp paper, File not uploaded properly	rkrmanbalaji@
1633	6/1/2023	0710102120062019(No.of Docs 5)	0710102120062019/25	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	Reply Separately Filed and E-Stamp Paper Missing	rkrmanbalaji@
1634	6/1/2023	0710102120062019(No.of Docs 5)	0710102120062019/25	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	Reply Separately Filed and E-Stamp Paper Missing	rkrmanbalaji@
1635	9/1/2023	0710102120062019(No.of Docs 3)	0710102120062019/29	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	Supporting Affidavit msising with 10Rs Non judicial stamp paper, File not uploaded properly	rkrmanbalaji@
1636	12/12/2018	0710102015832018(No.of Docs 3)	0710102015832018/2	COMPANY PETITION (COMPANIES ACT)/48(ND)2014	ARUN MEHTA VS. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED	Application under any other provisions	9/1/2023	True Copy not mentioned in Pages 5 to 55 according to PDF	admin
1637	7/1/2023	0710102076932022(No.of Docs 2)	0710102076932022/2	INTERLOCUTORY APPLICATION (I.B.C)/5180(PB)2022	SUNIL CHOPRA VS. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	9/1/2023	Page No. 21 Cut	sumant
1638	6/1/2023	0710102093582022(No.of Docs 2)	0710102093582022/3	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	9/1/2023	True Copy sign msising in Pages 8 to 74 according to PDF	hash@181269

1639	20-05-2014	0710200400602014(No.of Docs 0)	0710200400602014/2	COMPANY PETITION (COMPANIES ACT)/10(ND)2014	MR. OM PRAKASH GUPTA VS. M/S. REVEX ENTERPRISES PVT. LTD.	Application under any other provisions	9/1/2023	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
1640	7/1/2023	0710102029262020(No.of Docs 3)	0710102029262020/7	COMPANY PETITION IB (IBC)/728(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. ANURADHA BHATNAGAR	Section 95(1)	9/1/2023	Page No. 143 Page Not Clear	Lex_nclt
1641	7/1/2023	0710102103832022(No.of Docs 2)	0710102103832022/1	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	9/1/2023	Order Missed	VAPNASSOCIATES
1642	8/1/2023	0710102079212022(No.of Docs 2)	0710102079212022/1	INTERLOCUTORY APPLICATION (I.B.C)/4698(ND)2022	BANK OF MAHARASHTRA VS. MR. ANSHUL GUPTA	Sec 60(5)	9/1/2023	Proof of Service Missing in PDF According your Index	advasiya
1643	7/1/2023	0710102017962022(No.of Docs 2)	0710102017962022/11	COMPANY PETITION IB (IBC)/210(ND)2022	AIRWIL JKM INFRASTRUCTURE PVT. LTD VS. CADILLAC INFOTECH PVT. LTD.	IBC under Sec 7	9/1/2023	Page No. 1-21 True Copy Sign Missing in Judgement	asa@asalegal.in
1644	6/1/2023	0710102120062019(No.of Docs 7)	0710102120062019/26	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	In this All the documents to be filed in separate miscellaneous diary numbers	rkrmanbalaji@
1645	7/1/2023	0710102104432022(No.of Docs 1)	0710102104432022/1	INTERLOCUTORY APPLICATION (I.B.C)/103(ND)2023	NILESH SHARMA	Sec 60(5)	9/1/2023	Index Missing	as.juris
1646	6/1/2023	0710102120062019(No.of Docs 5)	0710102120062019/25	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	Reply Separately Filed and E-Stamp Paper Missing	rkrmanbalaji@
1647	6/1/2023	0710102120062019(No.of Docs 5)	0710102120062019/25	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	9/1/2023	Reply Separately Filed and E-Stamp Paper Missing	rkrmanbalaji@
1648	5/1/2023	0710102010272019(No.of Docs 2)	0710102010272019/5	COMPANY APPLICATION(IBC)/229(ND)2019	NILKAMAL LIMITED VS. WHOLLY JOY PRODUCTS PVT LTD	Sec 60(5)	8/1/2023	Wrongly Filed Need to be Petition	jalpa1415
1649	23-11-2022	0710102097142022(No.of Docs 0)	0710102097142022/2	COMPANY PETITION IB (IBC)/864(ND)2022	SAISUN OUTSOURCING SERVICES PRIVATELIMITED VS. FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED	IBC Under Sec 9	8/1/2023	E-Stamp Paper Missing	
1650	5/1/2023	0710102077142022(No.of Docs 2)	0710102077142022/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/244(ND)2022	SANJEEV KHEMKA VS. KCL LIMITED	Sec. 242(4)	8/1/2023	Need to Applicant Sign on Every Pages in Reply and Proof of Service Need	cslichambers
1651	5/1/2023	0710102047542022(No.of Docs 2)	0710102047542022/3	COMPANY PETITION (COMPANIES ACT)/125(ND)2022	PANKUL JAIN VS. SILVIA REST PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/1/2023	E-stamp missing, True Copy sign missing in Pages 51 to 69,83 to 95,100 to 152 according to PDF, Pages 74 to 77 according to PDF are in Hindi	gaurav.hsethi@gmail.
1652	5/1/2023	0710102047542022(No.of Docs 1)	0710102047542022/4	COMPANY PETITION (COMPANIES ACT)/125(ND)2022	PANKUL JAIN VS. SILVIA REST PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/1/2023	Page No. Missing in PDF According your PDF	anmoljoshi
1653	5/1/2023	0710102097332022(No.of Docs 2)	0710102097332022/3	INTERLOCUTORY APPLICATION (I.B.C)/5961(ND)2022	DIPTII GUPTAA VSRAKESH KUMAR JAIN	Rule 11 of NCLT, 2016	7/1/2023	Need to Applicant Sign on Every Pages	ASDLawOffice
1654	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269
1655	5/1/2023	0710102142542019(No.of Docs 1)	0710102142542019/9	COMPANY PETITION IB (IBC)/205(ND)2020	SUNMAN CORPORATE SERVICES PRIVATE LIMITED VS. PEREGRINE INDIA LOGIX PRIVATE LIMITED	IBC Under Sec 9	6/1/2023	E-Stamp Paper Missing and Page No. Missing in PDF According your PDF	associate.amc
1656	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269
1657	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269
1658	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269
1659	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269

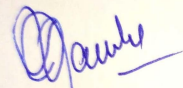
1660	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269
1661	5/1/2023	0710102092802021(No.of Docs 1)	0710102092802021/4	COMPANY PETITION IB (IBC)/797(ND)2021	CBRE SOUTH ASIA PRIVATE LIMITED VS. UNITED CONCEPTS AND SOLUTIONS PVT LTD	IBC Under Sec 9	6/1/2023	Index Missing	SAIKRISHNA1
1662	5/1/2023	0710102093732022(No.of Docs 2)	0710102093732022/1	INTERLOCUTORY APPLICATION (I.B.C)/5570(ND)2022	DEVENDRA UMRAO VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	6/1/2023	Address Incomplete in Affidavit	chaudharylawoffices
1663	4/1/2023	0710102142542019(No.of Docs 2)	0710102142542019/8	COMPANY PETITION IB (IBC)/205(ND)2020	SUNMAN CORPORATE SERVICES PRIVATE LIMITED VS. PEREGRINE INDIA LOGIX PRIVATE LIMITED	IBC Under Sec 9	6/1/2023	Need to Applicant Sign on Every Pages in Rejoinder and Page No. 18-20 True Copy Sign Missing	associate.amc
1664	4/1/2023	0710102084302021(No.of Docs 1)	0710102084302021/7	INTERLOCUTORY APPLICATION (I.B.C)/5424(PB)2021	CORPORATION BANK VS. M/S ANSAL API INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	6/1/2023	Wrong Filing	samarendrkradv
1665	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269
1666	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269
1667	5/1/2023	0710102142542019(No.of Docs 1)	0710102142542019/10	COMPANY PETITION IB (IBC)/205(ND)2020	SUNMAN CORPORATE SERVICES PRIVATE LIMITED VS. PEREGRINE INDIA LOGIX PRIVATE LIMITED	IBC Under Sec 9	6/1/2023	E-Stamp Paper Missing and Page No. Missing in PDF According your PDF	associate.amc
1668	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269
1669	5/1/2023	0710102027582021(No.of Docs 2)	0710102027582021/22	COMPANY PETITION (COMPANIES ACT)/76(ND)2021	LSF10 ROSE INVESTMENTS S.à R.L. VS. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	6/1/2023	Need to Applicant Sign on Every Pages in Rejoinder and E-Stamp Paper Missing and Counsel Detail Incomplete in Rejoinder Last Page	raghav.chadha
1670	30-01-2022	0710102008582022(No.of Docs 0)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/1/2023	Wrongly Filed Need to be IA	
1671	11/8/2022	0710102065452022(No.of Docs 0)	0710102065452022/1	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ	Section 94(1)	5/1/2023	Affidavit Back Date	
1672	3/1/2023	0710102039362022(No.of Docs 2)	0710102039362022/5	COMPANY PETITION IB (IBC)/526(ND)2022	SURYA TRACTOR COMPANY VS. CNH INDUSTRIAL (INDIA) PRIVATE LIMITED	IBC under Sec 7	5/1/2023	Counsel Sign Missing After Index	Sumitra@1
1673	11/8/2022	0710102065452022(No.of Docs 0)	0710102065452022/1	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ	Section 94(1)	5/1/2023	Affidavit Back Date	
1674	14-09-2022	0710102075102022(No.of Docs 0)	0710102075102022/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/262(ND)2022	MIDWEST BIOFUEL INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	5/1/2023	Page No. 107-108 Page Not clear	
1675	14-09-2022	0710102075102022(No.of Docs 0)	0710102075102022/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/262(ND)2022	MIDWEST BIOFUEL INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	5/1/2023	Page No. 107-108 Page Not clear	
1676	14-09-2022	0710102075102022(No.of Docs 0)	0710102075102022/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/262(ND)2022	MIDWEST BIOFUEL INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	5/1/2023	Page No. 107-108 Page Not clear	
1677	14-09-2022	0710102075102022(No.of Docs 0)	0710102075102022/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/262(ND)2022	MIDWEST BIOFUEL INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	5/1/2023	Page No. 107-108 Page Not clear	
1678	4/1/2023	0710102100802022(No.of Docs 2)	0710102100802022/1	TRANSFER APPLICATION (IBC)/52(PB)2022	STATE BANK OF INDIA VS. VIDARBHA INDUSTRIES POWER LIMITED	Rule16(d),NCLT Rules,2016 IBC	5/1/2023	Wrongly Filed Need to be IA	samrudhic
1679	11/8/2022	0710102065452022(No.of Docs 0)	0710102065452022/1	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ	Section 94(1)	5/1/2023	Affidavit Back Date	
1680	11/8/2022	0710102065452022(No.of Docs 0)	0710102065452022/1	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ	Section 94(1)	5/1/2023	Affidavit Back Date	

1681	3/1/2023	0710102409112018(No.of Docs 6)	0710102409112018/4	COMPANY PETITION IB (IBC)/680(PB)2018	RELIGARE FINVEST LIMITED VS ANNIES APPAREL PRIVATE LIMITED	IBC under Sec 7	5/1/2023	Application Filed Need to be IA and Reply Separately Filed	kjohnco
1682	3/1/2023	0710102435202018(No.of Docs 5)	0710102435202018/5	COMPANY PETITION IB (IBC)/1177(PB)2018	RELIGARE FINVEST LTD. VS DEVERA DEVELOPERS PVT. LTD.	IBC under Sec 7	5/1/2023	Application Filed Need to be IA and Reply Separately Filed	kjohnco
1683	3/1/2023	0710102051212022(No.of Docs 1)	0710102051212022/4	COMPANY APPEAL(COMPANIES ACT)/141(ND)2022	UNITECH LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	5/1/2023	E-Stamp Paper Missing	sd.batra
1684	5/1/2023	0710102039672021(No.of Docs 1)	0710102039672021/7	COMPANY PETITION IB (IBC)/683(ND)2021	LALL MINERALS PRIVATE LIMITED VS. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Address missing in Affidavit	rakesh@12
1685	5/1/2023	0710102001732022(No.of Docs 4)	0710102001732022/2	COMPANY PETITION (COMPANIES ACT)/18(ND)2022	APRAV SPACE SOLUTION LLP VS. SABOO HEMA AUTOMOTIVE PVT. LTD.	Sec. 58(3)	5/1/2023	Please delete the Old file of Volume 2 of Reply document;please upload the original one	saaduzzaman
1686	5/1/2023	0710102001732022(No.of Docs 4)	0710102001732022/2	COMPANY PETITION (COMPANIES ACT)/18(ND)2022	APRAV SPACE SOLUTION LLP VS. SABOO HEMA AUTOMOTIVE PVT. LTD.	Sec. 58(3)	5/1/2023	Please delete the Old file of Volume 2 of Reply document;please upload the original one	saaduzzaman
1687	5/1/2023	0710102001732022(No.of Docs 4)	0710102001732022/2	COMPANY PETITION (COMPANIES ACT)/18(ND)2022	APRAV SPACE SOLUTION LLP VS. SABOO HEMA AUTOMOTIVE PVT. LTD.	Sec. 58(3)	5/1/2023	Please delete the Old file of Volume 2 of Reply document;please upload the original one	saaduzzaman
1688	5/1/2023	0710102001732022(No.of Docs 4)	0710102001732022/2	COMPANY PETITION (COMPANIES ACT)/18(ND)2022	APRAV SPACE SOLUTION LLP VS. SABOO HEMA AUTOMOTIVE PVT. LTD.	Sec. 58(3)	5/1/2023	Please delete the Old file of Volume 2 of Reply document;please upload the original one	saaduzzaman
1689	7/10/2022	0710102082222022(No.of Docs 0)	0710102082222022/1	COMPANY APPLICATION(COMPANIES ACT)/387(PB)2022	COL A KHANNA SM RETD VS. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	5/1/2023	Need to Applicant Sign on Sign on Every Pages in Reply and Page No- 273 Hand Written Not Allowed Need to English Translate Copy	
1690	4/1/2023	0710102140562019(No.of Docs 1)	0710102140562019/4	COMPANY PETITION IB (IBC)/2781(ND)2019	VORTEX IMPEX PVT. LTD. VS. EMD SCAFFOLDING INDIA PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Document Upload Once Again Document Not Show Technical Error	caknmishra
1691	3/1/2023	0710120010522018(No.of Docs 6)	0710120010522018/4	COMPANY PETITION IB (IBC)/1176(PB)2018	RELIGARE FINVEST LIMITED VS. BEST HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	5/1/2023	Application Filed Need to be IA and Reply Separately Filed	kjohnco
1692	4/1/2023	0710102006532020(No.of Docs 3)	0710102006532020/21	COMPANY PETITION IB (IBC)/418(ND)2020	VINOD KUMAR VS. AARYANY CREATIONS PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Need to Applicant Sign on Every Pages in Written Submission	globalamaradv
1693	5/1/2023	0710102146482019(No.of Docs 2)	0710102146482019/9	COMPANY PETITION IB (IBC)/2968(ND)2019	TEK TRAVELS PRIVATE LIMITED VS. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED	IBC Under Sec 9	5/1/2023	Index missing	advrachit
1694	22-09-2022	0710102076832022(No.of Docs 0)	0710102076832022/1	COMPANY APPLICATION(COMPANIES ACT)/364(PB)2022	COL ASHISH KHANNA SM RETD VS. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Sec. 242(4),Rule 11 of NCLT	5/1/2023	Need to Applicant Sign on Every Pages in Reply	
1695	4/1/2023	0710102047342022(No.of Docs 2)	0710102047342022/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/70(ND)2022	JASMINE ISPAT PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/1/2023	Page No. 3-6, 12-15 , True Copy Sign Missing	skamum
1696	3/1/2023	0710120010232018(No.of Docs 11)	0710120010232018/9	COMPANY PETITION IB (IBC)/1178(PB)2018	RELIGARE FINVEST LIMITED VS. VITOBA REALTORS PVT LTD	IBC under Sec 7	5/1/2023	Application Filed Need to be IA and Reply Separately Filed	kjohnco
1697	3/1/2023	0710102409102018(No.of Docs 7)	0710102409102018/4	COMPANY PETITION IB (IBC)/681(PB)2018	RELIGARE FINVEST LIMITED VS GURUDEV FINANCIAL SERVICES PRIVATE LIMITED	IBC under Sec 7	5/1/2023	Application Filed Need to be IA and Reply Separately Filed	kjohnco
1698	4/1/2023	0710102032582022(No.of Docs 2)	0710102032582022/12	COMPANY PETITION IB (IBC)/378(ND)2022	TRANSLUMINA THERAPEUTICS LLP VS. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	5/1/2023	Need to Applicant Sign on Every Pages in Written Submission	advocate@lai-law.com
1699	2/1/2023	0710102059442022(No.of Docs 1)	0710102059442022/2	TRANSFER APPLICATION (IBC)/27(PB)2022	SUNIL KUMAR JAIN RP VS. VIVEK GAUR	Rule16(d),NCLT Rules,2016 IBC	4/1/2023	Wrongly Filed Need to be IA	adinath
1700	4/1/2023	0710102400502012(No.of Docs 1)	0710102400502012/10	COMPANY PETITION (COMPANIES ACT)/40(ND)2012	SH. RAMANDEEP SINGH AHULWALIA & ORS. VS M/S. SUNTIME ENERGY LTD. & ORS.	Application under any other provisions	4/1/2023	Page No. Not Mentioned in PDF	Ashok 2349

1701	2/1/2023	0710102070252022(No.of Docs 2)	0710102070252022/1	COMPANY PETITION IB (IBC)/763(ND)2022	BANYAN TREE NATURAL PRODUCTS PRIVATE LIMITED VS. KIXX MEDIA PRIVATE LIMITED	IBC under Sec 7	4/1/2023	Page No. 11-12, 14, 25-27, 30, 32-33, 35, 38-41, True Copy Sign Missing and Page No. 48, 53, 57, Page Cut	Kumar_Adv
1702	2/1/2023	0710102047342022(No.of Docs 2)	0710102047342022/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/70(ND)2022	JASMINE ISPAT PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/1/2023	Ture Copy Sign Missing in Annexures and Need to True copy Sign in Every Pages	skamum
1703	2/1/2023	0710102073042021(No.of Docs 2)	0710102073042021/1	INTERLOCUTORY APPLICATION (I.B.C)/4770(ND)2021	DEVENDRA SINGH VS. KINGCUP CONSTRUCTION PRIVATE LIMITED	Sec 60(5)	4/1/2023	Need to Applicant Sign on Every Pages in Reply and 3 Rs. Court Fess Missing in Vakalatnama and Date Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	AbhishekGupta123
1704	3/1/2023	0710102001732022(No.of Docs 2)	0710102001732022/3	COMPANY PETITION (COMPANIES ACT)/18(ND)2022	APRAV SPACE SOLUTION LLP VS. SABOO HEMA AUTOMOTIVE PVT. LTD.	Sec. 58(3)	4/1/2023	Volume - 1 Missing only Volume-2 Show	saaduzzaman
1705	3/1/2023	0710102042622021(No.of Docs 4)	0710102042622021/9	COMPANY PETITION IB (IBC)/322(ND)2021	M/S NATRAAJ TRANSPORT VS. M/S TRN ENERGY PVT. LTD	IBC Under Sec 9	4/1/2023	Incomplete Documents	vaibhavshobhit
1706	29-12-2022	0710102092522022(No.of Docs 1)	0710102092522022/2	INTERLOCUTORY APPLICATION (I.B.C)/5507(ND)2022	PRABHAKAR KUUMAR VS. ASHOK KUMAR AGARWAL	Application under any other provisions- IBC	3/1/2023	Index Missing	divsyugs06
1707	29-12-2022	0710102059442022(No.of Docs 1)	0710102059442022/1	TRANSFER APPLICATION (IBC)/27(PB)2022	SUNIL KUMAR JAIN RP VS. VIVEK GAUR	Rule16(d),NCLT Rules,2016 IBC	3/1/2023	Need to File in IA	adinath
1708	27-12-2022	0710102021922021(No.of Docs 5)	0710102021922021/6	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	3/1/2023	Pages 1 to 8 according to PDF msing in Rejoinder document, Judgement Orders to be filed in separate miscellaneous diary number	advocatepratiush2003
1709	27-12-2022	0710102021922021(No.of Docs 5)	0710102021922021/6	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	3/1/2023	Pages 1 to 8 according to PDF msing in Rejoinder document, Judgement Orders to be filed in separate miscellaneous diary number	advocatepratiush2003
1710	27-12-2022	0710102021922021(No.of Docs 5)	0710102021922021/6	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	3/1/2023	Pages 1 to 8 according to PDF msing in Rejoinder document, Judgement Orders to be filed in separate miscellaneous diary number	advocatepratiush2003
1711	3/1/2023	0710102016522018(No.of Docs 10)	0710102016522018/9	COMPANY PETITION IB (IBC)/1379(PB)2018	RELIGARE ENTERPRISES LIMITED VS. ANR SECURITIES PVT. LTD	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjohnco
1712	30-12-2022	0710102006532020(No.of Docs 2)	0710102006532020/20	COMPANY PETITION IB (IBC)/418(ND)2020	VINOD KUMAR VS. AARYANY CREATIONS PRIVATE LIMITED	IBC Under Sec 9	3/1/2023	Index Missing and Need to a Applicant Sign on Every Pages in Written Submissions	globalamaradv
1713	29-12-2022	0710102106192020(No.of Docs 1)	0710102106192020/1	INTERLOCUTORY APPLICATION (I.B.C)/5356(ND)2020	SUNIL SACHDEVA VS. HALDIRAM FINCAP PVT. LTD.	Application under any other provisions- IBC	3/1/2023	only Proof of Service Show Please Upload Document Once Again	attin@ilolegal.com
1714	29-12-2022	0710102059442022(No.of Docs 1)	0710102059442022/1	TRANSFER APPLICATION (IBC)/27(PB)2022	SUNIL KUMAR JAIN RP VS. VIVEK GAUR	Rule16(d),NCLT Rules,2016 IBC	3/1/2023	Need to File in IA	adinath
1715	2/1/2023	0710102409492018(No.of Docs 10)	0710102409492018/6	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjohnco
1716	29-12-2022	0710102059442022(No.of Docs 1)	0710102059442022/1	TRANSFER APPLICATION (IBC)/27(PB)2022	SUNIL KUMAR JAIN RP VS. VIVEK GAUR	Rule16(d),NCLT Rules,2016 IBC	3/1/2023	Need to File in IA	adinath
1717	29-12-2022	0710102059442022(No.of Docs 1)	0710102059442022/1	TRANSFER APPLICATION (IBC)/27(PB)2022	SUNIL KUMAR JAIN RP VS. VIVEK GAUR	Rule16(d),NCLT Rules,2016 IBC	3/1/2023	Need to File in IA	adinath
1718	2/1/2023	0710102409222018(No.of Docs 10)	0710102409222018/5	COMPANY PETITION IB (IBC)/670(PB)2018	RELIGARE FINVEST LIMITED VS TRIPOLI INVESTMENT & TRADING COMPANY	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjohnco
1719	3/1/2023	0710102409132018(No.of Docs 6)	0710102409132018/4	COMPANY PETITION IB (IBC)/678(PB)2018	RELIGARE FINVEST LIMITED VS ROSESTAR MARKETING PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjohnco
1720	2/1/2023	0710102409432018(No.of Docs 6)	0710102409432018/4	COMPANY PETITION IB (IBC)/675(PB)2018	RELIGARE FINVEST LIMITED VS AD ADVERTISING PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjohnco
1721	2/1/2023	0710102409302018(No.of Docs 8)	0710102409302018/5	COMPANY PETITION IB (IBC)/674(PB)2018	RELIGARE LIMITED VS ZOLTON PROPERTIES PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjohnco

1722	3/1/2023	0710102409072018(No.of Docs 7)	0710102409072018/4	COMPANY PETITION IB (IBC)/679(PB)2018	RELIGARE FINVEST LIMITED VS VOLGA MANAGEMENT AND CONSULTANCY PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjohnco
1723	2/1/2023	0710102409252018(No.of Docs 13)	0710102409252018/7	COMPANY PETITION IB (IBC)/668(PB)2018	RELIGARE FINVEST LIMITED VS TORUS BUILDING PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjohnco
1724	3/1/2023	0710102409092018(No.of Docs 9)	0710102409092018/4	COMPANY PETITION IB (IBC)/676(PB)2018	RELIGARE FINVEST LIMITED VS STAR ARTWORKS PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjohnco
1725	2/1/2023	0710102409322018(No.of Docs 9)	0710102409322018/3	COMPANY PETITION IB (IBC)/671(PB)2018	RELIGARE FINVEST LIMITED VS A & A CAPITAL SERVICES PRIVATE	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed Application Need to be IA and Reply Separately Filed	kjohnco
1726	2/1/2023	0710102087732022(No.of Docs 3)	0710102087732022/6	INTERLOCUTORY APPLICATION (I.B.C)/5209(ND)2022	RAKESH KUMAR JINDAL (IRP) VS. PRINCE JAGOTA & OTHERS	19(2)	3/1/2023	Need to be IA Filed and Reply Filed Separately	Advprakhar@23
1727	2/1/2023	0710102409252018(No.of Docs 8)	0710102409252018/6	COMPANY PETITION IB (IBC)/668(PB)2018	RELIGARE FINVEST LIMITED VS TORUS BUILDING PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjohnco
1728	2/1/2023	0710102103712022(No.of Docs 1)	0710102103712022/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/338(ND)2022	YOGESH GUPTA VS. MEDIPOLE PHARMACEUTICALS PRIVATE LIMITED	Rule 11 of NCLT	3/1/2023	Ticket Not Allowed Mid on Vakalatnama	sourabhllb@gmail.com
1729	3/1/2023	0710102409532018(No.of Docs 7)	0710102409532018/6	COMPANY PETITION IB (IBC)/677(PB)2018	RELIGARE FINVEST LIMITED VS ARTIFICE PROPERTIES PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjohnco
1730	2/1/2023	0710102409272018(No.of Docs 6)	0710102409272018/7	COMPANY PETITION IB (IBC)/672(PB)2018	RELIGARE FINVEST LIMITED VS FERN HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	3/1/2023	Application Need to be IA and Reply Separately Filed	kjohnco
1731	27-12-2022	0710102021922021(No.of Docs 5)	0710102021922021/6	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	3/1/2023	Pages 1 to 8 according to PDF msising in Rejoinder document, Judgement Orders to be filed in separate miscellaneous diary number	advocatepratiush2003
1732	30-12-2022	0710102120062019(No.of Docs 2)	0710102120062019/24	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	2/1/2023	Pagination Wrong in Index According your Index	laxmanverma
1733	30-12-2022	0710102077352019(No.of Docs 1)	0710102077352019/24	COMPANY PETITION IB (IBC)/984(ND)2019	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. VS. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	2/1/2023	Page No. 47-62 Page Not Clear	ashugupta
1734	30-12-2022	0710102077352019(No.of Docs 1)	0710102077352019/24	COMPANY PETITION IB (IBC)/984(ND)2019	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. VS. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	2/1/2023	Page No. 47-62 Page Not Clear	ashugupta
1735	31-12-2022	0710102095082022(No.of Docs 1)	0710102095082022/1	COMPANY PETITION IB (IBC)/820(PB)2022	CANARA BANK VS. MIS CMI LIMITED	IBC under Sec 7	2/1/2023	E-Stamp Paper Missing	SKROUT2022
1736	30-12-2022	0710102077352019(No.of Docs 1)	0710102077352019/24	COMPANY PETITION IB (IBC)/984(ND)2019	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. VS. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	2/1/2023	Page No. 47-62 Page Not Clear	ashugupta
1737	30-12-2022	0710102077352019(No.of Docs 1)	0710102077352019/24	COMPANY PETITION IB (IBC)/984(ND)2019	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. VS. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	2/1/2023	Page No. 47-62 Page Not Clear	ashugupta





**DALIP LAMBA  
ASSISTANT REGISTRAR  
NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.  
ROOM NO:-103  
011-24361890**